

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 189 of 2020

IN THE MATTER OF:

Kapil

.....Applicant

Versus

Central Pollution Control Board & Ors.

.....Respondent(S)

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Next Date 10.11.2021

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Through:



ASHISH PRASAD/ROHIT SHARMA/ PRUTHVI DHINOJA
ADVOCATES FOR THE RESPONDENT NO. 5
ECONOMIC LAWS PRACTICE
801 A, 8th Floor, Konnectus Tower
Bhavbhuti Marg, Opp. Ajmeri Gate Railway Station
Nr. Minto Bridge, New Delhi – 110 002

Date 25/9/2021

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

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Through:



ASHISH PRASAD/ROHIT SHARMA/ PRUTHVI DHINOJA
ADVOCATES FOR THE RESPONDENT NO. 5
ECONOMIC LAWS PRACTICE
801 A, 8th Floor, Konnectus Tower
Bhavbhuti Marg, Opp. Ajmeri Gate Railway Station
Nr. Minto Bridge, New Delhi – 110 002
Mobile No.9911445855

Place: New Delhi
Date: 28.09.2021

|

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 189 of 2020

Kapil

.....Applicant

Versus

Central Pollution Control Board & Ors.

.....Respondent(S)

**REPLY ON BEHALF OF RESPONDENT NO. 5, M/s. UMANG
DAIRIES LIMITED**

MOST RESPECTFULLY SHOWETH:

1. Sandeep Bhalla S/o Joginder Sain Bhalla, aged about 50 years of Umang Dairies Limited, having its office at Patriot House, 3, Bahadur Shah Zafar Marg, New Delhi, presently at New Delhi, do hereby solemnly affirm and declare as under:-

1. That I am the authorized signatory of Respondent No. 5 in the present Application, and I am fully conversant with the facts of the present case based on the records maintained by Respondent No. 5. I am competent to affirm this Limited Affidavit on behalf of the Respondent No. 5.
2. At the outset, it is stated that the present Application is an abuse of process of law as the Applicant by way of the present Application has attempted to initiate a roving and fishing inquiry by presenting the facts in a distorted manner and stating incorrect facts.
3. It is respectfully submitted that the contents of the Application are hereby denied *in toto*. Nothing contained in the Application may be deemed to be admitted merely by reason of specific non-traverse.
4. That the Respondent No. 5 is filing the present Affidavit only to the limited extent to place on record of this Hon'ble Tribunal, the statutory permissions / consents / non objection certificates received/secured by it from Respondent Nos. 1 to 4 for conducting

its day-to-day operations at its Unit situated at 03 KM, Hasanpur Road, Gajraula, Amroha District, Uttar Pradesh (hereinafter referred to as "Unit"). The Respondent No. 5 further humbly seeks the leave and liberty from this Hon'ble Tribunal to file a detailed Affidavit(s)/Written Submissions at a later stage or as and when directed by this Hon'ble Tribunal.

BRIEF ABOUT THE RESPONDENT NO. 5

5. That the Respondent No. 5, formerly known as JK Dairy & Foods Limited, is a quality manufacturer of various dairy products in India with a state-of-the-art manufacturing facility at the Unit address mentioned above. The Respondent No. 5 is a Certified Dairy and Food products manufacturing Company, certified by the International Standards Organization ("ISO") and having a combined capacity of processing 11.5 lakh liters of milk per day. The Respondent No. 5 produces a variety of dairy products, including ghee, cow ghee, dairy creamer, whole milk powder, skimmed milk powder, butter, fresh cream, paneer, and milk for large institutional consumers. The dairy cream sachets produced by the Respondent No. 5 are also supplied to the Indian Army, Airlines, and Indian Railways as single serve sachets. The Respondent No. 5's Unit consists of a state-of-the-art plant. It has also received the highest food safety standards and quality certifications i.e., Food Safety and System Certification 22000 ("FSSC 22000") which is an ISO based internationally accepted certification. The Unit of the Respondent No. 5 offers the best in the industry quality milk and dairy based products for large institutional consumers. Thus, the Respondent No. 5 is conducting its operations by not only obtaining the requisite permissions/authorizations from local authorities but also by securing internationally accepted certifications.

PERMISSIONS OBTAINED BY RESPONDENT NO. 5

A. Consent to Operate

- (i) The Respondent No. 5 was granted a Consent to Operate by Respondent No. 3 i.e., Uttar Pradesh Pollution Control Board (hereinafter referred to as "UPPCB") under Sections 25 and 26 of the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred to as "Water Act") and Consent to Operate under Sections 21 and 22 of the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter referred to as "Air Act") in respect of the Unit.
- (ii) Sections 25 and 26 of the Water Act and Section 21 and 22 of the Air, prescribe restrictions on operations unless previous consent is obtained from the State Board i.e., UPPCB. In that regard the Respondent No. 5 secured a Consent to Operate from UPPCB.
- (iii) The aforesaid Consent to Operate was renewed from time to time, with the last being granted which is valid from 01.01.2020 to 31.01.2021. The copies of the said Consent to Operate under the Water Act and Air Act granted by UPPCB are hereto annexed and marked as ANNEXURE P-1 and ANNEXURE P-2, respectively.

B. Abstraction of Ground Water

- (iv) Due to lack of fresh water supply from the local authorities of the city of Gajraula, the Respondent No. 5 has been utilizing the groundwater for its operations after obtaining due permissions/authorizations. Total water required for the operations at the Unit is 1600 - 2000 cubic meters per day, out of which 700 to 800 cubic meters water is obtained by recycling the water at the Unit of the Respondent No. 5.
- (v) The Respondent No. 5 was granted No Objection Certificate (hereinafter referred to as "NOC") by the Central Ground Water Authority i.e., Respondent No. 2 (hereinafter referred to as "CGWA") *vide* Letter dated 23.05.2017 for abstraction of ground water.

- (vi) During the relevant point in time, CGWA, constituted under Section 3(3) of the Environment Protection Act was the competent authority to regulate and control the development and management of the ground water resources in India. The NOC granted *vide* Letter dated 23.05.2017 (hereinafter referred to as "NOC dated 23.05.2017") was valid for a period of two years i.e., upto May 2019. As per the NOC issued by CGWA, withdrawal limit of ground water was 1,650 cubic meters/day, subject to the conditions mentioned in the said NOC, which the Respondent No. 5 has always adhered to and submitted compliance reports to that effect.
- (vii) Further, the Respondent No. 5 has undertaken sincere and dedicated steps to recharge ground water in compliance of the conditions mentioned under the NOC dated 23.05.2017. In that regard, rainwater harvesting tanks and artificial recharging structures have also been constructed in furtherance of the objective of replenishing and recharging ground water. Recharge shafts have been constructed at 18 ponds in nearby villages of Gajraula. Such techniques aim at extending the recharge period in the post-monsoon season, resulting in enhanced sustainability and availability of ground water. Photographs evidencing the rainwater harvesting tanks and artificial recharging structures constructed by the Respondent No. 5 for ground water replenishing and recharging are hereto annexed and marked as ANNEXURE P-3 (Colly). Respondent No 5 has also constructed 2 nos. rain water harvesting shafts at the Plant.
- (viii) In addition to the aforesaid measures, the Respondent No. 5 has also implemented water conservation measures.
- (ix) The Respondent No. 5 while utilizing the groundwater for its operations has been complying with the conditions stipulated in the NOC dated 23.05.2019 issued by CGWA. The Respondent

No. 5 from 2017 to 2019 has been submitting its compliance reports periodically to CGWA. A copy of the compliance reports along with the relevant correspondence regarding the compliances as exchanged between Respondent No. 5 and CGWA during 2017-2019 is hereto annexed and marked as **ANNEXURE P-4 (Colly.)**.

- (x) It is most respectfully submitted that before the expiry of NOC dated 23.05.2017, the Respondent No. 5 submitted its application to CGWA on 24.04.2019 for renewal of the said NOC. The Application dated 24.04.2019 was submitted after being complete in all respects and by annexing all the relevant documents. *Vide* Application dated 24.04.2019, the Respondent No. 5 sought for ground water withdrawal of 1650 cubic meters/day as permitted under NOC dated 23.05.2017. It is pertinent to mention that no additional requirements were to be fulfilled by the Respondent No. 5 for ground water withdrawal while submitting the renewal application. A copy of the renewal application dated 24.04.2019 is hereto annexed and marked as **ANNEXURE P-5**.
- (xi) Subsequent thereto the Respondent No. 5 addressed various communications to the authorities requesting an update on the status of tier Application dated 24.04.2019 seeking renewal of its NOC. A copy of all the communications addressed the Respondent No. 5 to the authorities is hereto annexed and marked as **ANNEXURE P-5A (colly)**.
- (xii) In the interregnum Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 (hereinafter referred to as "**UP Ground Water Act**") providing for protection, conservation, control and regulation of ground water in the State of Uttar Pradesh was enacted and brought into force on 02.10.2019. As per Section 10 of UP Ground Water Act specifically provides for registration of existing borewells for commercial and

industrial operations in the Notified areas, (both in urban and rural areas) of State of Uttar Pradesh.

- (xiii) Concurrently, Uttar Pradesh Ground Water (Management and Regulation) Rules, 2019 (hereinafter referred to as "UP Ground Water Rules") were also enacted. Rule-6 (1) of aforesaid Rules sets out the procedure for submitting the application for issuance of Certificate of Registration in respect of the existing borewells in Notified as well as Non-Notified areas as declared under the UP Ground Water Act.
- (xiv) Similarly, Rule 13 (1) of the aforesaid Rules lays down the procedure for submitting application for issuance of authorization/NOC in respect of the existing borewells. This procedure is applicable to the existing as well as future borewells which are referred in above stated Rule 6 (1) of the Rules and which do not have any subsisting NOC issued by CGWA or Ground Water Department of the State of Uttar Pradesh.
- (xv) The Respondent No. 5 by its letter dated 01.04.2020 requested CGWA to apprise them about the status of NOC renewal application dated 24.04.2019. A Copy of the Letter dated 01.04.2020 is annexed hereto and marked as ANNEXURE P-6.
- (xvi) CGWA *vide* email dated 30.10.2020 while acknowledging the Application of the Petitioner for NOC renewal asked the Respondent No. 5 to submit certain documents for expediting the process of renewal of NOC. The Respondent No. 5 in response of the said email dated 30.10.2020 of CGWA *vide* its response dated 12.11.2020 & 15.01.2021 submitted the necessary documents which include Water Audit as well as Impact Assessment Reports by certified & accredited Auditor/Consultant. The copies of the said emails dated

30.10.2020 and 12.11.2020 and 15.01.2021 are hereto annexed and marked as **ANNEXURE P-7 (Colly.)**

- (xvii) The Respondent No. 5 submits that, as per the CGWA guidelines issued *vide* Notification dated 24.9.2020, applications for grant of NOC and renewal application in respect of the existing borewells of other states were being accepted and considered by CGWA. Even the application filed by the Respondent No. 5 in April 2019 with CGWA for the renewal of its earlier NOC granted by CGWA was at the advanced stage of processing when the implementation of UP Ground Water Act and UP Ground Water Rules commenced. The communication dated 30.10.2020 from CGWA clearly shows that the CGWA was very much processing the application of the Petitioner for renewal of its NOC 23.05.2017.
- (xviii) The applications were filed by the Respondent No. 5 dated 03.04.2021 for obtaining the NOCs from Ground Water Department. A copy of the said applications are annexed hereto and marked as **Annexure-P-8 (Colly.)**.
- (xix) Additionally, letter dated 23.04.2021 was addressed by the Director Ground Water Department, Uttar Pradesh to the District Collector, Amroha District on the subject regarding disposal of pending cases of District Amroha for issuance of NOC or Application for Renewal before the CGWA. The said letter contained the recommendation of Director Ground Water Department for the disposal of the cases and directed the District Collector to ensure that the said cases were disposed of in a time bound manner. A copy of the Letter dated 23.04.2021 along with a translated copy of the same is hereto annexed and marked as **ANNEXURE P- 8A**.
- (xx) It is further pertinent to note that Letter dated 23.04.2021 mentioned that application dated 24.04.2019 submitted by the

Respondent No. 5 was received only on 08.04.2021 by the Office of Director Ground Water Department, Uttar Pradesh. In light of the applications submitted by the Respondent No. 5, the Office of Director Ground Water Department, Uttar Pradesh recommended renewal with effect from 18.05.2019 i.e., with retrospective effect.

- (xxi) The Respondent No. 5 has thereafter received the renewed NOC's bearing no. NOC026536, NOC048652 and NOC049507 from the Ground Water Department under the Ministry of Jal Shakti of the State of Uttar Pradesh and all are valid upto 11.07.2026. A copy of the renewed NOC's bearing no. NOC026536, NOC048652 and NOC049507 issued by the Ground Water Department under the Ministry of Jal Shakti of the State of Uttar Pradesh are hereto annexed and marked as **ANNEXURE P-9 (Colly)**.

C. Complying with the Recommendations of Joint Inspection Report dated 21.10.2020

- (xxii) The present Application was heard before this Hon'ble Tribunal on 04.09.2020, when this Hon'ble Tribunal directed Respondent Nos. 1, 2 and 4 to furnish a joint factual and action taken report in the matter within two months from the date of order. In that regard inspection was conducted and a Joint Inspection Report dated 21.10.2020 was prepared. In this regard, it is pertinent to highlight the below mentioned factual matrix:

(a) Report dated 21.10.2020, was filed on behalf of Joint Committee on 24.11.2020. A copy of the Joint Inspection Report dated 21.10.2020 is hereto annexed and marked as **ANNEXURE P-10**.

(b) Thereafter, the present Application was heard on 26.08.2021, whereby, the Hon'ble Tribunal directed as follows:

"8. In view of above, since the PP will be affected by order in this regard, we direct the State PCB to put the PP to notice of these proceedings, even though the PP is otherwise aware and the report is on the website of this Tribunal. The State PCB may also supply a copy of the report by e-mail to the PP to enable it to give its response. The PP may file response within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. Notice may also be sent by e-mail to Ground Water Department, Ministry of Jal Shakti, UP to inform this Tribunal about the procedure, if any, followed and the date from which NOC is valid. The Notice may also be sent to CGWA to ascertain whether in view of Hon'ble Supreme Court judgment in M.C. Mehta, supra, grant of NOC by any other authority in the State will obviate the requirement of NOC from CGWA in an over exploited area. These questions are substantial question of environment arising out of operation of EP Act which may have to be determined by this Tribunal. Response of the said Authorities may also be filed within one month by e-mail in same manner as in above direction. The report may specify the water balance status, making distinction between ZLD applied for industrial process effluents with closed loop and utilisation of treated sewage for plantation/ irrigation and proper management of effluents during non utilisation of effluents particularly, during monsoon."

A copy of the order dated 26.08.2021, passed by the Hon'ble NGT in Original Application No. 189/2020, is hereto annexed and marked as ANNEXURE P-11.

(c) Subsequent thereto, Respondent No. 3, vide its letter dated 13.09.2021, furnished the Joint Inspection Report to Respondent No. 5.

(xxiii) The Joint Inspection Report dated 21.10.2020 recommended that unit of the Respondent No. 5 shall get its NOC renewed from CGWA for abstraction of ground water. In that regard the NOC have been renewed for abstraction of ground water and have been issued by Ground Water Department under the Ministry of Jal Shakti of the State of Uttar Pradesh in favour of the Respondent No. 5. The NOC's bearing no. NOC026536, NOC048652 and NOC049507 valid upto 11.07.2026 have been secured by the Respondent No. 5.

(xxiv) The Joint Inspection Report dated 21.10.2020 further recommended that the Respondent No. 5 shall have a proper installed capacity of Sewage Treatment Plant (STP) to treat the sewage generated from the premises and treated effluent utilized in green belt irrigation to decrease the fresh water abstraction. In that regard it is pertinent to note that the unit of the Respondent No. 5 has a proper installed capacity of STP to treat the sewage generated. The said capacity is also certified by ECO Paryavaran Engineers & Consultants Pvt Limited, Mohali. A copy of the STP Feasibility Report is enclosed hereto and marked as Annexure P-12.

6. That an NOC was granted in the favour of Respondent No. 5 by CGWA in 2017. The Respondent No. 5 also submitted an application dated 24.04.2019 for the renewal of NOC dated 23.05.2017, before the expiry of the same.
7. Further, as per the CGWA guidelines issued vide Notification dated 24.9.2020, applications for grant of NOC and renewal application

in respect of the existing borewells of other states were also being accepted and considered by CGWA.

8. Even the application filed by the Respondent No. 5 in April 2019 with CGWA for the renewal of its earlier NOC granted by CGWA was at the advanced stage of processing when the implementation of UP Ground Water Act and UP Ground Water Rules commenced. The communication dated 30.10.2020 from CGWA clearly points to the fact that CGWA was very much processing the application of the Respondent No. 5 for renewal of its earlier NOC granted in 2017.
9. Further Letter dated 23.04.2021 addressed by the Director Ground Water Department, Uttar Pradesh to the District Collector, Amroha District on the subject regarding disposal of pending cases of District Amroha for issuance of NOC or Application for Renewal before the CGWA, states that application dated 24.04.2019 submitted by the Respondent No. 5 was received only on 08.04.2021 by the Office of Director Ground Water Department, Uttar Pradesh.
10. The Office of Director Ground Water Department, Uttar Pradesh also recommended renewal of the NOC dated 23.05.2017 with effect from 18.05.2019 i.e., retrospectively. A copy of the letter dated 23.04.2021 issued by Office of Director Ground Water Department, Uttar Pradesh is annexed hereto and marked as **Annexure- P-13**.
11. In view of the above, the Application for Renewal of NOC of the Respondent No. 5 was accepted by the CGWA and the same was also granted by issuing NOC's bearing no. NOC026536, NOC048652 and NOC049507 issued by the Ground Water Department under the Ministry of Jal Shakti of the State of Uttar Pradesh and valid for a period of five years i.e., upto 11.07.2026.
12. The Respondent No. 5 also draws reference to the New Guidelines that have been issued by CGWA dated 06.09.2021 by which

approval for grant of NOC shall be processed by the respective State Governments by filing an application through Online Portal of CGWA. It is therefore, now been clarified that all the approvals for grant of NOC for extraction of ground water shall be within the domain of the respective State Authorities.

13. The Respondent No. 5 also draws reference to the CGWA Guidelines which provide criteria for evaluation of proposals of request for Ground Water Extraction. These Guidelines are effective from 24.09.2020. The Guidelines specifically provides that NOC for Ground Water Withdrawal will be considered as per the criteria set out in the Guidelines.
14. The Respondent No. 5 also draws reference to the letters dated 30.06.2021 issued by UPPCB by which clarification was sought on the various points pursuant to the Joint Inspection Report dated 21.10.2020. A copy of the Joint Inspection Report dated 21.10.2020 was also provided to the Respondent No. 5 by UPPCB. The Respondent No. 5 filed a detailed reply by its letter dated 12.07.2021 providing clarifications to the various points raised by UPPCB in its letter dated 30.06.2021. The Respondent No. 5 by its letter dated 25.08.2021 clarified further points and also provided a copy of the Adequacy Assessment Report which has been validated by Aligarh Muslim University. Apart from this, the Respondent No. 5 attached copy of NOC granted by CGWA for extraction of Ground Water which is valid upto 11.07.2026. Along with this Respondent No. 5 also provided that Ladder Facility with Stack has already been installed. The Copies of Letter dated 30.06.2021 by UPPCB, Replies dated 12.07.2021 & 25.08.2021 by Respondent No 5 are annexed hereto and marked as **ANNEXURE P-14 (colly)**.
15. That Respondent No. 5 received a letter dated 13.09.2021 from Uttar Pradesh Pollution Control Board by which the Respondent No. 5 was asked to file its response pursuant to the Order passed by this Hon'ble Tribunal dated 26.08.2021. The Respondent No. 5

has filed a detailed reply dated 22.09.2021 in which Respondent NO. 5 has mentioned the following :

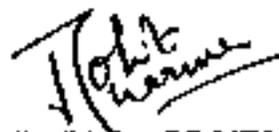
- (a) The Unit have 1750 KLD Effluent treatment Plant and is treating the effluent as per standard norms of PCB and treated water is used in process of manufacturing i.e. Boiler, Cooling Tower, Washing and the balance water is being used in the Green Belt of the Plant premises. It was further clarified that on the request of farmers only treated water is given and the letters from the farmers confirm that crop is not impacted at all rather it is better with the treated water;
- (b) Online Water Monitoring System is already there at the outlet of ETP Water and all parameters under CPCB norms are being complied with;
- (c) The quarterly treated water is tested by approved NABL Lab and same reports are also submitted to the Board from time to time. The Respondent also attached the copy of the Report for one year with its reply;
- (d) The testing of the soil of nearby farmer's land by approved NABL Lab has been carried out and as per the Reports obtained, there is no water contamination and treated water does not cause any soil flooding / soil sickness.

The copies of the said letters dated 13.09.2021 and the reply dated 22.09.2021 alongwith the annexures are annexed hereto and marked as **Annexure P-15 (Colly.)**

- 16. The delay, if any by no stretch of imagination can be attributable to the Respondent No. 5 The Respondent No. 5 undertook the relevant steps required for the renewal of the NOC.
- 17. That the steps taken by the Respondent No. 5 are also in compliance of the recommendations mentioned in the Joint Inspection Report dated 21.10.2020.

18. In view thereof, it is humbly prayed before this Hon'ble Tribunal that the present Application qua the Respondent No. 5 does not survive and is liable to be dismissed *in limine*.

Through:



ROHIT SHARMA/ PRUTHVI DHINOJA
ADVOCATES FOR THE PETITIONER
ECONOMIC LAWS PRACTICE
801 A, 8th Floor, Konnectus Tower
Bhavbhuti Marg, Opp. Ajmeri Gate Railway Station
Nr. Minto Bridge, New Delhi – 110 002
Mobile No.9911445855

Place: New Delhi

Date: 28.09.2021

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
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In the Matter of:

KapilApplicant

Versus

Central Pollution Control Board & Ors.Respondent(S)

AFFIDAVIT

I, Sandeep Bhalla S/o Joginder Sain Bhalla, aged about 50 years of Umang Dairies Limited, having its office at Patriot House, 3, Bahadur Shah Zafar Marg, New Delhi, presently at New Delhi, do hereby solemnly affirm and declare as under:-

1. That I am the authorized signatory of Respondent No. 5 in the present Original Application, and I am fully conversant with the facts of the present case based on the records maintained by Respondent No. 5. I am competent to affirm this Reply on behalf of the Respondent No. 5.
2. I state that I have read the contents of the accompanying Reply and state that the contents of the same are true and correct to my knowledge based on records and nothing material has been concealed therefrom.
3. That the annexures to the Reply are true copies of their respective originals.

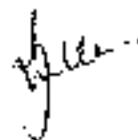
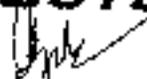



DEPONENT

VERIFICATION

I, the Deponent above named, do hereby verify that the contents of the affidavit are true and correct to my knowledge as derived from the records maintained by the Respondent company in the ordinary course of its business and no part of it is false and nothing material has been concealed therefrom.

Verified at New Delhi on this 24 day of September, 2021

**DEPONENT****ATTESTED****NOTARY PUBLIC
DELHI**

24 SEP 2021



ANNEXURE - P1



U.P. Pollution Control Board

17

CONSENT ORDER

Ref No. -
73289/UPPCB/Bijnore(UPPCBRO)/CTO/water/I
YOTIBA PHULE NAGAR/2019

Dated : 13/06/2020

To ,

Shri MANISH BANDISH
M/s UMANG DAIRIES LTD
3 KM Gajraula-Hasanpur Road
JYOTIBA PHULE NAGAR

Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. UMANG DAIRIES LTD

Reference Application No :6497403

Dated :13/06/2020

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act, 1974 as amended (here in after referred as the act) M/s. UMANG DAIRIES LTD is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tank/soak pit subject to general and special conditions mentioned in the annexure ,in reference to their foresaid application .
2. This consent is valid for the period from 01/01/2020 to 31/12/2021 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Prevention and Control of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

Amit
Chandra

For and on behalf of U.P. Pollution Control Board

For and on behalf of U.P. Pollution Control Board

Chief Environment Officer

Enclosed : As above
(condition of consent):

Copy to: Regional Officer UPPCB Bijnore for information and to ensure the compliance of the conditions imposed in the consent order.

Amit
Chandra

For and on behalf of U.P. Pollution Control Board

Chief Environment Officer

Four copy

Annexure to Consent issued to M/s.UMANG DAIRIES LTD vide

Consent Order No. 6497403/ Water

Dated : 13/06/2020

CONDITIONS OF CONSENT

- This consent is valid only for the approved production capacity of CULTURED PRODUCT-4800 MT/month, Poly Pouch Milk- 18000MT/month, Milk Powder-1410 MT/month and Ghee/ Butter- 960 MT/month.
- The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	Kind of Effluent	Maximum daily discharge, KL/day	Treatment facility and discharge point
1	Domestic	12.5 KLD	Septic Tank
2	Industrial	1750 KLD(Reused in process)	ETP

- Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .
- The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent .

Domestic Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	100mg/l
2	BOD	30mg/l
3	COD	250mg/l
4	Oil & Grease	10mg/l
5	Quantity of Discharge	12.5 KLD

- The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms .

Industrial Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	100mg/l
2	BOD	30mg/l
3	COD	250mg/l
4	Oil & Grease	10mg/l
5	Quantity of Discharge	1750 KLD (Reused in process)

- Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act,1986 or otherwise mandatory .
- The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry .
- The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under The Environment (Protection) Act, 1986.

8. The treated domestic and industrial effluent be mixed (as per the provisions of Condition No. 2) and disposed of on one disposal point. This common effluent disposal point should have arrangement for flow meter/V Notch for measuring effluent and its log book be maintained .

Specific Conditions:

1. This Consent to Operate is valid for 11.5 Lakh liter raw milk processing and products are Cultured Product-4200 MT/month, Poly Pouch Milk- 18000MT/month, Milk Powder-1410 MT/month and Ghee/ Butter-960 MT/month.
2. Industrial Effluent generation is 1750 KLD treated through ETP.The permeate from Reverse Osmosis plant shall be utilized in process again and no discharge is allowed outside the premises.
3. No effluent is allowed to discharge outside the premises and in surface water body i.e. river/drain/well etc.
4. Unit shall make arrangement for the treatment of Domestic sewage 12.5 KLD and shall use the treated water in irrigation on land.
5. Unit shall obtain NOC from CGWA for ground water extraction within 3 months or shall make alternate arrangement for water requirement with prior permission of competent authority, failing which this consent shall be considered for revocation.
6. Unit shall comply with the provision of Rule 10 and 11 of Ground Water (Management and Regulation) Act 2019.
7. Unit shall operate and maintain properly the installed electromagnetic flow meter at water source and outlet of ETP, and maintain the records of water abstracted and treated effluent recycled.
8. Unit shall ensure the connectivity of the installed online effluent monitoring system and web camera to the servers of CPCB and UPPCB.
9. Unit shall comply with the provisions of Rule 9 and rule 13 of Plastic Waste Management Rule 2016 as amended, and shall obtain authorization for disposal of plastic waste.
10. Unit shall develop Green Belt in minimum 33 percent area of Industrial Premises as per the provisions laid down in office order no. H16405/220/2018/02 dated 16-02-2018 of U.P. Pollution Control Board. The copy of said office order is available on the website of U.P. Pollution Control Board www.uppcb.com.
11. Unit shall comply the provisions of Water (Prevention and Control of Pollution) Act 1974 as Amended, Air (Prevention and Control of Pollution) Act 1981 as Amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India.
12. Unit shall submit treated effluent monitoring report of the ETP and ground water quality of premises done by MoEF & CC approved laboratory in every 3 months.
13. Unit shall comply to the direction issued by Hon'ble Supreme Court in Writ no. 418/98 Imtiyaz Ahmad V/s Govt of India and others.
14. This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B / UPPCB and further on Revoking of Closure order, the Consent order shall become valid.

Issued with the permission of competent authority .

Amit
Chandra

Mr. Amit Chandra is an officer of the U.P. Pollution Control Board, Lucknow. He is currently working as an officer in the U.P. Pollution Control Board, Lucknow. He is also a member of the U.P. Pollution Control Board, Lucknow. He is also a member of the U.P. Pollution Control Board, Lucknow.

For and on behalf of U.P. Pollution Control Board .

Chief Environment Officer

True copy
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U.P. Pollution Control Board

CONSENT ORDER

Ref No. - 73237/UPPCB/Bijnore(UPPCBRO/CTO/air/JYOTIBA
PHULE NAGAR/2019

Dated : 13/06/2020

To ,

Shri MANISH BANDISH
M/s UMANG DAIRIES LTD
3 KM Gajraula-Hasanpur Road
JYOTIBA PHULE NAGAR

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended)
to M/s. UMANG DAIRIES LTD

Reference Application No. 6493777

Dated : 13/06/2020

1. With reference to the application for consent for emission of air pollutants from the plant of M/s UMANG DAIRIES LTD. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 01/01/2020 to 31/12/2021 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.

This consent is being issued with the permission of competent authority .

Amit

Chandra

For and on behalf of U.P. Pollution Control Board

Chief Environment Officer

Digitally signed by Amit Chandra
DN: cn=Amit Chandra, o=U.P. Pollution Control Board,
ou=U.P. Pollution Control Board, email=amitchandra@uppcb.gov.in,
c=IN

Enclosed : As above
(condition of consent):

Copy to: Regional Officer UPPCB Bijnore for information and to ensure the compliance of the
conditions imposed in the consent order.

Amit

Chandra

Chief Environment Officer

Digitally signed by Amit Chandra
DN: cn=Amit Chandra, o=U.P. Pollution Control Board,
ou=U.P. Pollution Control Board, email=amitchandra@uppcb.gov.in,
c=IN

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CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of CULTURED PRODUCT-4800 MT/month, Poly Pouch Milk- 18000MT/month, Milk Powder-1410 MT/month and Ghee/ Butter- 960 MT/month.
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
- 3(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.
- 3(b) Air Pollution Source Details.

Air Pollution Source Details					
S.No	Air Pollution Source	Type of Fuel	Stack No.	Parameters	Height
1	3. Boiler of 10 TPH and 14 TPH	Rice husk is used as a fuel, 60 TPD or bio mass- 60TPD	1	Particulate Matter	individual bag filter and multicyclone dust collector and individual stack height of 40 meter from ground level
2	Stand by boilers of 8 TPH and 10 TPH	Rice husk is used as a fuel, 60 TPD or bio mass- 60TPD	2	Particulate Matter	individual multicyclone dust collector and individual stack height of 40 meter from ground level
3	DG set of 750 KVA, 750 KVA and 750 KVA	Diesel	3	Particulate Matter	stack height of 5.2 meter, 5.2 meter and 5.2 meter above the roof of nearest building

- 3(c) The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard
1	1	Particulate Matter	150mg/NM3
2	2	Particulate Matter	150mg/NM3
3	3	Particulate Matter	As per Environment (Protection) Rules 1986

4. Quantity of other pollutants should also be as per the norms prescribed by the Board/MOEF & CC/or otherwise mandatory .
5. The equipment for air pollution control system and monitoring ,as proposed by the Industry and approved by the Board should be installed in their premises itself .
6. The modification or installation in the existing pollution control equipments should be done only by prior approval of Board .

7. The operation of air pollution control system and maintenance be done in such a way that the quantity of pollutants should be in accordance with the standards prescribed by the Board/MoEF & CC/or otherwise mandatory .
8. Unit should do provisions for fugitive emissions chimney/stack as per the norms of the Board/MOEF & CC/or otherwise mandatory .
9. The unit should submit the stack emissions monitoring report within one month from issuance of consent order along with the point wise compliance report of the consent order . Further quarterly monitoring report should be submitted .

Specific Conditions:

1. This Consent to Operate is valid for 11.5 Lakh liter raw milk processing and products are Cultured Product-4800 MT/month, Poly Pouch Milk- 18000MT/month, Milk Powder-1410 MT/month and Ghee/ Butter-960 MT/month.
2. Show Cause notice issued vide its letter number H41315/ C7/ Nodal Plastic-222/19 dated 16.9.2019 under Section 5 of Environment (Protection) Rule 1986 read with Plastic Waste Management Rule 2016 as amended is hereby Revoked by the approval of competent authority.
3. Unit shall operate and maintain the APCS i.e. Multi cyclone dust collector , bag filter and stack height of 40 meter from ground level at the boilers.
4. Boiler of 10 TPH and 14 TPH are equipped with individual bag filter and multicyclone dust collector and individual stack height of 40 meter from ground level.
5. Stand by boilers of 8 TPH and 10 TPH are equipped with individual multicyclone dust collector and individual stack height of 40 meter from ground level.
6. DG set of 750 KVA , 750 KVA and 750 KVA shall always be equipped with canopy proper stack height of 5.2 meter , 5.2 meter and 5.2 meter above the roof of nearest building.
7. Unit shall install online emission monitoring system at teh stack of boilers and shall ensure the connectivity with the servers of CPCB and UPPCB.
8. Unit shall use Bio-briquette as co-fuel with main fuel in the ratio of minimum 20 percent in boiler subject to its availability.
9. Unit shall comply with the provisions of Rule 9 and rule 13 of Plastic waste amangement Rule 2016 as amended, and shall obtain authorization for disposal of plastic waste.
10. Unit shall develop Green Belt in minimum 33 percent area of Industrial Premises as per the provisions laid down in office order no. H16405/220/2018/02 dated 16-02-2018 of U.P. Pollution Control Board. The copy of said office order is available on the website of U.P. Pollution Control Board www.uppcb.com.
11. The overall noise levels in and around area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc, on all sources of noise generation. The ambient noise level shall conform to the standards under the Environment (Protection) Act 1986.
12. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or water regime during rainy season by flowing along with storm water . Direct exposure of workers to fly ash & dust shall be avoided.
13. Unit shall comply the provisions of Water (Prevention and Control of Pollution) Act 1974 as Amended, Air (Prevention and Control of Pollution) Act 1981 as Amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehra v/s Union of India.
14. Unit shall submit emission monitoring report of the stack of air polluting sources and ambient air of the premises done by MoEF & CC approved laboratory in every 3 months.
15. This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B / UPPCB and further on Revoking of Closure order, the Consent order shall become valid

Issued with the permission of competent authority .

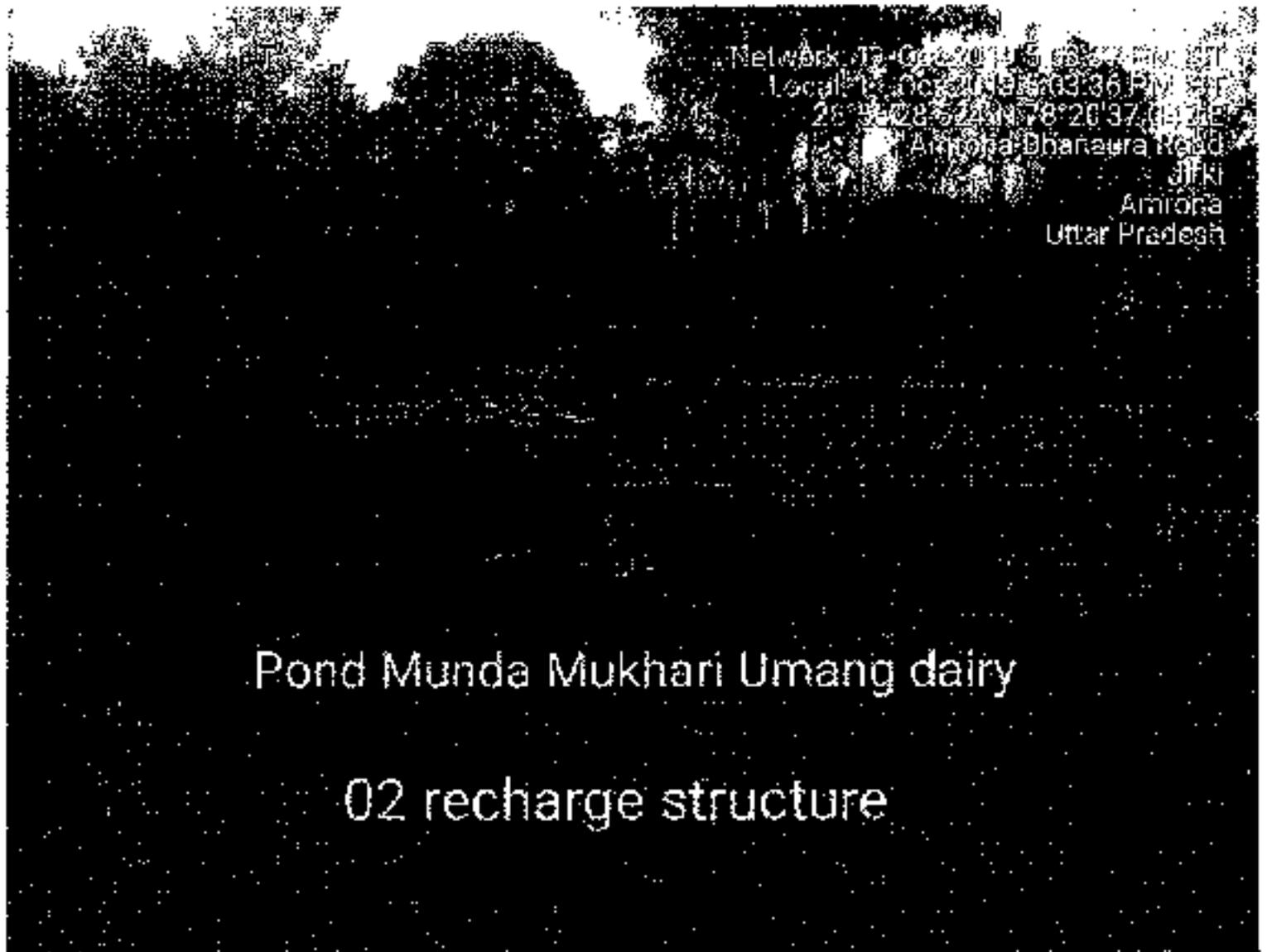
Amit
Chandra

UPPCB
Pollution Control Board
U.P. Pollution Control Board

For and on behalf of U.P. Pollution Control Board .

Chief Environment Officer

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Network: 11-Oct-2019 1:54:52 PM
Local: 11-Oct-2019 1:54:52 PM
28°46'30.672"N 78°15'17.985"E
Ministry of Geology
Vasthali
Amroha
Uttar Pradesh

25

Network: 11 Oct 2019 2:05:08 PM IST
Local: 11 Oct 2019 2:05:07 PM IST
28°46'48.271" N 78°14'59.44" E
Unnamed Road
Amritsar
Uttar Pradesh



Network: 11-Oct-2019 3:21:26 PM IST
Local: 11-Oct-2019 3:21:26 PM IST
28°49'54.281"N 78°12'26.121"E
Unnamed Road
Rasulpur Khadar
Amroha
Uttar Pradesh

Pond Baseli Umang dairy



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Local: 11-Oct-2019 3:30:30 PM IST

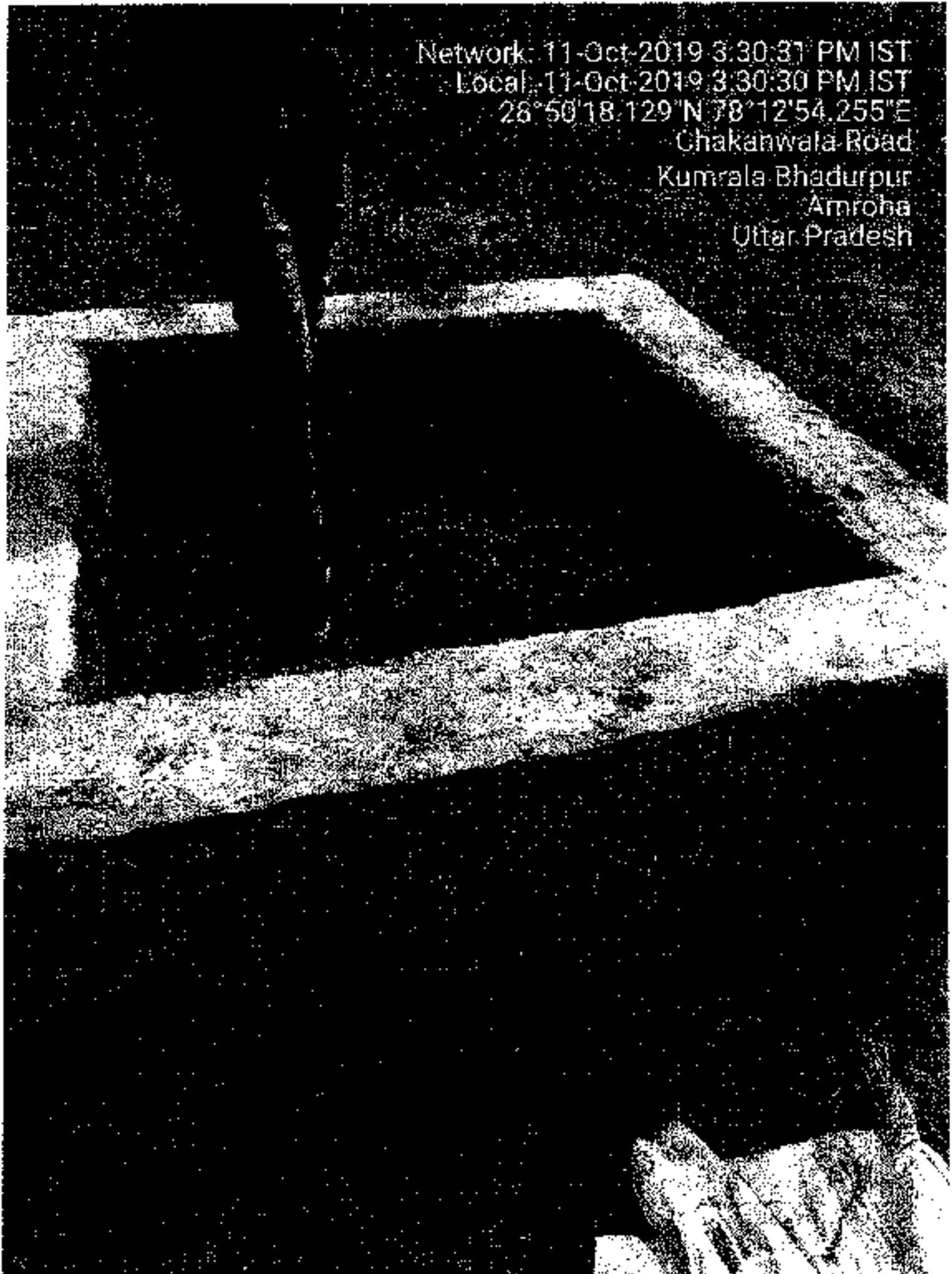
26°50'18.129"N 78°12'54.255"E

Chakanwala Road

Kumrala Bhadurpur

Amroha

Uttar Pradesh



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Local: 11-Oct-2019 4:13:14 PM IST

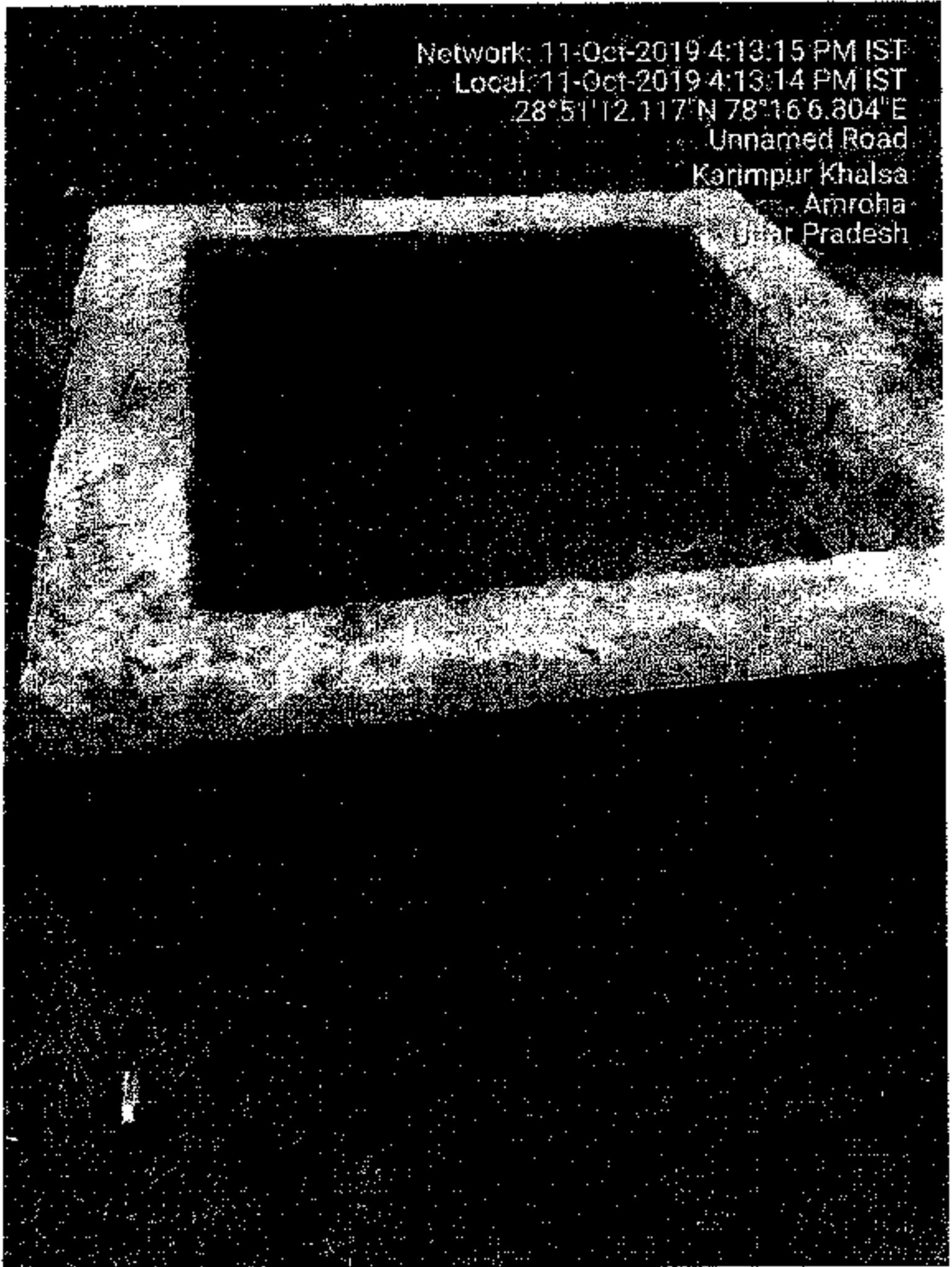
28°51'12.117"N 78°16'6.804"E

Unnamed Road

Karimpur Khalsa

Amroha

Uttar Pradesh



2a

Network: 11-Oct-2019 4:40:07 PM IST
Local: 11-Oct-2019 4:40:06 PM IST
28°54'23.28"N 78°18'31.144"E
Unnamed Road
Kaurala
Amroha
Uttar Pradesh

Kaurala

Network: 11-06-2019 4:53:30 PM IST
Local: 11-06-2019 4:53:30 PM IST
25°58'7.555"N 76°21'10.789"E

Pond Mundakhera Umang dairy

Network Time: 2019-10-11 04:56:17 PM IST
Local Time: 2019-10-11 04:56:17 PM IST
28°55'7.065"N 78°23'10.96"E

Digitized by eGangotri



Ahrola pond



Basahali Pond
O.P.Joshi dy manager
Utility

E.5 PRO
CAMERA

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2020/10/21 10:11

Poohti Pond

2020/10/27 17:25

True copy
JR



To,
Regional Director
Central Ground Water Board
Northern Region, Bhujal Bhawan,
Sector - B, Sitapur Road Yojana
Lucknow - 226021 (UP)

Date: 25/6/18

**Subject: Compliance of NOC for ground water withdrawal to M/s Umang Dairies Ltd.,
at 03 Kza Stone Hasanpur Road, Block - Gajrawla, District - Amroha, Uttar
Pradesh.**

Sir,

The project as above was accorded NOC for ground water withdrawal from CGWA, New Delhi, vide letter no. 21-4/1320/UP/IND/2017-1017, Dated 23 May, 2017.

We are hereby submitting the compliance report along with Data of water meter and their photographs, photographs of recharge shaft and recharge structure, piezometer data and Monitoring report of groundwater quality analyzed by MoEF/NABL recognized laboratory.

We are committed to comply with all the condition stipulated in the NOC issued to us.

With Regards,

[Signature]
Authorized Signatory



Recd
27/6/18
KGM / DESPATCHER
Central Ground Water Board (CGWB)
Bhujal Bhawan, Sector - B
Sitapur Road, Yojana
Lucknow - 226021



Regd. Office : 0304 Stone Hasanpur Road, Gajrawla - 241 235 Dist. Amroha, Uttar Pradesh (U.P.) Ph. : (05824) 252211-12, Fax : (05824) 222195
E-mail : ud@umangdairies.com, Website : www.umangdairies.com
Admin. Office : Gajal Bhawan, 3rd Floor, BA, Bahadur Shah Zafar Marg, New Delhi - 110 002, Ph. : (011) 63021162, 63007112, Fax : 24706174
E-mail : umang@umang.com, DIN : L15111UP1002PLCO14542
AN ISO 9001 : 2008, HACCP, ISO 14001 : 2004 & OHSAS 18001 : 2007 Certified Company

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Annexures

- Annexure-1 (a)** Data of water meter for last three months
- Annexure-1 (b)** Photographs of Water Flow Meters
- Annexure-2** Groundwater quality analysis report of pre and post monsoon period.
- Annexure-3 (a)** Photographs of recharge shaft in pond
- Annexure-3 (b)** Photographs of recharge structures
- Annexure-4** Piezometres data

Amson



COMPLIANCE REPORT

**Project Name:
M/S UMANG DAIRIES LTD**

**Located at
03 KM STONE HASANPUR ROAD,
BLOCK- GAJRAULA, DISTRICT - AMROHA,
UTTAR PRADESH**

**SUBMITTED TO:
Central Ground Water Board
Lucknow**



Handwritten signature

COMPLIANCE REPORT

Condition-1: The firm may abstract 1650m³/day (and not exceeding 6,02,250 m³/year) of groundwater through existing three (3) tubewell only. No additional groundwater abstraction structures to be constructed for this purpose without prior approval of the CGWA.

Compliance: Noted. We will strictly follow the condition and abstract only 1650m³/day groundwater not exceeding 6,02,250 m³/year through existing three tubewells. At present we are using fresh water approximately 850kLD, the Logbook of the water meter is Annexure-1(a) showing water consumption pattern.

Prior permission from CGWA will be taken, if any additional ground water abstraction structure will be proposed.

Condition-2: All the wells to be fitted with water meter by the firm at its own cost and monitoring of groundwater abstraction to be undertaken accordingly on regular basis, at least once in a month. The ground water quality to be monitored twice in a year, during pre-monsoon and post monsoon.

Compliance: All the three tubewell are fitted with water meter and their monitoring is being carried out at regular interval. The data of water meter for last three months along with their photographs is enclosed as Annexure-1(a) & (b). The ground water quality of pre and post monsoon period is conducted and analysis reports are enclosed as Annexure-2.

Condition-3: M/s Umang Dairies Ltd., shall in consultation with the Regional Director, Central Ground water board, Northern Region, Lucknow implement ground water recharge measures to the tune of 6,03,000 m³/year as proposed for augmenting the ground water resources of the area within six months from the date of issue of this letter. In addition, the firm shall adopt 2 nos. villages for water security plan in District Amroha, Uttar Pradesh. The necessary guideline for the water security plan is available on website of Ministry of Water Resources, RD & GR (www.mwr.gov.in). Both, the Demand Side Management/Supply Side Management with maintenance of structures in the said villages to be ensured and a comprehensive plan to be submitted to Regional Director, CGWB. Firm shall also undertake periodic maintenance of recharge structures at its own cost. Firm to take up area specific

Ames



plantations to enhance the recharge measures. Firm shall also undertake periodic maintenance of recharge structures at its own cost.

Compliance: As per the NOC granted by CGWA, the company undertaken ground water recharge measures (6,02,250 m³/year) in the ponds of different villages of district Amroha. The rejuvenation of Pond and construction of recharge shaft has been started in Village Mukari & Mudha Khera Total 02 numbers of Recharge shafts has been constructed in the ponds. The photographs of recharge shaft in pond along with their status are enclosed as Annexure-3 (a).

Two numbers of roof top rain water harvesting structures has also been constructed within premises of Umang Dairy, Gajrauli. The Design and photograph of the structure is enclosed as Annexure -3(b) The firm has undertaken area specific plantation of 1500 of evergreen trees in the premises of Umang Dairy. The trees are namely Neem, Ashoka, Scholar Tree, Chitwan, Bakain, Kadam Date palm & Eucalyptus etc.

As for as Water security plan is concern, we would like to request you that kindly delete this condition from our NOC as Central Ground Water Authority (CGWA) is not imposing this condition on other industries.

Condition 4: The photographs of recharge structures after completion of the same are to be furnished immediately to the Regional Director, Central Ground Water Board, Northern Region, Lucknow for verification and under intimation to this office.

Compliance: The photographs of recharge structures are enclosed as Annexure-3 (b).

Condition 5: The firm at its own cost shall install 3 nos of piezometers fitted with automatic water level recorder at suitable locations and execute grounds water regime monitoring programme in and around the project area on regular basis in consultation with the Central Ground Water Board, Northern Region, Lucknow.

Compliance: 02 numbers of manual piezometer has been installed for the monitoring of groundwater regime. However, we in progress to install the online Piezometer with Telemetric system. Piezometres data are enclosed as Annexure-4.

Amroha


Condition 6: The ground water monitoring data in respect of S. No 2 & 5 to be submitted to Central Ground Water Board, Northern Region, Lucknow on regular basis at least once in a year.

Compliance: The ground water quality reports for pre and post monsoon period are enclosed as Annexure-2.

Condition 7: The firm shall ensure proper recycling and reuse of wastewater after adequate treatment.

Compliance: Total water demand of the project is 2500 KLD and the amount of water is recycled is 850 KLD. Out of the 850 KLD Recycled water approx 450 KLD water reused in industrial activity and 400 KLD in Landscape development.

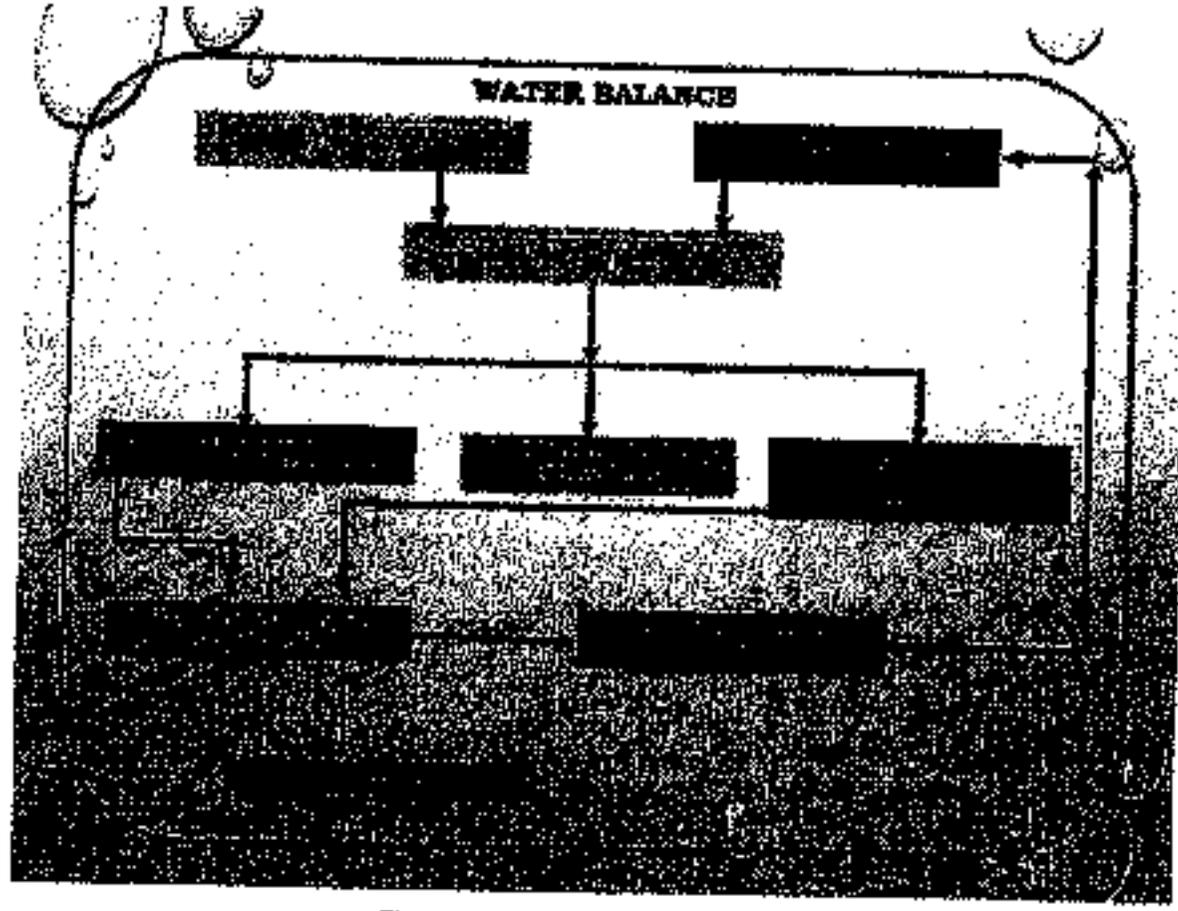


Figure 1: Water Balance Diagram

Condition 8: Action taken report in respect of S. No. 1 to 7 may be submitted to Central Ground Water Authority within one year period.

Prison

The stamp is circular with the text "CENTRAL GROUND WATER AUTHORITY" around the perimeter and "LUCKNOW" in the center. A signature is written across the stamp.

Compliance: Action taken for compliance of conditions from S. No 1 to 7 is submitted regularly to CGWA within given period.

Condition 9: The permission is liable to be cancelled in case of non-compliance of any of the conditions as mentioned in S. No. 1 to 8.

Compliance: Noted. Strictly followed all the condition mentioned in NOC granted by CGWA.

Condition 10: The NOC is subject to prevailing Central/ State Government rules /laws or Court orders related to construction of tube well/ ground water withdrawal/ construction of recharge or conservation structures/discharge of effluents or any such matter as applicable.

Compliance: Noted, will be followed.

Condition 11: The NOC does not absolve the applicant/proponent of his obligation/ requirement to obtain other statutory and administrative clearances from other statutory and administrative authorities.

Compliance: Noted.

Condition 12: The NOC does not imply that other statutory/administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and be taking decisions independently of the NOC.

Compliance: Noted. The particular NOC is valid for groundwater withdrawal for the period of two years. We will obtain the NOCs for different purpose from the concerned authority.

Condition 13: The NOC is valid for two years from 19/05/2017 till 18/05/2019.

Compliance: Noted. We will follow all the conditions mentioned in NOC granted by CGWA and applied for renewal after the expiry of date which is valid for two years.

Arisee



UMANG DAIRIES LIMITED, GAJRAULA
DAILY WATER GENERATION LOG BOOK

MONTH: Feb-18						
BORE WELL - 01						
Date	Houra Meter			Flow Meter		
	Present Day Reading	Previous Day Reading	Total Hrs.	Present Day Reading	Previous Day Reading	Total Water (KL)
1-2-18	19262.90	19256.09	06:28	68148	67845	303 KL
2-2-18	19269.79	19262.90	06:28	68178	68048	220 KL
3-2-18	19275.91	19269.79	06:03	68210	68428	217 KL
4-2-18	19283.79	19275.91	07:06	69044	68710	334 KL
5-2-18	19290.73	19283.79	06:26	69346	69044	302 KL
6-2-18	19299.25	19290.73	08:02	69314	69346	268 KL
7-2-18	19306.08	19299.25	06:52	70040	69714	326 KL
8-2-18	19315.41	19306.08	09:22	70896	70042	385 KL
9-2-18	19323.75	19315.41	08:04	70759	70396	363 KL
10-2-18	19332.10	19323.75	08:38	71191	70769	421 KL
11-2-18	19340.77	19332.10	08:13	71483	71191	292 KL
12-2-18	19349.10	19340.77	08:47	71861	71483	377 KL
13-2-18	19357.12	19349.10	08:12	72258	71861	397 KL
14-2-18	19365.57	19357.12	08:38	72619	72258	361 KL
15-2-18	19375.09	19365.57	09:25	73041	72619	422 KL
16-2-18	19386.96	19375.09	10:09	73587	73041	546 KL
17-2-18	19395.03	19386.96	08:07	73850	73587	263 KL
18-2-18	19403.10	19395.03	08:04	74214	73850	364 KL
19-2-18	19412.11	19403.10	09:02	74581	74214	367 KL
20-2-18	19422.24	19412.11	09:13	75025	74581	444 KL
21-2-18	19431.39	19422.24	09:14	75421	75025	396 KL
22-2-18	19440.28	19431.39	08:49	75806	75421	385 KL
23-2-18	19450.00	19440.28	08:32	76297	75806	491 KL
24-2-18	19460.76	19450.00	10:36	76697	76297	400 KL
25-2-18	19470.57	19460.76	09:06	77120	76697	422 KL
26-2-18	19480.39	19470.57	09:48	77542	77120	422 KL
27-2-18	19491.63	19480.39	11:03	78021	77543	478 KL
28-2-18	19502.71	19491.63	11:28	78510	78021	489 KL

Total Hrs. _____
Sign. Operator _____



Total Water (KL) _____
Sign. Executive (Engg.)/HOD _____

UMANG DAIRIES LIMITED, GAJRAULA DAILY WATER GENERATION LOG BOOK

MONTH: Feb						
BORE WELL - 02						
Date	Hours Meter			Flow Meter		
	Present Day Reading	Previous Day Reading	Total Hrs.	Present Day Reading	Previous Day Reading	Total (KL)
1-2-18	—	—	—	—	—	—
2-2-18	5129.51	5127.40	02:11	21093	2099.57	86 KL
3-2-18	—	—	—	—	—	—
4-2-18	—	—	—	—	—	—
5-2-18	—	—	—	—	—	—
6-2-18	—	—	—	—	—	—
7-2-18	—	—	—	—	—	—
8-2-18	—	—	—	—	—	—
9-2-18	—	—	—	—	—	—
10-2-18	—	—	—	—	—	—
11-2-18	—	—	—	—	—	—
12-2-18	—	—	—	—	—	—
13-2-18	—	—	—	—	—	—
14-2-18	—	—	—	—	—	—
15-2-18	—	—	—	—	—	—
16-2-18	—	—	—	—	—	—
17-2-18	—	—	—	—	—	—
18-2-18	—	—	—	—	—	—
19-2-18	—	—	—	—	—	—
20-2-18	—	—	—	—	—	—
21-2-18	—	—	—	—	—	—
22-2-18	—	—	—	—	—	—
23-2-18	—	—	—	—	—	—
24-2-18	—	—	—	—	—	—
25-2-18	—	—	—	—	—	—
26-2-18	5130.90	5129.51	01:39	210080	2100.33	147 KL
27-2-18	—	—	—	—	—	—
28-2-18	—	—	—	—	—	—

Total Hrs.

Total Water KL

Sign. Operator

Handwritten signature



Handwritten signature
Sign. Executive (Engg.) M-100



UMANG DAIRIES LIMITED, GAJRAULA

DAILY WATER GENERATION LOG BOOK

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MONTH: <u>MAR-18</u>						
BORE WELL - <u>01</u>						
Date	Hours Meter			Flow Meter		
	Present Day Reading	Previous Day Reading	Total Hrs.	Present Day Reading	Previous Day Reading	Total Water (KL)
01-03-18	19514.2	19502.71	11:49	79002	78570	490 KL
02-03-18	19528.04	19514.20	09:64	79426	79002	400 KL
03-03-18	19532.52	19528.04	02:16	79802	79426	375 KL
04-03-18	19541.70	19532.52	09:18	80202	79802	390 KL
05-03-18	19552.66	19541.70	10:95	80675	80202	475 KL
06-03-18	19563.46	19552.66	10:79	81143	80675	460 KL
07-03-18	19571.93	19563.46	11:46	81640	81143	497 KL
08-03-18	19585.00	19571.93	10:86	82111	81640	471 KL
09-03-18	19596.46	19585.00	10:65	82573	82111	462 KL
10-03-18	19606.46	19596.46	09:99	83005	82573	432 KL
11-03-18	19616.94	19606.46	10:48	83458	83005	453 KL
12-03-18	19626.13	19616.94	09:18	83935	83458	397 KL
13-03-18	19636.24	19626.13	10:13	84293	83935	358 KL
14-03-18	19645.96	19636.24	09:69	84712	84293	419 KL
15-03-18	19655.10	19645.96	09:14	85107	84712	395 KL
16-03-18	19665.03	19655.10	09:12	85536	85107	429 KL
17-03-18	19675.24	19665.03	10:20	85977	85536	441 KL
18-03-18	19685.31	19675.24	10:06	86412	85977	435 KL
19-03-18	19694.71	19685.31	09:10	86801	86412	389 KL
20-03-18	19704.79	19694.71	10:48	87254	86801	453 KL
21-03-18	19715.18	19704.79	10:39	87703	87254	449 KL
22-03-18	19725.18	19715.18	09:99	88135	87703	432 KL
23-03-18	19736.27	19725.18	11:09	88613	88135	478 KL
24-03-18	19746.25	19736.27	09:97	89043	88613	430 KL
25-03-18	19757.10	19746.25	10:74	89506	89043	463 KL
26-03-18	19766.06	19757.10	09:06	89896	89506	390 KL
27-03-18	19775.04	19766.06	09:01	90284	89896	388 KL
28-03-18	19784.33	19775.04	09:24	90682	90284	398 KL
29-03-18	19793.42	19784.33	09:08	91073	90682	391 KL
30-03-18	19803.45	19793.42	10:03	91505	91073	432 KL
31-03-18	19812.32	19803.45	09:47	91922	91505	417 KL

Total Hrs.

Total Water KL

Sign. Operator

Handwritten signature

Sign. Executive (Engg.)/A00

UMANG DAIRIES LIMITED, GAJRAULA
DAILY WATER GENERATION LOG BOOK

MONTH: <u>March 18</u>						
BORE WELL: <u>02</u>						
Date	Hours Meter			Flow Meter		
	Present Day Reading	Previous Day Reading	Total Hrs.	Present Day Reading	Previous Day Reading	Total Water (KL)
1-3-18	—	—	—	—	—	—
2-3-18	—	—	—	—	—	—
3-3-18	—	—	—	—	—	—
4-3-18	—	—	—	—	—	—
5-3-18	—	—	—	—	—	—
6-3-18	—	—	—	—	—	—
7-3-18	—	—	—	—	—	—
8-3-18	—	—	—	—	—	—
9-3-18	—	—	—	—	—	—
10-3-18	—	—	—	—	—	—
11-3-18	—	—	—	—	—	—
12-3-18	—	—	—	—	—	—
13-3-18	—	—	—	—	—	—
14-3-18	—	—	—	—	—	—
15-3-18	—	—	—	—	—	—
16-3-18	—	—	—	—	—	—
17-3-18	—	—	—	—	—	—
18-3-18	—	—	—	—	—	—
19-3-18	—	—	—	—	—	—
20-3-18	—	—	—	—	—	—
21-3-18	—	—	—	—	—	—
22-3-18	—	—	—	—	—	—
23-3-18	—	—	—	—	—	—
24-3-18	—	—	—	—	—	—
25-3-18	—	—	—	—	—	—
26-3-18	—	—	—	—	—	—
27-3-18	—	—	—	—	—	—
28-3-18	5102.35	5130.90	11:45	210500	210000	420 KL
29-3-18	5153.71	5142.35	10:25	210912	210500	408 KL
30-3-18	5165.65	5153.31	12:15	211234	210912	451 KL
31-3-18	5170.04	5165.65	04:30	211543	211234	132 KL
1-4-18	—	—	—	—	—	—
2-4-18	—	—	—	—	—	—

Total Hrs.

Total Water KL

Sign. Operator

Handwritten signature



Sign. Eng. In-charge (Engg) J/HOD



UMANG DAIRIES LIMITED, GAJRAULA
DAILY WATER GENERATION LOG BOOK

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MONTH: Mar-18						
BORE WELL - 03						
Date	Hours Motor			Flow Motor		
	Present Day Reading	Previous Day Reading	Total Hrs.	Present Day Reading	Previous Day Reading	Total Water (KL)
1-3-18	41214.33	41204.20	10:13	59862	59540	322 KL
2-3-18	41221.69	41314.33	09:15	60090	59862	228 KL
3-3-18	41320.40	41221.69	08:21	60290	60090	200 KL
4-3-18	41335.42	41320.40	08:06	60568	60290	278 KL
5-3-18	41345.73	41335.42	09:26	60835	60568	267 KL
6-3-18	41354.93	41345.73	09:19	61120	60835	285 KL
7-3-18	41365.00	41354.93	10:06	61432	61120	312 KL
8-3-18	41375.13	41365.00	10:13	61746	61432	314 KL
9-3-18	41382.01	41375.13	09:16	62015	61746	269 KL
10-3-18	41396.58	41382.01	12:24	62392	62015	377 KL
11-3-18	41409.71	41396.58	13:15	62701	62392	309 KL
12-3-18	41420.21	41409.71	10:50	63210	62701	509 KL
13-3-18	41436.51	41420.21	12:20	63574	63210	364 KL
14-3-18	41449.12	41436.51	12:10	63962	63574	388 KL
15-3-18	41462.74	41449.12	13:21	64370	63962	408 KL
16-3-18	41475.78	41462.74	13:47	64735	64370	366 KL
17-3-18	41490.10	41475.78	14:33	65159	64735	424 KL
18-3-18	41503.59	41490.10	13:40	65558	65159	399 KL
19-3-18	41514.08	41503.59	11:29	65892	65558	334 KL
20-3-18	41520.27	41514.08	13:30	66288	65892	396 KL
21-3-18	41542.63	41520.27	14:36	66713	66288	425 KL
22-3-18	41555.78	41542.63	13:15	67102	66713	389 KL
23-3-18	41560.60	41555.78	12:09	67483	67102	381 KL
24-3-18	41582.49	41560.60	13:01	67891	67483	408 KL
25-3-18	41595.90	41582.49	13:40	68282	67891	391 KL
26-3-18	—	—	—	—	—	—
27-3-18	—	—	—	—	—	—
28-3-18	—	—	—	—	—	—
29-3-18	41605.64	41595.90	09:34	68532	68282	250 KL
30-3-18	41619.68	41605.64	14:01	68902	68532	370 KL
31-3-18	41634.16	41619.68	14:49	69206	68902	304 KL

Total Hrs.

Total Water KL

Sign. Operator

Prison



Sign. Executive (Engg.) MOO

Prison

UMANG DAIRIES LIMITED, GAJRAULA
DAILY WATER GENERATION LOG BOOK

DD/FF/REF/107

MONTH: <u>Apr-18</u>						
BORE WELL - 01						
Date	Hours Meter			Flow Meter		
	Present Day Reading	Previous Day Reading	Total Hrs.	Present Day Reading	Previous Day Reading	Total Water (KL)
1-4-18	19822.48	19813.38	09:10	92324	91932	392 KL
2-4-18	19831.55	19822.48	09:06	92714	92324	390 KL
3-4-18	19841.80	19831.55	09:02	93128	92714	415 KL
4-4-18	19850.36	19841.80	09:18	93525	93128	396 KL
5-4-18	19860.31	19850.36	09:05	93954	93525	429 KL
6-4-18	19870.58	19860.31	10:27	94392	93954	443 KL
7-4-18	—	—	—	—	—	—
8-4-18	19877.69	19870.58	07:09	94703	94392	306 KL
9-4-18	19885.95	19877.69	08:25	95059	94703	358 KL
10-4-18	19893.20	19885.95	07:25	95326	95059	267 KL
11-4-18	19901.86	19893.20	09:15	95788	95326	462 KL
12-4-18	19912.92	19901.86	10:11	96224	95788	436 KL
13-4-18	19922.18	19912.92	10:28	96664	96224	440 KL
14-4-18	19933.23	19922.18	10:25	97119	96664	455 KL
15-4-18	—	—	—	—	—	—
16-4-18	19942.94	19933.23	09:20	97514	97119	395 KL
17-4-18	19952.38	19942.94	09:14	97919	97514	405 KL
18-4-18	19961.52	19952.38	09:13	98311	97919	392 KL
19-4-18	19970.61	19961.52	09:09	98701	98311	390 KL
20-4-18	19980.32	19970.61	09:28	99120	98701	419 KL
21-4-18	19989.48	19980.32	09:11	99511	99120	391 KL
22-4-18	—	—	—	—	—	—
23-4-18	19998.63	19989.48	9:13	99903	99511	392 KL
24-4-18	20008.32	19998.63	9:24	100321	99903	418 KL
25-4-18	20018.92	20008.32	9:60	100733	100321	412 KL
26-4-18	20029.32	20018.92	9:24	101134	100733	401 KL
27-4-18	20035.83	20029.32	08:57	101499	101134	365 KL
28-4-18	—	—	—	—	—	—
29-4-18	—	—	—	—	—	—
30-4-18	—	—	—	—	—	—

Total Hrs.

Total Water KL

Sign: Operator

Pinson
UMANG DAIRIES
GAJRAULA

[Signature]
Sign: Executive (Enng.)HOD



UMANG DAIRIES LIMITED, GAJRAULA
DAILY WATER GENERATION LOG BOOK

UMANG DAIRIES LIMITED

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MONTH: APR 19

BORE WELL - 07

Date	Hours Meter			Flow Meter		
	Present Day Reading	Previous Day Reading	Total Hrs.	Present Day Reading	Previous Day Reading	Total Water (KL)
1-4-18	—	—	—	—	—	—
2-4-18	—	—	—	—	—	—
3-4-18	—	—	—	—	—	—
4-4-18	—	—	—	—	—	—
5-4-18	—	—	—	—	—	—
6-4-18	—	—	—	—	—	—
7-4-18	5184.18	5180.04	14:13	212030	211543	528 KL
8-4-18	5196.09	5184.18	12:21	212545	212030	425 KL
9-4-18	5209.08	5196.09	12:58	213030	212545	405 KL
10-4-18	5223.32	5209.08	13:44	213532	213030	372 KL
11-4-18	5234.11	5223.32	10:38	213935	213532	403 KL
12-4-18	5245.09	5234.11	10:59	214245	213935	400 KL
13-4-18	—	—	—	—	—	—
14-4-18	—	—	—	—	—	—
15-4-18	5259.40	5245.09	12:31	214605	214245	460 KL
16-4-18	5269.58	5259.40	11:16	215222	214605	419 KL
17-4-18	5280.25	5269.58	11:28	215862	215222	440 KL
18-4-18	5291.28	5280.25	11:43	216089	215862	479 KL
19-4-18	5302.90	5291.28	11:11	216504	216089	415 KL
20-4-18	5313.94	5302.90	10:24	216909	216504	405 KL
21-4-18	—	—	—	—	—	—
22-4-18	5326.46	5313.94	12:22	217384	216909	475 KL
23-4-18	5337.95	5326.46	11:48	217813	217384	479 KL
24-4-18	—	—	—	—	—	—
25-4-18	—	—	—	—	—	—
26-4-18	5349.09	5337.95	11:14	218229	217813	416 KL
27-4-18	5360.31	5349.09	11:22	218648	218229	419 KL
28-4-18	5371.99	5360.31	11:67	219084	218648	436 KL
29-4-18	5384.26	5371.99	12:27	219546	219084	462 KL
30-4-18	5396.97	5384.26	10:60	219942	219546	396 KL

Total Hrs.

Total Water KL

Sign. Operator

Prinson



Sign. Executive (Engg.) #100

Prinson

UMANG DAIRIES LIMITED, GAJRAULA
DAILY WATER GENERATION LOG BOOK

UOL/PS/REF/1107

MONTH: <u>Apr-18</u>						
BORE WELL - <u>03</u>						
Date	Hours Meter			Flow Meter		
	Present Day Reading	Previous Day Reading	Total Hrs.	Present Day Reading	Previous Day Reading	Total Water (KL)
1-4-18	41647.02	41634.16	13:20	69057	69406	401 KL
2-4-18	41662.16	41647.02	14:29	70225	69057	410 KL
3-4-18	41676.32	41662.16	14:58	70659	70225	434 KL
4-4-18	41691.46	41676.32	14:23	71090	70659	439 KL
5-4-18	41705.31	41691.46	13:05	71511	71090	43 KL
6-4-18	41718.90	41705.31	13:59	71916	71511	405 KL
7-4-18	41729.04	41718.90	10:17	72310	71916	302 KL
8-4-18	—	—	—	—	—	—
9-4-18	—	—	—	—	—	—
10-4-18	—	—	—	—	—	—
11-4-18	—	—	—	—	—	—
12-4-18	—	—	—	—	—	—
13-4-18	41742.29	41729.04	13:25	72613	72310	305 KL
14-4-18	41754.40	41742.29	12:18	72985	72613	363 KL
15-4-18	41766.99	41754.40	12:51	73349	72985	363 KL
16-4-18	—	—	—	—	—	—
17-4-18	—	—	—	—	—	—
18-4-18	—	—	—	—	—	—
19-4-18	—	—	—	—	—	—
20-4-18	—	—	—	—	—	—
21-4-18	41781.10	41766.99	14:11	73791	73349	422 KL
22-4-18	41792.94	41781.10	11:03	74125	73791	334 KL
23-4-18	—	—	—	—	—	—
24-4-18	41807.32	41792.94	10:38	74555	74125	420 KL
25-4-18	41821.40	41807.32	14:08	74996	74555	421 KL
26-4-18	—	—	—	—	—	—
27-4-18	—	—	—	—	—	—
28-4-18	41834.08	41821.40	12:67	75385	74996	389 KL
29-4-18	41845.48	41834.08	11:40	75696	75385	341 KL
30-4-18	41859.37	41845.48	14:29	76122	75696	426 KL

Total Hrs.

Total Water KL

Sign. Operator

Arjun



Sign. Executive (Engg.)/HOD

[Signature]



UMANG DAIRIES LIMITED, GAJRALLA
DAILY WATER GENERATION LOG BOOK

GD/FSR/

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MONTH: May-18

BORE WELL - 01						
Date	Hours Meter			Flow Meter		
	Present Day Reading	Previous Day Reading	Total Hrs.	Present Day Reading	Previous Day Reading	Total Water (KL)
1-5-18	20045.13	20035.03	10:10	101841	101499	344
2-5-18	20045.13	20035.03	09:26	102234	101841	393
3-5-18	20055.28	20046.13	09:14	102940	102234	706
4-5-18	20073.25	20055.28	08:59	103126	102940	186
5-5-18	20092.21	20073.25	03:46	103293	103126	167
7-5-18	20097.20	20092.21	10:20	103905	103293	612
8-5-18	20106.58	20097.20	09:38	104531	103905	626
9-5-18	20117.25	20106.58	10:16	104988	104531	457
10-5-18	20127.46	20117.25	10:20	105425	104988	437
12-5-18	20136.63	20127.46	09:17	105894	105425	469
13-5-18	20147.25	20136.63	10:16	106273	105894	379
14-5-18	20156.50	20147.25	09:24	106669	106273	396
15-5-18	20164.48	20156.50	07:52	107011	106669	342
16-5-18	20172.82	20164.48	08:33	107268	107011	257
17-5-18	20180.62	20172.82	07:29	107702	107268	434
18-5-18	20190.58	20180.62	09:07	108121	107702	419
19-5-18	20198.35	20190.58	10:25	108558	108121	437
20-5-18	20210.15	20198.35	08:46	108955	108558	397
21-5-18	20222.07	20210.15	09:32	109375	108955	420
22-5-18	20229.15	20222.07	08:07	109761	109375	386
23-5-18	20239.62	20229.15	10:09	110192	109761	431
24-5-18	20249.29	20239.62	09:05	110615	110192	423
25-5-18	20258.58	20249.29	09:30	111010	110615	395
26-5-18						
27-5-18						
28-5-18						
29-5-18						
30-5-18						
31-5-18						

Total Hrs.

Total Water KL

Sign: Operator



Sign: Executive (Engg.) MHD

UMANG DAIRIES LIMITED, GAJRAULA
DAILY WATER GENERATION LOG BOOK

UDL/FS/REF/107

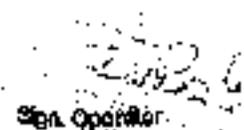
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MONTH: Aug-18

BORE WELL - 02

Date	Hours Meter			Flow Meter		
	Present Day Reading	Previous Day Reading	Total Hrs.	Present Day Reading	Previous Day Reading	Total Water (KL)
1-5-18	5405.91	5394.92	10:99	220343	219912	431 KL
2-5-18	5418.28	5405.91	12:36	220816	220343	473 KL
3-5-18	5428.00	5418.28	00:48	221178	220816	362 KL
4-5-18						
5-5-18						
6-5-18	5440.93	5428.00	14:00	221480	221178	556 KL
7-5-18						
8-5-18						
9-5-18						
10-5-18						
11-5-18						
12-5-18						
13-5-18						
14-5-18						
15-5-18						
16-5-18	5454.41	5440.93	12:36	222145	221480	456 KL
17-5-18	5467.10	5454.41	12:69	222602	222145	457 KL
18-5-18						
19-5-18						
20-5-18						
21-5-18						
22-5-18						
23-5-18						
24-5-18						
25-5-18						
26-5-18						
27-5-18						
28-5-18						
29-5-18						
30-5-18						

Total Hrs. _____ Total Water KL _____






Sign. Operator _____ Sign. Executive (ENGR) / I/O D _____

UMANG DAIRIES LIMITED, GAJRAULA
DAILY WATER GENERATION LOG BOOK

UDL/WS/REP

MONTH: Aug-18

BORE WELL - 02						
Hours Meter				Flow Meter		
Date	Present Day Reading	Previous Day Reading	Total Hrs.	Present Day Reading	Previous Day Reading	Total Water (KL)
1-5-18						
2-5-18	41872.41	41859.22	13:19	76501	76172.21	328.90
3-5-18	41872.53	41859.41	13:12	76625	76501	124.00
4-5-18	41891.30	41872.53	18:37	77056	76625	431.20
5-5-18	41905.25	41891.30	13:54	77498	77056	442.00
6-5-18	41908.92	41905.25	03:18	77590	77498	92.00
7-5-18	41920.58	41908.92	11:66	77940	77590	350.00
8-5-18	41932.05	41920.58	11:26	78308	77940	368.00
9-5-18	41944.54	41932.05	11:69	78659	78308	351.00
10-5-18	41953.07	41944.54	11:52	79005	78659	345.00
11-5-18	41960.00	41953.07	11:42	79363	79005	358.00
12-5-18	41960.26	41960.00	12:15	79724	79363	361.00
13-5-18	41992.49	41960.26	12:12	80088	79724	364.00
14-5-18	42005.95	41992.49	13:06	80490	80088	402.00
15-5-18	42018.82	42005.95	13:26	80888	80490	398.00
16-5-18						
17-5-18						
18-5-18	42032.54	42018.82	13:31	81295	80888	407.00
19-5-18	42046.49	42032.54	13:25	81709	81295	414.00
20-5-18	42060.21	42046.49	13:31	82116	81709	407.00
21-5-18	42073.83	42060.21	13:21	82520	82116	404.00
22-5-18	42087.55	42073.83	14:22	82957	82520	437.00
23-5-18	42101.70	42087.55	13:14	83342	82957	386.00
24-5-18	42115.60	42101.70	13:51	83760	83342	418.00
25-5-18	42129.57	42115.60	14:05	84127	83760	367.00

Total Hrs.:

Total Water KL

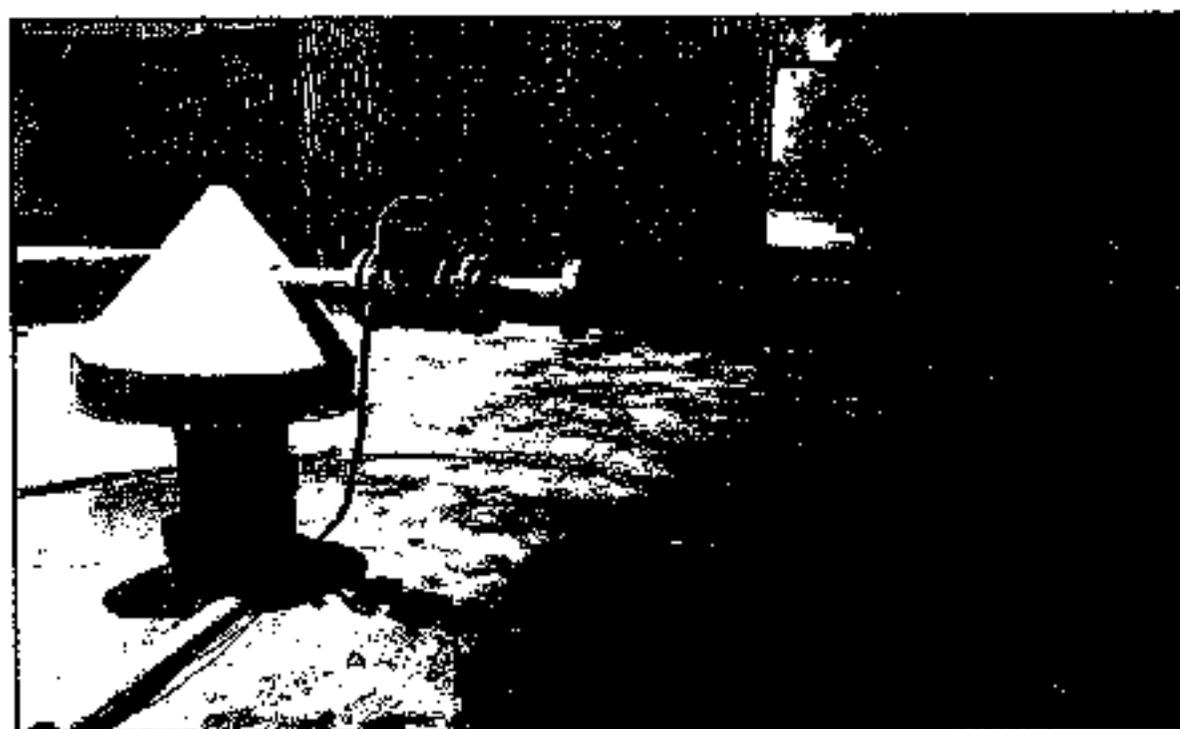
Sign. Operator:

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Sign. Executive (Eng. MCD)

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55



Bore Well No. 3



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DRINKING WATER
 NS
 NS
 LAKSHI DAIRIES LTD.
 3 KM STONE HASANPUR ROAD, GABALLA, UTTAR PRADESH- 244205

Report No. : 201801200021
 Received On : 20/01/2018
 Mg. No. : NS
 Ref. No. : GARJEDL/SP/

Recd. Date NS
 Expiry Date NS
 Batch Size NS
 Sample Quantity B/Ltr

Results Acceptable Limit Permissible Limit Method

Sample No. 200001800001
 Date of completion of analysis 20/01/2018
 Sample Name Milk
 IS:15001 : 2009 (Standard No. 1 June 2015)

Chemical and Physical Parameters

Parameter	Unit	Result	Acceptable Limit	Permissible Limit	IS:15001 (P-1) 1983
Acidic	Agreeable	Agreeable	Agreeable	Agreeable	IS:15001 (P-9) 1983
0.1					IS:15001 (P-10) 1984
7.45			6.5 to 8.5		IS:15001 (P-11) 1983
Agreeable			Agreeable	Agreeable	IS:15001 (P-4) 1984
197.0			500.0 Max	200.0 Max	IS:15001 (P-16) 1984

PARAMETERS CONCERNING SUBSTANCES UNDER TABLE IN EXCESSIVE AMOUNTS (ppm)

Parameter	Unit	Result	Acceptable Limit	Permissible Limit	IS:15001 (P-32) 1988
147			250.0 Max	100.0 Max	IS:15001 (P-21) 1983
147.4			200.0 Max	50.0 Max	IS:15001 (P-21) 1983
Below detection limit			1.0 Max		IS:15001 (P-65) 2014
40.6			75.0 Max	20.0 Max	IS:15001 (P-40) 1981
Below detection limit			0.05 Max	1.50 Max	IS:15001 (P-55) 2014
Below detection limit			0.1 Max	0.20 Max	IS:15001 (P-57) 2005
4.8			20.0 Max	5.00 Max	IS:15001 (P-24) 1988
3.2			45.0 Max		IS:15001 (P-34) 1988
Less than 1			1.0 Max	1.00 Max	IS:15001 (P-20) 1988
Below detection limit			0.2 Max	1.00 Max	IS:15001 (P-29) 1989
Below detection limit			0.01 Max		IS:15001 (P-45) 2014
Below detection limit			5.0 Max	1.00 Max	IS:15001 (P-65) 2014
Below detection limit			0.2 Max	5.00 Max	IS:15001 (P-15) 1982-2006
0.001			0.5 Max		IS:15001 (P-30) 1981 CL-5
209.0			209.0 Max	500.0 Max	IS:15001 (P-23) 1988

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Govt. Approved Test House
CERTIFICATE OF ANALYSIS

Sample No.	DRINKING WATER	Report No.	2011/20021
Mfg. No.	NS	Received On	20/1/2014
Submitted By	NS	Mfg. No.	NS
Address	CHANG DAIRIES LTD. 3 GK'S TONE, HASANPUR ROAD, GAJRALA, UTTAR PRADESH- 244236	Est. No.	GS/JUL/DP
Batch No.	NS	Batch Size	NS
Mfg. Date	NS	Sample Quantity	5 Lt

Test	Result	Acceptable Limit	Permissible Limit	Method
23. Aluminium (as Al)	Below detection limit	0.07 Max	0.20 Max	IS:3025(P-66)2014
24. Barium (as Ba)	Below detection limit	0.5 Max	1.0 Max	IS:3025(P-45) 2005
25. Silver (as Ag)	Below detection limit	0.1 Max		IS:3025(P-66)2014
26. Sulphate (as SO ₄)	Below detection limit	0.05 Max		IS:3025(P-29)1988
27. Calcium (as Ca)	Below detection limit	0.7 Max		IS:3025(P-66)2014
28. Ammonia (Total NH ₃ -N)	Below detection limit	0.5 Max		IS:3025, P-34 1988
29. Chloride (as Cl ₂)	Below detection limit	2.0 Max		IS:3025, P-26 1988
30. Magnesium (as Mg)	0.8	350 Max	100 Max	IS:3025 (P-46) 1994
31. Phenolic Compounds (as C ₆ H ₅ OH)	Below detection limit	0.001 Max	0.0020 Max	IS:3025(P-43)1992, CL-6

TABLE 3. PARAMETERS CONCERNING TOXIC SUBSTANCES (mg/L)

32. Cadmium (as Cd)	Below detection limit	0.005 Max		IS:3025(P-66)2014
33. Arsenic (as As)	Below detection limit	0.01 Max		IS:3025(P-46)2014
34. Cyanide (as CN)	Below detection limit	0.05 Max		IS:3025(P-27)1988
35. Lead (as Pb)	Below detection limit	0.01 Max		IS:3025(P-64)2014
36. Chromium (as Cr)	Below detection limit	0.05 Max		IS:3025(P-66)2014
37. Mercury (as Hg)	Below detection limit	0.001 Max		IS:3025(P-66)2014
38. Molybdenum (as Mo)	Below detection limit	0.07 Max		IS:3025(P-66)2014
39. Nickel (as Ni) ppm	Below detection limit	0.02 Max		IS:3025, P-45, 2014
40. Polychlorinated Biphenyls (PCB)	Below Detection Limit	0.005 Max		IS:3025(P-66)2014
41. Polynuclear aromatic hydrocarbons (PAH)	Below Detection Limit	0.001 Max		APHA 8410
TRICHALOMETHANES:				
42 (a) Bromoform	Below detection limit	0.1 Max		APHA 6232
43 (b) Dibromochloromethane	Below detection limit	0.1 Max		APHA 6232
44 (c) Bromodichloromethane	Below detection limit	0.06 Max		APHA 6232
45 (d) Chloroform	Below detection limit	0.2 Max		APHA 6232

TABLE 5 - PESTICIDE RESIDUES (µg/l)

46 Alpha-BHC	Below Detection Limit	0.01 Max		IS:3025(P-66)2014
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Signature
 Date: 20/1/2014
 Location: Gajrala, UP



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CERTIFICATE OF ANALYSIS



Sample	DRINKING WATER	Report No.	201801200021
Anal. By	NS	Received On	20/01/2018
Sampled By	NS	Wt. No.	NS 3
Submitted By	UMANG DAIRIES LTD.	Lot No.	03/01/01-SP3
Address	3 JAINSTONE, HANANPUR ROAD, GANAPOLA, UTTAR PRADESH- 244236		
Batch No	NS	Expiry Date	NS
NS	NS	NS	NS
			Sample Quantity 6 Lit

<Test>	<Result>	<Acceptable Limit>	<Permissible Limit>	<Method>
47 Lindane	Below Detection Limit	2.0 Max.		AOAC 990.06
48 Monocrotophos	Below Detection Limit	1.0 Max.		AOAC 990.06
49 Butoxyphos	Below Detection Limit	125.0 Max.		AOAC 990.06
50 Malathion	Below Detection Limit	190.0 Max.		AOAC 990.06
51 Atrazine	Below Detection Limit	20.0 Max.		AOAC 990.06
52 Ethion	Below Detection Limit	3.0 Max.		AOAC 990.06
53 Chlorpyrifos	Below Detection Limit	90.0 Max.		AOAC 990.06
54 Phorate (max. 2 phorate its oxygen analogs and their salts) expressed as phorate	Below Detection Limit	2.0 Max.		AOAC 990.06
55 Atrazine	Below Detection Limit	5.0 Max.		AOAC 990.06
56 Malathion	Below Detection Limit	0.5 Max.		AOAC 990.06
57 Dieldrin & DDT	Below Detection Limit	0.05 Max.		AOAC 990.06
58 Beta HCH	Below Detection Limit	0.1 Max.		AOAC 990.06
59 Delta HCH	Below Detection Limit	0.04 Max.		AOAC 990.06
60 DDT (γ, β, δ, γ, γ, γ isomers of DDT, DDE & DDD)	Below Detection Limit	0.1 Max.		AOAC 990.06
61 Endosulfan (Alpha, Beta & Gamma)	Below Detection Limit	0.4 Max.		AOAC 990.06
62 2, 4-Dichlorophenoxy acetic acid	Below detection limit	30.0 Max.		USEPA 615.1
63 Heptachlor	Below detection limit	9.0 Max.		USEPA 632
BACTERIOLOGICAL TESTS				
64 Coliforms (TTC/100ml)	Absent	Not Detectable		IS:1822 (1981)
65 Escherichia coli (TTC/100ml)	Absent	Not Detectable		IS:1822 (1981)

Report of the analysis of the sample referred above conform to the IS:1822 (1981) (Amended) June 2013) in respect of the above test parameters.

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ARBRO
 PHARMACEUTICALS PRIVATE LIMITED
 ANALYTICAL DIVISION
 ISO 9001:2008 Certified



Govt. Approved Test House
CERTIFICATE OF ANALYSIS

Sample : WATER
 Mfg. By : NS
 Supplied By : NS
 Submitted By : UMANG CAREES LTD.
 Address : 3 KM STONE, NABANPUR ROAD, GAIRAULA, UTTAR PRADESH- 244235

Report No. : 201707160002
 Received On : 16/07/2017
 Mfg. No. : NS
 Ret. No. : GAHIDA/SR1

Batch No. : BOREWELL (NO-03)
 Mfg. Date : 7/5
 Expiry Date : NS
 Batch Size : NS
 Sample Quantity : 5 Lit

Test	Result	Acceptable Limit	Permissible Limit	Method
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Date of start of analysis : 16/07/2017
 Date of completion of analysis : 16/07/2017

SAMPLE COLLECTED BY : ARBRO LAB REPRESENTATIVE
 Reference to protocol : IS:10500 : 2012 (Amendment No. 1 June 2015)

TABLE 1. ORGANOLEPTIC AND PHYSICAL PARAMETERS

Sl. No.	Description	Result	Acceptable Limit	Permissible Limit	Method
1	Colour (Hazen unit)	Less than 5	5.0 Max.	15 Max.	IS:3025(P-4)-1983
2	Taste	Agreeable	Agreeable	Agreeable	IS:3025(P-5)-1983
3	Turbidity (NTU)	0.4	5.0 Max.	5 Max.	IS:3025(P-10)-1984
4	pH Value	8.03	6.5 to 8.5	-	IS:3025(P-11)-1983
5	Total Observed Solids (mg/L)	982	Agreeable	Agreeable	IS:3025(P-6)-1984
6	Total Dissolved Solids (mg/L)	-	500.0 Max.	2000 Max.	IS:3025(P-18)-1984

TABLE 2. GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS (mg/L)

Sl. No.	Description	Result	Acceptable Limit	Permissible Limit	Method
8	Chloride (as Cl)	302	250.0 Max.	1000 Max.	IS:3025(P-32)-1984
9	Total Hardness (as CaCO ₃)	227.6	200.0 Max.	300 Max.	IS:3025(P-21)-1983
10	Iron (as Fe)	0.008	1.0 Max.	-	IS:3025(P-35)-2014
11	Calcium (as Ca)	85.8	75.0 Max.	200 Max.	IS:3025(P-40)-1991
12	Copper (as Cu)	Below detection limit	0.05 Max.	1.50 Max.	IS:3025(P-35)-2014
13	Manganese (as Mn)	Below detection limit	0.1 Max.	0.50 Max.	IS:3025(P-35)-2014
14	Sulphate (as SO ₄)	71.2	200.0 Max.	400 Max.	IS:3025(P-21)-1983
15	Nitrate (as NO ₃)	19.1	45.0 Max.	-	IS:3025(P-34)-1983
16	Fluoride (as F)	Less than 1	1.0 Max.	1.50 Max.	IS:3025(P-33)-2008
17	Residual Free Chlorine	Below detection limit	0.2 Min.	1.0 Min.	IS:3025(P-28)-1983
18	Selenium (as Se)	Below detection limit	0.01 Max.	-	IS:3025(P-35)-2014
19	Zinc (as Zn)	0.005	5.0 Max.	50 Max.	IS:3025(P-35)-2014
20	Anionic Surface active agents (as SABS)	Below detection limit	0.2 Max.	20 Max.	IS:3025(P-33)-2008
21	Mercury (Hg)	Absent	0.5 Max.	-	IS:3025(P-33)-1991, IS:3025(P-33)-2008

Signature: *[Handwritten Signature]*
 Date: 16/07/2017
 Location: Gairaula, Uttar Pradesh



ARBRO
 ANALYTICAL DIVISION
 ISO 9001:2008 Certified

Govt. Approved Test House
 CERTIFICATE OF ANALYSIS



Sample : WATER
 Mfg. By : NS
 Supplied By : NS
 Submitted By : UNWANG DAIRIES LTD.
 Address : 3 RAIL STONE, HASANPUR ROAD, GURUDDA, UTTAR PRADESH-201230

Report No. : 2017BT10000
 Received On : 15/07/2017
 Mfg. No. : NS
 Ref. No. : GJLJDLSPJ

Batch No. : BOREWELL NO-03
 Mfg. Date : NS
 Expiry Date : NS
 Batch Size : NS
 Sample Quantity : 0 Ltr

<Test>	<Result>	<Acceptable Limit>	<Permissible Limit>	<Standard>
22. Alkalinity (as CaCO ₃)	304	200.0 Max.	500Max	IS:3025(P-23)1985
23. Ammonia (as N)	0.042	0.03 Max.	0.20Max	IS:3025(P-48)2014
24. Boron (as B)	Below detection limit	0.0 Max.	1.0Max.	IS:3025 (P-65) 2005
25. Chloride (as Cl)	Below detection limit	0.1 Max.	-	IS:3025(P-66)2014
26. Sulphate (as SO ₄)	Below detection limit	0.03 Max.	-	IS:3025(P-27)1985
27. Calcium (as Ca)	Below detection limit	0.7 Max.	-	IS:3025(P-67)2014
28. Ammonia (Total NH ₃ -N)	Below detection limit	0.5 Max.	-	IS:3025, P-34 1985
29. Chlorine (as Cl ₂)	Below detection limit	4.0 Max.	-	IS:3025, P-26 1985
30. Magnesium (as Mg)	15.3	30.0 Max.	100Max	IS: 3025 (P-68) 1984
31. Phosphate Compounds (as PO ₄ -P)	Below detection limit	0.031 Max.	0.0620Max	IS:3025(P-43)1982, CL-9

TABLE 3. PARAMETERS CONSIDERED TO BE SUBSTANCES (mg/L)

32. Cadmium (as Cd)	Below detection limit	0.003 Max.	-	IS:3025(P-45)2014
33. Arsenic (as As)	Below detection limit	0.01 Max.	-	IS:3025(P-65)2014
34. Cyanide (as CN)	Below detection limit	0.05 Max.	-	IS:3025(P-27)1985
35. Lead (as Pb)	Below detection limit	0.01 Max.	-	IS:3025(P-69)2014
36. Chromium (as Cr)	Below detection limit	0.05 Max.	-	IS:3025(P-65)2014
37. Mercury (as Hg)	Below detection limit	0.001 Max.	-	IS:3025(P-45)2014
38. Nickel (as Ni)	Below detection limit	0.07 Max.	-	IS:3025, P-65, 2014
39. Iron (as Fe)	Below detection limit	0.3 Max.	-	IS:3025(P-43)2014
40. Polychlorinated Biphenyls (PCB)	Below Detection Limit	0.0005 Max.	-	AREA
41. Polycyclic aromatic hydrocarbons (PAH)	Below Detection Limit	0.0001 Max.	-	AREA
TRIHALOMETHANES:				
42. (a) Bromoform	Below detection limit	0.1 Max.	-	APHA 8232
43. (b) Dibromochloromethane	Below detection limit	0.1 Max.	-	APHA 8232
44. (c) Bromochloroacetic acid	Below detection limit	0.06 Max.	-	APHA 8232
45. (d) Chloroform	Below detection limit	0.2 Max.	-	APHA 8232

TABLE 6 : PESTICIDE RESIDUES (ug/l)

PESTICIDE RESIDUES:

Page 2 of 3

Date: 15/07/2017

(Handwritten signature and stamp)

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ARBRO
 INTERNATIONAL WATER ANALYTICAL DIVISION
 ISO 9001:2008 Certified



Client Approved Test House
CERTIFICATE OF ANALYSIS

Sample : WATER
 Mgd. By : NS
 Supplier By : NS
 Submitted By : UJANG DAIRIES LTD.
 Address : 3 KILSTONE HASAHEUR ROAD, GAJRAULA, UTTAR PRADESH- 244238

Report No. : 201703150083
 Received On : 15/07/2017
 Mgd. No. No. : NS
 Ref. No. : GAJEDLSPU

Batch No : EGREWELL, NO-03
 Mgd. Date : NS
 Expiry Date : NS
 Batch Size : NS
 Sample Quantity : 5 Lit

Test	Remarks	Acceptable Limit	Permissible Limit	Method
*45 Alkalinity	Below Detection Limit	0.01 Max.	-	AOAC 990.08
*47 Linalool	Below Detection Limit	2.0 Max.	-	AOAC 990.08
*48 Acetone	Below Detection Limit	1.0 Max.	-	AOAC 990.08
*49 Butanol	Below Detection Limit	125.0 Max.	-	AOAC 990.08
*50 Methanol	Below Detection Limit	150.0 Max.	-	AOAC 990.08
*51 Acetone	Below Detection Limit	20.0 Max.	-	AOAC 990.08
*52 Ethanol	Below Detection Limit	5.0 Max.	-	AOAC 990.08
*53 Chloroform	Below Detection Limit	30.0 Max.	-	AOAC 990.08
*54 Phosgene (sum of phosgene by carbon disulfide and other phosgene compounds as phosgene)	Below Detection Limit	2.0 Max.	-	AOAC 990.08
*55 Amine	Below Detection Limit	20 Max.	-	AOAC 990.08
*56 Methyl Parathion	Below Detection Limit	0.5 Max.	-	AOAC 990.08
*57 Aldrin & Dieldrin	Below Detection Limit	0.05 Max.	-	AOAC 990.08
*58 Beta HCH	Below Detection Limit	0.04 Max.	-	AOAC 990.08
*59 Beta HCH	Below Detection Limit	0.04 Max.	-	AOAC 990.08
*60 DDT (O, P & P, P isomers of DDT, DDE & DDD)	Below Detection Limit	1.0 Max.	-	AOAC 990.08
*61 Chlordane (Alpha, Beta & Gamma)	Below Detection Limit	1.2 Max.	-	AOAC 990.08
*62 2,4-Dichlorophenoxy acetic acid	Below detection limit	700.0 Max.	-	USEPA 615.1
*63 Endosulfan	Below detection limit	5.0 Max.	-	USEPA 532
BACTERIOLOGICAL TESTS				
*64 Coliform /100ml	Absent	Not Detectable	-	IS 1622 (1981)
*65 Fecal coliform /100 ml	Absent	Not Detectable	-	IS 1622 (1981)

Test Marked with * are not accredited by NABL.

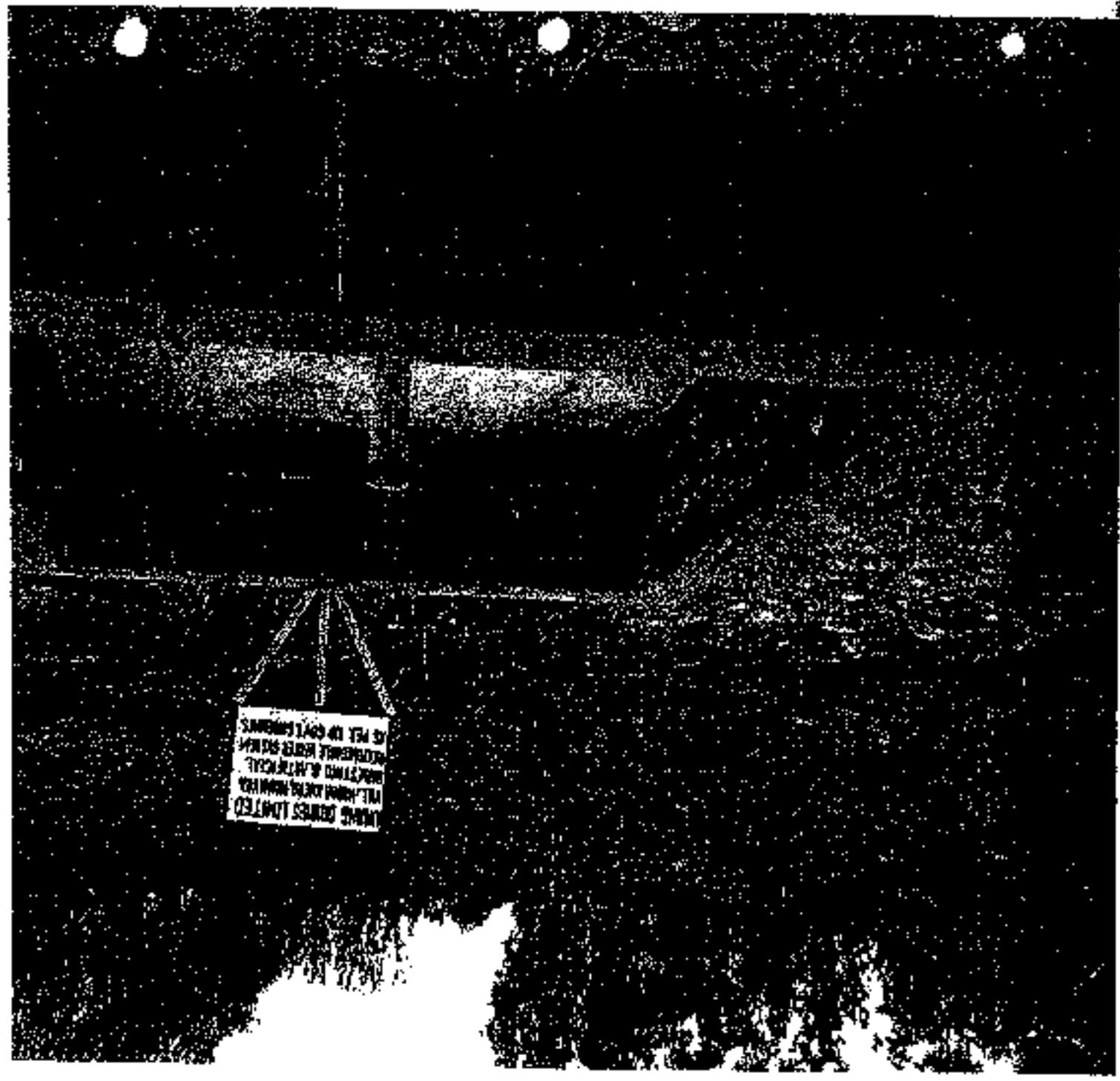


Report : In the opinion of undersigned the sample referred above conform to the IS:1622 (1981) & IS:1622 (1981) in respect to the above test parameters.

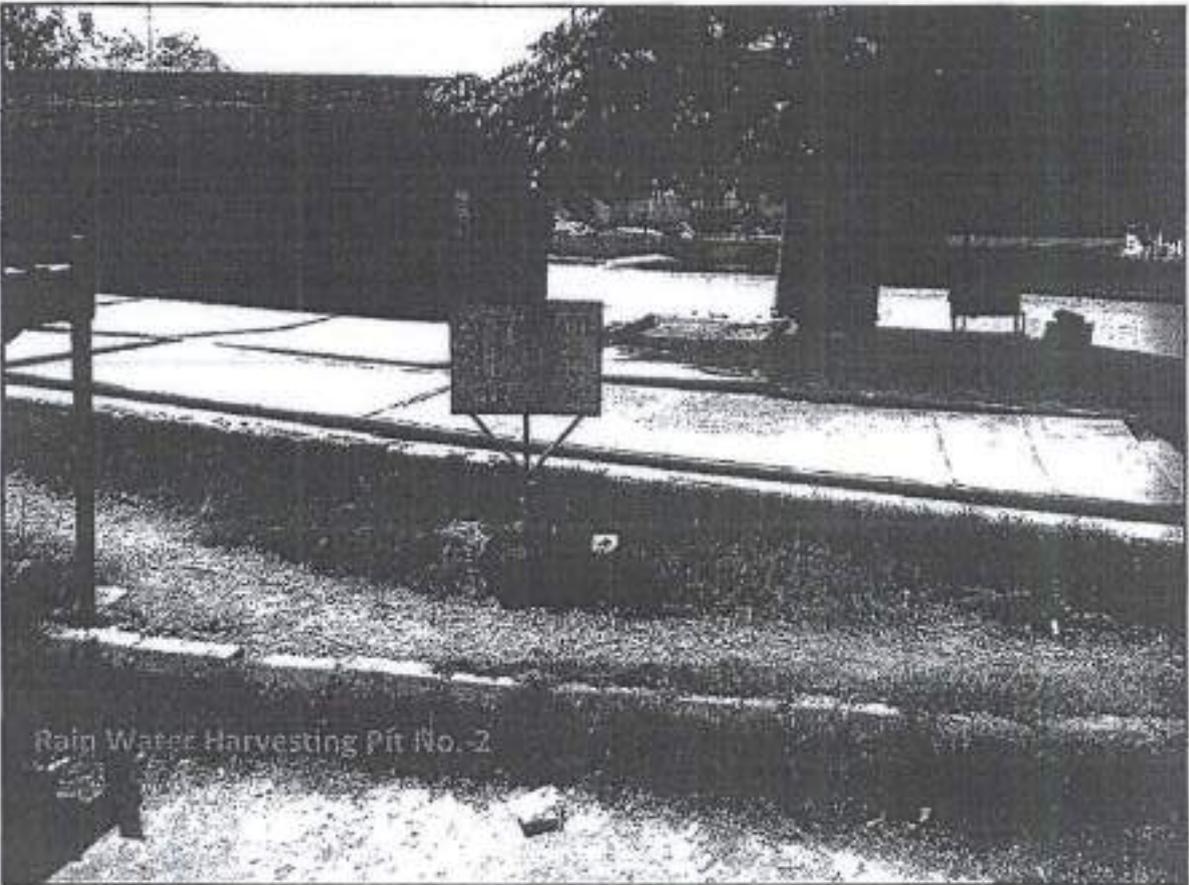
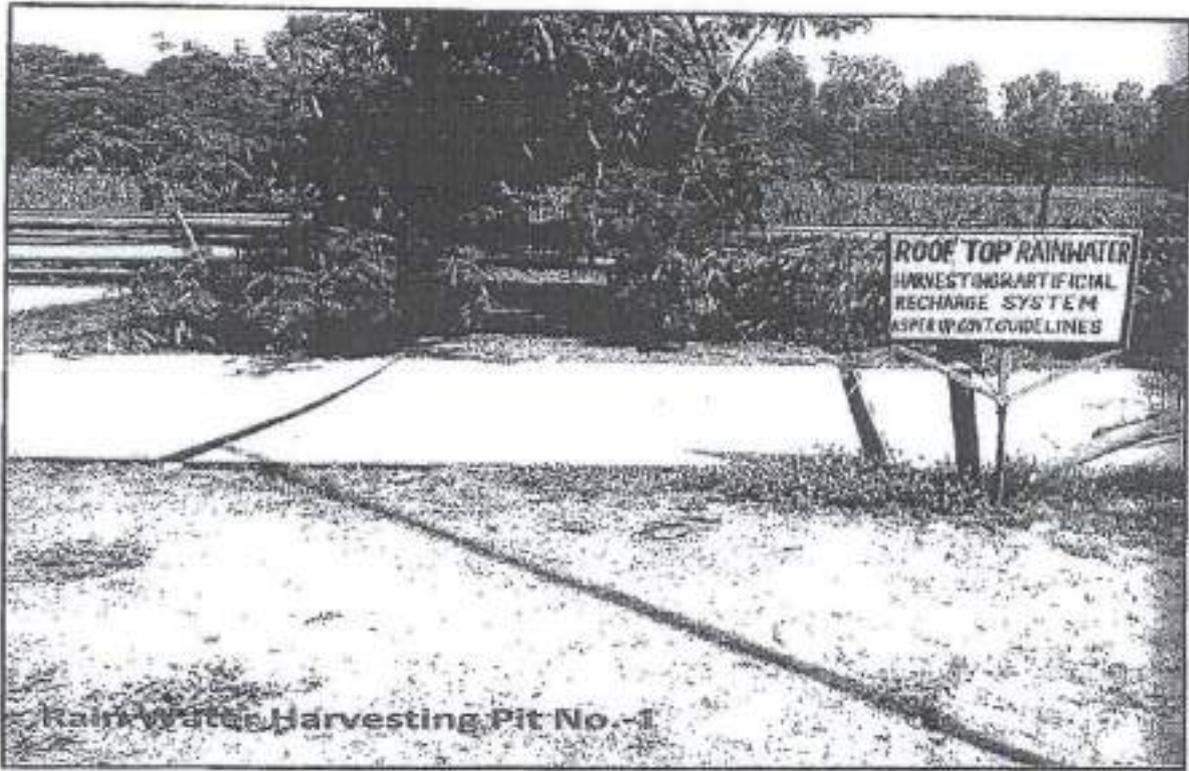
Date : 15/07/2017

Signature : *[Handwritten Signature]*

LONGS BROS. LTD.
VILL. BOKAL, DUBLIN
HARRISONS & ARTHUR
RECORDING WATER SYSTEM
AS PER DRAWINGS



THE COMPANY HAS BEEN ADVISED
THAT THE ABOVE NAMED PERSONS
ARE CURRENTLY EMPLOYED BY THE
COMPANY AND ARE BEING
EMPLOYED AS OF THE DATE
OF THIS REPORT.



Umang Dairies Limited, Gajraula

Ground water table

S.No.	Month	Piezometer - 1	Piezometer - 2
1	April, 17	14.5	14.5
2	May, 17	15	15
3	June, 17	15	15
4	July, 17	14.5	14.5
5	August, 17	12	12
6	Sept, 17	11	11.5
7	Oct, 17	11	12
8	Nov, 17	12	12
9	Dec, 17	11	11.5
10	Jan, 18	10.5	11
11	Feb, 18	11	11
12	March, 18	13	13
13	April, 18	13	14
14	May, 18	14	14



Jainar



Newcon Consultants & Laboratories

An ISO 9001 : 2015, ISO 14001 : 2015, OHSAS 18001 : 2007 Certified Laboratory
NABL ISO/IEC 17025 : 2005 (Testing, Cert. No. TC-6928) Accredited Laboratory,
Recognised with MOEFCC & U.P. Pollution Control Board

Website : www.newconlab.in



IAS-ANZ



ISO 9001/14001/OHSAS 18001
Reg. No. R191/7301

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TEST CERTIFICATE

WASTE WATER SAMPLE ANALYSIS REPORT

Page 1 Of 1

TEST REPORT NO : NCL/UDGB/104/23/03/2018	DATE OF REPORT : 28/03/2018
Name And Address Of Customer	UMANG DAIRIES LTD, HASANPUR ROAD , GAJRAULA, J.P. NAGAR, UTTAR PRADESH, INDIA

SAMPLING DETAILS

Analysis Start Date	28/03/2018	Analysis End Date	29/03/2018
Date of Sampling	22/03/2018	Sampling ID No.	104/23/03/2018
Time of Sampling	12:55		
Sampling Done By	NCL		
Sampling Location	[REDACTED]		
Sampling Description	Effluent Water Before Treatment		
Sampling Protocol	IS:3026 (Part-I)	Sampling Quantity	TWO LI
Packing Condition	Sealed	Packed In	Glass Bottle

TEST RESULT

S.No.	Parameter	Unit	Protocol	Result
1	pH	-	APHA-4500(H+)	6.12
2	Total Suspended Solids (TSS)	mg/L	APHA-2540 (G)	692
3	Bio Chemical Oxygen Demand (5 days at 27°C)	mg/L	APHA-5210 (G)	127
4	Chemical Oxygen Demand (COD)	mg/L	APHA-5220 (B)	1520
5	Oil & Grease	mg/L	APHA-5520	2.2

*** End Of Report ***



Signature

FOR NEWCON CONSULTANTS & LABORATORIES

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Format no NCL/QSP-28/TC-VVWT/FMT-04 Rev.No:1 Date:18.07.2011



AUTHORIZED SIGNATORY

NOTE : 1. The Results reported above pertain to the Tested parameters only. Endorsement of the same is neither inferred nor implied. 2. All disputes subject to GHAZIABAD JURISDICTION. 3. The Report shall not be reproduced except in full without the permission of CHIEF ANALYST. 4. Our liability is limited to invoiced value only.

Laboratory: 8th K.M. Sone, NH-58, Delhi Meerut Road, More (Opp. Manan Dham Mandir) GHAZIABAD - 201 003 (U.P.) Telefax : (0120) 2575225, Mobile : 9610430345



Newcon Consultants & Laboratories

As ISO 9001 : 2015, ISO 14001 : 2015, OHSAS 18001 : 2007 Certified Laboratory
NABL ISO/IEC 17025 : 2005 (Testing, Cert. No. TC-5826) Accredited Laboratory.
Recognised with MOEFCC & U.E. Pollution Control Board

Website : www.newconlab.in



ISO 9001/14001/OHSAS 18001
Reg. No. R191/73d1

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TEST CERTIFICATE

WASTE WATER SAMPLE ANALYSIS REPORT

Page 1 Of 1

TEST REPORT NO : NCL/JDGB/105/23/03/2018	DATE OF REPORT : 29/03/2018
Name And Address Of Customer	UMANG DAIRIES LTD. HASANPUR ROAD, GAJRAULA, J.P. NAGAR, UTTAR PRADESH, INDIA

SAMPLING DETAILS

Analysis Start Date	23/03/2018	Analysis End Date	29/03/2018
Date of Sampling	23/03/18	Sampling ID No.	105/23/03/2018
Time of Sampling	13:10		
Sampling Done By	NCL		
Sampling Location	XXXXXXXXXXXXXXXXXXXX		
Sampling Description	Effluent Water After Treatment		
Sampling Protocol	IS:3025(Part-1)	Sampling Quantity	TWO Lt
Packing Condition	Sealed	Packed In	Glass Bottle

TEST RESULT

S.No.	Parameter	Unit	Protocol	Result	Standards (CPOB) (Max)	
					Inland Surface Water	Public Sewer
1	pH	-	APHA-4500(H+)	7.11	6.5-9.0	6.5-9.0
2	Total Suspended Solids (TSS)	mg/L	APHA-2540(D)	22	100	600
3	Bio-Chemical Oxygen Demand (5 days at 27°C)	mg/L	APHA-5210(B)	12	30	350
4	Chemical Oxygen Demand (COD)	mg/L	APHA-5220(B)	82	250	Not Specified
5	Oil & Grease	mg/L	APHA-5520	41.0	10	20

*** End Of Report ***



Signature

FOR NEWCON CONSULTANTS & LABORATORIES

INT. MAN

CHECKED BY

Format no NCL/QSP-28/TC-WWT/FORM-04 Rev.No.1 Date:16.07.2011



AUTHORIZED SIGNATORY

NOTE : 1. The Results reported above pertains to the Tested parameters only. Enclosurement of the same is neither intended nor implied. 2. All disputes subject to GHAZIABAD JURISDICTION. 3. The Report shall not be reproduced except in full without the permission of CHIEF ANALYST. 4. Our liability is limited to involved value only.
Laboratory : 8th Km. Stone, NH-58, Delhi Meerut Road, Morda (Opp. Manan Dham Mandir) GHAZIABAD - 201 003 (U.P.) Telefax : (0120) 2675225-868184 - 0914137144



To,

Date: 18/04/20.

Regional Director
Central Ground Water Board
Northern Region, BhujalBhawan,
Sector - B, Sitapur Road Yojana
Lucknow - 226021 (UP)

Subject: Report of artificially recharging compiling 200%
Reference Application:21-4/1320/UP/IND/2017

Dear Sir , you are requested please find enclosed copy of report of 200 % artificially water recharging objective to augments the ground water level

Thanking you
With Regards,

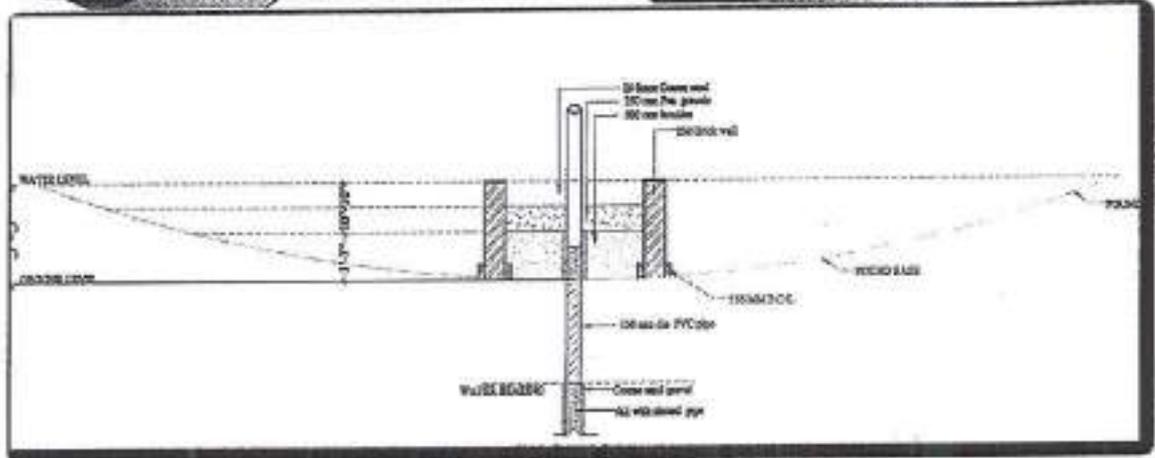

Authorized Signatory
Pawan Tiwari
Engineering Head
3 Km Stone Hassanpurroad
Gajraula , 244435





69

ARTIFICIAL RECHARGE REPORT



OBJECTIVE: TO AUGUMENT THE GROUND WATER LEVEL

SUBMITTED TO:

CENTRAL GROUND WATER BOARD, NR, LUCKNOW

CGWB NOC -CGWA/NOC/IND/ORIG/2017/2613 dated 23.05.2017

PREPARED BY:



M/s Umang Dairies Ltd

at 03 Km Stone Hasanpur Road, Block - Gajraula,
District - Amroha, Uttar Pradesh.

April, 2020



Signature





1.0 Introduction

Water is essential for sustaining all forms of life, and is one of the principal elements, which influence economic, industrial and agricultural growth of mankind. Water is a prime requirement for all aspect of life. Water is also one of the most manageable of the natural resources as it is capable of diversion, transport, shortage, and recycling. It is impossible to substitute for most of its uses, difficult to de-pollute, expensive to transport and is truly a unique gift to mankind from nature. The surface water and ground water resources of the country play a major role in agriculture, hydropower generation, livestock production, industrial civilities, forestry, fisheries, navigation, recreational activities etc.

The country gets about 400 million hectare-meter of precipitation annually, which is augmented by 20 million hectare-meter contributed by river flowing in from neighboring countries. Net evapo-transpiration losses are 200 million hectare-meter. About 135 million hectare-meter is available on the surface and remaining recharges groundwater. Water is a critical input for sensibilities of agriculture, which consumes more than 80 per cent of available water resource.

With increasing demand from other sectors, availability of water to agriculture is declining. This calls for efficient utilization of water to safe guard the livelihood security of 600 million people dependent of agriculture. Although India has largest irrigation system in the world, its water use efficiency has not more than 40 per cent. If it continues, water crisis would lead to reduce production and productivity, which would affect the quality of life of the people.

Recharge can either be natural, from precipitation that falls on the earth's surface and moves on its way underground or it can be artificial, from human activities that deliberately or inadvertently replenish an aquifer. Artificial recharge may be defined as the process of replenishing groundwater by augmenting the natural infiltration of rainwater or surface water into underground formations through various methods designed depending on the topographic, geologic and soil conditions.

Pond in the village is generally filled with water only during the rainy season and during summer, they are dry. It is proposed to adopt these village ponds to take up artificial recharge to ground water of the pond water, which is overflowing to adjacent areas during monsoon period. The artificial recharge to ground water in the pond area will result into rise in water levels in the village tube well as wells and increase the supply of water to the land adjacent for irrigation purposes. Thus, recharge scheme in the pond will benefit the tube wells.

2.0 Project Description

The M/S Umang Dairies Limited is a milk processing industry situated at 03 kilometer stone, Hasanpur Road, Block : Gajraula, District : Amroha (UP). Fresh water is required for cooling purpose. Total fresh water requirement for existing project is 1650.0 KL /Day. Fresh water has been drawn from underground through borewells

Table 1: Sallent features of the project

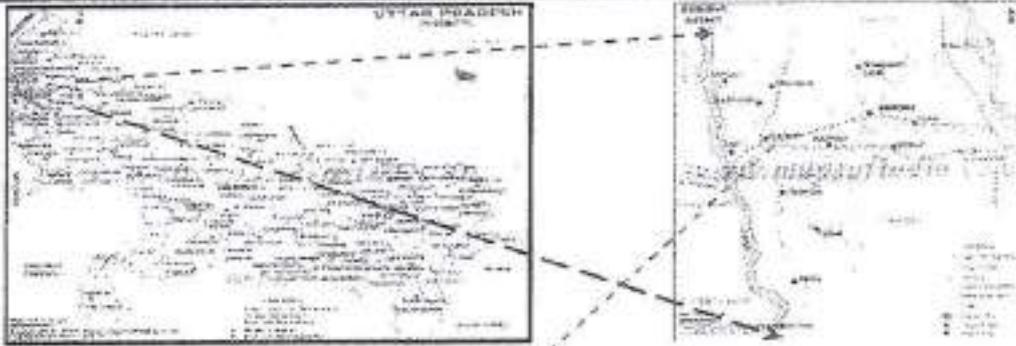
S.No.	Particulars	Remarks
1	Name and address of the project proponent	M/S Umang Dairies Limited, 03 kilometer stone, Hasanpur Road, Block : Gajraula, District : Amroha (UP)
2	Existing	Existing (Since 02.12.1992)
3	Block	Gajraula
4	Category	Over-exploited (earlier Semi - Critical)





S.No.	Particulars	Remarks
5	Water Level	14.0 m
6	Water Intensive	NO
7	Fresh water demand	1650 KLD (6,02,250 m ³ /Annum)
8	Annual water recharge through Shaft in the pond	13,67,802.00 m ³ /Annum
9	Number of Recharge shafts	18
10	Number of adopted villages	18

LOCATION MAP OF PROJECT



Project Name :
Umang Dairies Pvt Ltd
Address :
3 km Stone , Hasanpur Road,
Gajraula , District : Amroha
(UP)

Latitude : 28.809590° N
Longitude : 78.251235° E

Figure 1: Location map in District: Amroha (UP)

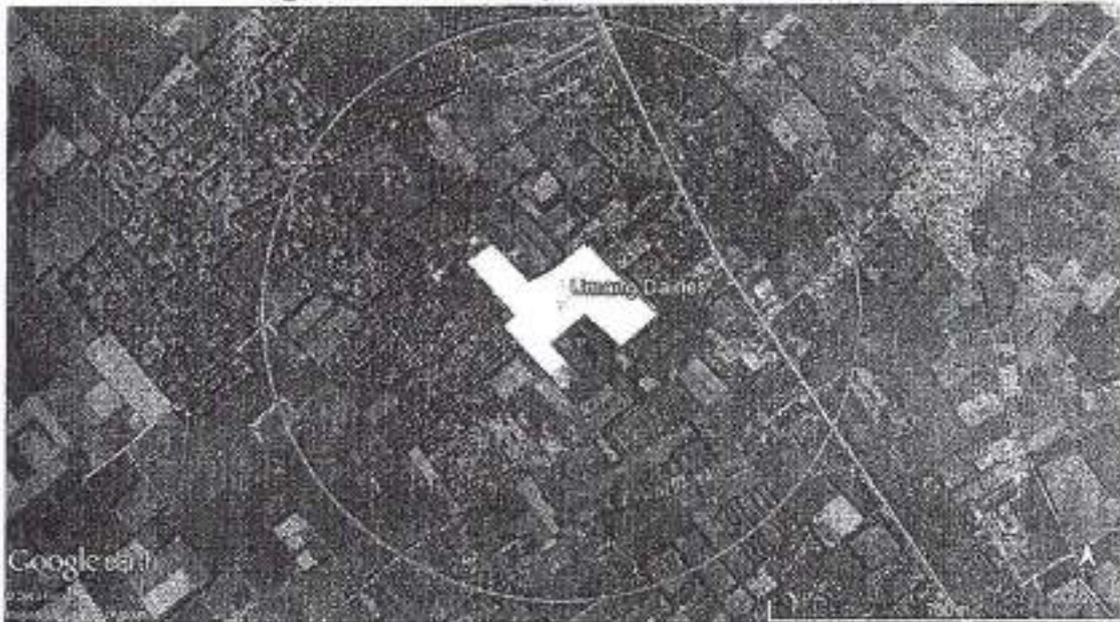


Figure 2: Site and surrounding within 500 m of the Site



Signature



3.0 Artificial Recharge undertaken in the village Ponds

Introduction:

Recharge can either be natural from precipitation that falls on the earth's surface and moves on its way underground or it can be artificial from human activities that deliberately or inadvertently replenish an aquifer. Artificial recharge may be defined as the process of replenishing groundwater by augmenting the natural infiltration of rainwater or surface water into underground formations through various methods designed depending on the topographic, geologic and soil conditions.

3.1 Methodology:

In the context of sustainable groundwater management, it is essential to assess the effectiveness of artificial recharge arrangements in terms of their ability to recharge the aquifer. The artificial recharge due to structure namely recharge shaft is studied using different methods. Natural recharge was estimated by water balance method. Water level fluctuation data collected from wells within the influence zone was used to study the water level fluctuations before and after the construction of artificial recharge arrangements. Mass balance approach was used to find the individual effectiveness of recharge well.

3.2 Natural recharge estimation:

Natural recharge was estimated by conventional water balance method. The study of water balance is the systematic accounting of water within a geographic region for a specified period. The basic elements of water balance include inflows such as precipitation and outflows like evapotranspiration, runoff, interception losses and soil moisture storage. In water balance model the significant components were first identified and independently evaluated and then substituted in the water balance equation to find out the natural recharge.

3.3 Artificial Recharge Estimation:

The amount of artificial recharge through the different structures have been estimated by two methods namely, Water level fluctuation method and the mass balance method. These methods are briefly explained below.

(i) Water Level Fluctuation Method:

Water level fluctuation data collected was used to study the effectiveness of artificial recharge structures. Water level fluctuations in the observation wells give the combined effect of artificial and natural recharge. As already explained, the natural recharge has been estimated using the water balance method. For an effective understanding about the recharge phenomena, daily water levels in all observation areas were monitored for a period prior to the construction of the artificial recharge structures. The data, was taken as base data i.e., water levels without artificial recharge structures. The water level recorded from each month was subtracted from the base data values (water levels for the same months in the previous year) to get the effect due to artificial recharge. This way, the water level without artificial recharge structures was subtracted from the water level in the same observation with artificial recharge structures. These differences or the increase in water levels were noted as the effect due to artificial recharge.

(ii) Mass Balance Approach:

A detailed water balance study provides a quantitative estimate of the contribution of a structure to groundwater recharge. Even though it only provides a relative assessment, it would still be an immensely useful aid in making management decisions. At the recharge scale, the rise or decline in water levels over time is an indicator of the performance of the recharge structure. During



Ajmer



periods of no inflow to a pond and no outflow from a pond, the decline in the pond water level is attributable to the algebraic sum of recharge and evaporation losses. The balance between these two losses determines, whether the structure is fit for and the site is suitable for recharging purpose. To estimate the water balance between evaporation and recharge losses from the recharge structure, the change in pond water level with time was monitored. For periods without direct abstraction and rainfall, this is translated into groundwater recharge rates after subtracting open pan evaporation rates. The water balance for a reservoir can be simplified if losses due to leakage, abstraction etc. can also be neglected and if the pond is under effluent conditions in relation to the aquifer, then the water balance can be written as follows:

4.0 Physiographic Features and Drainage:

Amroha (Jyotiba Phule Nagar) is a part of Northern Upper Ganga Plain. On the basis of geology, soils, topography, climate and natural vegetation, the district is divided into the following submicro regions.

(a) Amroha Plains: The region is a flat plain with little physiographic variation. It covers major part of Amroha, Hasanpur and Dhanaura tehsils and portions of Moradabad, Chandausi and Bilaritahsils. Contour mark 200 metres makes its southern boundary. The slope is gentle and towards south. North-Eastern part is comparatively higher. Sot and Ban are the main tributaries draining the area. Sot joins the Ganga beyond this region whereas Ban is rivulet of the Ramganga. Geologically, the region belongs to Alluvium and Dun Gravels (Recent). Plantation belt around Amroha town is quite extensive. Ramganga canal system serves irrigational requirements of this belt. The region is most developed in the field of agriculture and industries.

(b) Ganga Khadars: Ganga Khadars is spread over along the Ganga river in north-south direction in Dhanaura and Hasanpur tahsils and is prone to floods. The slope is very gentle and parallel to the flow direction of the Ganga river. There are number of depressions, small rivulet bluffs and dead arms of the river etc. Contour of 200 metres marks roughly the eastern limit of the region. There are numerous small streams originating from local depressions and after flowing some distance parallel to the Ganga, join it again and most of them are non-perennial. Geologically, the region belongs to Alluvium and Dun gravels(Recent). Areas along the Ganga river are not developed in terms of transport, agriculture and settlements. It is a sparsely populated belt.

5.0 Drainage

Two prominent rivers Ganga and Ramganga and their tributaries drain the district. Sot and Ban are the main tributaries draining the area. Sot joins the Ganga beyond this region whereas Ban is rivulet of the Ramganga.

Due to topographical and hydrological situation total precipitation received in drainage congestion about 30% area of the district is affected every year by low, medium and high flood which causes miseries to animals and human population and some wet lands are also situated in the district.

6.0 Soils

The district has plain level and fertile tract of land with adequate supply of water from Ganga river and its rivulets, lakes and shils. According to general classification, the soils found in the district are domat, and bhur. The bhur region comes after the Khadars region of Ganga river and has domat type of soil in the southern part of the district. The soil is fertile. The north central part of the district, is stony bhur region above Khadars region of Ganga river has fertile domat type of soil.



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Most of the agricultural fields lie on the uplands and the low lands are of little economic importance being subjected to periodic floods. The most important genetic character of the soils of the study area is the variation of clay and sand content which distinguishes them into soils where no signs of eluviation of clay are present and those where eluviation of clay leads to the development of textural horizons.

The Loam (Dumat) soils are occurring in the plain, Sandy (Bhur) soils on the ridges and the Clayey (Matiar) in the topographic lows. The Saline (Reh or Usar) soil patches are frequently occurring mainly in the clay dominating soils. The alluvial soils formed by the repeated deposition of silt during floods are occurring in the river valley of Ganga

7.0 Climate and Rainfall:

The climate of the district is characterized by a hot and dry summer and a bracing winter. The cold season begins from around the middle of November and ends by February. It is followed by summer from March to around middle of June. The period from middle of June to the end of September is the south-west monsoon season.

October and the first half of November constitute the post-monsoon season. The cold weather lasts longer and the temperature in summer does not reach the high levels obtained in the adjoining districts. In the winter, the climate is distinctly cold and moist because the general level of the area is low and is in the proximity of the tarai region. Floods is the regular feature of the Ganga river and affects some villages of tehsil Hasanpur.

January is generally the coldest month with mean dally maximum temperature at about 21°C and the mean dally minimum is about 8°C. The mean monthly maximum temperature is 29.4°C and mean monthly minimum temperature is 12°C. The potential evapo-transpiration in district is 1402.8 mm. The air is very humid during south-west monsoon season and the rest of the period the humidity is comparatively less.

The mean monthly relative humidity is 69% and mean monthly evening relative humidity is 51%. Winds are generally light with a little strengthening in the summer and monsoon seasons. The mean wind velocity is 5.1 Kmph. The average rainfall in the area is 1115.0 mm. The figure shows that majorly rainfalls occur in the month of June to Sep. Maximum rainfall occur in the month of July in last five year.

Table.2: Last 9 Year rainfall data (2010 - 2018) for District: Amroha (UP)

Year	Jan	Feb	Mar	April	May	June	July	Aug	Sep	Oct	Nov	Dec
2010	3.5	28.5	0.0	0.0	7.0	1.5	564.3	295.3	397.3	0.0	0.0	2.0
2011	0.0	11.0	2.5	2.5	30.5	180.5	255.0	411.2	128.5	0.0	0.0	0.0
2012	1.5	0.0	6.0	3.2	0.0	72.0	260.1	296.4	70.4	0.0	0.0	3.8
2013	26.9	60.5	8.3	1.5	0.0	86.1	130.0	235.5	34.0	17.0	1.5	9.0
2014	44.0	32.0	56.0	0.0	14.5	3.5	238.5	25.5	58.3	18.0	0.0	10.0
2015	42.2	33.0	10.2	2.0	13.2	42.0	225.2	135.0	58.0	15.0	0.0	8.0
2016	43.2	45.0	11.3	3.0	11.3	41.0	210.1	232.5	60.0	16.0	2.0	0.0
2017	43.0	44.0	21.0	5.0	12.5	38.0	189.0	150.0	72.0	20.0	3.2	2.2
2018	40.0	35.0	20.0	7.0	10.0	41.0	140.0	160.0	65.0	18.0	2.4	1.8



Amroha

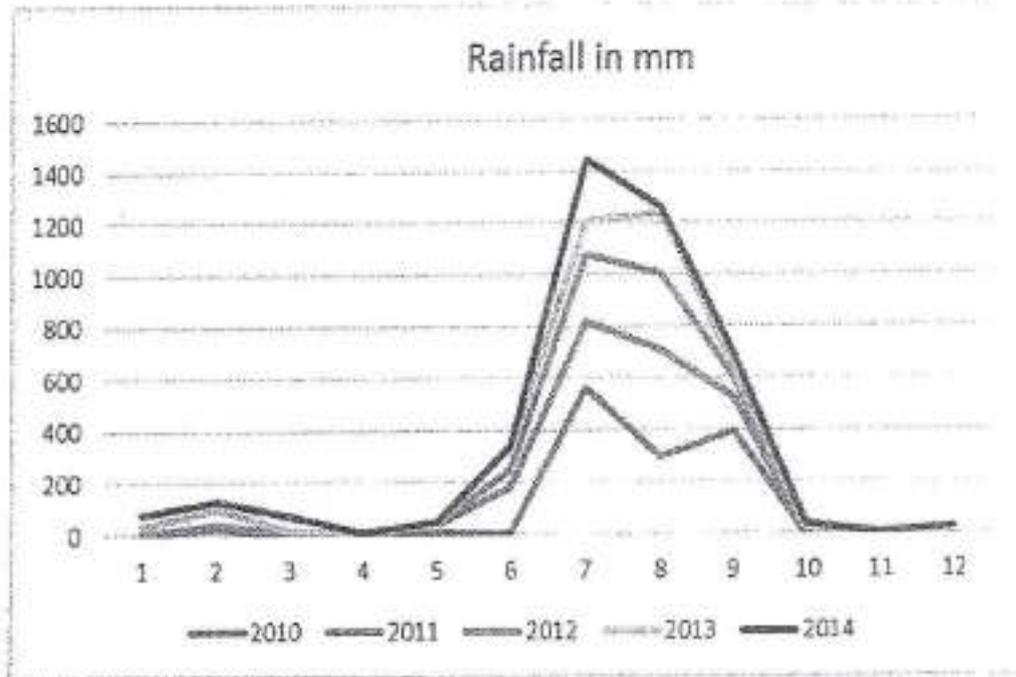


Figure 3: Graph showing five year rain in district Amroha

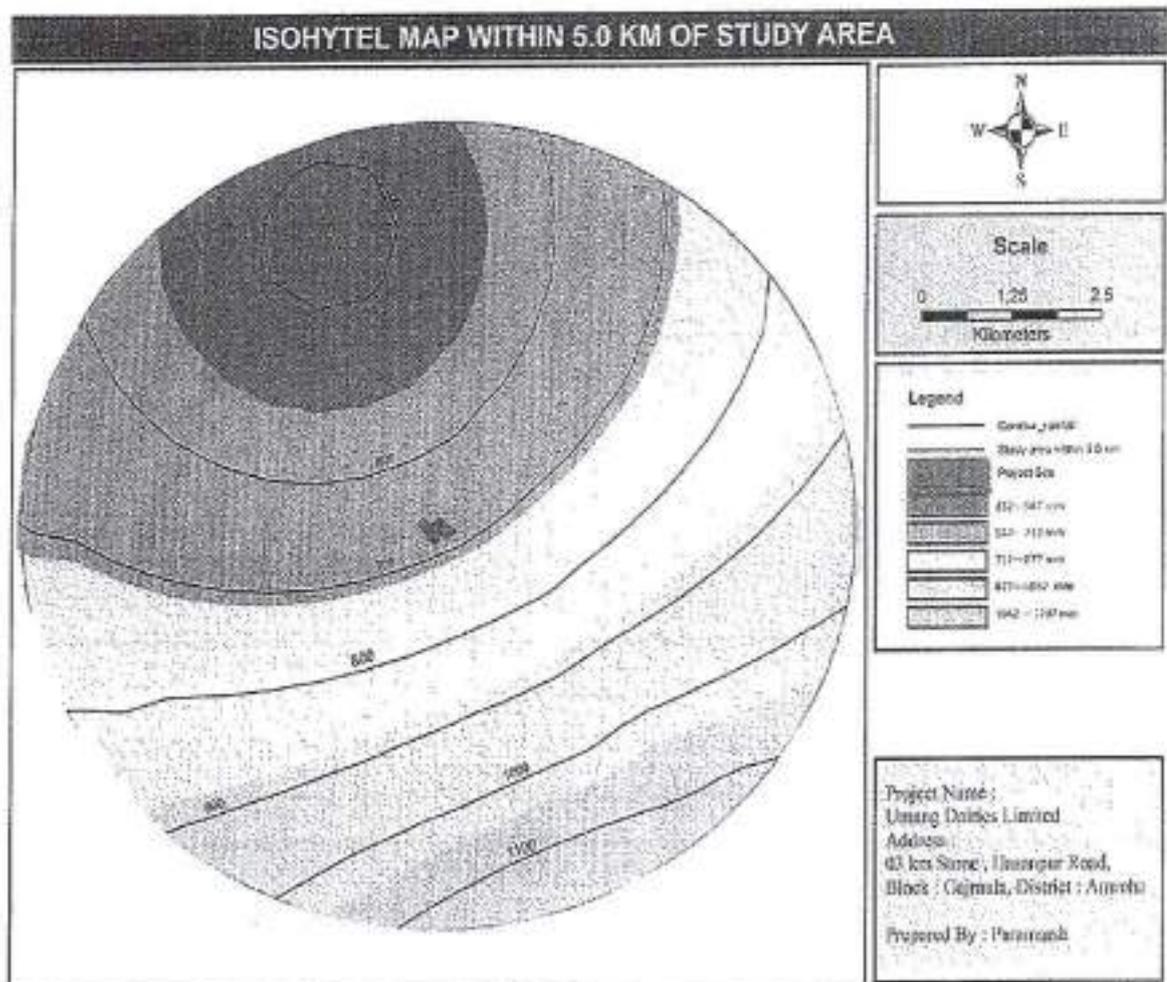


Figure 4: Isohytel map of the study area

Amroha





8.0 Geomorphology:

The geomorphology of study area can be divided into two broad geological units namely:
Fluvial origin - Older alluvium plain and Fluvial origin - Older flood plain

1. Older Alluvium Plain: The older alluvium is represented by Varanasi Alluvium of middle to late Pleistocene age. Newer alluvium of Holocene age comprises two units.

1. Terrace alluvium
2. Channel Alluvium.

Varanasi alluvium is a polycyclic sequence of oxidized, khaki to brownish yellow silt-clay with kankar disseminations and grey to brown, fine to medium grained, micaceous sand which shows laminations, ripple marks and cross bedding. It has cross bedding, thinly laminated, cross bedded, fine to coarse grained sand with thin capping of flood silt at places. It has been further classified into widely developed silt clay facies and sandy facies.

Amroha district is poor in mineral resources, Reh (Alkaline soil) is found at places which utilized locally as washing occurring in river bed is widely used as masonry sand. It occupies the entire upland or interfluves area between the major drainage Ganga, Sot & Ramganga. The soils are Clay sandy, sandy clay, clayey and sandy in varying proportions. The older alluvium can be differentiated into following geomorphic units:

- (i) Sandy Tract and
- (ii) Central Upland Plain of Interfluves Area.

i. Sandy Tract:

These are occurring very close to old flood plain of Ganga. This unit corresponds to bhur of physiographic unit. This unit is characterized by absence small pond and drainage ways, Indication of low permeability as sand exists.

ii. Central Upland Plain or Interfluves Area:

The unit occupies the western part of the district and study area and is characterized by presence of well drainage ways namely Ganga. The soils are clayey through at place these are sandy. Back swamp deposits can also be seen in this zone.

The study area forms a part of upper Ganga Plain whose general elevation ranges between 195 to 205 m above MSL, sloping west and south west towards river Ganga. The area exhibits more or less flat topography without any marked relief variations. The terrain of the district has been classified into two geomorphic units viz, upland represented by Varanasi plain and low land represented by flood plain comprising older flood and active flood plain.

The most widely developed Varanasi plain is the oldest geomorphic surface. A well-defined scarp demarcates its boundary with the flood plain. It has a general southeasterly slope of 0.27 m/km and is dotted by relict fluvial features like palaeochannels and tails.

The older flood plain consists of two sets of terraces, viz the older, Erosional Terrace at higher elevations and the younger, depositional Terrace at lower elevations. Ganga river have both erosional and depositional terraces whereas; Sot and Ban nadi have only erosional terraces. Erosional Terrace gets flooded during the flash flood of very high intensity only whereas; Depositional terraces are flooded by both flash floods and seasonal floods. Few abandoned channels are present over these terraces.

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(Village - Poothi)



UTTAR PRADESH

44AD 201704

अनुमति/सहमति विषयक पत्र

ग्राम पूठी तहसील हमिरी जनपद अमरोहा (जे०पी०नगर)
स्थित निम्न वर्णित तालाब में वर्षा के जल को संचित कर सन 2020 हार्वेस्टिंग प्रक्रिया को
अपनाने हेतु मै० उमंग डेयरीज लिमिटेड, हसनपुर रोड, गजराउला, जिला अमरोहा
(जे०पी०नगर) को अनुमति/सहमति प्रदान की जाती है।

तालाब का विवरण

क्र०सं०	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (है०)
1	पूठी	4, 41, 100, 108, 192 200 कि, 230	1.5010

है० ग्राम प्रधान
सुनील कुमार
3 पथ नं०
हसनपुर रोड
मै० उमंग डेयरीज लिमिटेड



Amroha



खाता विवरण (अप्रमाणित प्रति)

उप का नाम: झुन्सपुरी पणना: (फनी0) जहाँसि: फरीदा नगर: नगरपालिका फसली वर्ष: 1427-1432 पान: 1 खाता संख्या: 00089				
खातेदार का नाम / पिता पति संकेतक का नाम / निवास स्थान	खसरा संख्या	क्षेत्रफल (हे.)	अदेश	टिप्पणी
श्रेणी: 6-1/ अकृषिक भूमि - बलमन भूमि।				
खसरा //	23	0.2350		
	28	0.1010		
	78	0.5870		
योग	3	0.8230		
<p>कृपया यह खाते की प्रतिलिपि (भूखंड (गटा) के बाद प्राप्त लिखित/मुद्रित) हेतु खाता संकेतक पर लिखित करें</p> <p>Disclaimer: इस सर्वे के माध्यम से अकालोचनकारी है, क्योंकि यह कंप्यूटर केन्द्रित है, इस सर्वे के माध्यम से उत्तर की प्रमाणित प्रति प्राप्त की जा सकती है।</p> <p>Software Powered By: National Informatics Center, Uttar Pradesh State Unit, Lucknow.</p>				





(Village - Jhanakpuri)



उत्तर प्रदेश UTTAR PRADESH

07AE 051446

अनुमति / सहमति विषयक पत्र

ग्राम शुनकरपुरा तहसील गजौला जनपद अमरोहा (जे०पी०नगर)

स्थित निम्न वर्णित तालाब में वर्षा के जल को संचित कर रेत वाटर हार्बेस्टिंग प्रक्रिया को अपनाने हेतु मै० उमंग डेयरीज लिमिटेड, हसनपुर रोड, गजौला, जिला अमरोहा (जे०पी०नगर) को अनुमति / सहमति प्रदान की जाती है।

तालाब का विवरण

क्र०सं०	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (हे०)
1	शुनकरपुरा, खसरा	2326, 78	0.9280

प्रमाणित
शुनकरपुरा तहसील गजौला जनपद अमरोहा
ग्राम प्रधान



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80

M/s Umang Dairies Ltd

03 Km Stone Hasanpur Road, Block - Gajraula, District - Amroha, Uttar Pradesh

ARTIFICIAL RECHARGE
REPORTBHULEKH
Uttar Pradesh

खाता विवरण (अप्रमाणित प्रति)				
ग्राम का नाम : बापटपुर गाँधी	परगना : (धनौर)	तहसील : धनौर	ब्लॉक : जमशेरा	पञ्चली नं. : 1423-1428
		घण्टा : 1	खाता संख्या : 00143	
खेत/खान का नाम / पिका की संस्कृत का नाम / निवास स्थान	खसरा संख्या	क्षेत्रफल (हे.)	अंश	दिप्पती
श्रेणी : 6-1 / अकृषिक भूमि - अलग-अलग भूमि ।				
कालम //	53	0.0240		
	79	0.0650		
	102	0.1090		
	105	0.2750		
	124	0.8450		
	127	0.0690		
	136	0.1300		
	170	0.1380		
योग	8	1.6750		
<p>सूचना: इस चार्ज की प्रक्रिया (भूखण्ड / खसरा) के बाद मूल / विक्रय / अंश (अंश) हेतु खसरा संख्या पर किया जाये।</p> <p>Disclaimer: यह सर्वेक्षण मूल प्रमाणित नहीं है। राष्ट्रीय कम्प्यूटर सेंटर एचएम सी.एच.डी/लोकस्थानी सेंटर से सुरुआत की प्रमाणित प्रति प्राप्त की जा सकती है।</p> <p>Software Powered By: National Informatics Center, Uttar Pradesh State Unit, Lucknow.</p>				

Amroha



80

(Village - Bagadpur Mafi)



44AD 201707

अनुमति / सहमति विषयक पत्र

ग्राम बागडपुर, तहसील अमरोहा, जनपद अमरोहा (जोधपीठनगर)
 स्थित निम्न वर्णित तालाब में वर्षा के जल को संचित कर रेन वाटर हार्वैस्टिंग प्रक्रिया को
 अपनाने हेतु श्री उमंग डेयरीज लिमिटेड, हसनपुर रोड, गजराउला, जिला अमरोहा
 (जोधपीठनगर) को अनुमति / सहमति प्रदान की जाती है।
तालाब का विवरण

क्र.सं.	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (है.)
01)	बागडपुर मफी	53, 72, 102, 105, 124, 127, 136, 170	1.6750

काम
 उमंग डेयरीज लिमिटेड
 हसनपुर रोड, गजराउला, अमरोहा

नियंत्रक
 डी. राम प्रसाद



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82

BHULEKH
Uttar Pradesh

खाता विवरण (अप्रमाणित प्रति)

ग्राम का नाम : मन्मथपुर रोड पंचायत : (पंचायत) तहसील : धौलपुर जिल्ला : उत्तराखण्ड प्लॉट नं. : 1422-1427 घना : 1 खता संख्या : 00163

खतदार का नाम / विद्या प्रति संस्थान का नाम / निवास स्थान	खता संख्या	क्षेत्रफल (रे.)	जम्मा	टिप्पणी
श्रेणी : 6-1 / जलमय भूमि - अलग भूमि ।				
खतदार //	16	0.0280		
	97मि	0.0690		
	118मि	0.2550		
	119मि	0.5790		
	125मि	0.0970		
	129	0.0490		
	140मि	0.2070		
	176	0.2100		
	203	0.5020		
	227	0.1780		
योग	10	2.1740		

हस्ताक्षर प्राप्त करने की प्रतिलिपि (भूखत (गणतंत्र) के बाद प्राप्त / विक्रय / अंतरा) हेतु खता संख्या पर संकेत करें।

Disclaimer: यह प्रति 2024 तक वैध है, यह प्रति 2024 तक वैध है, यह प्रति 2024 तक वैध है।

Software Powered By National Informatics Center, Uttar Pradesh State Unit, Lucknow.



Signature

82



(Village - Afzalpur Lut)



उत्तर प्रदेश UTTAR PRADESH

44AD 353705

अनुमति/सहमति विषयक पत्र

ग्राम अफजलपुर लुट तहसील अमरोहा जनपद अमरोहा (जोधीनगर)
स्थित निम्न वर्णित तालाब में वर्षों के जल को संचित कर रेन वाटर हार्वेस्टिंग प्रक्रिया को
असन्माने हेतु मेरे उमंग डेयरीज लिमिटेड, हसनपुर रोड, गजराउला, जिला अमरोहा
(जोधीनगर) को अनुमति/सहमति प्रदान की जाती है।

तालाब का विवरण

क्र०सं०	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (हे०)
(01)	अफजलपुर लुट	न 2 सी, 118 सी, 119 सी, 125 सी, 129, 141 सी, 126, 217, 222	2.17 हे०

हो ग्राम प्रधान

ग्राम पंचायत अफजलपुर लुट
जिला अमरोहा (अमरोहा)



Ainsari



84

BHULEKH
Uttar Pradesh

खाता विवरण (अप्रमाणित प्रति)

ग्राम का नाम : कदकुरा गाँवी परतना : (हलकपुर) तहसील : हलकपुर जनपद : अमरोहा फसली वर्ष : 1423-1428 भाग : 1 खाता संख्या : 00298

खातेदार का नाम / पिता पति संरक्षक का नाम / निवास स्थान

खसरा संख्या

क्षेत्रफल
(हे.)

अक्षेप

टिप्पणी

श्रेणी : 6-1 / अकृषिक भूमि - कलमय भूमि ।

तालाब //

68

0.1300

163

0.0450

223

0.2390

456

1.9790

410

0.1700

277मि

0.1280

446

0.2670

योग

7

2.9580

कृपया उक्त खाते की प्रकृति (खुल्ला/गाटा) के बाद फसल/विक्रय/भू-विभाग () हेतु अंतरा संख्या पर विचार करें।

Disclaimer: यह आँकड़े मात्र अप्रमाणित हैं, वास्तविक जानकारी के लिए कृपया संबंधित अधिकारियों से संपर्क करें।

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Amroha



84



(Village - Karanpur Mafi)



उत्तर प्रदेश UTTAR PRADESH

07AE 051443

अनुमति/सहमति विषयक पत्र

ग्राम कारनपुर मफी तहसील हसनपुर जनपद अमरोहा (जे०पी०नगर)
स्थित निम्न वर्गित तालाब में वर्षा के जल को संचित कर रेन वाटर हार्वैस्टिंग प्रक्रिया को
अपनाने हेतु मै० उमंग डेयरीज लिमिटेड, हसनपुर रोड, गजराला, जिला अमरोहा
(जे०पी०नगर) को अनुमति/सहमति प्रदान की जाती है।

तालाब का विवरण

क्र०सं०	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (हे०)
(01)	कारनपुर मफी	68, 163, 223, 456, 410, 277 गी, 446	2-9550

सोसवती

हस्ताक्षर प्रदान करती
मै० उमंग डेयरीज लिमिटेड (अमरोहा)



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BHULEKH
Uttar Pradesh

खाता विवरण (अप्रमाणित प्रति)

ग्राम का नाम : अहरीला देववन पंचाल : (एनईए) तहसील : धनीग जनपद : अमरगढ़ फसली वर्ष : 1426-1431 भाग : 1 खाता संख्या : 00207

खसदेदार का नाम / पिता पति खेसक का नाम / निवासा स्थान

खसक संख्या

खेतफल
(हे.)

अक्षेत्र

टिपणी

श्रेणी : 6-1 / अतिरिक्त भूमि - जलमय भूमि ।

कलाब //

141

0.1090

135मि

0.1300

1489

0.1300

158

0.0530

201/329

0.0490

योग

5

0.4710

सूचना: इस खाते की जानकारी (एनईए/एनईए) के तहत प्रस्तुत किया गया है।

Disclaimer: यह प्रति अतिरिक्त भूमि के तहत प्रस्तुत की गई है, इसकी जानकारी के लिए कृपया संबंधित अधिकारियों से संपर्क करें।

Software Provided By: National Informatics Center, Uttar Pradesh State Unit, Lucknow.



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(Village - Ahraula Tejvan)



उत्तर प्रदेश UTTAR PRADESH

दिनांक 91AD 767987

अनुमति/सहमति विषयक पत्र

ग्राम अहौला तेजवन तहसील धरौडा जंनपद अमरोहा (जे०पी०नगर) स्थित निम्न वर्णित तालाब में वर्षा के जल को संचित कर रेन वाटर हॉवैस्टिंग प्रक्रिया को अपनाते हुए मैं उमंग डेयरीज लिमिटेड, हसनपुर रोड, गजरौला जिला अमरोहा को अनुमति /सहमति प्रदान की जाती है।

तालाब का विवरण

क्र०सं०	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (हे०)
01	अहौला तेजवन (कुमानावापुर)		1.01

हस्ताक्षर
Bhisham
ग्राम प्रधान

प्रधान
ताज गंजस्थ अहौला तेजवन
शे०सं०-अहौला (तम०) १



Amroha



88

खाता विवरण (अप्रमाणित प्रति)				
ग्राम का नाम : चाँदोला खार	परगाणा : (परीशद)	तहसील : धनीष	ब्लॉक : समरौड़ा	फसली नं. : 1424-1429
पट्टा : 1		खसत संख्या : 00452		
खसतदार का नाम / सिता प्रति संरक्षक का नाम / निवासी स्थान	खसत संख्या	वेजल (हे.)	अवधि	दिनांक
श्रेणी : 6-1 / अकृषि भूमि - जलमय भूमि ।				
गणना / . . .	4	0.4780		
	198	0.0320		
	311	0.0810		
	407	0.2230		
योग	4	0.8140		
<p>कृपया ऊपर खसत की प्रकृति (सहारा (खसत) के अंतर्गत स्थित / अनुसूचित) हेतु खसत संख्या पर विचार करें।</p> <p>Disclaimer: इस प्रति में सत अकृषि/कृषि है, सामान्य खसत/कृषि क्षेत्र एवं सी.एस.सी/लोकवाणी केन्द्र से खसत की प्रमाणित प्रति प्राप्त की जा सकती है।</p> <p>Software Powered By: National Informatics Center, Uttar Pradesh State Unit, Lucknow.</p>				



88



(Village - Khai Kheda Khadar)



44AD 201706

अनुमति / सहमति विषयक पत्र

ग्राम खैखेडाखेडा तहसील खैखेडा जनपद अमरोहा (जै०पी०नगर)
स्थित निम्न वर्णित तालाब में वर्षा के जल को संचित कर रेन वाटर हार्वेस्टिंग प्रक्रिया को
अपनाने हेतु मै० उमंग डेयरीज लिमिटेड, हसनपुर रोड, गजराूला, जिला अमरोहा
(जै०पी०नगर) को अनुमति / सहमति प्रदान की जाती है।

तालाब का विवरण

क्र०सं०	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (हे०)
01	खैखेडा खेडा	4, 128, 311, 404	0.8140

80 ग्राम प्रधान
सचिव
ग्राम पंचायत खैखेडा खेडा
जिला अमरोहा



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BHULEKH
Uttar Pradesh

खाता विवरण (अप्रमाणित प्रति)

ग्राम का नाम : निरमिया परगाणा : (पत्तिका) खरीत : पत्तिका नगर : अमरौहा पत्तिका नंबर : 1425-1430 भाग : 1 खाता संख्या : 00109

खालेदार का नाम / सित पट्टि संकेत कर नाम / निगाह खाना	खाला संख्या	खेतफल (हे.)	अंश	दिग्गामी
श्रेणी : B-1 / जफ्तिक भूमि - अलगभग भूमि ।				
खाला //	4	0.1010		
	11	0.1050		
	14	0.0610		
	19	0.2310		
	46	0.2670		
	50	0.0730		
	63	0.2590		
	145	0.1420		
	23/166	0.2390		
योग	9	1.4780		

यह एक खाते की प्रतिलिपि (खाला (B-1) के बंद कर/निगाह/अलगभग) है। खाला संख्या पर सिलक करें।

Disclaimer: यह खाते का अंश नहीं है, खाला का बंद कर/निगाह/अलगभग के बंद कर की प्रतिलिपि प्रति यह ही आ सकती है।

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(Village - Nipania)



उत्तर प्रदेश UTTAR PRADESH

44AD 353708

अनुमति/सहमति विषयक पत्र

ग्राम निपनिया तहसील गजौला जनपद अमरोहा (जे०पी०नगर)
स्थित निम्न वर्णित तालाब में वर्षा के जल को संचित कर रेन वाटर हार्वेस्टिंग प्रक्रिया को
अपनाने हेतु श्री उमंग डेयरीज लिमिटेड, हसनपुर रोड, गजौला, जिला अमरोहा
(जे०पी०नगर) को अनुमति/सहमति प्रदान की जाती है।

तालाब का विवरण

क्र०स०	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (है०)
01)	निपनिया	4, 11, 14, 19, 46, 50, 68 145	1.4780

काल 24/12/2024
श्री उमंग डेयरीज लिमिटेड, हसनपुर रोड, गजौला, जिला अमरोहा
ग्राम प्रधान



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(Village - Chaubara)

विषय



मूल्य अक्षरों में प्रदर्शित

44AD 201701

अनुमति/सहमति विषयक पत्र

ग्राम चांबारा तहसील हसनपुर जनपद अमरोहा (जे०पी०नगर)
 स्थित निम्न वर्णित तालाब में वर्षा के जल को संचित कर रेन वाटर हार्वैस्टिंग प्रक्रिया को
 अपनाने हेतु मै० उमंग डेयरीज लिमिटेड, हसनपुर रोड, गजरोला, जिला अमरोहा
 (जे०पी०नगर) को अनुमति/सहमति प्रदान की जाती है।

तालाब का विवरण

क्र०सं०	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (हे०)
1	चांबारा	2, 105, 135, ...	0.9030

ह० ग्राम प्रधान

युगेश
 प्रधान (चांबारा)
 ग्राम चांबारा तहसील
 जिला अमरोहा (उत्तर प्रदेश)

युगेश
 ग्राम प्रधान (चांबारा)
 तहसील गजरोला जिला अमरोहा



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BHULEKH
Uttar Pradesh

खाता विवरण (अप्रमाणित प्रति)

ग्राम का नाम : दरिवापुर बुढ़ी परतम : (पत्तिका) तहसील : पत्तिका बनसद : अमरोहा पञ्चली वर्ष : 1423-1428 भाग : 1 खाता संख्या : 00355

खलेदार का नाम / मिता पति खेसका का नाम / निवास स्थान	खसरा संख्या	क्षेत्रफल (हे.)	अवस्था	टिप्पणी
श्रेणी : 6-1 / अनुचित भूमि - कालम भूमि ।				
तलाब //	75	0.1170		
	76	0.0770		
	79	0.0850		
	146	0.4050		
	228	0.4860		
	324	0.1170		
योग	6	1.2870		

कृपया ध्यान दें कि यह प्रति (प्रमाणित/अप्रमाणित) के रूप में प्रयोग नहीं किया जा सकता है।

Disclaimer: यह प्रति प्रमाणित नहीं है, क्योंकि यह प्रमाणित करने के लिए प्रमाणित प्रमाणित करने के लिए प्रमाणित प्रति प्रमाणित नहीं जा सकती है।

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hb



(Village - Dariyapur Bujurg)



उत्तर प्रदेश UTTAR PRADESH

44AD 353709

अनुमति/सहमति विषयक पत्र

ग्राम दरियापुर बुजुर्ग तहसील गजौला जनपद अमरोहा (जे०पी०नगर)
स्थित निम्न वर्णित तालाब में वर्षा के जल को संचित कर रेन वाटर हार्वेस्टिंग प्रक्रिया को
अपनाने हेतु मै० उमंग डेयरीज लिमिटेड, हसनपुर रोड, गजौला, जिला अमरोहा
(जे०पी०नगर) को अनुमति/सहमति प्रदान की जाती है।

तालाब का विवरण

क्र०सं०	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (हे०)
1	45, 76, 73, 146, 228, 324	45, 76, 73, 146, 228 324	1.28 हे०

हो ग्राम प्रधान





96

BHULEKH Uttar Pradesh				
खाता विवरण (अप्रमाणित प्रति)				
ग्राम का नाम : माही लक्ष्मी पुराण : (हसनपुर) तहसील : हसनपुर जिल्ला : अमरकोट पत्ता नं. : 1425-1430 भाग : 1 खाता संख्या : 00542				
खतियार का नाम / पिता पति संलग्नक का नाम / निवास स्थान	खसप संख्या	क्षेत्रफल (हे.)	वर्गफुट	टिप्पणी
श्रेणी : 6-1 / अकृषिक भूमि - बलवान्य भूमि ।				
कलकत //	423ख	0.4160		
	424ख	0.1300		
	485ख	0.2000		
योग	3	0.7460		

 NATIONAL INFORMATICS CENTRE


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96



98



BHULEKH
Uttar Pradesh

खाता विवरण (अप्रमाणित प्रति)

ग्राम का नाम : मनीटा परगना : (हसनपुर) तहसील : हसनपुर जिल्ला : अमरोहा फार्मली नं. : 1422-1427 भाग : 1 खाता संख्या : 00153

खतेश्वर का नाम / मिता पट्टी संकेतक का नाम / निवास स्थान	खसरा संख्या	क्षेत्रफल (हे.)	अंश	दिपत्ती
श्रेणी : G-1 / अल्पविक्रय पट्टी - अल्पमूल्य पट्टी।				
ताल्लव //	18	0.0890		
	25	0.0610		
	113	0.2790		
योग	3	0.4290		

NIC NATIONAL
INFORMATICS
CENTRE



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98



(Village - Manota)

99



उत्तर प्रदेश UTTAR PRADESH

दिनांक 91AD 767992

ग्राम मनोटा तहसील हसनपुर जनपद अमरोहा
(जे०पी०नगर) स्थित निम्न वर्णित तालाब में वर्षा के जल को संचित कर सेन घाट
होस्टिंग प्रकिया को अपनाते हुए मै० उमंग डेयरीज लिमिटेड, हसनपुर रोड, गजरीला
जिला अमरोहा को अनुमति /सहमति प्रदान की जाती है।

क्र०सं०	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (हे०)
1	मनोटा	18, 25, 113	0.4290

हस्ताक्षर
रामपाल
ग्राम प्रधान

रामपाल
रिपवाण
ग्राम पंचायत मनोटा
ब्लॉक गजरीला (अमरोहा)

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100



BHULEKH
Uttar Pradesh

खाता विवरण (अप्रमाणित प्रति)

ग्राम का नाम : बंकेली परगना : (धौल) तहसील : धौल जिला : अमरोहा फसली नं. : 1424-1429 भाग : 1 खाता संख्या : 00179

खसतेज का नाम / सिंचाई की संख्या का नाम / निवास स्थान	खसतेज संख्या	क्षेत्रफल (हे.)	अंश	टिप्पणी
श्रेणी : 0-1 / अत्यधिक धूमि - जलपान धूमि ।				
तलाब //	55	0.0490		
	93मि	0.5020		
	186	0.1580		
	199	0.2470		
	205	0.0450		
	254	0.0970		
योग	6	1.0980		



Amroha



106



(Village - Baseli)

101



उत्तर प्रदेश UTTAR PRADESH

03AD 195332
दिनांक: 03.01.2017

अनुमति / सहमति विषयक पत्र

ग्राम: बांसेली तहसील: छानोरा, जनपद अमरोहा (जे०पी०नगर) स्थित निम्न वर्णित
तालाब में वर्षा के जल को संग्रहित कर रैन वाटर हार्बरिस्टिंग प्रक्रिया को अपनाने हेतु में० उमंग डेयरीज
लिमिटेड, हसनपुर रोड, गजरावा, जिला अमरोहा (जे०पी०नगर) को अनुमति / सहमति प्रदान की जाती है:

तालाब का विवरण

क्रम सं०	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (हे०)
1	बांसेली छानोरा	33, 33, 186, 199, 205, 254	1.038

अनासकार
प्रधान आरक्षक
ग्राम पंचायत बांसेली
पोस्ट गजरावा (अमरोहा)
हस्ताक्षर
ग्राम प्रधान

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खाता विवरण (अप्रमाणित प्रति)

ग्राम का नाम : वाराणसद परगना : (धनीरा) तहसील : धनीरा जिल्ला : अमरोहा फसली वर्ष : 1421-1426 भाग : 1 खाता संख्या : 00220

खातेदार का नाम / किरा पत्री संस्थाक का नाम / निवास स्थान

खसरा संख्या

क्षेत्रफल
(हे.)

अंश

टिप्पणी

श्रेणी : 6-1 / अकृषिक भूमि - कलमना भूमि ।

खसरा //

285मि

0.0850

52

0.3930

67मि

0.3930

164

0.0610

284मि

0.1780

योग

5

1.1100



NATIONAL
INFORMATICS
CENTRE



Amroha





(Village - Barsabaad)

103



उत्तर प्रदेश UTTAR PRADESH

03AD 195333

दिनांक: 03.01.2017

अनुमति / सहमति विषयक पत्र

ग्राम: बारशाबाद, तहसील: धनीर, जनपद अमरोहा (जे०पी०नगर) स्थित शिल्प वर्गित तालाब में वर्षों के अल को संचित कर रेन वाटर हार्वीस्टिंग प्रक्रिया को अपनाने हेतु में० उमंग डैयरीज लिमिटेड, हसनपुर रोड, गजरावा, जिला अमरोहा (जे०पी०नगर) को अनुमति / सहमति प्रदान की जाती है:

तालाब का विवरण

क्रम सं०	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (हे०)
१	बारशाबाद धनीर	३८८, ५२, ६३, १८५ ३३५	१.११

उमंग डैयरीज लिमिटेड
हसनपुर रोड, गजरावा, जिला अमरोहा

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M/s Umang Dairies Ltd

03 Km Stone Hazanpur Road, Block - Gajraula, District - Amroha, Uttar Pradesh



ARTIFICIAL RECHARGE REPORT

104

http://upbhulekh.gov.in/app/tehsil/report_user/ROB_Tehsil.jsp http://upbhulekh.gov.in/app/tehsil/report_user/ROB_Tehsil.jsp http://upbhulekh.gov.in/app/tehsil/report_user/ROB_Tehsil.jsp

इंद्राय खतीनी

खत नं. : 4908836

खत नं. : 117650 कृषि भूमा / वाण्य - कुशी (अर्ध) खत नं. : 117650 खत नं. : 117650 खत नं. : 117650 खत नं. : 117650

क्र. सं.	खत नं.	खत नं.	खत नं.	खत नं.	खत नं.	खत नं.
1	00134	22	24	30	123	85/188
		118/189	138	2.2220	₹ 0.00	0

Date Digitally Signed by: MAMIPAL SINGH

Digitally signed by MAMIPAL SINGH, DN: cn=MAMIPAL SINGH, o=UPBHULEKH, ou=UPBHULEKH, email=MAMIPAL.SINGH@UPBHULEKH.GOV.IN, c=IN

Mamipal Singh



Mamipal Singh
MAMIPAL SINGH
MAMIPAL SINGH

104

(Village - Mukhari)

105



उत्तर प्रदेश UTTAR PRADESH

दिनांक: 03/07/2017 195326

अनुमति / सहमति विधयक पत्र

यस्य नाम: मुकरी, तहसील: धनौरा, जनपद अमरोहा (जे.पी.नगर) स्थित निम्न वर्णित सार्वजनिक क्षेत्र के जल को संचित कर पेज ग्राटर हार्डवेयरिंग प्रक्रिया को अद्यतन हेतु में उमंग डेयरीज लिमिटेड, इमनपुर रोड, गजराउला, जिला अमरोहा (जे.पी.नगर) को अनुमति / सहमति प्रदान की जाती है:

सार्वजनिक क्षेत्र विवरण

क्रम सं.	क्षेत्र का नाम	क्षेत्रा संख्या	सार्वजनिक क्षेत्र क्षेत्रफल (हे.)
1	मुकरी	23, 24, 30, 123, 124/128, 127/129, 130	2.229

सुनीता
म. प्र. सार्वजनिक क्षेत्र विभाग
गजराउला, जिला अमरोहा - 247501
उत्तर प्रदेश

Signature: *Amang*
UMANG DAIRIES LIMITED
GAJRAULA



106



किसम खतों की अतिरिक्त भी उपरोक्त सूचना प्राप्त करने हेतु यहाँ लिखक करें।



खाता विवरण (अनुमानित प्रति)				
खाता क्रम : किरीच खाता	पंचक : (इसका)	खण्ड : इलाहाबाद	ब्लॉक : गजौला	खण्ड क्रम : 1421-1426
समूह का नाम / पंच पी सी एस का नाम / निवास स्थान		खण्ड संख्या	खेत (हे.)	अरीय
शेड : 0-1 / अतिरिक्त भूमि - अलाहाबाद भूमि				
संख्या / /		75	0.3360	
		178	0.0490	
		58	0.1540	
		105	0.1780	
कुल		4	0.7170	

Date Reported: 10/10/2019
 Date Reported Under: 10/10/2019
 Software Prepared By: National Water Center, Uttar Pradesh State Dept., Lucknow

Amroha

[Signature]
 प्रमुख-सिंचन मंत्र
 भारतीय सिंचनीय विभाग
 विश्व मजरीला (अमरोहा)



106



(Village - Tigaria Khadar)

107



उत्तर प्रदेश UTTAR PRADESH

दिनांक 03/01/2017 195327

अनुमति / सहमति विधायक पत्र

ग्राम: तिगारिया खार तहसील: इटावा जमपट्टा अमरोहा (जे.पी.नगर) स्थित निम्न वर्णित
 तालाब में वर्षों के जल को संग्रहित कर देन वाटर हार्डवेयर प्रक्रिया को अपनाते हेतु मैं उमंग डेयरीज
 लिमिटेड, हसनपुर रोड, गजरावा, जिला अमरोहा (जे.पी.नगर) को अनुमति / सहमति प्रदान की जाती है।

तालाब का विवरण

क्रम सं.	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (है०)
1	तिगारिया खार	75, 178, 58, 105	0.7170

[Signature]
 प्रमुख, एम.डी. ग्राम
 उमंग डेयरीज लिमिटेड
 हसनपुर रोड, गजरावा, जिला अमरोहा (जे.पी.नगर)
 इस्तावर
 ग्राम प्रदान



http://upbhuicdh.gov.in/app/tehsilreport_user/ROA_Tehsil.jsp http://upbhuicdh.gov.in/app/tehsilreport_user/ROA_Tehsil.jsp http://upbhuicdh.gov.in/app/tehsilreport_user/ROA_Tehsil.jsp

उत्तर प्रदेश									
पिन कोड : 117055	ब्लॉक नाम / तालुका : गजौला (ब्लॉक)	ग्राम पंचायत : गजौला	वार्ड नं. : 3	वार्ड का क्षेत्रफल (हेक्. मी.)	वार्ड का क्षेत्रफल (एकड़)	वार्ड का क्षेत्रफल (घ. मी.)			
1	2	3	4	5	6	7	8	9	10
00250	वार्ड 1	गजौला	174	0.4280	0.1540	0.2300	2.1120	0.0450	0.1210
			45	0.1090	0.0400	0.0590	0.5230	0.1160	0.2900
			902	2.1120	0.7840	1.3280	11.6800	0.4350	1.0910
			90	0.0450	0.1660	0.2110	1.7900	0.0450	0.1160
			101	0.1210	0.4350	0.5560	4.7400	0.1210	0.3010
			114	0.1700	0.6150	0.7850	6.7400	0.1700	0.4280
			135	1.0000	3.5400	4.5400	39.2400	1.0000	2.5000
			164	0.6150	2.1800	2.7950	24.0400	0.6150	1.5400
			221	0.0430	0.1540	0.1970	1.7000	0.0430	0.1090
			487282	0.1900	0.6800	0.8700	7.4400	0.1900	0.4700
			119/285	0.0530	0.1870	0.2400	2.0700	0.0530	0.1330
			12	5.2940	18.8400	24.1340	206.4400	5.2940	13.0400

Digitally Signed by Official Seal of the Government of Uttar Pradesh

उत्तर प्रदेश सरकार
गजौला ब्लॉक
गजौला



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(Village - Mundakheda)

109



उत्तर प्रदेश UTTAR PRADESH

03AD 195331
दिनांक: 03.01.2017

अनुमति / सहमति विषयक पत्र

ग्राम: मुंदाखेडा तहसील: घनौरा, जनपद अमरोहा (जे०पी०नगर) स्थित निम्न वर्णित तालाब में वर्षों के जल को संचित कर रेल वाटर हार्बिस्टिंग प्रक्रिया को अपनाने हेतु मै० उमंग डेयरीज लिमिटेड, हसनपुर रोड, गजरावा, जिला अमरोहा (जे०पी०नगर) को अनुमति / सहमति प्रदान की जाती है:

तालाब का विवरण

क्रमांक०	ग्राम का नाम	खसरा संख्या	तालाब का क्षेत्रफल (हे०)
1	<u>मुंदाखेडा</u>	<u>174, 2, 45, 92/2,</u> <u>99, 101, 114, 135,</u> <u>184, 221, 14/202,</u> <u>119/205.</u>	<u>5.2740</u>

वीरेंद्र सिंह
चौ० वीरेंद्र सिंह
प्रधान-अमरोहा
ग्राम पंचायत-मुंदाखेडा रोड
रोड-अमरोहा, जिला अमरोहा

Amroha





http://upbhulch.gov.in/app/rti/reports_user/ROR_Telail.jsp http://upbhulch.gov.in/app/rti/reports_user/ROR_Telail.jsp http://upbhulch.gov.in/app/rti/reports_user/ROR_Telail.jsp

उद्वरण सतही							
खण्ड क्रमांक : 147028							
उपखण्ड क्रमांक / पंचायत - बीजापुर (अतिरिक्त)							
सतही : सतही							
कमल नगर							
पंचायत क्रमांक : 1418-1424							
पान : 5							
क्रमांक	सतही का नाम / विना सीमांकन का नाम / विना नाम	सतही का प्रकार	सतही का क्षेत्रफल (हेक्टेयर)	सतही का क्षेत्रफल (एकड़)	सतही का क्षेत्रफल (वर्ग मीटर)	सतही का क्षेत्रफल (वर्ग मीटर)	सतही का क्षेत्रफल (वर्ग मीटर)
1	2	3	4	5	6	7-12	13
श्रेणी - 0-1 / 2000 मीटर - वर्ग मीटर							
00227	सतही /		173	0.8070			
			25	0.1560			
			73	0.6920			
			199	0.2270			
			333	0.0850			
			257/337	0.0200			
			311/338	0.0650			
			325/339	0.0730			
			188/342	0.0970			
			9	2.6250	₹ 0.00	0	0
कुल सतही क्षेत्रफल - 2.6250 हेक्टेयर (वर्ग मीटर) कुल क्षेत्रफल - 2.6250 हेक्टेयर (वर्ग मीटर)							
Data Digitally Signed by: UMANG SINGH				सतही अधिकारी: UMANG SINGH सतही क्षेत्र: कमल नगर दिनांक: 24-12-2016 09:26:28 यह सतही क्षेत्रफल सतही क्षेत्रफल (वर्ग मीटर) की संख्या है जो सतही क्षेत्रफल (वर्ग मीटर) पर आधारित है।			

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उपस्थित है
 श्री उमंग सिंह
 श्री उमंग दायरीज लिमिटेड
 बि. बडो धनीगा (अनरोहा)



M/s Umang Dairies Ltd

03 Km Stone Hasnapur Road, Block - Gajraula, District - Amroha, Uttar Pradesh

ARTIFICIAL RECHARGE
REPORT

///

Sr No	Village Name / Pond Khasra No	Khasra No	Area	Area (m ²)	Existing Depth (m) after Desilting	Volume of water stored in pond/ Storage Capacity (cum)	60 % water available in Pond for recharge in 1 season (cum)	40 % water available in Pond for evaporation and ecological balance (cum)	Total annual Filling (no.)	Quantity of water to be recharge (cum)
110	Jhankpuri	23	0.2350	2350	3	7050	4230	2820	2.5	10575
111		26	0.1010	1010	3	3030	1818	1212	2.5	4545
112		78	0.5870	5870	3	17610	10566	7044	2.5	26415
113	Poothi	7	0.1210	1210	3	3630	2178	1452	2.5	5445
114		77	0.1940	1940	3	5820	3492	2328	2.5	8730
115		100	0.0690	690	3	2070	1242	828	2.5	3105
116		108	0.4900	4900	3	14700	8820	5880	2.5	22050
117		193	0.1090	1090	3	3270	1962	1308	2.5	4905
118		200mi	0.0240	240	3	720	432	288	2.5	1080
119		230	0.4940	4940	3	14820	8892	5928	2.5	22230
	TOTAL		29.7782	297782		616416	369849.6	246566.4		1367802

From Ponds, total water available for recharge will be 13,67,802.00 m³/Annum and we have applied for the withdrawal of 6,02,250 m³/annum (1650.0 KL × 365 Days).

As per CGWA NOC ground water recharge measures atleast to the tune of 6,03,000 m³/year as proposed. But at present as per guidelines of CGWA, our industry situated in Over-exploited of block Gajraula district Amroha. So, Recharge Requirement is 200% of the Ground water withdrawal i.e. 12,04,500 m³/annum We have to recharge ground water subject to adoption of artificial recharge to ground water, hence we have proposed 13,67,802.00 m³/Annum through artificial pond recharge shaft.



///



Agreement and Khatauni of village pond
(Village - Kaurala)



उत्तर प्रदेश UTTAR PRADESH

दिनांक: 03AD 195328
03.07.2017

अनुमति / सहमति लिपिका पर

ग्राम: कोटवाला तहसील: कोटवाला जलपट्टा अमरोहा (जे०पी०नगर) स्थित निम्न वर्णित
तालवा में वर्षों के जल को संग्रहित करे इन कटर इवेंटिंग प्रक्रिया को अपनाते हेतु मैं उमंग डेयरीज
लिमिटेड, हरानपुर रोड, गजरावा, जिला अमरोहा (जे०पी०नगर) को अनुमति / सहमति प्रदान की जाती है।

तालवा का विवरण

क्रम सं०	ग्राम का नाम	खसरा संख्या	तालवा का क्षेत्रफल (हे०)
1	कोटवाला	173, 15, 73, 77, 333- 257/332, 30/338, 325/339, 189/342	2.020

हस्ताक्षर
ग्राम प्रधान
(सहमति लिपिका)
उमंग डेयरीज लिमिटेड
हरानपुर रोड, गजरावा, अमरोहा
उत्तर प्रदेश - 241 002

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Sr No	Village Name / Pond Khasra No	Khasra No	Area	Area (m2)	Existing Depth (m) after Desilting	Volume of water stored in pond/ Storage Capacity (cum)	60 % water available in Pond for recharge in 1 season (cum)	40 % water available in Pond for evaporation and ecological balance (cum)	Total annual Filling (no.)	Quantity of water to be recharge (cum)
88		456	1.9790	19790	3	59370	35622	23748	2.5	89055
89		410	0.1700	1700	3	5100	3060	2040	2.5	7650
90		277mi	0.1280	1280	3	3840	2304	1536	2.5	5760
91		446	0.2670	2670	3	8010	4806	3204	2.5	12015
92	Afzalpur Loot	16	0.0280	280	3	840	504	336	2.5	1260
93		97mi	0.0690	690	3	2070	1242	828	2.5	3105
94		118mi	0.2550	2550	3	7650	4590	3060	2.5	11475
95		119mi	0.5790	5790	3	17370	10422	6948	2.5	26055
96		125mi	0.0970	970	3	2910	1746	1164	2.5	4365
97		129	0.0490	490	3	1470	882	588	2.5	2205
98		140mi	0.2070	2070	3	6210	3726	2484	2.5	9315
99		176	0.2100	2100	3	6300	3780	2520	2.5	9450
100		203	0.5020	5020	3	15060	9036	6024	2.5	22590
101		227	0.1780	1780	3	5340	3204	2136	2.5	8010
102	Bagadpur Mafi	53	0.0240	240	3	720	432	288	2.5	1080
103		79	0.0650	650	3	1950	1170	780	2.5	2925
104		102	0.1090	1090	3	3270	1962	1308	2.5	4905
105		105	0.2750	2750	3	8250	4950	3300	2.5	12375
106		124	0.8450	8450	3	25350	15210	10140	2.5	38025
107		127	0.0890	890	3	2670	1602	1068	2.5	4005
108		136	0.1300	1300	3	3900	2340	1560	2.5	5850
109		170	0.1380	1380	3	4140	2484	1656	2.5	6210





Sr No	Village Name / Pond Khasra No	Khasra No	Area	Area (m2)	Existing Depth (m) after Desilting	Volume of water stored in pond/ Storage Capacity (cum)	60 % water available in Pond for recharge in 1 season (cum)	40 % water available in Pond for evaporation and ecological balance (cum)	Total annual Filling (no.)	Quantity of water to be recharge (cum)
66		366	0.0490	490	3	1470	882	588	2.5	2205
67	Nipania	4	0.1010	1010	3	3030	1818	1212	2.5	4545
68		11	0.1050	1050	3	3150	1890	1260	2.5	4725
69		14	0.0610	610	3	1830	1098	732	2.5	2745
70		19	0.2310	2310	3	6930	4158	2772	2.5	10395
71		46	0.2670	2670	3	8010	4806	3204	2.5	12015
72		50	0.0730	730	3	2190	1314	876	2.5	3285
73		63	0.2590	2590	3	7770	4662	3108	2.5	11655
74		145	0.1420	1420	3	4260	2556	1704	2.5	6390
75		23/166	0.2390	2390	3	7170	4302	2868	2.5	10755
76		Khaikheda Khadar	4	0.4780	4780	3	14340	8604	5736	2.5
77	198		0.0320	320	3	960	576	384	2.5	1440
78	311		0.0810	810	3	2430	1458	972	2.5	3645
79	407		0.2230	2230	3	6690	4014	2676	2.5	10035
80	Ahraula Tejwan	141	0.1090	1090	3	3270	1962	1308	2.5	4905
81		135mi	0.1300	1300	3	3900	2340	1560	2.5	5850
82		1489	0.1300	1300	3	3900	2340	1560	2.5	5850
83		158	0.0530	530	3	1590	954	636	2.5	2385
84		201/329	0.0490	490	3	1470	882	588	2.5	2205
85	Karanpur Mafi	68	0.1300	1300	3	3900	2340	1560	2.5	5850
86		163	0.0450	450	3	1350	810	540	2.5	2025
87		223	0.2390	2390	3	7170	4302	2868	2.5	10755





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Sr No	Village Name / Pond Khasra No	Khasra No	Area	Area (m2)	Existing Depth (m) after Desilting	Volume of water stored in pond/ Storage Capacity (cum)	60 % water available in Pond for recharge in 1 season (cum)	40 % water available in Pond for evaporation and ecological balance (cum)	Total annual Filling (no.)	Quantity of water to be recharge (cum)
44	Manota	18	0.0890	890	3	2670	1602	1068	2.5	4005
45		25mi	0.0610	610	3	1830	1098	732	2.5	2745
46		113	0.2790	2790	3	8370	5022	3348	2.5	12555
47	Basi Sahsoli	423ka	0.4160	4160	3	12480	7488	4992	2.5	18720
48		424kh	0.1300	1300	3	3900	2340	1560	2.5	5850
49		485kh	0.2000	2000	3	6000	3600	2400	2.5	9000
50	Daryapur Bujurg	75	0.1170	1170	3	3510	2106	1404	2.5	5265
51		76	0.0770	770	3	2310	1386	924	2.5	3465
52		79	0.0850	850	3	2550	1530	1020	2.5	3825
53		146	0.4050	4050	3	12150	7290	4860	2.5	18225
54		228	0.4860	4860	3	14580	8748	5832	2.5	21870
55		324	0.1170	1170	3	3510	2106	1404	2.5	5265
56	Chaubara	2	0.0280	280	3	840	504	336	2.5	1260
57		105	0.2230	2230	3	6690	4014	2676	2.5	10035
58		135	0.6520	6520	3	19560	11736	7824	2.5	29340
59		137	0.1700	1700	3	5100	3060	2040	2.5	7650
60		139	0.7530	7530	3	22590	13554	9036	2.5	33885
61		195	0.6880	6880	3	20640	12384	8256	3.0	37152
62		284	0.0160	160	3	480	288	192	2.5	720
63		360	0.1170	1170	3	3510	2106	1404	2.5	5265
64		168/374	0.1460	1460	3	4380	2628	1752	2.5	6570
65		202	0.0120	120	3	360	216	144	2.5	540



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M/s Umang Dairies Ltd

03 Km Stone Hasunpur Road, Block - Gajraula, District - Amroha, Uttar Pradesh

ARTIFICIAL RECHARGE
REPORT

116

Sr No	Village Name / Pond Khasra No	Khasra No	Area	Area (m ²)	Existing Depth (m) after Desilting	Volume of water stored in pond/ Storage Capacity (cum)	60 % water available in Pond for recharge in 1 season (cum)	40 % water available in Pond for evaporation and ecological balance (cum)	Total annual Filling (no.)	Quantity of water to be recharge (cum)
22	Tigariya Khadar	75	0.3360	3360	3	10080	6048	4032	2.5	15120
23		178	0.0490	490	3	1470	882	588	2.5	2205
24		58	0.1540	1540	3	4620	2772	1848	2.5	6930
25		105	0.1780	1780	3	5340	3204	2136	2.5	8010
26	Mukhari	22	0.3430	3430	3	10290	6174	4116	2.5	15435
27		24	0.3040	3040	3	9120	5472	3648	2.5	13680
28		30	0.0450	450	3	1350	810	540	2.5	2025
29		123	1.2900	12900	3	38700	23220	15480	3.0	69660
30		85/188	0.0690	690	3	2070	1242	828	2.5	3105
31		119/189	0.0730	730	3	2190	1314	876	2.5	3285
32		138	0.1050	1050	3	3150	1890	1260	2.5	4725
33	Varsabaad	266mi	0.0850	850	3	2550	1530	1020	2.5	3825
34		52	0.3930	3930	3	11790	7074	4716	2.5	17685
35		67mi	0.3930	3930	3	11790	7074	4716	2.5	17685
36		164	0.0610	610	3	1830	1098	732	2.5	2745
37		284mi	0.1780	1780	3	5340	3204	2136	2.5	8010
38	Baseli	55	0.0490	490	3	1470	882	588	2.5	2205
39		93mi	0.5020	5020	3	15060	9036	6024	2.5	22590
40		186	0.1580	1580	3	4740	2844	1896	2.5	7110
41		199	0.2470	2470	3	7410	4446	2964	2.5	11115
42		205	0.0450	450	3	1350	810	540	2.5	2025
43		254	0.0970	970	3	2910	1746	1164	2.5	4365



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Table 9: Pond Recharge Calculation (Based On spread pond)

Sr No	Village Name / Pond Khasra No	Khasra No	Area	Area (m ²)	Existing Depth (m) after Desilting	Volume of water stored in pond/ Storage Capacity (cum)	60 % water available in Pond for recharge in 1 season (cum)	40 % water available in Pond for evaporation and ecological balance (cum)	Total annual Filling (no.)	Quantity of water to be recharge (cum)
1	Karaula	173	0.6070	6070	3	18210	10926	7284	2.5	27315
2		25	0.1540	1540	3	4620	2772	1848	2.5	6930
3		73	0.6920	6920	3	20760	12456	8304	2.5	31140
4		199	0.2270	2270	3	6810	4086	2724	2.5	10215
5		333mi	0.0850	850	3	2550	1530	1020	2.5	3825
6		257/337	0.0200	200	3	600	360	240	2.5	900
7		311/338	0.0650	650	3	1950	1170	780	2.5	2925
8		325/339	0.0730	730	3	2190	1314	876	2.5	3285
9		189/342	0.0970	970	3	2910	1746	1164	2.5	4365
10	Mundalcheda	174	0.4290	4290	3	12870	7722	5148	2.5	19305
11		2	0.1540	1540	3	4620	2772	1848	2.5	6930
12		45	0.2390	2390	3	7170	4302	2868	2.5	10755
13		96/2	2.1120	21120	3	63360	38016	25344	2.5	95040
14		99	0.0450	450	3	1350	810	540	2.5	2025
15		101	0.1212	1212	3	3636	2181.6	1454.4	2.5	5454
16		114	0.1780	1780	3	5340	3204	2136	2.5	8010
17		135	1.1090	11090	3	33270	19962	13308	3.0	59886
18		184	0.6150	6150	3	18450	11070	7380	2.5	27675
19		221	0.0490	490	3	1470	882	588	2.5	2205
20		49/282	0.1900	1900	3	5700	3420	2280	2.5	8550
21	119/285	0.0530	530	3	1590	954	636	2.5	2385	

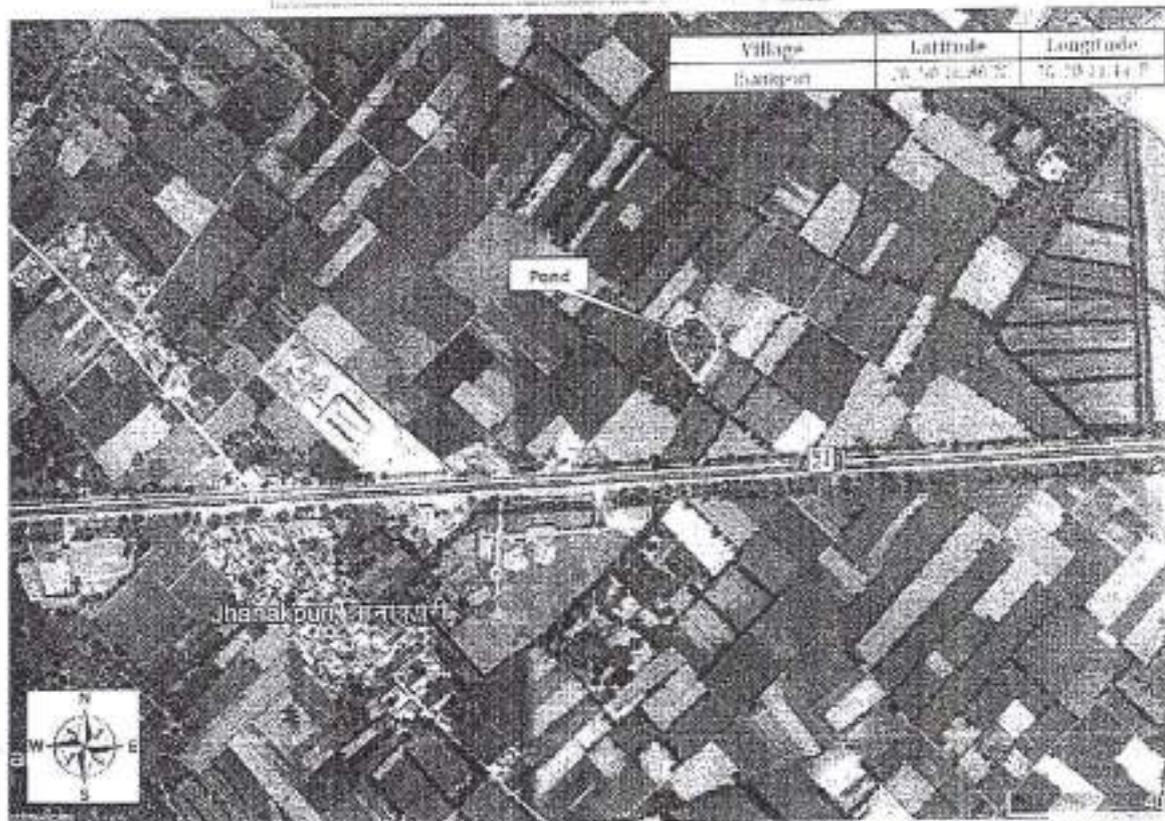
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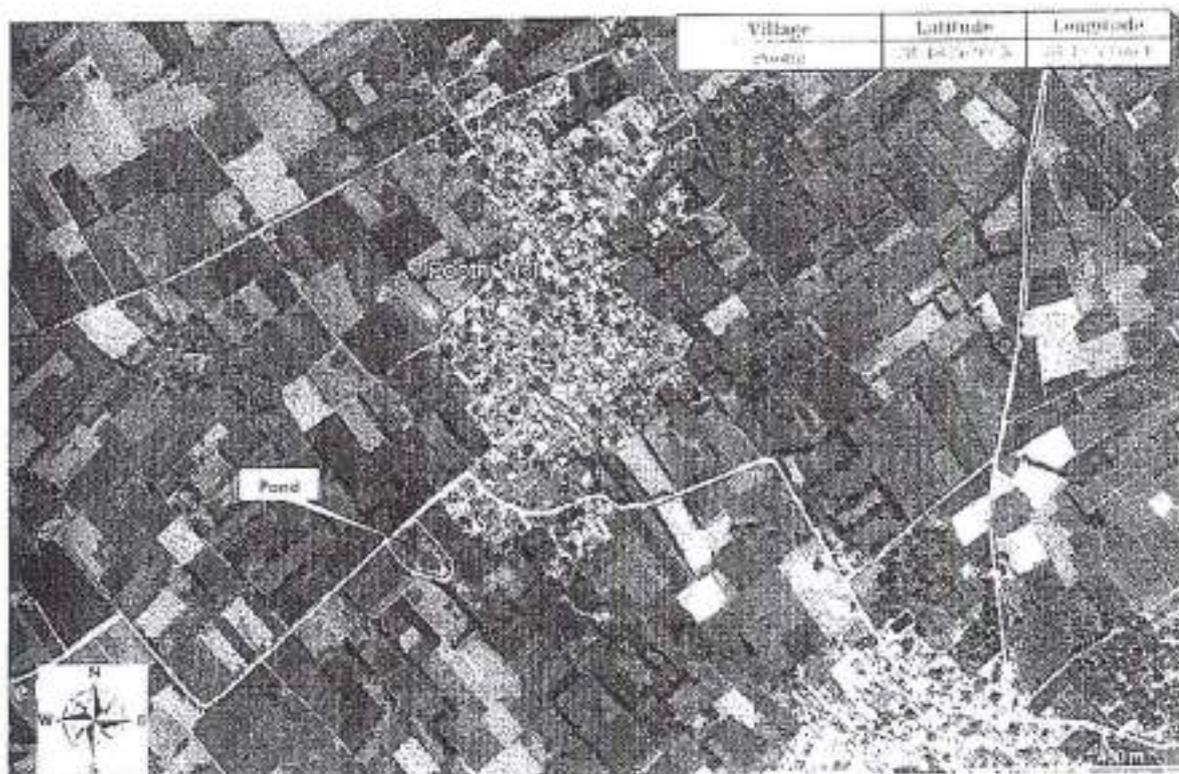
117



Location of pond in Village, Jhankpuri, Amroha



Location of pond in Village, Poothi, Amroha

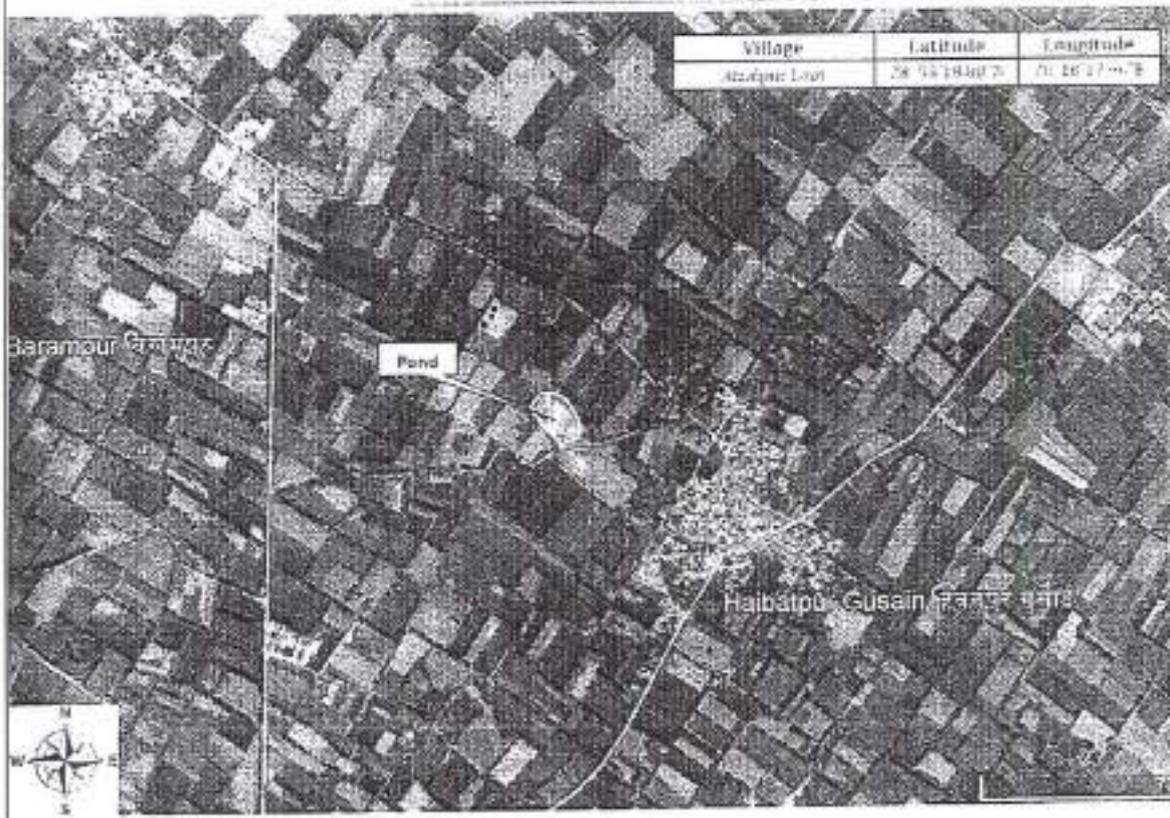


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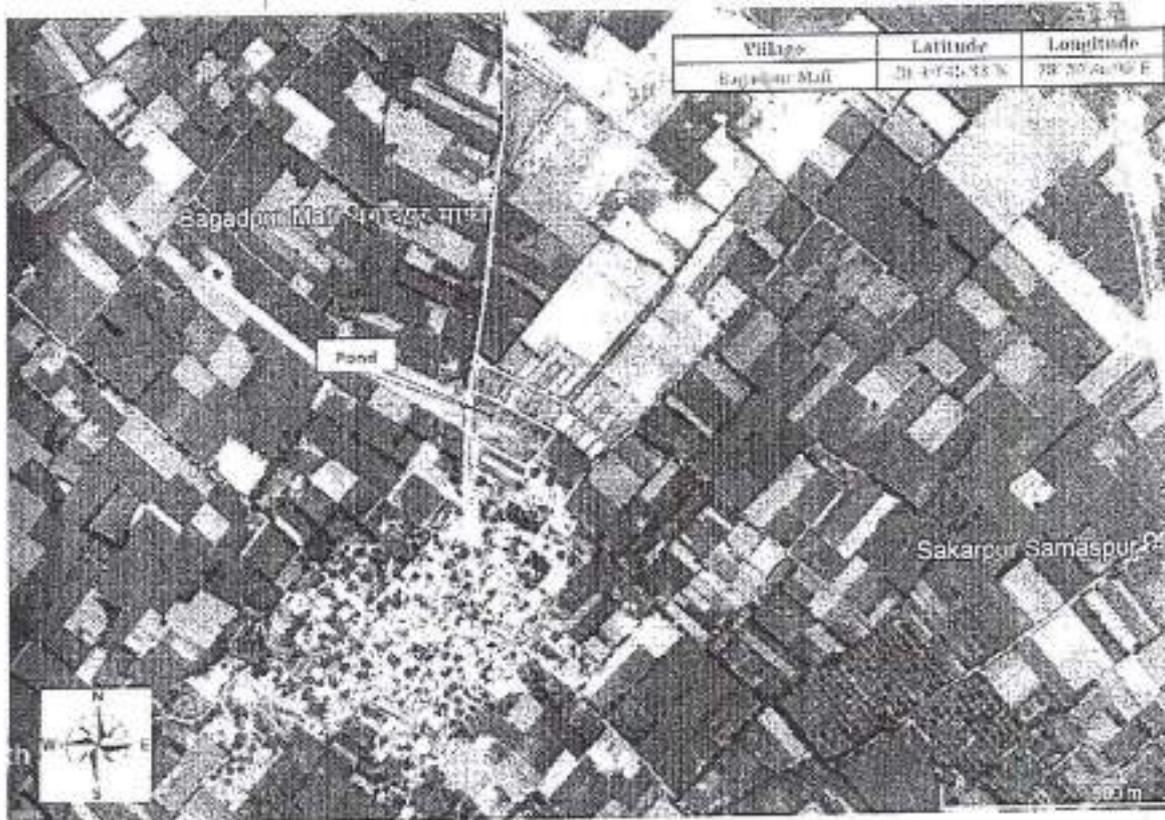


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Location of pond in Village, Anzalpur Dist. Anroha



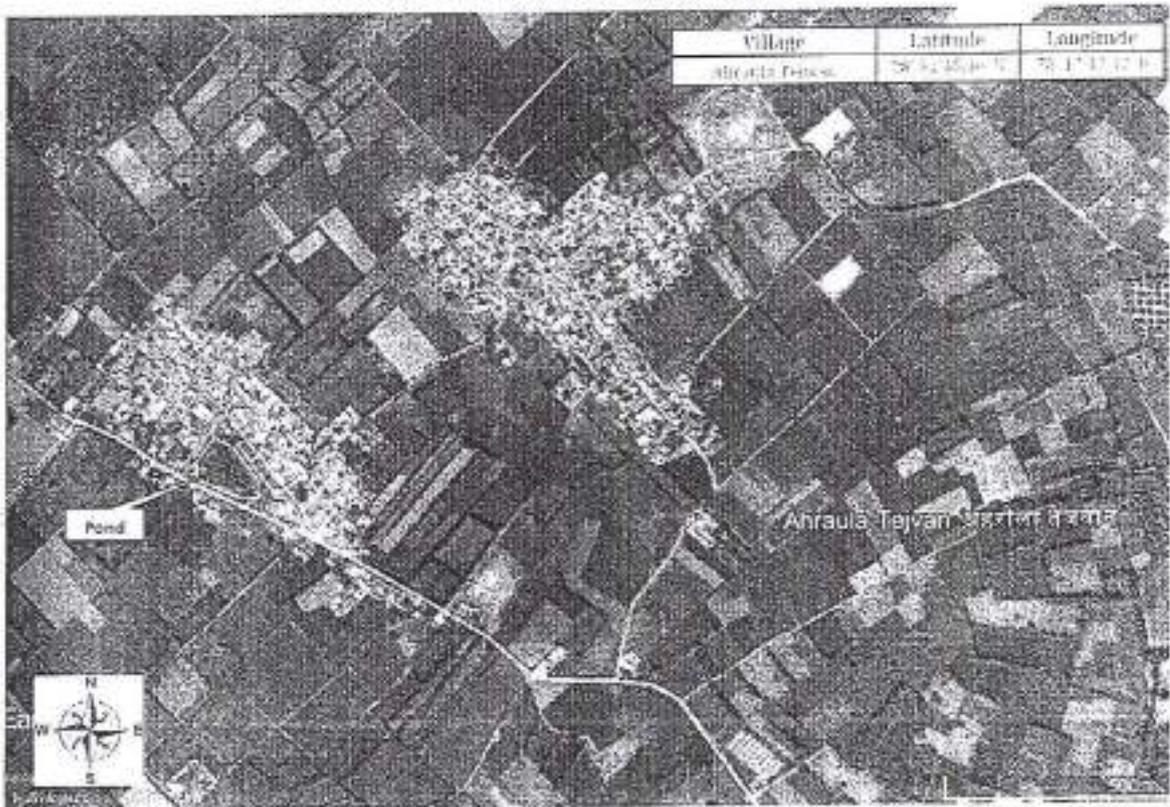
Location of pond in Village, Bagadpur Mahi, Anroha



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Location of pond in Village, Ahraula Tejwan, Amroha



Location of pond in Village, Karanpur Mafi, Amroha



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121

Location of pond in Village, Nipadva, Amroha



Location of pond in Village, Khaikhera Khadar, Amroha

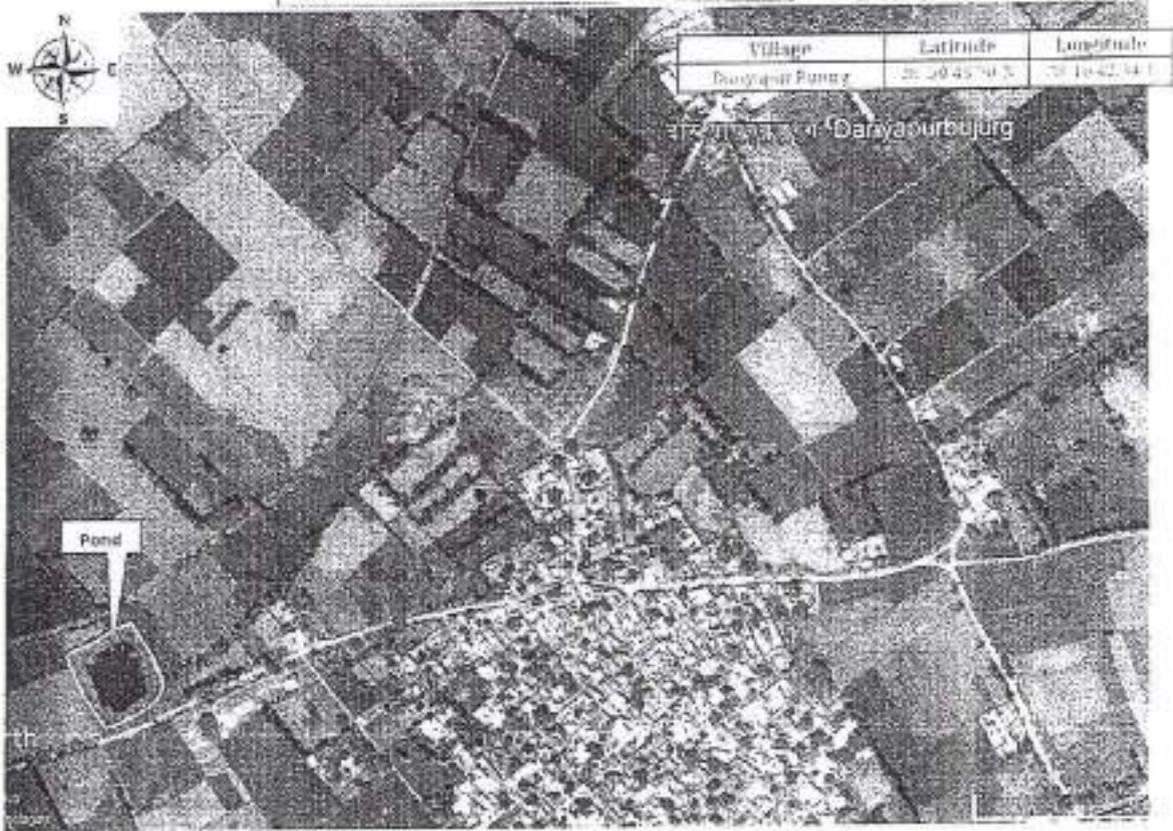


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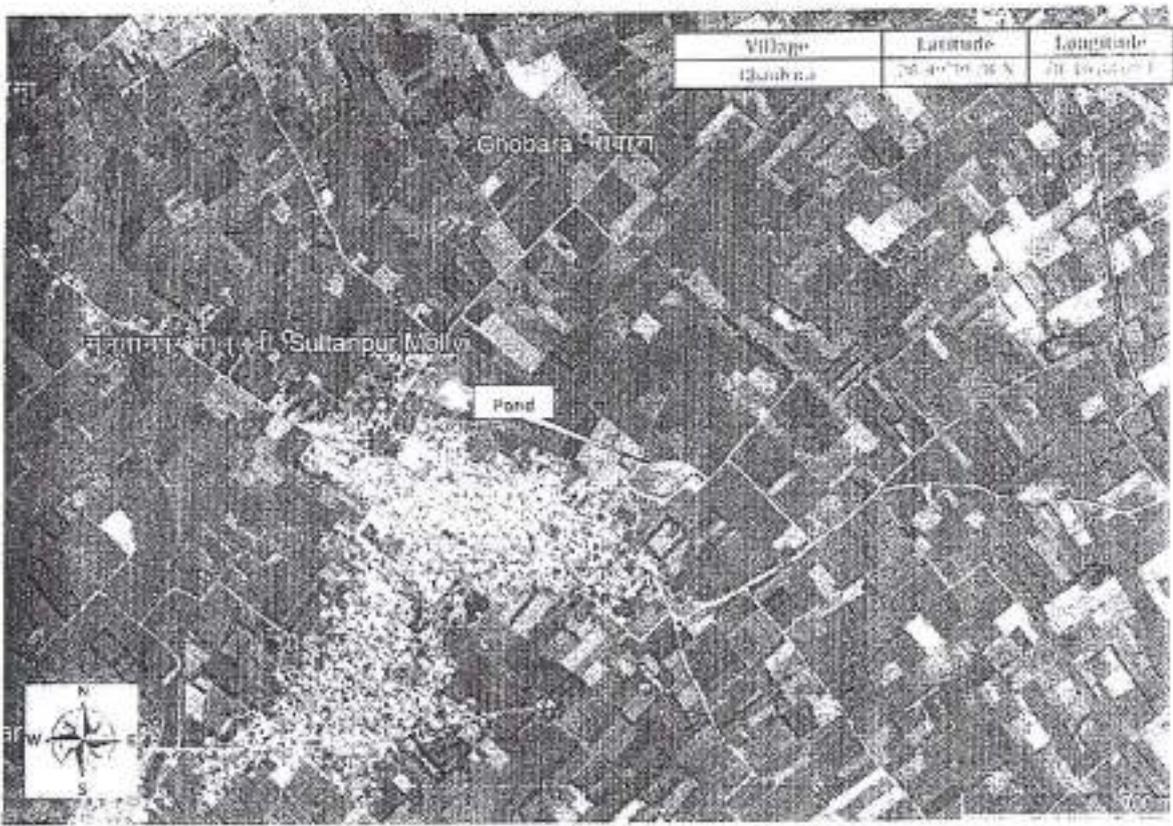


122

Location of pond in Village, Darayapur Buzurg, Amroha



Location of pond in Village, Chabara, Amroha

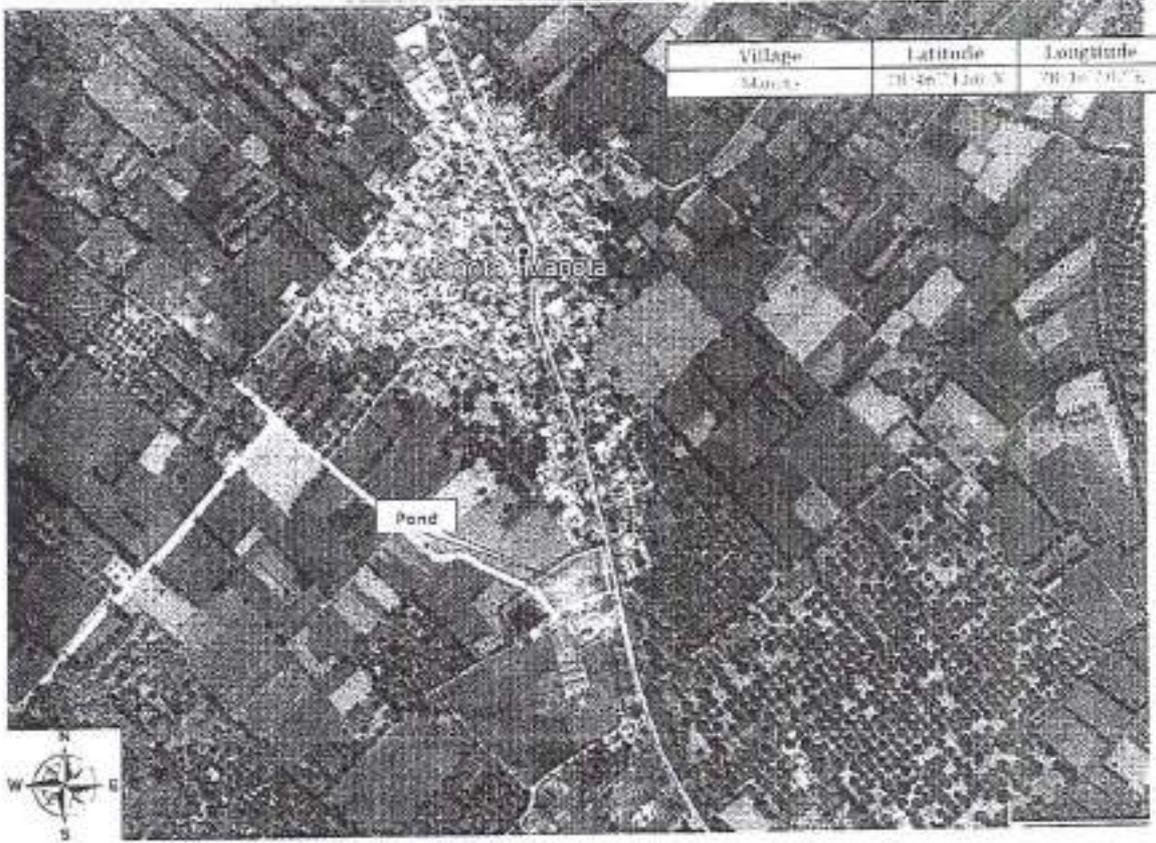


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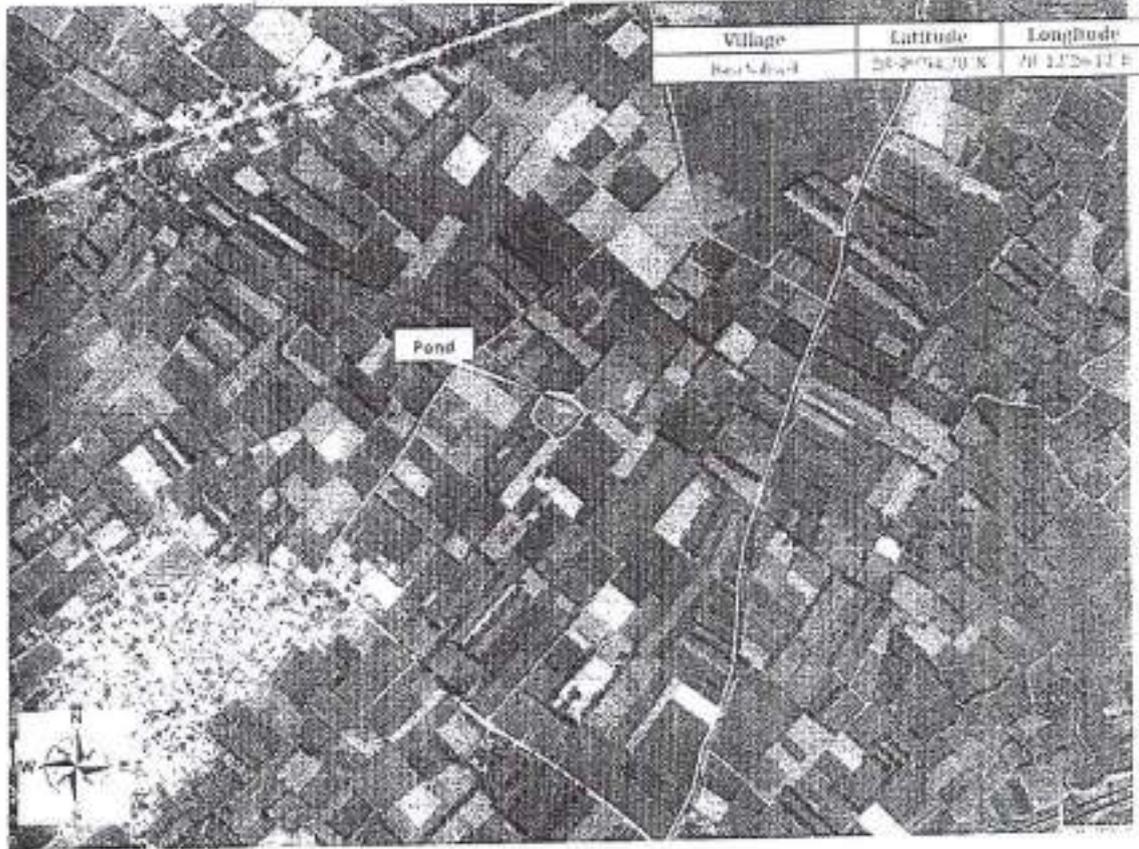


123

Location of pond in Village, Manota, Ankola



Location of pond in Village, Basi Salsoli, Ankola

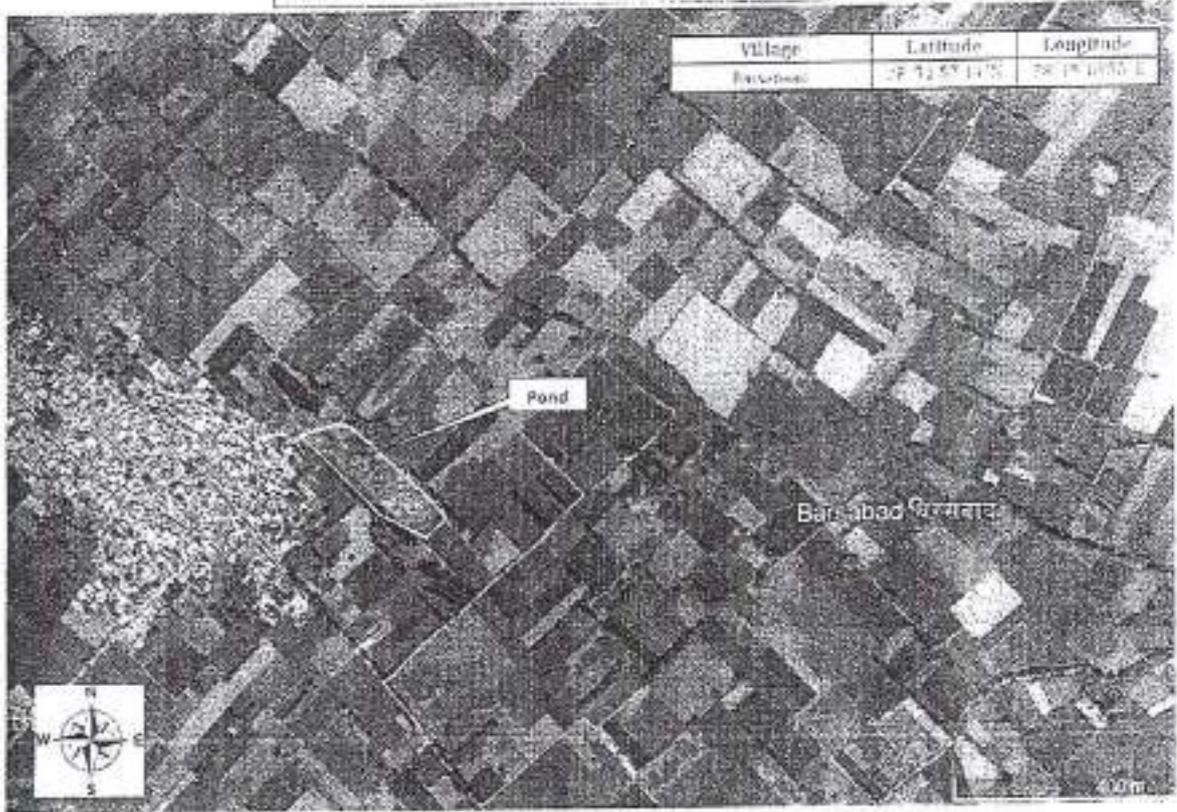


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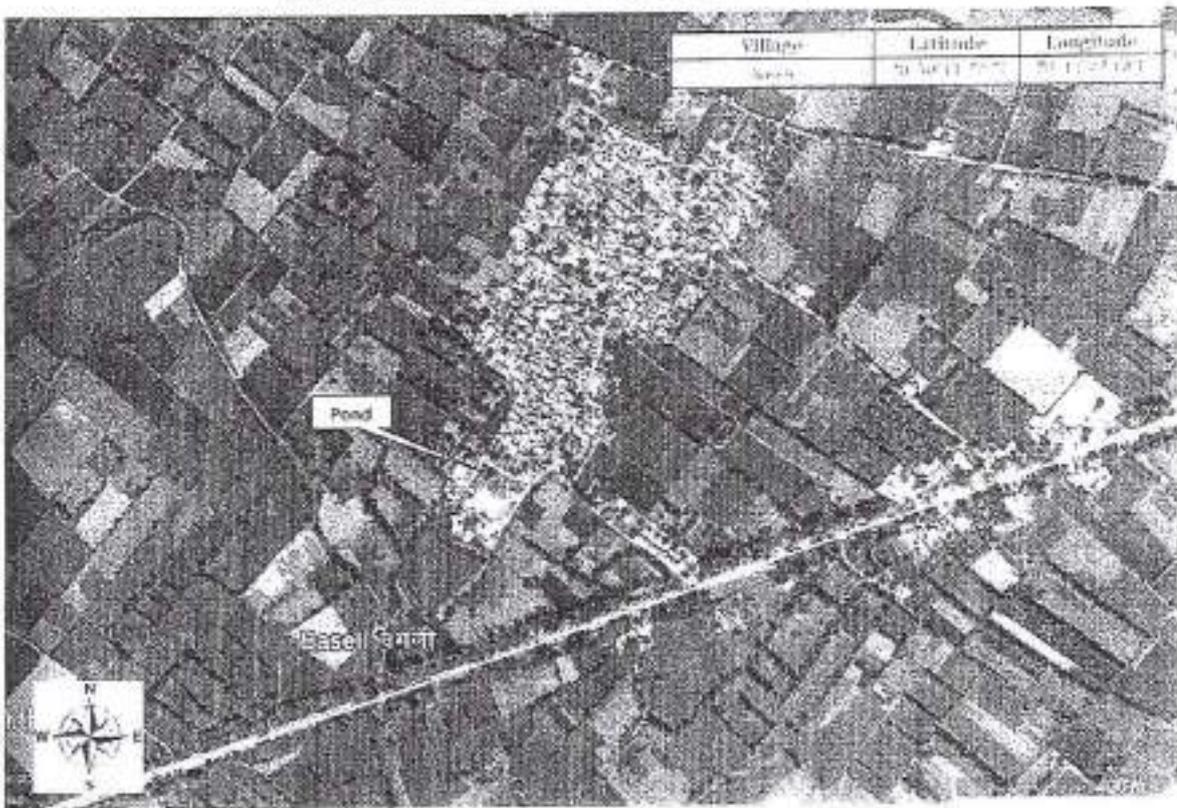


124

Location of pond in Village, Barsabaad, Amroha



Location of pond in Village, Basoli, Amroha

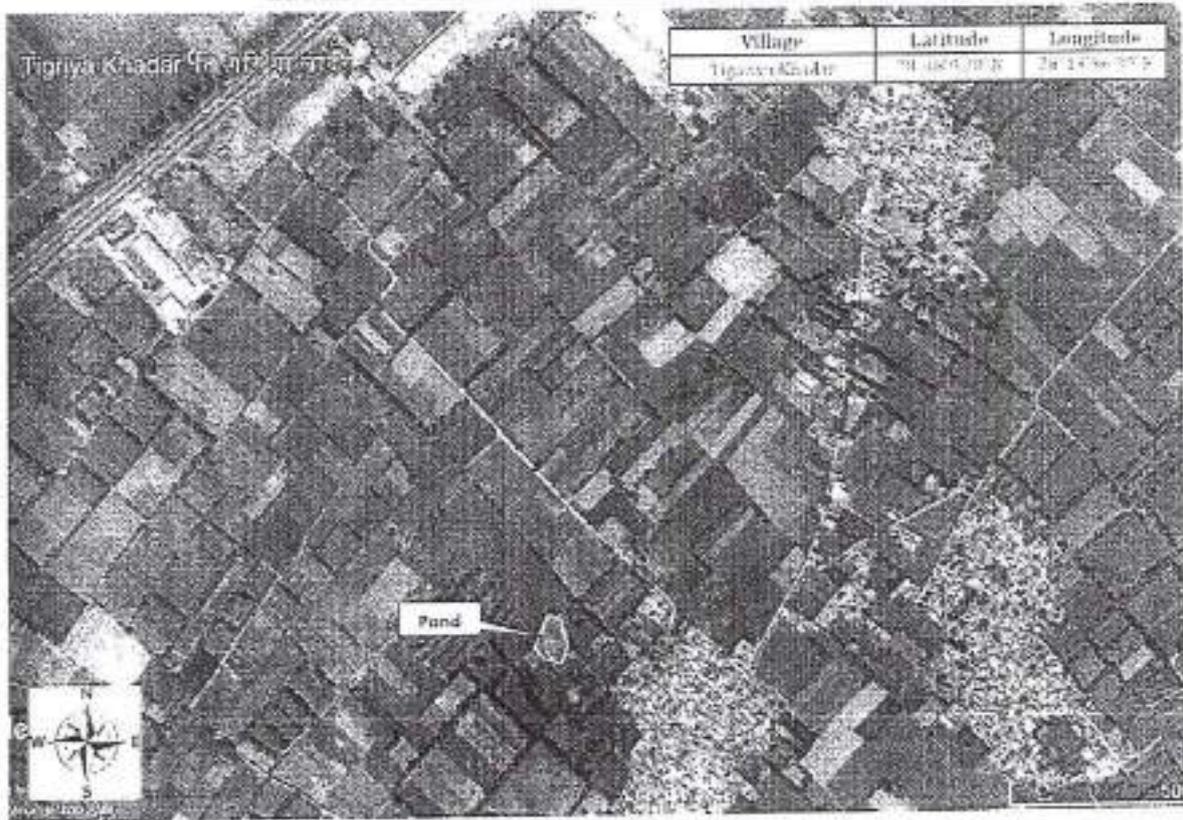


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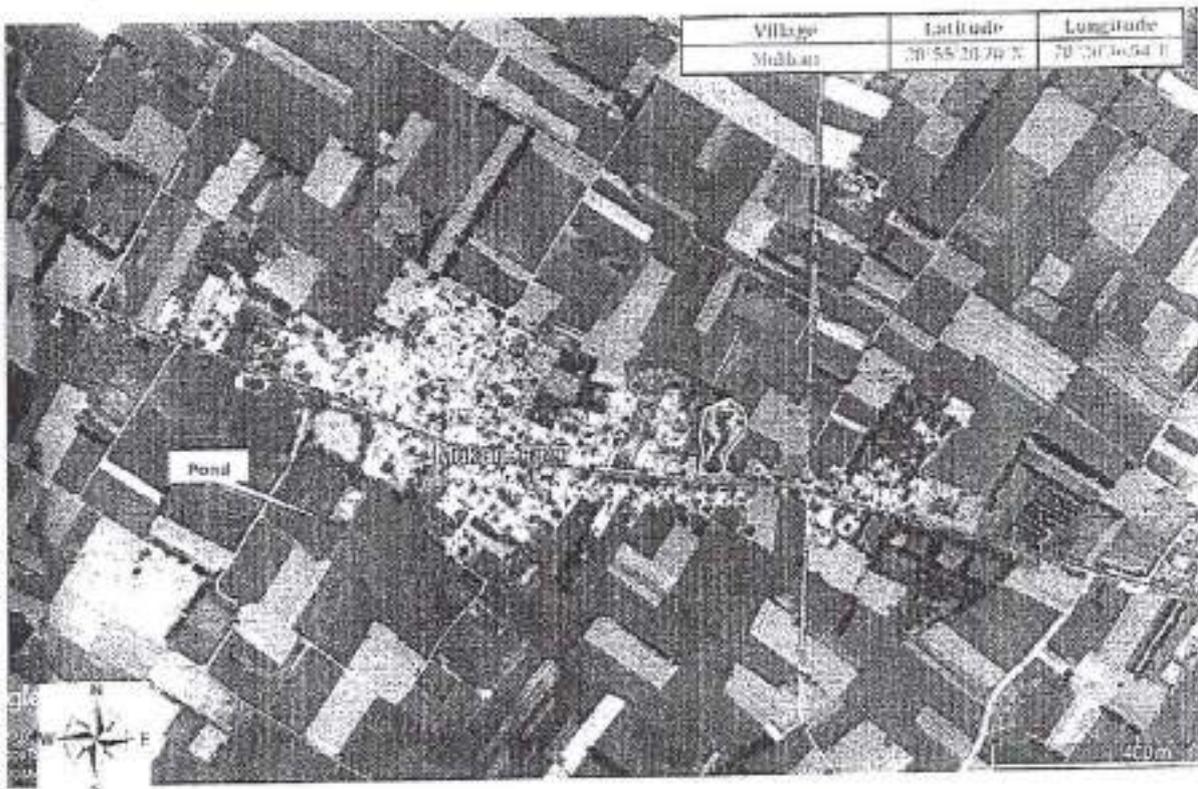


125

Location of pond in Village Tigariya Khadar, Amroha



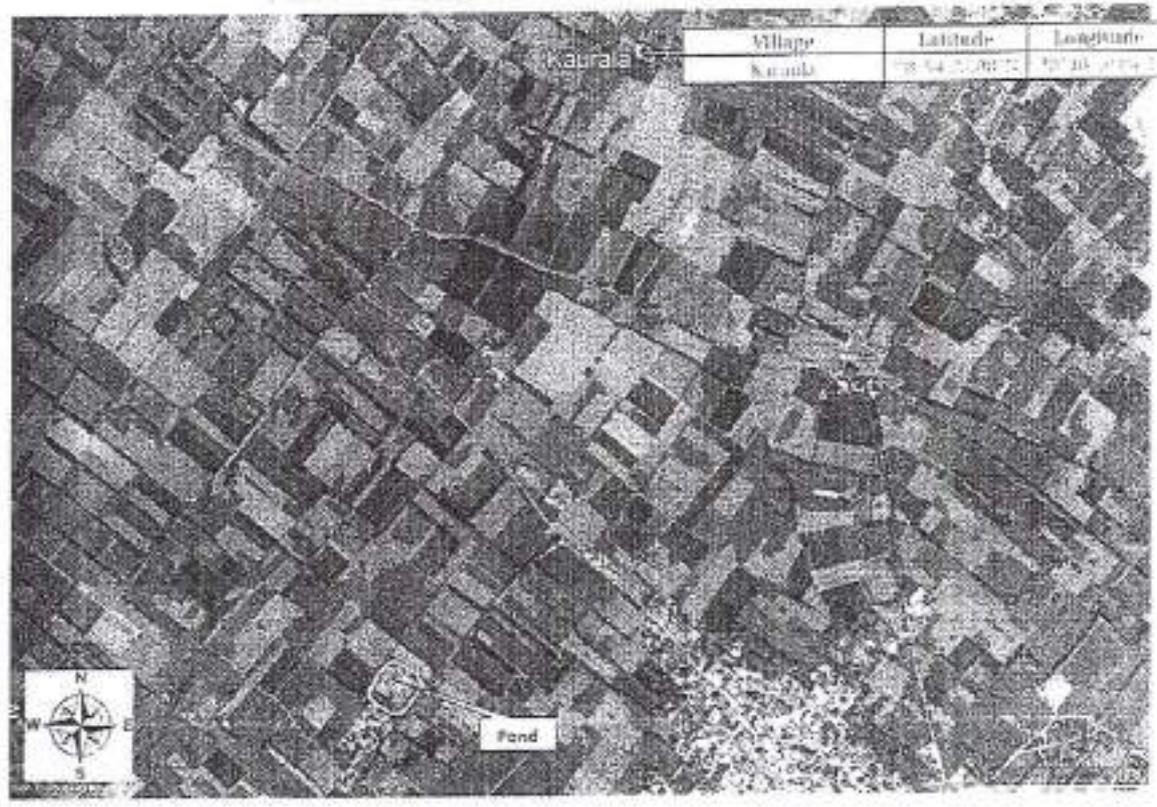
Location of pond in Village Mukhari, Amroha



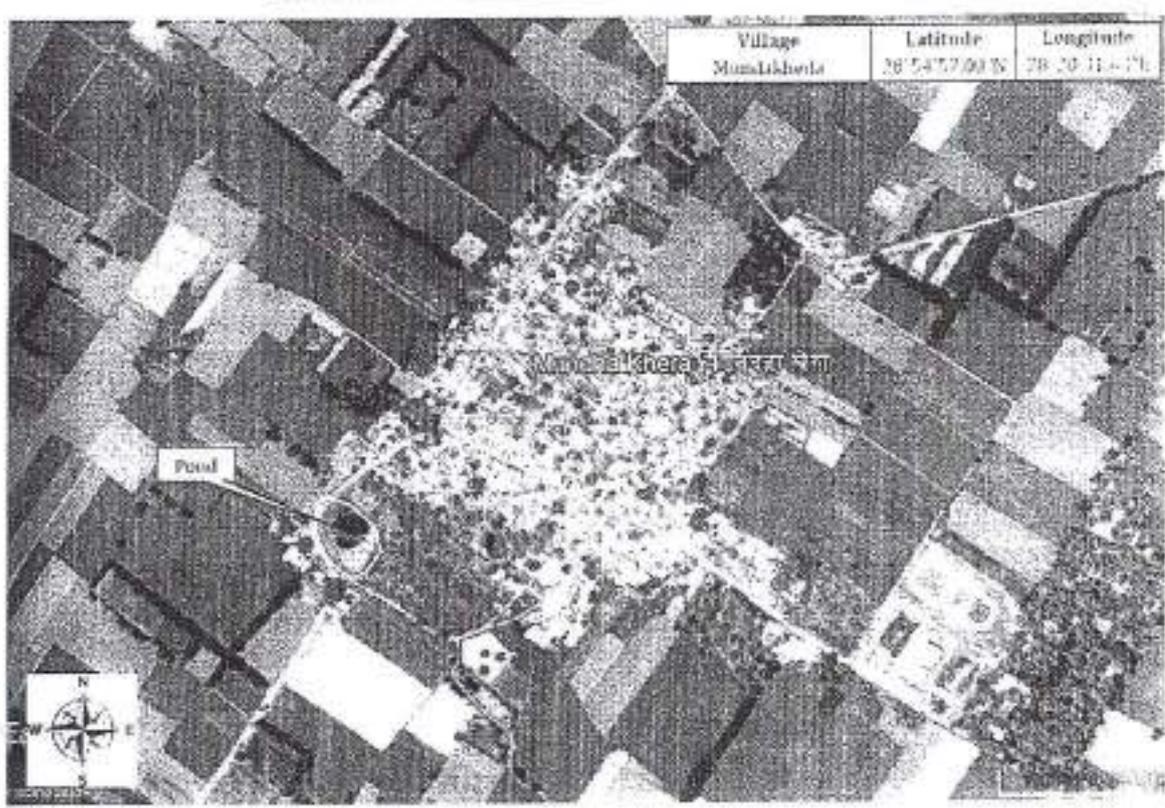
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Location of pond in Village Karaula, Amroha



Location of pond in Village Mundakheda, Amroha



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Sr No	Village Name / Pond Khasra No	Khasra No	Area	Area (m2)
117		193	0.1090	1090
118		200mi	0.0240	240
119		230	0.4940	4940
TOTAL			29.7782	297782

Table 8: Status of construction of recharge shafts in the Pond

S.No.	Village	Area of Pond (ha)	Nos. of recharge shaft proposed	Status
1	Karaula	2.0200	1	Construction completed
2	Mundakheda	5.2942	1	Construction completed
3	Tigariya Khadar	0.7170	1	Construction completed
4	Mukhari	2.2290	1	Construction completed
5	Varsabaad	1.1100	1	Construction completed
6	Baseli	1.0980	1	Construction completed
7	Manota	0.4290	1	Construction completed
8	Basī Sahsoli	0.7460	1	Construction completed
9	Dariyapur Bujurg	1.2870	1	Construction completed
10	Chaubara	2.8540	1	Construction completed
11	Nipania	1.4780	1	Construction completed
12	Khaikheda Khadar	0.8140	1	Construction completed
13	Ahraula Tejwan	0.4710	1	Construction completed
14	Karanpur Mafi	2.9580	1	Construction completed
15	Afzalpur Loot	2.1740	1	Construction completed
16	Bagadpur Mafi	1.6750	1	Construction completed
17	Jhankpuri	0.9230	1	Construction completed
18	Poothi	1.5010	1	Construction completed
	Total	29.7782	18	

Amroha





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Sr No	Village Name / Pond Khasra No	Khasra No	Area	Area (m2)
73		63	0.2590	2590
74		145	0.1420	1420
75		23/166	0.2390	2390
76	Khaikheda Khadar	4	0.4780	4780
77		198	0.0320	320
78		311	0.0810	810
79		407	0.2230	2230
80	Ahraula Tejwan	141	0.1090	1090
81		135mi	0.1300	1300
82		1489	0.1300	1300
83		158	0.0530	530
84		201/329	0.0490	490
85	Karanpur Mafi	68	0.1300	1300
86		163	0.0450	450
87		223	0.2390	2390
88		456	1.9790	19790
89		410	0.1700	1700
90		277mi	0.1280	1280
91		446	0.2670	2670
92	Afzalpur Loot	16	0.0280	280
93		97mi	0.0690	690
94		118mi	0.2550	2550
95		119mi	0.5790	5790
96		125mi	0.0970	970
97		129	0.0490	490
98		140mi	0.2070	2070
99		176	0.2100	2100
100		203	0.5020	5020
101		227	0.1780	1780
102	Bagadpur Mafi	53	0.0240	240
103		79	0.0650	650
104		102	0.1090	1090
105		105	0.2750	2750
106		124	0.8450	8450
107		127	0.0890	890
108		136	0.1300	1300
109		170	0.1380	1380
110	Jhankpuri	23	0.2350	2350
111		26	0.1010	1010
112		78	0.5870	5870
113	Poothi	7	0.1210	1210
114		77	0.1940	1940
115		100	0.0690	690
116		108	0.4900	4900

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Sr No	Village Name / Pond Khasra No	Khasra No	Area	Area (m2)
29		123	1.2900	12900
30		85/188	0.0690	690
31		119/189	0.0730	730
32		138	0.1050	1050
33	Varsabaad	266mi	0.0850	850
34		52	0.3930	3930
35		67mi	0.3930	3930
36		164	0.0610	610
37		284mi	0.1780	1780
38	Baseli	55	0.0490	490
39		93mi	0.5020	5020
40		186	0.1580	1580
41		199	0.2470	2470
42		205	0.0450	450
43		254	0.0970	970
44	Manota	18	0.0890	890
45		25mi	0.0610	610
46		113	0.2790	2790
47	Basi Sahsoli	423ka	0.4160	4160
48		424kh	0.1300	1300
49		485kh	0.2000	2000
50	Dariyapur Bujurg	75	0.1170	1170
51		76	0.0770	770
52		79	0.0850	850
53		146	0.4050	4050
54		228	0.4860	4860
55		324	0.1170	1170
56	Chaubara	2	0.0280	280
57		105	0.2230	2230
58		135	0.6520	6520
59		137	0.1700	1700
60		139	0.7530	7530
61		195	0.6880	6880
62		284	0.0160	160
63		360	0.1170	1170
64		168/374	0.1460	1460
65		202	0.0120	120
66	366	0.0490	490	
67	Nipania	4	0.1010	1010
68		11	0.1050	1050
69		14	0.0610	610
70		19	0.2310	2310
71		46	0.2670	2670
72		50	0.0730	730



fin



Karanpur Mafi	28°44'21.34"N	78°18'42.03"E
Afzalpur Lut	28°53'18.80"N	78°18'17.96"E
Bagadpur Mafi	28°49'45.33"N	78°20'36.90"E
Jhankpuri	28°50'18.88"N	78°20'11.44"E
Poothi	28°48'26.99"N	78°17'59.60"E

13.0 Artificial Recharge to Ground Water from the Village Pond

Pond in the village is generally filled with water only during the rainy season and during summer, they are dry. The adopted ponds of the village take up for artificial recharge to ground water of, which is overflowing to adjacent areas during monsoon period. The artificial recharge to ground water in the pond area will result into rise in water levels in the village tube well as wells and increase the supply of water to the land adjacent for irrigation purposes. Thus, recharge scheme in the pond will benefit the tube wells.

Pond details for artificial recharge are as:

Table 7: Pond area details for recharge

Sr No	Village Name / Pond Khasra No	Khasra No	Area	Area (m2)
1	Karaula	173	0.6070	6070
2		25	0.1540	1540
3		73	0.6920	6920
4		199	0.2270	2270
5		333mi	0.0850	850
6		257/337	0.0200	200
7		311/338	0.0650	650
8		325/339	0.0730	730
9		189/342	0.0970	970
10	Mundakheda	174	0.4290	4290
11		2	0.1540	1540
12		45	0.2390	2390
13		96/2	2.1120	21120
14		99	0.0450	450
15		101	0.1212	1212
16		114	0.1780	1780
17		135	1.1090	11090
18		184	0.6150	6150
19		221	0.0490	490
20		49/282	0.1900	1900
21	119/285	0.0530	530	
22	Tigariya Khadar	75	0.3360	3360
23		178	0.0490	490
24		58	0.1540	1540
25		105	0.1780	1780
26	Mukhari	22	0.3430	3430
27		24	0.3040	3040
28		30	0.0450	450

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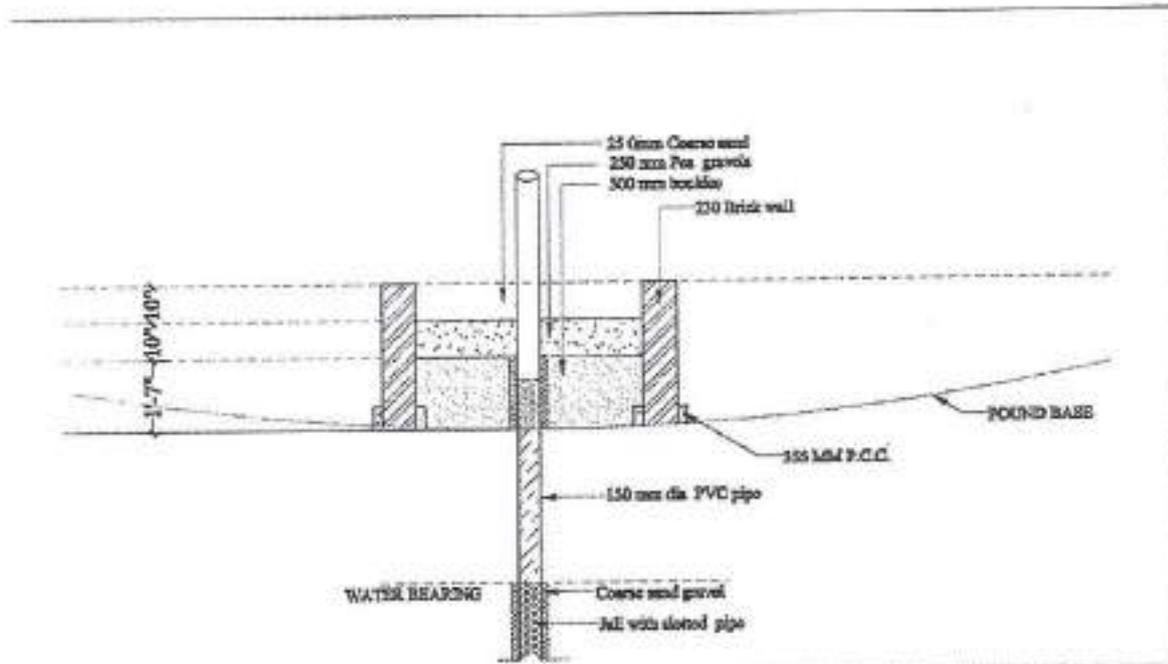


Figure 10: Section of the Recharge Shaft

As per the application submitted for CGWB NOC for withdrawal of ground water, total area is 29.7782 ha. And to accelerate and facilitate ground water recharge in the pond 18 nos of recharge shafts have been constructed and slug test also were conducted in the 2 shafts in the pond to estimate their recharge/intake capacity. The Pond details which we will adopt for artificial recharge to the ground water:

The adopted ponds has been de-silted /cleaned upto the depth 2.5 m - 3.0 m. Removal of clay layer from the bottom of the pond has been done which will facilitate the infiltration of surface water in to the ground and results in the increase in ground water level. The excavated earth has been utilized in to the embankment of the pond which will also restrict the encroachment of pond. The Geo-coordinates of each pond are given in table 6. The Pond details which we will adopt for artificial recharge to the ground water:

Table 6: Location and Coordinates of pond:

Village	Latitude	Longitude
Karaula	28°54'23.08"N	78°18'30.84"E
Mundakheda	28°54'57.00"N	78°20'31.63"E
Tigariya Khadar	28°48'9.28"N	78°13'36.39"E
Mukhari	28°55'28.70"N	78°20'36.54"E
Barsabaad	28°51'57.14"N	78°15'18.55"E
Baseli	28°50'11.72"N	78°11'47.10"E
Manota	28°46'21.80"N	78°16'7.02"E
Basi Sahsoli	28°49'54.28"N	78°12'26.12"E
Dariyapur Bujurg	28°50'45.90"N	78°16'42.34"E
Chaubara	28°49'39.28"N	78°16'33.69"E
Nipania	28°50'29.87"N	78°20'29.24"E
Khatkheda Khadar	28°51'44.41"N	78°12'3.16"E
Ahraula Tejwan	28°51'45.46"N	78°12'42.47"E





12.0 Recharge Shaft:

- This is the most efficient and cost effective technique to recharge unconfined aquifer overlain by poorly permeable strata.
- Recharge shaft may be dug manually if the strata are of non-caving nature. The shaft should end in more permeable strata below the top impermeable strata. It may not touch water table.
- Recharge structures are very useful for village ponds where shallow clay layer impedes the infiltration of water to the aquifer.
- The unlined shaft should be backfilled, initially with boulders/ cobbles followed by gravel and coarse sand.
- In case of lined shaft the recharge water may be fed through a smaller conductor pipe reaching up to the filter pack.

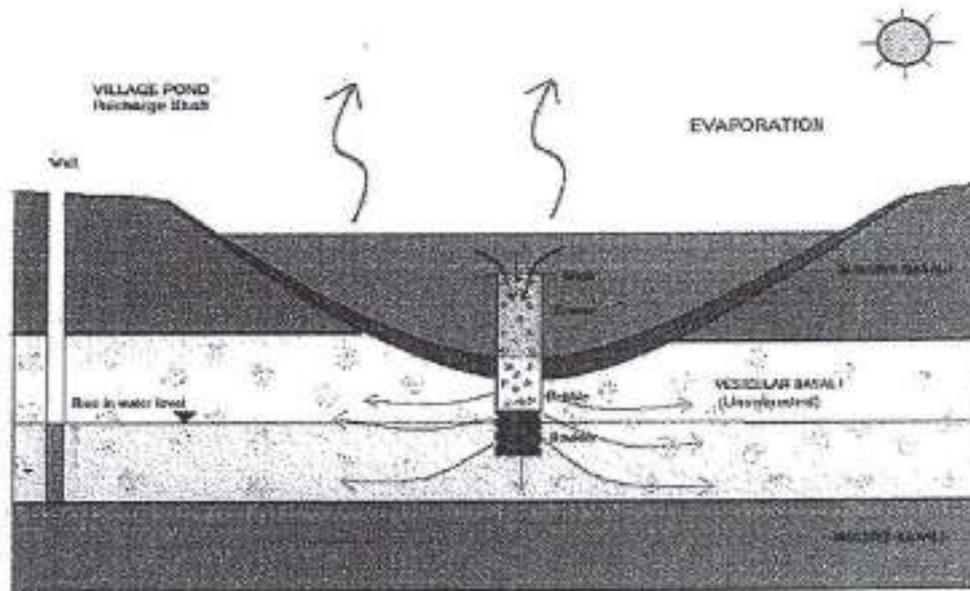


Figure 8: Pond Recharge Shaft in Pond (CGWB)

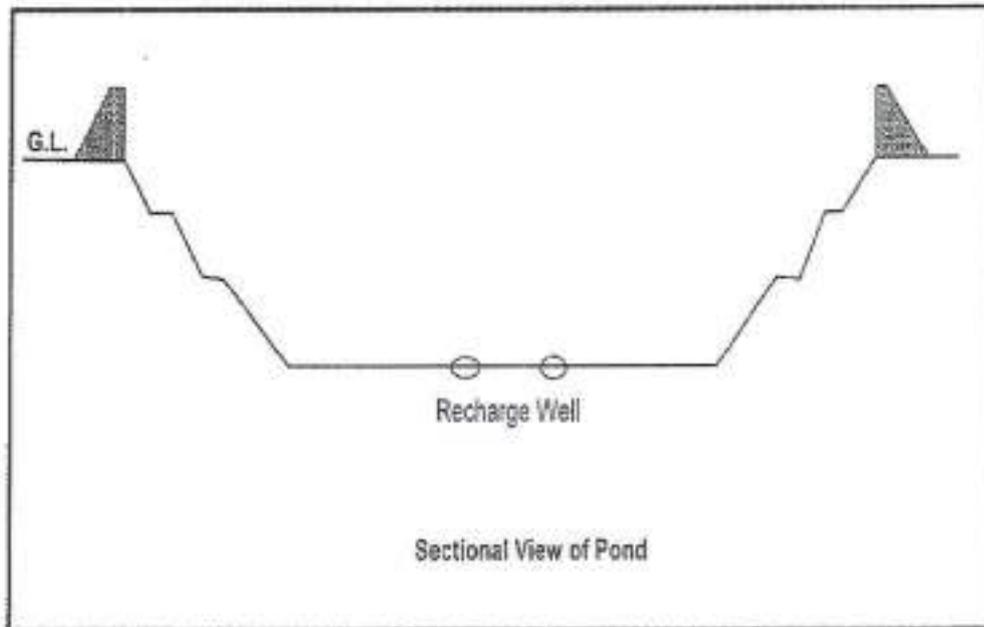


Figure 9: Schematic Diagram of Pond Recharge Constructed in Pond

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- ❖ Presence of potential aquifer.
- ❖ Ground water withdrawal could be less as compared to recharge.
- 9. As per geophysical interpretations, potential aquifer zones are below the ground level
- 10. The ground water quality in shallow & deeper aquifer to be expected good quality.
- 11. Hence, Permission required from CGWA = 03 nos. of Existing tube wells.
- 12. The spacing between tubewells should be maintained as more than 500 meter to minimized mutual interference between the tube wells.
- 13. The capacity of submersible pump set should be after determination of Safe Yield test for selection of pumping units an expert opinion should preferred from pump-experts.
- 14. The tentative depth to lowering of pump set to be recommended between 80-120 mbgl.
- 15. The pump should be placed at blank pipe portion of the tube well.
- 16. The water samples for chemical analysis should be collected after installation of pump from the tube well.
- 17. The water samples should be collected in sterilized bottles, with tube well no. marking. It should be sent to the lab, as soon as possible.
- 18. The physical, bacteriological & chemical analysis should be carried out at each water sample bottle per ISI drinking water norms.
- 19. If the water sample does not confirm to desirable limits of drinking, the water should be used for drinking only after proper treatment.
- 20. Areas feasible for artificial recharge to ground water has been recommended based on the depth of water level and showing decline trend in water level.
- 21. At present water level conditions, percolation of surface run-off, developed by the rainfall, will be very less, hence the rainwater harvesting system and other suitable recharge structures viz recharge trenches, recharge pits etc must be constructed to recharge of rain water to ground water as proposed and recommended

11.2.2 Artificial Recharge:

The present artificial recharge of pond proposal has been prepared on the basis of volume (of pond) and rainfall occurrence in the area. It is observed that there are around three filling of pond in entire year from rainfall.

A particular level in the pond will be maintained and the excess runoff shall be recharge through the artificial recharge structures proposed to be constructed in the pond itself. The artificial recharge structure is design to be constructed in the pond itself. The design of the structure and the number of structures to be constructed is given in enclosure. To recharge the available runoff, recharge wells of dia. 12" within water body are proposed to be constructed. The design of recharge well cum water body is enclosed. This structure has been selected from the artificial recharge manual of CGWB.

The water level in the pond shall be maintained to a certain level (safe column) i.e. 40% of total runoff generated will be maintained so that round the year water is available in the pond to meet the water requirement for maintaining soil moistures and recreations purpose. The additional water coming to the pond along with the 60% of total capacity of pond through the runoff shall be recharge through recharge shafts filled with filter media and slotted from the top of wells in the pond. It is also found that there are at least 2-3 numbers of filling of pond in a year as per catchment area of the adopted ponds.

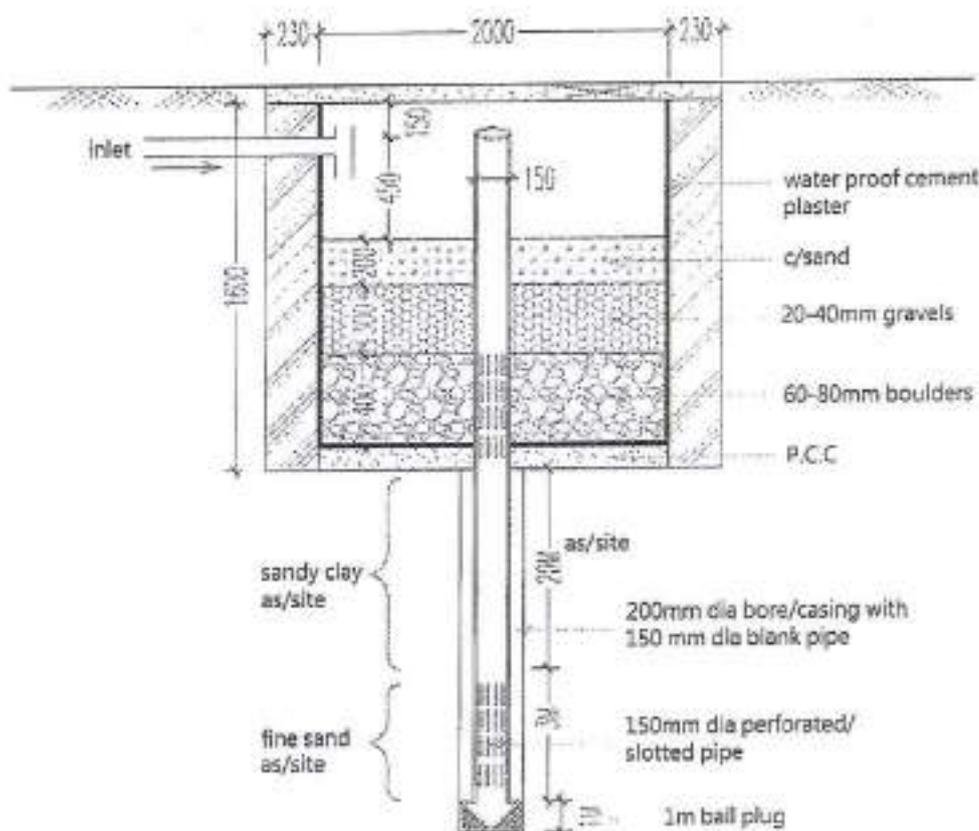
To maintain the safe level of ponds the length of slot from top of recharge wells to safe level is given in the table.





should be provided after at least 6 hours of pumping. The harvester chamber should be with filter material viz coarse sand, gravels and pebbles and each bed laid under nylon mesh.

It has been worked out that in order to tap effectively the rainfall runoff and subsequently recharge the aquifer system, only recharge structure is required, including the rainwater from the paved area, roads and open land which will be collected through storm water drains and diverted to underground sumps to conserve and use in other activity to enhancing the capacity building. The location of recharge structures would be as per layout of storm water drains and catch basins that are proposed to be constructed. Necessary precautions shall be taken to avoid any contaminated water from entering into the recharge structures.



SECTION OF RECHARGE PIT
SIZE - 6.0MX4.0MX4.0M
WITH BORE WELL

Fig.15: Section of the Rainwater Harvesting Pit

Conclusion & Recommendations

1. The geological formation within the project is alluvium of quaternary age.
 2. The layers of sand constitute aquifer zones within the project site.
 3. The water levels in the area vary between 10-12 mbgl, depending upon physiography.
 4. Average annual rainfall is 1100.0 mm.
 5. Major physiographic units - younger alluvium, older alluvium, & flood plain.
 6. Sandy loam is major soil types.
 7. The drainage pattern of the district is strictly governed Ganga River.
 8. The shallow water level within the area will be due to high ground water recharging, as per following regions.
- ❖ The principal ground water users are for irrigation, which also recharge ground water.

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Table.5: Runoff available for recharge

Sl. No	Land Use Type	Area (m ²)	Coefficient of runoff	Rainfall (m)	Quantity of Rainwater (m ³)
1	Roof area	17415.52	0.85	1.1	10951.94
2	Green area	36399.89	0.20	1.1	7810.00
3	Road and Paved	22749.93	0.60	1.1	15321.90
4	Open area	14434.39	0.25	1.1	9651.07
Total		90999.73			43275.90

From the above computation, it is suggested that a total annual quantum of 43275.90 cum. of rainwater can be fruitfully harvested by constructing suitable recharge structures. In order to design the recharge structures, hourly runoff of 25 mm/hr has been taken into account and the details are tabulated below.

Table.6: Hourly Computation of Runoff (25 mm/hr)

S.No.	Land Use Type	Area (m ²)	Coefficient of runoff	Intensity of Rainfall (m)	Quantity of Rainwater (m ³)
1	Roof Area	17415.52	0.85	0.025	370.08

Total Runoff Potential = 370.08 m³/hr

Recharge trench with bore well = 6 x 4 x 4 (l x b x h) = 96 m³

Capacity of bore well = 30 + 30 cum

Total capacity of recharge structure = 60 + 96 = 156 cum

Required Structure = 370.08 / 156 = ~ 02 Pits

Provided Pits = 02 structures are suggested for rain water harvesting.

Specification of Rain Water Harvesting

Based on expected volume rooftop the run-off, nature of aquifer system & expected percolation capacity, there are 02 no. of rainwater harvesting system may be installed.

The run-off developed on only rooftop to be diverted with the help of concealed PVC pipe to harvesting structures. The distribution of catchments of roof top should be planed in such a manner that approximately equal volume to be diverted to each such structure. The run-off would enter in the harvesting structure through de-silting chamber, followed by harvester and finally percolates in the ground through the recharge wells.

The wall of structures shall be made by brick wall, around 9" thick. The roof top of the disilting chamber shall be constructed by RCC in pieces for maintenance purpose. The roof top of the harvester shall be made *in situ* on corners, while removable in the center. The casing pipe to be lowered by PVC blank pipe and slotted pipe B class, having 152 mm dia. The recharge wells shall be packed by pea gravels at 4" on either side. It should be developed by air compressor, followed by on over pumping unit. The capacity of air compressor for development, should be at least 300 cfm at 150 psi & the it should be conform that presser meter of the compressor should be in operational, during the development. The no. of development hour shall be increased gradually on lowering on air line and at least 10 hours development shall be carried on maximum lowering air line with maximum capacity of air compressor. The pump to be used for over-pumping unit will be submersible pump. The motor capacity of the pump may be selected as per convenience & it may be atleast around 7.5 H.P. The pumping hours for over pumping hours for over pumping unit shall be at least 30 hours. The breathing period of pump shall be at least of 2 hours.

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10.0 Groundwater Recharge = Change of volume of water in the pond-Evaporation

Under such conditions, the balance between evaporation and groundwater recharge will determine the effectiveness of the artificial recharge scheme.

11.0 Results and Discussion:

11.1 Water Level Data Analysis

Daily water levels in the observation wells in the vicinity of the recharge structure were matched along with the corresponding rainfall data and the recharge pattern was analyzed. From the water level fluctuation data analysis it was found that there was 45 to 60 days lag time for the rainwater to join the groundwater storage. Thus the effective water table increase due to artificial recharge started from September. The peak water levels were obtained in the months December and January. Water level variations with rainfall for representative observation wells for check dam area, percolation pond area and combined structure area.

11.2 Observation and proposal:

11.2.1 Feasibility & Design of Rain Water Harvesting

Introduction

The principal of rainwater harvesting is collecting and using precipitation from a catchments surface. Rainwater harvesting is a method for artificial recharge of ground water. Artificial recharge to ground water is the process by which the ground water reservoir is augmented at a rate exceeding that obtaining under natural conditions of replenishment. Any man made scheme or facility that adds water to an aquifer may be considered to be an artificial recharge system.

The main aim of the implementation of rainwater harvesting are-

1. To enhance availability of ground water by improving quantity as well as quality.
2. To provide an ideal solution to solve water problem since the ground water resources are inadequate.
3. To reduce the runoff that chocks the storm water drain.
4. To reduce flooding of roads.
5. To reduce soil erosion.
6. To save energy per well for lifting of groundwater. A one-meter rise in water level saves about 0.40 KWH of electricity, at each ground water withdrawal structures.

Areas feasible for artificial recharge to groundwater has been demarcated based on the depth water level and showing decline trend in water level. The areas where water level is more than 10 m below ground level and showing continuously declining trend are identified as most suitable area for taking up artificial recharge to groundwater. As present ground water, conditions show shallow water level, considerable percolation of surface run off would be developed by rainfall. However, the rainwater harvesting system shall be implemented or else ground water level might show a declining trend in future. The present water level around the project is between 10-12 meters below ground level.

It is proposed to implement rainwater-harvesting structures by diverting the runoff that is generated from roof sheds areas for recharging into ground water system. The runoff from paved and green areas will naturally percolate to the ground and augment ground water level.

In Indian conditions, intensity of rainfall adopted in design is usually in the range of 15 mm/hr to 30 mm/hr. The intensity of precipitation for design of drainage scheme has been taken 25 mm/hr. The computation of runoff for each unit has been worked out and the details are tabulated below: -

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9.0 Ground water quality status

Ground water in phreatic aquifer in general, is colourless, odourless and slightly alkaline in nature. The specific electrical conductance of ground water in phreatic zone ranges from 230 - 1662 μ S/cm at 25 °C. Fluoride ranges from 0 - 0.8 mg/l, which is within permissible limit (>1.5 mg/l) in few samples analysed, which is likely due to return irrigation flow from agricultural fields and often improper waste disposal. Phosphate is not found in ground water. The Arsenic content is within limit of permissibility of BIS.

Table.4: Ground water quality report of Gajraula Block

Items	Current Value	BIS Limit
Salinity	300 μ S/cm	3000
Chloride	14.0 mg/l	1000
Flouride	0.8 mg/l	1.5
Iron	0.4 mg/l	1
Sulphate	5.0 mg/l	400
Nitrate	8.0 mg/l	45

The ground water sampling and analysis has been done at several locations within project site to ascertaining the ground water quality. The sampling and analysis has been done by NABL approved laboratory. The result of one bore well is as follows:

Table 5: Ground water quality report of borewell (Umang Dairies ltd)

Sl. No.	Parameters	Unit	Protocol	Ground water (Bore Well -1)	Drinking water Standard /Limit (IS 10500:2012)	
					Desirable limit	Permissible limit
1	Colour	Hazen	APHA - 2120C	<5.0	5	15 max
2	Odour	-	IS:3025 (P-5)	Agreeable	Agreeable	Agreeable
3	Taste	--	IS:3025 (P-8)	Agreeable	Agreeable	Agreeable
4	Turbidity	NTU	APHA -2130(B)	<1.0	1 max	5 max
5	pH	--	APHA -4500 (H+B)	7.41	6.5-8.5	No relaxation
6	Iron as Fe	mg/l	APHA -3111(B)	0.39	0.3 max	No relaxation
7	Chloride as Cl	mg/l	APHA -4500(B)	90	250 max	1000 max
8	Residual Free Chlorine	mg/l	APHA -4500(B)	<0.2	0.2 max	1
9	Sulphate as SO ₄	mg/l	APHA -4500(C)	47	200 max	400 max
10	Total Alkalinity	mg/l	APHA -2320(B)	168	200 max	600 max
11	Fluoride	mg/l	APHA -4500(F)	0.43	1.0 max	1.5 max
12	TDS	mg/l	APHA -2540(C)	348	500 max	2000 max
13	Total Hardness as CaCO ₃	mg/l	APHA -2340(C)	151	200 max	600 max

Note: Test conducted by Newcon Consultants & Laboratories, Ghaziabad, NABL Accredited Laboratory (dated 17.01.2020)

The hydro-geological study of the project area as well as surroundings has examined through observations about geology, aquifer pattern, surface drainage system, geo-botanical guides & existing groundwater structures.

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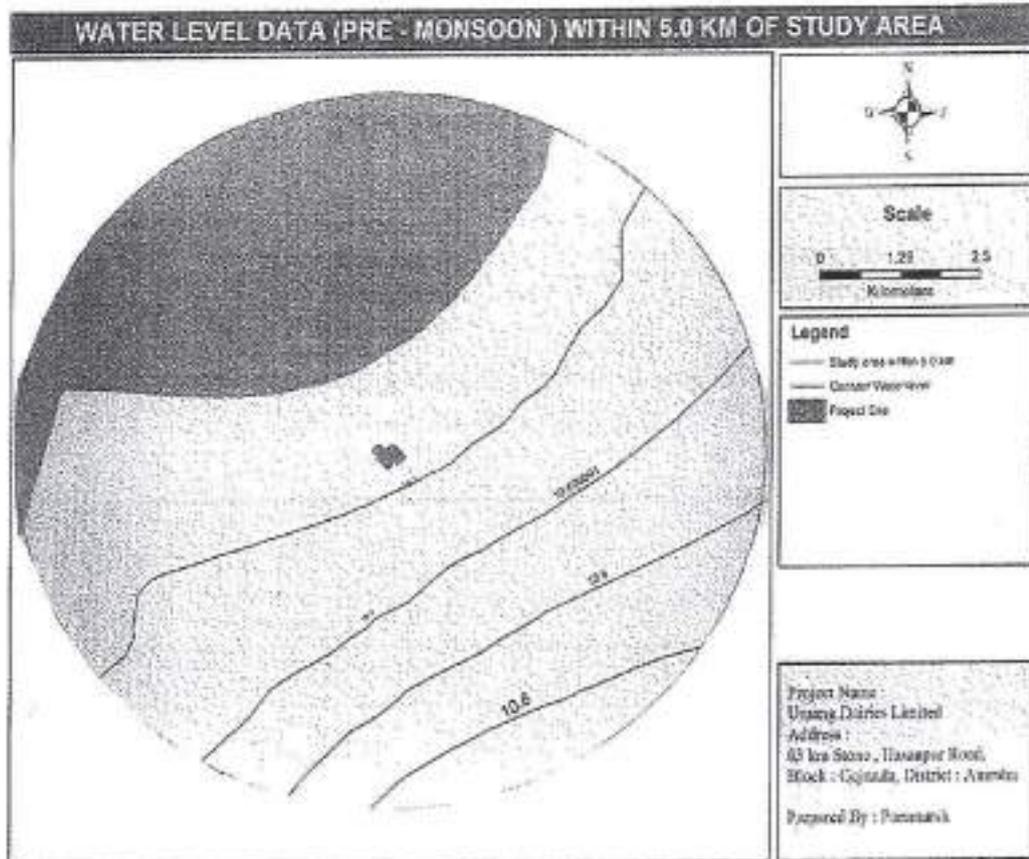


Figure 6: Water Level (Pre-monsoon)

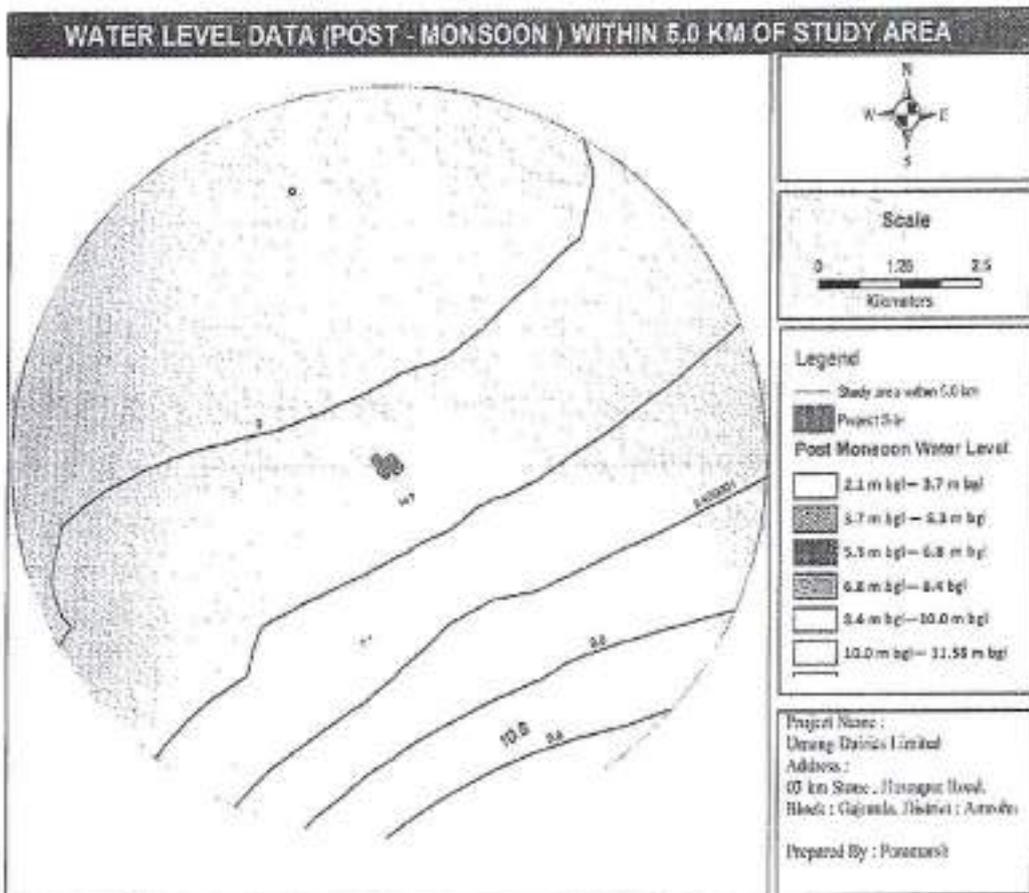


Figure 7: Water Level (Post-monsoon)



Piezometer installed by the Umang Dairies Ltd and the data is given below in Table 3.

Table 3: Water level near project site

Umang Dairies Limited, Gajraula

Ground water table

S.no.	Month	Piezometer-1	Piezometer-2
1	Apr-17	14.5	14.5
2	May-17	15	15
3	Jun-17	15	15
4	Jul-17	14.5	14.5
5	Aug-17	12	12
6	Sep-17	11	11.5
7	Oct-17	11	12
8	Nov-17	12	12
9	Dec-17	11	11.5
10	Jan-18	10.5	11
11	Feb-18	11	11
12	Mar-18	13	13
13	Apr-18	13	14
14	May-18	14	14
15	Jun-18	15	15
16	Jul-18	14	14.3
17	Aug-18	12.2	13
18	Sep-18	11.5	11.2
19	Oct-18	11.5	12.6
20	Nov-18	12	12
21	Dec-18	11	11.5
22	Jan-19	10.5	11
23	Feb-19	11	11
24	Mar-19	13	13
25	Apr-19	14.3	13.1
26	May-19	14.36	13.3
27	Jun-19	14.77	13.4
28	Jul-19	14.87	13.36
29	Aug-19	14.86	13.36
30	Sep-19	14.33	12.92
31	Oct-19	14.02	12.57
32	Nov-19	14.12	12.44
33	Dec-19	13.95	12.2
33	Jan-20	13.85	12.4
33	Feb-20	13.76	12.72

Source: piezometer data



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The active flood plains are restricted to the present day banks of the rivers of the area within which they oscillate. It consists of landforms like point bar, channel bar and lateral bar. It represents active a gradational phase of the present day rivers.

Older Flood Plain:

Older flood plain of river Ganga can be delineated extending to few kilometers. Locally it is known as Khadar. The zone is characterized by presence of fluvial land from such as meander scars, cut off meanders forming water bodies and paleo-channels. The sediments are fine grained sand and silt with thin clay horizons. The zone can be separated from older alluvium by presence of natural levee, sand dunes and abrupt change in slope.

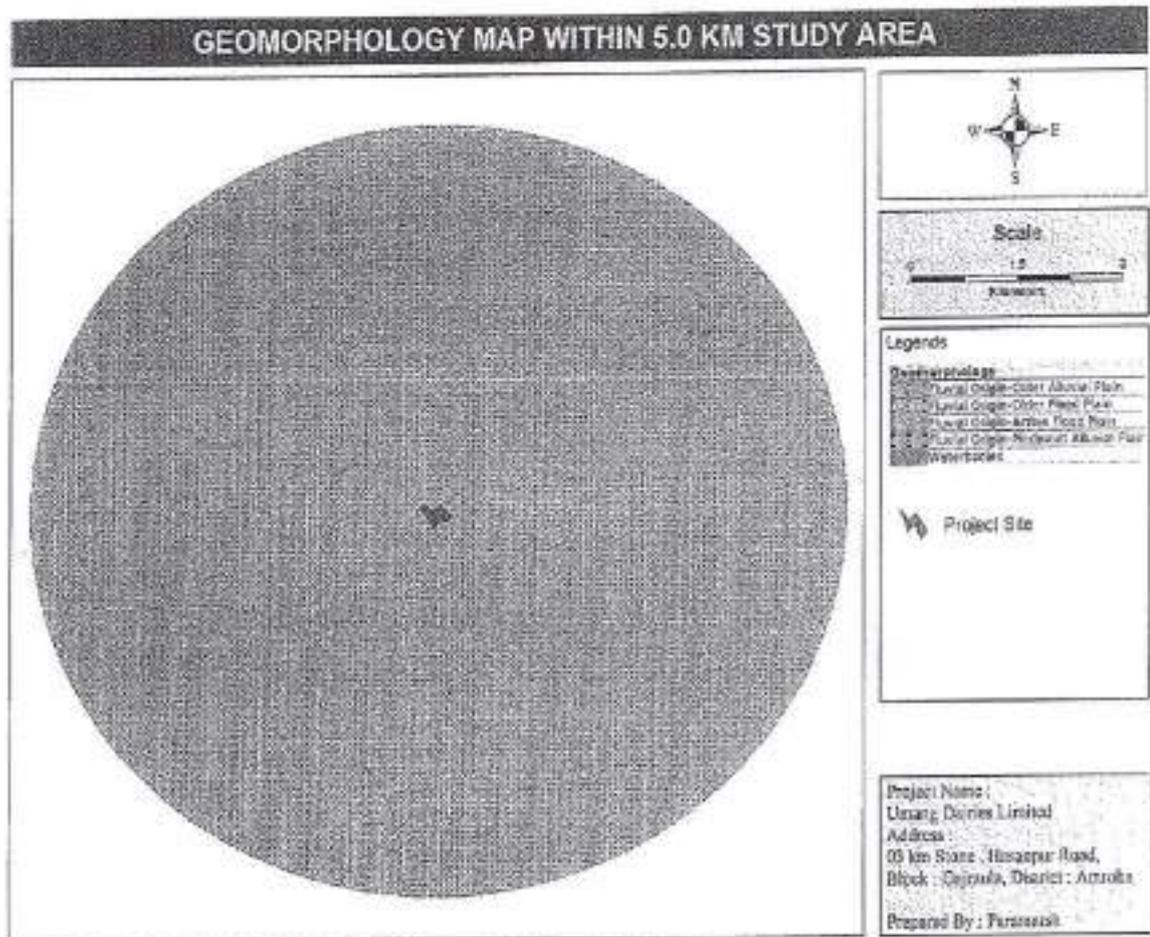


Figure 5: Geomorphology of study area within 5.0 km

Last nine year data of water level for GWD well near project site given below in Table 3. The areas having comparatively deeper water level lie in of Southeastern part where population density is very high and therefore water abstraction for general requirement is also high. The seasonal fluctuation between pre and post monsoon water level indicates fall in water level. The depth to water level maps for pre and post monsoon map which is shown in Fig. 5 and 6 respectively.



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M/s Umang Dairies Ltd

03 Km Stone Hasanpur Road, Block - Gajraula, District - Amroha, Uttar Pradesh



ARTIFICIAL RECHARGE
REPORT



BHULEKH
Uttar Pradesh



खाता विवरण (अप्रमाणित प्रति)			
ग्राम का नाम : फुली	परगना : (समान्तर)	खण्डित : हसनपुर	ब्लॉक : अमरोहा
फसली वर्ष : 1427-1432		भाग : 1	खण्ड संख्या : 00168
खेत का नाम / बिना प्रति संकेत का नाम / निचला स्थान	खण्ड संख्या	क्षेत्रफल (हे.)	अंश
श्रेणी : 6-1 / अग्रिम भूमि - कामकाज भूमि ।			
खण्ड //	7	0.1210	
	77	0.1940	
	100	0.0690	
	108	0.4900	
	193	0.1090	
	200मि	0.0240	
	230	0.4940	
योग	7	1.5010	

इसका मतलब खेतों की प्रकृति (भारत सरकार) के तहत प्रकृत विवरण (अप्रमाणित) से अनुसंधान संख्या पर त्रुटि की

Disclaimer: इस ऑनलाइन माल जानकारी है। त्रुटि का कारण केन्द्र एम डी एन नैशनल इन्फार्मेटिक्स केन्द्र से डेटा की प्रमाणित प्रति प्राप्त की जा सकती है।

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**Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater
(Application For Renewal of NOC)**

Application Number : 21-4/1320/UP/IND/2017

Applied For Renewal : 1st

1. General Information:

Water Quality:	Fresh Water
Application Type Category/ Type of Application:	Dairy
(i) Name of Industry:	UMANG DAIRIES LTD
(ii) Location Details of the Industrial Unit- (Attach Site Plan and Certified Revenue Sketch) (\$)	
Address Line 1 :	03 KM STONE HASANPUR ROAD
Address Line 2 :	BLOCK- GAJRAULA, DISTRICT : AMROHA,
Address Line 3 :	UTTAR PRADESH
State:	UTTAR PRADESH
District:	AMROHA
Sub-District:	GAJRAULA
Village/Town:	Firozpur Gandawall
Area Type :	Non-Notified
Area Type Category :	Semi Critical
(iii) Communication Address	
Address Line 1:	UMANG DAIRIES LTD 03 KM STONE HASANPUR ROAD
Address Line 2:	BLOCK- GAJRAULA, DISTRICT- AMROHA
Address Line 3:	UTTAR PRADESH
State:	UTTAR PRADESH
District:	AMROHA
Sub-District:	GAJRAULA
Pincode:	244235
Phone Number with Area Code:	
Mobile Number:	91-9536900018
Fax Number:	
E-Mail:	arunkumar@jmail.com
(v) Details of Existing NOC issued by CGWA (enclose copy)	
NOC Letter No:	CGWA/NOC/IND/ORIG/2017/2613
Date of Issuance:	19/05/2017
Validity (Start):	19/05/2017
Validity (End):	18/05/2019
Reason for not applying for renewal before expiry of NOC Validity (Attach Affidavit):	We are applied for renewal of NOC before expiry date of CGWA NOC.
(vi) Purpose of Renewal Application:	Existing Ground Water

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**Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater
(Application For Renewal of NOC)**

Application Number : 21-4/1320/UP/IND/2017

Applied For Renewal : 1st

2. Details of Water Requirement (Fresh and Recycled Water Usage):

(Please Enclose Water Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i) Total Water Requirement (a+b+c+d) (m3/day)

	Existing	Additional	Total
Water Requirement Details (Fresh Water) (m3/day)			
(a) Ground Water Requirement (m3/day):	1650.00	0.00	1650.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c) Water Supply from Any Agency (m3/day):	0.00	0.00	0.00
Total Fresh Water Requirement (a+b+c)(m3/day):	1650.00	0.00	1650.00
(d) Recycled Water Usage (m3/day):	850.00	0.00	850.00
Total Water Requirement : (a+b+c+d)(m3/day)	2500.00	0.00	2500.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Additional Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	1950.00	0.00	1950.00	365	711750.00
Residential / Domestic	150.00	0.00	150.00	365	54750.00
Greenbelt Development /Environment Maintenance	250.00	0.00	250.00	365	91250.00
Other Use	150.00	0.00	150.00	365	54750.00
Grand Total	2500.00	0.00	2500.00		912500.00

(iii) Details of Water Availability from ETP / STP for Recycle / Resuse usage:

	Existing			Additional			Total	
	(m3/day)	No. Of Days	(m3/year)	(m3/day)	No. Of Days	(m3/year)	(m3/day)	(m3/year)
Effluent / Sewerage generated and treated in ETP / STP:	1160.00	365	423400.00				1160.00	423400.00
Availability treated Effluent / Sewerage for usage:	850.00	365	310250.00				850.00	310250.00
Effluent / Sewerage discharge after treatment:	310.00	365	113150.00				310.00	113150.00

(iv) Availability treated effluent usage : Total quantity same as 2 i (d) and 2 ii (b) above

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

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**Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater
(Application For Renewal of NOC)**

Application Number : 21-4/1320/UP/IND/2017

Applied For Renewal : 1st

	Existing (m3/day)	Additional availability (m3/day)	Total Use + Availability (m3/day)
Industrial Activity / Commercial Use	450.00	0.00	450.00
Domestic / Residential Use	0.00	0.00	0.00
Greenbelt development / Environment maintenance	250.00	0.00	250.00
Other Use / Flushing Req.	150.00	0.00	150.00
Total	850.00	0.00	850.00

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures:

3

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operatio nal Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 1994	40.00 / 100	18.00	35.00	18 / 365	Submer sible Pump	25.00	Yes	Yes / vide NOC Number - CGWA/NOC/IND/O RIG/2017/2613 dated 23.05.2017
2	Borewell / 1994	40.00 / 100	10.00	35.00	18 / 365	Submer sible Pump	25.00	Yes	Yes / vide NOC Number - CGWA/NOC/IND/O RIG/2017/2613 dated 23.05.2017
3	Borewell / 1994	40.00 / 100	10.00	35.00	18 / 365	Submer sible Pump	25.00	Yes	Yes / vide NOC Number - CGWA/NOC/IND/O RIG/2017/2613 dated 23.05.2017

(b). Groundwater Abstraction Structure- Additional:

Number of Additional Structures:

0

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operatio nal Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
------	---	---	---	------------------------	--	----------------------------	------------------------------	---	--

**Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater
(Application For Renewal of NOC)**

Application Number : 21-4/1320/UP/IND/2017

Applied For Renewal : 1st

4. (a). Compliance to the Condition prescribed in the NOC

SNo.	Conditions given in NOC	Compliance Conditions Applicable	Status of Compliance
1	Area Specific Plantation	Yes	Inside Umang Dairies Limited sufficient plantation and green area develop as per norms.
2	Domestic Water School Sanitation	No	
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	Yes	Testing done through NABL approved laboratory
4	Maintenance of recharge structures	Yes	
5	Number of Pizometers as per NOC and Water Level Record	Yes	Pizometers installed and water level recorded at regular intervals
6	Number of Tubewells Borewales as per NOC	Yes	3 Nos.
7	Pizometer fitted with AWLRs with telemetry as per NOC	Yes	
8	Quantum of Groundwater as per NOC	Yes	1650 m3/day
9	Recharge through ponds	Yes	As per the NOC granted by CGWA, the company undertaken ground water recharge measures (6,03,000 m3/year) in the ponds of different villages of district Amroha.
10	Recycle and reuse of water	Yes	The fresh water requirement of 1650m3/day is net of reuse and recycle in the process and the discharge only after ETP is 310 m3/day.
11	RWH and AR structures implemented	Yes	The rejuvenation of Pond and construction of recharge shaft has been started in Village Mukari and Mudha Khara. Total 02 numbers of Recharge shafts has been constructed in the ponds.
12	Submission of Compliance report to the Region	Yes	Submitted
13	Water conservation measures	Yes	water conservation measures have already been implemented as per the guidelines.
14	Water Security Plan of villages	No	
15	Well monitored around the plant premises	Yes	
16	Wells fitted with water meter and its Record	Yes	

**Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater
(Application For Renewal of NOC)**

Application Number : 21-4/1320/UP/IND/2017

Applied For Renewal : 1st

(b). Compliance to the Condition prescribed in the NOC - Other		
SNo.	Conditions given in NOC	Status of Compliance
1	compliance report enclosed and submitted.	Compliance report enclosed and submitted.
5.	Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day and / or having a Land Area of Greater Than 2 Ha.- (\$) report attached	
6.	Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. If the Firm has Proposed to take up Rainwater Harvesting and Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency where the Harvesting Measures are Proposed, if Already implemented, details may be furnished. (Attach Report on Comprehensive & Feasible Rainwater Harvesting / Recharge Proposal).- (\$) As per the NOC granted by CGWA, the company undertaken ground water recharge measures (6,03,000 m3/year) in the ponds of different villages of district Amroha. The rejuvenation of Pond and construction of recharge shaft has been started in Village Mukari and Mudha Khera. Total 02 numbers of Recharge shafts has been constructed in the ponds.	

INDUSTRIAL USE- Self Declaration

- It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.
It is to Certify that the Details and Information furnished above are true to the best of my Knowledge and Belief and I am aware that if any part of the Data/Information submitted is found to be false or misleading at any stage the application will be Rejected Out Rightly.

1. Application Proforma is Subject to Modification from Time to Time.

2. Application should be submitted to Regional Office.

Regional Director, Central Ground Water Board Northern Region, Bhujal Bhavan, Sector-B, Sitapur Road Yojna, Ram Ram Bank Chauraha, LUCKNOW, UTTAR PRADESH, 226021

3. Incomplete Application will be Summarily Rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Applicant has to Submit Processing Fee of Rs. 500.00/- (Rupees Five Hundred Only) through NON TAX RECEIPT PORTAL (<https://bharatkosh.gov.in>). A receipt will be generated. Please fill in the Transaction Ref No. and Date from the receipt, in print out of application and attach receipt along with hard copy of application.

Bharatkosh Details:-

Transaction Ref Number:-

Dated:-

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

Attached Files:

1). Site Plan : (Refer: 1 (ii))

No Attachment Found!

**Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater
(Application For Renewal of NOC)**

Application Number : 21-4/1320/UP/IND/2017

Applied For Renewal : 1st

2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

3). Reason for Not Applying for Renewal before Expiring NOC : (Refer: 1 (v))

No Attachment Found!

4). Existing NOC : (Refer: 1 (vii))

S.No	Attachment Name	File Name
1	Existing NOC	INDScan_2096.pdf

5). Enclose Flow Chart of Activity and Requirement of Water: (Refer: 2)

No Attachment Found!

6). Groundwater Availability Report : (Refer: 4)

No Attachment Found!

7). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 5)

No Attachment Found!

8). Authorization :

No Attachment Found!

9). Extra Attachment :

No Attachment Found!

10). Compliance to the Condition prescribed in the NOC

S.No.	Conditions given in NOC	Attachments		
		S.No.	Attachment Name	File Name
1	Area Specific Plantation		No Attachment Found!	
2	Domestic Water School Sanitation		No Attachment Found!	
3	Groundwater quality monitoring - Pre monsoon and Post monsoon		No Attachment Found!	
4	Maintenance of recharge structures		No Attachment Found!	
5	Number of Pizometers as per NOC and Water Level Record		No Attachment Found!	
6	Number of Tubewells Borewales as per NOC		No Attachment Found!	
7	Pizometer fitted with AWLRs with telemetry as per NOC		No Attachment Found!	
8	Quantum of Groundwater as per NOC		No Attachment Found!	
9	Recharge through ponds		No Attachment Found!	
10	Recycle and reuse of water		No Attachment Found!	

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

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**Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater
(Application For Renewal of NOC)**

Application Number : 21-4/1320/UP/IND/2017

Applied For Renewal : 1st

11	RWH and AR structures implemented	No Attachment Found!
12	Submission of Compliance report to the Region	No Attachment Found!
13	Water conservation measures	No Attachment Found!
14	Water Security Plan of villages	No Attachment Found!
15	Well monitored around the plant premises	No Attachment Found!
16	Wells fitted with water meter and its Record	No Attachment Found!

11). Compliance to the Condition prescribed in the NOC - Other

S.No.	Conditions given in NOC	Attachments		
		S.No.	Attachment Name	File Name
1	compliance report enclosed and submitted.	No Attachment Found!		

Date :

Place :

Name & Signature of the applicant
(With official seal)

Associated User : teriwal

Submitted By User : teriwal

Submission Date : 24/04/2019

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

True Copy

24/04/2019 02:37 PM

Page 7 of 7

UMANG DAIRIES LIMITED



Dated 8/06/2020

To,
 Regional Director Ref: UDL/CGWA/20-21/02
 Central Ground Water Board Northern Region
 Bhujabhavan, Sector -B,
 Sitapur Road Yojna
 Ram Ram Bank Chauraha
 Lucknow
 Uttar Pradesh
 Pin Code: 226021

Reference: Application Number 21-4/1320/UP/IND /2017 dated 24/04/2019

Subject: Request to update status of CGWA NOC Renewal Application

Respected Sir,

You are requested please share present status for our application 21-4/1320/UP/IND /2017
 Dated 24/04/2019 filed online and also inspection has been completed by your team
 Dated 11 October 2019.

We kindly request you renewal NOC for Ground Water Extraction which is pending since long.

Thanking you

With Regards

Pankaj Gupta
 Authorised Signatory

Umang Dairies Limited,

3 Km Stone, Hasanpur Road,

Gajraula, Dist. Amroha (U.P.)

01-9211

16-6-20



Regd. Office : Gajraula Hasanpur Road, Gajraula - 244 235 Dist. Amroha (U.P.) Ph : +91 9557973504, +91 9557972505
 E-mail : umang@gmail.com, ud@umangdairy.com, Website : www.umangdairies.com, C.I.N : L1511UP1997PLC014942
 Admt. Office : Gulab Bhawan, 3rd Floor, 6A, Bahadur Shah Zafar Marg, New Delhi - 110 002, Ph : (011) 33001112, Fax : 23739475
 AN ISO 9001 : 2008, HACCP, ISO 14001 : 2004 & OHSAS 18001 : 2007 Certified Company

Total Copy
2

150

UMANG DAIRIES LIMITED



To,
Regional Director
Central Ground Water Board
Northern Region, Bhujal Bhawan,
Sector - B, Shapur Road Yojana
Lucknow - 226021 (UP)

Date: 09.05.2019

Subject: Renewal application of NOC for ground water withdrawal to M/s Umang Dairies Ltd., at 03 Km Stone Hasanpur Road, Block - Gajraula, District - Amroha, Uttar Pradesh.

Sir,

The project as above was accorded NOC for ground water withdrawal from CGWA, New Delhi, vide letter no. 21-4/1320/UP/IND/2017-1017, Dated 29 May, 2017.

We have already submitted online application for renewal of NOC on dated 24.04.2019 on NOCAP portal. The hard copy of the renewal application along with necessary enclosures of M/s Umang Dairies Ltd. is enclosed herewith for necessary perusal.

You are requested to kindly process our application for renewal and issue us necessary sanction.

With Regards,


UMANG DAIRIES LIMITED
3 KM STONE, HASANPUR ROAD
GAJRAULA - 244235
DISTT.- AMROHA (U.P.)

- Each:
- 1. Receipt of online application
 - 2. Transaction fees for renewal of application

Revised
RECEIVED BY SPATCHER
09/05/2019
09/5/19



UMANG DAIRIES LIMITED



To,
Regional Director
Central Ground Water Board Northern Region
Bhujia Bhavan, Sector -B,
Sita pur Road Yojna
Ram Ram Bank Chauraha
Lucknow
Uttar Pradesh
Pin Code: 226021

Dated 1/04/2020
Ref: UDL/PL/CGWA/05

Copy
Central Ground Water Authority
West Block -2
Wing -3, Sector -1, R.K Puram, New Delhi -110066
Tel: 011-26175362
www.cgwa-noc.gov.in

Reference: Application Number 21-4/1320/UP/IND /2017 dated 24/04/2019

Subject: Request to share status for NOC Application

Respected Sir,

You are requested please share present status for our application 21-4/1320/UP/IND /2017
Dated 24/04/2019 filed online and also inspection has been completed by your team
Dated 11 October 2019

We kindly request you renewal NOC for Ground Water Extraction which is pending at your
end.

Thanking you
With Regards

Pawan Tiwari
Head Of Engineering,
Umang Dairies Limited,
3 Km Stone, Hasanpur Road,
Gajraula, Dist. Amroha (U.P.)



Regd. Office: Gajraula Hasanpur Road, Gajraula - 244 235 Dist. Amroha (U.P.) Ph. : +91 9557673604, 491 9557973605
E-mail: umang@ukmail.com, ud@umangdairy.com, Website: www.umangdairies.com, C.I.N.: L1511UP1992PLC014942
Admn. Office: Gulati Bhawan, 3rd Floor, 6A, Bahadur Shah Zafar Marg, New Delhi - 110 002, Ph.: (011) 33001117, Fax: 23739475
AN ISO 9001: 2008, HACCP, ISO 14001: 2004 & OHSAS 18001: 2007 Certified Company



Dated 8/06/2020

To,
Regional Director Ref: UDL/CGWA/20-21/02
Central Ground Water Board Northern Region
Bhujia Bhawan, Sector -B,
Sitapur Road Yojna
Ram Ram Bank Chauraha
Lucknow
Uttar Pradesh
Pin Code: 226021

Reference: Application Number 21-4/1320/UP/IND /2017 dated 24/04/2019

Subject: Request to update status of CGWA NOC Renewal Application

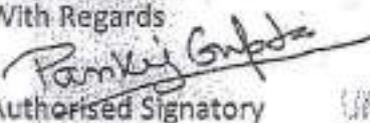
Respected Sir,

You are requested please share present status for our application 21-4/1320/UP/IND /2017 Dated 24/04/2019 filed online and also inspection has been completed by your team . Dated 11 October 2019.

We kindly request you renewal NOC for Ground Water Extraction which is pending since long.

Thanking you

With Regards



Authorised Signatory

Umang Dairies Limited,

3 Km Stone, Hasanpur Road, DISTT - AMROHA (U.P.)

Gajraula, Dist. Amroha (U.P.)

UMANG DAIRIES LIMITED

3 KM STONE, HASANPUR ROAD

GAJRAULA - 244235

DISTT - AMROHA (U.P.)





To,

Date-13/07/2020

Regional Director
Central Ground water Board Northern Region
Bhujia Bhawan, Sector - B, Sitapur Road Yojna
Ram Ram Bank Chauraha
Lucknow UP- 226021

Ref: UDL/PL/CGWA/13

Ref No - Application Number 21-4/1320/UP/IND/2017 dated 24/04/2019

Subject: Request to update status of CGWA NOC renewal Application

Respected Sir,

In continuation of our letter dated 1/04/2020 and 08/06/2020 You are requested please share present status of our application 21-4/1320/UP/IND/2017 dated 24/04/2019 filed online and survey of your team has been done last year dated 11 Oct-2019 but we are not getting NOC till date.

So kindly request you renewal NOC for ground water extraction which is pending more than one year.

Thanking you

With Regards


(Authorized Signatory)
Umang Dairies Ltd



Letter - 13/7/20





22nd July, 2020

To,

The Regional Director
Central Ground water Board Northern Region
Bhujia Bhavan, Sector - B, Sitapur Road Yojna
Ram Ram Bank Chauraha
Lucknow - UP - 226021

RefNo - Application Number 21 - 4/1320/UP/IND/2017 dated 24/04/2019

Sub: - Request for CGWA NOC renewal

Dear Sir,

With reference our recent several letter dated 8th June, 2020, 13th July, 2020, 28th July 2020 regarding subject mentioned but yet neither we got any information from your end nor renewal permission granted.

Despite of above organization adopted several ponds in nearby neighbouring area to input water in ground picture enclosed for your record & reference and further necessary action.

Again requesting you to grant permission for renewal

For Umang Dairies Limited

Authorised signatory





To,
Regional Director
Central Ground water Board Northern Region
Blujia Bhavan, Sector - B, Sitapur Road Yojna,
Ram Ram Bank Chauraha
Lucknow UP- 226021

Date-28/07/2020
Ref: UDL/PL/CGWA/14

Ref No -Application Number 21-4/1320/UP/IND/2017 dated 24/04/2019

Subject: Request for CGWA NOC renewal.

Dear Sir,

This is to inform you that as a prestigious organization always try to keep society healthy and protect the environment & conserve water.

We done very good job on water conservation and management. However our factory comes under Amroha district and DM of Amroha has given appreciation letter (Appreciation Letter enclosed for your ready reference) for water conservation and management.

Request to renew the NOC as earliest.

Thanking you

With Regards

(Authorized Signatory)
Umang Dairies Ltd

31/07/20
28/7/2020



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UMANG DAIRIES LIMITED

Dt.06/10/20
Ref: UDL/PL/CGWA/05

To,
Regional Director
Central Ground Water Board Northern Region
BhujiaBhavan , Sector -B ,
Sitapur Road Yojna
Ram Ram Bank Chauraha
Lucknow
Uttar Pradesh
Pin Code: 226021

Copy
Central Ground Water Authority
West Block -2
Wing -3, Sector -1 , R.K Puram , New Delhi -110066
Tel: 011-26175362
www.cgwa-noc.gov.in

Reference: Application Number 21-4/1320/UP/IND /2017 dated 24/04/2019

Subject: Request to provide NOC

Respected Sir,

You are requested please share present status for our application 21-4/1320/UP/IND /2017
Dated 24/04/2019 filed online and also inspection has been completed by your team
Dated 11 October 2019

We are also complying 100% as per new guide line of CGWA which has been recently released.
Kindly note NGT is also following up for NOC from your end.

We kindly request you renewal NOC for Ground Water Extraction which is pending from long time at
your end.

Thanking you
With Regards

Pankaj Gupta

~~Pankaj Gupta~~
Plant Head,
Umang Dairies Limited,
3 Km Stone, Hasanpur Road,

Gajraula, Dist. Amroha (U.P.)
Plant Office : 3 Km Stone Hasanpur Road, Gajraula - 244 236 Dist. Amroha (U.P.) Ph. : (05924) 252491- 92, Fax : (05924) 252495

E-mail : udl@umangdairy.com, Website : www.umangdairies.com, C I N : L15111UP1982PLC014942

Admn. Office : Guleb Bhawan, 3rd Floor, 6A, Bahadur Shah Zafar Marg, New Delhi - 110 002, Ph. : (011) 33001162, 33001112, Fax : 23739475

E-mail : umang@jmail.com

AN ISO 9001 : 2008, HACCP, ISO 14001 : 2004 & OHSAS 18001 : 2007 Certified Company





UMANG DAIRIES LIMITED

To,
Regional Director
Central Ground Water Board Northern Region
Bhujia Bhavan, Sector -B,
Sitapur Road Yojna
Ram Ram Bank Chauraha
Lucknow, Uttar Pradesh
Pin Code: 226021

Dated 12/10/2020
Ref: UDL/PL/CGWA/12

Reference No. : 21-4/1320/UP/IND /2017 dated 24/04/2019

Subject: Regarding renewal of CGWB NOC of Umang Dairies Ltd

Respected Sir,

The NOC for ground water abstraction from Central Ground Water Authority has been accorded vide letter no.21-4/1320/UP/IND/2017-1017.dated 23/05/2017 for the two years and the application for renewal of CGWB NOC has been applied timely. Subsequently, inspection has been carried out by the officials of CGWB, NR on dated 11 October 2019 and compliance of the same has been found satisfactorily.

The Block Gajraula lies in Over Exploited Zone (NOC was granted in Semi Critical Zone) and the project has been kept on hold due to Honourable NGT Order.

Sir, Honourable NGT is also following up our case in the CGWB matter and we are complying all the conditions of NOC as per new guide line of CGWA.

We kindly request you to renew our NOC at the earliest.

Thanking you
With Regards

[Signature]
Authorized Signatory



Copy

Central Ground Water Authority, West Block -2, Wing -3 , Sector -1 , R.K Puram , New Delhi - 110066, Tel: 011-26175362, www.cgwa-noc.gov.in



Regd. Office : Gajraula Hasanpur Road, Gajraula - 244 235 Dist. Amroha (U.P.) Ph. : +91 9557973504, +91 9557973505
E-mail : umang@jkmil.com, udl@umangdairy.com, Website : www.umangdairies.com, G I N : L1511UP1992PLC014942
Admn. Office : Gulab Bhawan, 3rd Floor, 6A, Bahadur Shah Zafar Marg, New Delhi - 110 002, Ph. : (011) 33001112, Fax : 23739475
AN ISO 9001 : 2008, HACCP, ISO 14001 : 2004 & OHSAS 18001 : 2007 Certified Company

From: Pawan Tiwari <pawan.tiwari@jckmail.com>
Sent: 15 January 2021 16:42
To: 'rdnr-cgwb@nic.in'
Cc: rdnr-cgwb@nic.in; 'apurve.tyagi@jckmail.com'
Subject: RE: NOC query for Application No.21-4/1320/UP/IND/2017
Attachments: Letter_15012021.pdf; Annexures.zip

To,
Date: 15.01.2021
Regional Director
Central Ground Water Board Northern Region
Bhujia Bhavan , Sector -B,
Sitapur Road Yojna
Ram Ram Bank Chauraha
Lucknow , Uttar Pradesh

Subject: Regarding NOC for ground water withdrawal to M/s Umang Dairies Ltd., at 03 Km Stone Hasanpur Road, Block - Gajraula, District - Amroha, Uttar Pradesh.

Ref: File No - 21-4/1320/UP/IND/2017 - 1017
NOC No - CGWA/NOC/IND/ORIG/2017/2613 dated 23 May 2017

Dear Sir,
This is with reference to CGWA e-mail dated 30.10.2020 for application no 21-4/1320/UP/IND/2017 on the subject mentioned above, we are herewith submitting the point wise reply, in which you are requested to submit the following document.

Query1. Certificate of Non-availability of water supply from local government water supply agency.
Reply: Certificate of Non-availability of water from office of the Municipal Corporation, Gajraula, District - Amroha (J. P. Nagar) dated 10.11.2020 is enclosed as Annexure - 1. Which is already send via Email dated 12 November 2020.

Query 2. Water audit report by certified auditors should be submitted at earliest
Reply: Water audit report for the factory from certified auditor is enclosed as Annexure - 2.

Query 3. Impact assessment report by accredited consultants should be submitted at earliest
Reply: Impact assessment report by accredited consultants is enclosed as Annexure - 03.

Query 4. Approval from Wet land Authority (In case of project area falling within 500mt of wet land zone).
Reply: The factory is located more than 500 away from the periphery of any demarcated wetland area declared by State/Central Wetland Authority/Department.
Affidavit for exemption of approval from Wet land Authority is enclosed as Annexure - 04. Which is already send via Email dated 12 November 2020.

We would kindly request approval of NOC and we are hoping for early resolution of matter.

Best Regards,

Pawan Tiwari
HOD - Engg
Umang Dairies Limited,
3 Km Stone, Hasanpur Road,
Gajraula, Dist. Amroha (U.P.)
INDIA

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Dated 12/02/2021

सेवा
जिला अधिकारी
अमरोहा
उत्तर प्रदेश

विषय: केंद्रीय भूजल प्राधिकरण के लिए एनओसी के लिए अनुरोध

संदर्भ: Application No: AMRH1120RN0012 dated 12/11/2020

AMRH1220RC002

AMRH1220RC003

D.D.O.

12/2/21

जिला अधिकारी
अमरोहा

आदरणीय महोदय,

यह बताने के लिए कि मैं उमंग डेयरिया लिमिटेड में प्लांट हेड हूँ और आपको पहले से ही पता है, हमने सम्मानजनक और विनम्र समर्पण के साथ भूजल निकालने के लिए अक्षय सीजीडब्ल्यूए (CGWA/ SGWA) की अनुमति के लिए पहले ही आवेदन कर दिया है।

और हम नियमित रूप से अनुवर्ती कार्रवाई कर रहे हैं, लेकिन अभी तक कोई प्रगति नहीं मिली है।

हम केंद्र और राज्य सरकार द्वारा सभी दिशानिर्देशों के 100% अनुपालन को भी पूरा करते हैं और हम समय-समय पर विभाग से संबंधित सभी डॉक्यूमेंट जमा कर रहे हैं।

आपसे अनुरोध है कि कृपया जल्द से जल्द एनओसी (NOC) प्रदान करने की कृपा करें।



धन्यवाद

सस्नेह

Pankaj Gupta

पंकज गुप्ता

मेसर्स उमंग डेयरिया लि

3 KM स्टोन, हसनपुर रोड

गजरौला, जिला अमरोहा (यूपी)

CC- Nodel Officer, SGWA - Gajraula, CC DDO - Amroha

Regd. Office : Gajraula Hasanpur Road, Gajraula - 244 235 Dist. Amroha (U.P.) Ph. : +91 9557973504, +91 9557973505
E-mail : umandairies@gmail.com id@umandairies.com Website : www.umandairies.com. C I N : L1511UP1992PLC014942

True Copy
R

UMANG DAIRIES LIMITED



To,
Regional Director
Central Ground Water Board Northern Region
Bhujia Bhavan, Sector-B,
Sita pur Road Yojna
Ram Ram Bank Chauraha
Lucknow
Uttar Pradesh
Pin Code: 226021

Dated 1/04/2020
Ref: UDL/PL/CGWA/05

INDIA POST



EUP6LJ78158IN IWR:6989961378158
EP BHARATIYA GRAM SO (244223)
Counter No:1,22/05/2020,10:21
To:CENTRAL G W AUTH, WEST BLOCK 2
PIN:110066, R K Puram Naya SO
From:UMANG DAIRIES, GAJRAULA
Wt:50gms
Amt:41.39(Cash)Tax:6.30
<Track on www.indiapost.gov.in>

Copy
Central Ground Water Authority
West Block -2
Wing -3, Sector -1, R.K.Puram, New Delhi -110066
Tel: 011-26175362
www.CGWA-NOC.gov.in

Reference: Application Number 21-4/1320/UP/IND /2017 dated 24/04/2019

Subject: Request to share status for NOC Application

Respected Sir,
You are requested please share present status for our application 21-4/1320/UP/IND /2017
Dated 24/04/2019 filed online and also inspection has been completed by your team
Dated 11 October 2019

We kindly request you renewal NOC for Ground Water Extraction which is pending at your
end.

Thanking you
With Regards

Pawan Tiwari
Head Of Engineering,
Umang Dairies Limited,
3 Km Stone, Hasanpur Road,
Gajraula, Dist. Amroha (U.P.)



Regd. Office : Gajraula Hasanpur Road, Gajraula - 244 235 Dist. Amroha (U.P.) Ph. : +91 8557973504, +91 8557973505
E-mail : umang@jmail.com, udl@umangdairy.com, Website : www.umangdairies.com, CIN : L1511UP1992PLC014942
Admin. Office : Gulab Bhawan, 3rd Floor, 6A, Bahadur Shah Zafar Marg, New Delhi - 110 002, Ph. : (011) 33001112, Fax : 23719475
AN ISO 9001 : 2008, HACCP, ISO 14001 : 2004 & OHSAS 18001 : 2007 Certified Company

True copy

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 189 of 2020

IN THE MATTER OF:

Kapil

.....Applicant

Versus

Central Pollution Control Board & Ors.

.....Respondent(S)

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11	Annexure P-8-A A copy of the Letter dated 23.04.2021 along with a translated copy.	295-304
12.	Annexure P-9 A copy of the renewed NOC's bearing no. NOC026536, NOC048652 and NOC049507 issued by the Ground Water Department under the Ministry of Jal Shakti of the State of Uttar Pradesh.	305-313
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	A copy of the letter dated 23.04.2021 issued by Office of Director Ground Water Department, Uttar Pradesh.	
17.	Annexure P-14 (COLLY) A Copies of Letter dated 30.06.2021 by UPPCB, Replies dated 12.07.2021 & 25.08.2021.	347-351
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Through:



ASHISH PRASAD/ROHIT SHARMA/ PRUTHVI DHINOJA
ADVOCATES FOR THE RESPONDENT NO. 5
ECONOMIC LAWS PRACTICE
801 A, 8th Floor, Konnectus Tower
Bhavbhuti Marg, Opp. Ajmeri Gate Railway Station
Nr. Minto Bridge, New Delhi – 110 002
Mobile No.9911445855

Place: New Delhi
Date: 28.09.2021

From: Pawan Tiwari <pawan.tiwari@jkmil.com>
 Sent: Thursday, November 12, 2020 1:04 PM
 To: rdnr-cgwb@nic.in
 Cc: apurve.tyagi@jkmil.com
 Subject: RE: NOC query for Application No.21-4/1320/UP/IND/2017
 Attachments: Annexure.pdf

Dear Sir,

This is in reference to your Email Dated 30 October 2020 15:31

Regarding Subject: NOC query for Application No.21-4/1320/UP/IND/2017

Please find our remark as enclosed for your ready reference

S.no	Description	M/s Umang Dairies Ltd Remark
1	Certificate of Non availability of water supply from local government water-supply agency within 15 days receipt of this email.	Annexure A enclosed , stating non availability of supply from local Bodies dated 10/11/20
2	Water audit report by certified auditors should be submitted at earliest	We have recently request quote to from competent party , will submit the required report very shortly
3	Impact assessment report by accredited consultants should be submitted at earliest.	Regarding impact assessment kindly suggest approved competent agency from where we can go for impact assessment at the earliest
4	Approval from Wet land Authority (In case of project area falling within 500mt of wet land zone)	Annexure B , Affidavit enclosed dated 10/11/20

Hopes everything is in line you're your requirement

We would kindly request approval of NOC for Application No. 21-4/1320/UP/IND/2017 as it is pending from your end , kindly contact us for any further query in the above subject.

Hard Copy has been also send thru registered post.

Thanking you

Best Regards,

Pawan Tiwari

True Copy

HOD - Engg
Umang Dairies Limited,
3 Km Stone, Hasanpur Road,
Gajraula, Dist. Amroha (U.P.)
INDIA

162



From: no-reply-cgwa@gov.in [mailto:no-reply-cgwa@gov.in]
Sent: 30 October 2020 15:31
To: arun.kumar@jkmil.com; arunkumar@jkmil.com
Cc: rdnr-cgwb@nic.in
Subject: NOC query for Application No.21-4/1320/UP/IND/2017

Your application No 21-4/1320/UP/IND/2017 for renewal of NOC for groundwater withdrawal will be processed as per new guidelines dated 24.09.2020

You are requested to submit the following list of documents for expediting the process of NOC renewal

1. Certificate of Non availability of water supply from local government water supply agency within 15 days receipt of this email.
2. Water audit report by certified auditors should be submitted at earliest.
3. Impact assessment report by accredited consultants should be submitted at earliest.
4. Approval from Wet land Authority (In case of project area falling within 500mt of wet land zone)

The above list of documents may be sent by email to rdnr-cgwb@nic.in within above mentioned specified time. Failure to submit the above certificates / reports in the prescribed time, will lead to cancellation of NOC.

Ajay Kumar

From: Pawan Tiwari <pawan.tiwari@jkmil.com>
 Sent: Thursday, November 12, 2020 1:04 PM
 To: rdnr-cgwb@nic.in
 Cc: apurve.tyagi@jkmil.com
 Subject: RE: NOC query for Application No.21-4/1320/UP/IND/2017
 Attachments: Annexure.pdf

163

Dear Sir,

This is in reference to your Email Dated 30 October 2020 15:31

Regarding Subject: NOC query for Application No.21-4/1320/UP/IND/2017

Please find our remark as enclosed for your ready reference

S.no	Description	M/s Umang Dairies Ltd Remark
1	Certificate of Non availability of water supply from local government water-supply agency within 15 days receipt of this email.	Annexure A enclosed , stating non availability of supply from local Bodies dated 10/11/20
2	Water audit report by certified auditors should be submitted at earliest	We have recently request quote to from competent party , will submit the required report very shortly
3	Impact assessment report by accredited consultants should be submitted at earliest.	Regarding impact assessment kindly suggest approved competent agency from where we can go for impact assessment at the earliest
4	Approval from Wet land Authority (In case of project area falling within 500mt of wet land zone)	Annexure B , Affidavit enclosed dated 10/11/20

Hopes everything is in line you're your requirement

We would kindly request approval of NOC for Application No. 21-4/1320/UP/IND/2017 as it is pending from your end , kindly contact us for any further query in the above subject.

Hard Copy has been also send thru registered post.

Thanking you

Best Regards,

Pawan Tiwari

HOD - Engg
Umang Dairies Limited,
3 Km Stone, Hasanpur Road,
Gajraula, Dist. Amroha (U.P.)
INDIA



1624

From: no-reply-cgwa@gov.in [mailto:no-reply-cgwa@gov.in]
Sent: 30 October 2020 15:31
To: arun.kumar@jkmil.com; arunkumar@jkmil.com
Cc: rdnr-cgwb@nic.in
Subject: NOC query for Application No.21-4/1320/UP/IND/2017

Your application No 21-4/1320/UP/IND/2017 for renewal of NOC for groundwater withdrawal will be processed as per new guidelines dated 24.09.2020

You are requested to submit the following list of documents for expediting the process of NOC renewal

1. Certificate of Non availability of water supply from local government water supply agency within 15 days receipt of this email.
2. Water audit report by certified auditors should be submitted at earliest.
3. Impact assessment report by accredited consultants should be submitted at earliest.
4. Approval from Wet land Authority (In case of project area falling within 500mt of wet land zone)

The above list of documents may be sent by email to rdnr-cgwb@nic.in within above mentioned specified time. Failure to submit the above certificates / reports in the prescribed time, will lead to cancellation of NOC.

From: Pawan Tiwari <pawan.tiwari@jkmil.com>
Sent: 15 January 2021 16:42
To: rdnr-cgwb@nic.in
Cc: rdnr-cgwb@nic.in; apurve.tyagi@jkmil.com
Subject: RE: NOC query for Application No.21-4/1320/UP/IND/2017
Attachments: image001.jpg; Letter_15012021.pdf; Annexures.zip

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To,
Date: 15.01.2021

Regional Director

Central Ground Water Board Northern Region

Bhujia Bhavan , Sector -B,

Sitapur Road Yojna

Ram Ram Bank Chauraha

Lucknow , Uttar Pradesh

Subject: Regarding NOC for ground water withdrawal to M/s Umang Dairies Ltd., at 03 Km Stone Hasanpur Road, Block - Gajraula, District - Amroha, Uttar Pradesh.

Ref: File No - 21-4/1320/UP/IND/2017 - 1017

NOC No - CGWA/NOC/IND/ORIG/2017/2613 dated 23 May 2017

Dear Sir,

This is with reference to CGWA e-mail dated 30.10.2020 for application no 21-4/1320/UP/IND/2017 on the subject mentioned above, we are herewith submitting

the point wise reply, in which you are requested to submit the following document.

Query1. Certificate of Non-availability of water supply from local government water supply agency.

Reply: Certificate of Non-availability of water from office of the Municipal Corporation, Gajraula, District - Amroha (J. P. Nagar) dated 10.11.2020 is enclosed as

166

Annexure - 1. Which is already send via Email dated 12 November 2020.

Query 2. Water audit report by certified auditors should be submitted at earliest

Reply: Water audit report for the factory from certified auditor is enclosed as Annexure - 2.

Query 3. Impact assessment report by accredited consultants should be submitted at earliest

Reply: Impact assessment report by accredited consultants is enclosed as Annexure - 03.

Query 4. Approval from Wet land Authority (In case of project area falling within 500mt of wet land zone).

Reply: The factory is located more than 500 away from the periphery of any demarcated wetland area declared by State/Central Wetland Authority/Department.

Affidavit for exemption of approval from Wet land Authority is enclosed as Annexure - 04. Which is already send via Email dated 12 November 2020.

We would kindly request approval of NOC and we are hoping for early resolution of matter.

Best Regards,

Pawan Tiwari

HOD - Engg

Umang Dairies Limited,

3 Km Stone, Hasanpur Road,

Gajraula, Dist. Amroha (U.P.)

INDIA

Description: <http://www.ad-circle.com/images/clients/91.jpg>

From: Pawan Tiwari [mailto:pawan.tiwari@jkmail.com]
Sent: 12 November 2020 13:04
To: 'rdnr-cgwb@nic.in'
Cc: 'apurve.tyagi@jkmail.com'
Subject: RE: NOC query for Application No.21-4/1320/UP/IND/2017

Dear Sir,

This is in reference to your Email Dated 30 October 2020 15:31

Regarding Subject: NOC query for Application No.21-4/1320/UP/IND/2017

Please find our remark as enclosed for your ready reference

S.no

Description

M/s Umang Dairies Ltd Remark

1

Certificate of Non availability of water supply from local government water-supply agency within 15 days receipt of this email.

Annexure A enclosed , stating non availability of supply from local Bodies dated 10/11/20

2

Water audit report by certified auditors should be submitted at earliest

We have recently request quote to from competent party , will submit the required report very shortly

3

168

Impact assessment report by accredited consultants should be submitted at earliest.

Regarding impact assessment kindly suggest approved competent agency from where we can go for impact assessment at the earliest

4

Approval from Wet land Authority (In case of project area falling within 500mt of wet land zone)

Annexure B , Affidavit enclosed dated 10/11/20

Hopes everything is in line you're your requirement

We would kindly request approval of NOC for Application No. 21-4/1320/UP/IND/2017 as it is pending from your end , kindly contact us for any further query in the above subject.

Hard Copy has been also send thru registered post.

Thanking you

Best Regards,

Pawan Tiwari

HOD - Engg

Umang Dairies Limited,

3 Km Stone, Hasanpur Road,

Gajraula, Dist. Amroha (U.P.)

INDIA

Description: <http://www.ad-circle.com/images/clients/91.jpg>

169

From: no-reply-cgwa@gov.in [mailto:no-reply-cgwa@gov.in]
Sent: 30 October 2020 15:31
To: arun.kumar@jkmil.com; arunkumar@jkmil.com
Cc: rdnr-cgwb@nic.in
Subject: NOC query for Application No.21-4/1320/UP/IND/2017

Your application No 21-4/1320/UP/IND/2017 for renewal of NOC for groundwater withdrawal will be processed as per new guidelines dated 24.09.2020

You are requested to submit the following list of documents for expediting the process of NOC renewal -

1. Certificate of Non availability of water supply from local government water supply agency within 15 days receipt of this email.
2. Water audit report by certified auditors should be submitted at earliest.
3. Impact assessment report by accredited consultants should be submitted at earliest.
4. Approval from Wet land Authority (In case of project area falling within 500mt of wet land zone)

The above list of documents may be sent by email to <mailto:rdnr-cgwb@nic.in> rdnr-cgwb@nic.in within above mentioned specified time. Failure to submit the above certificates / reports in the prescribed time, will lead to cancellation of NOC.



UMANG DAIRIES LIMITED

Date: 15.01.2021

To,
Regional Director
Central Ground Water Board Northern Region
Bhujia Bhavan , Sector -B,
Sitapur Road Yojna
Ram Ram Bank Chauraha
Lucknow , Uttar Pradesh

Subject: Regarding NOC for ground water withdrawal to M/s Umang Dairies Ltd., at 03 Km Stone Hasanpur Road, Block - Gajraula, District - Amroha, Uttar Pradesh.

Ref: File No - 21-4/1320/UP/IND/2017 – 1017
NOC No – CGWA/NOC/IND/ORIG/2017/2613 dated 23 May 2017

Dear Sir,

This is with reference to CGWA e-mail dated 30.10.2020 for application no 21-4/1320/UP/IND/2017 on the subject mentioned above, we are herewith submitting the point wise reply, in which you are requested to submit the following document.

Query1. Certificate of Non-availability of water supply from local government water supply agency.

Reply: Certificate of Non-availability of water from office of the Municipal Corporation, Gajraula, District – Amroha (J. P. Nagar) dated 10.11.2020 is enclosed as **Annexure – 1**. Which is already send via Email dated 12 November 2020.

Query 2. Water audit report by certified auditors should be submitted at earliest

Reply: Water audit report for the factory from certified auditor is enclosed as **Annexure – 2**.

Query 3. Impact assessment report by accredited consultants should be submitted at earliest

Reply: Impact assessment report by accredited consultants is enclosed as **Annexure - 03**.

Ainooi



Regd. Office : Gajraula Hasanpur Road, Gajraula - 244 235 Dist. Amroha (U.P.) Ph. : +91 9557973504, +91 9557973505
E-mail : umang@gmail.com, udl@umangdairy.com, Website : www.umangdairies.com, C I N : L1511UP1992PLC014942
Admn. Office : Gulab Bhawan, 3rd Floor, 6A, Bahadur Shah Zafar Marg, New Delhi - 110 002. Ph. : (011) 33001112, Fax : 23739475
AN ISO 9001 : 2008, HACCP, ISO 14001 : 2004 & OHSAS 18001 : 2007 Certified Company

**UMANG DAIRIES LIMITED**

Query 4. Approval from Wet land Authority (In case of project area falling within 500mt of wet land zone).

Reply: The factory is located more than 500 away from the periphery of any demarcated wetland area declared by State/Central Wetland Authority/Department. Affidavit for exemption of approval from Wet land Authority is enclosed as **Annexure – 04**. Which is already send via Email dated 12 November 2020.

We would kindly request approval of NOC and we are hoping for early resolution of matter.

Thanking you

Authorized Signatory



Regd. Office : Gajraula Hasanpur Road, Gajraula - 244 235 Dist. Amroha (U.P.) Ph. : +91 9557973504, +91 9557973505
E-mail : umang@jkmil.com, udl@umangdairy.com, Website : www.umangdairies.com, C I N : L1511UP1992PLC014942
Admn. Office : Gulab Bhawan, 3rd Floor, 6A, Bahadur Shah Zafar Marg, New Delhi - 110 002, Ph. : (011) 33001112, Fax : 23739475
AN ISO 9001 : 2008, HACCP, ISO 14001 : 2004 & OHSAS 18001 : 2007 Certified Company

Date:10-11-2020

कार्यालय नगर पालिका परिषद गजरौला जनपद अमरोहा

प्रमाण पत्र

प्रमाणित किया जाता है कि मेसर्स उमंग डेयरीज लि० जो कि हसनपुर रोड पर ग्राम छोया में रिक्त है नगर पालिका परिषद गजरौला द्वारा की जाने वाले पानी की सप्लाई इस कम्पनी तक नहीं जाती है। मेसर्स उमंग डेयरीज लि. पानी के व्यवस्था कम्पनी के द्वारा की जाती है।

अधिसासी अधिकारी
 अधिसासी अधिकारी
 नगर पालिका परिषद गजरौला
 नगर पालिका परिषद गजरौला
 जनपद अमरोहा

राष्ट्रीय उत्पादकता परिषद्

(वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार के अन्तर्गत)
उत्पादकता भवन 5-6, इन्स्टीट्यूशनल एरिया,
लोदी रोड, नई दिल्ली-110 003



NATIONAL PRODUCTIVITY COUNCIL

173

NATIONAL PRODUCTIVITY COUNCIL

(Under Ministry of Commerce & Industry, Govt. of India)

Utpadakta Bhavan, 5-6, Institutional Area,
Lodi Road, New Delhi - 110 003

Date: 15.01.2021

No. 80704/EM Group/UDL/01

To

Shri Pankaj Gupta
Plant Head -UDL & TFPL
Umang Dairies Limited
03KM , Hasanpur Road
Gajraula (U.P)

Sub: Submission final Report for "Water Audit in Compliance of CGWA Requirements for NOC Renewal (Umang Dairies Limited)"

Reference – Job Order No.: JOB02/2021/000134, Date: 05/1/2021

Dear Sir,

This is in reference to your purchase order No. mentioned above, "Water Audit in Compliance of CGWA Requirements for NOC Renewal (Umang Dairies Limited)".

Final Water Audit report of the said work has been submitted.

Hope you find the same in order.

Thanking You
Yours faithfully

Prashant Srivastava
15/01/2021

(Prashant Srivastava)
Dy. Director & Head
(Energy Management)

WATER AUDIT REPORT

As per the guidelines of CGWA

MINISTRY OF JAL SHAKTI

AT

Umang Dairies Limited
3KM Stone Hasanpur Road,
Gajraula - 244 235
Uttar Pradesh, India



BY



National Productivity Council
Utpadakta Bhavan
5-6 Institutional Area
Lodi Road, New Delhi - 110003

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Figure 31: Monthly Water Withdrawal for Bore well 3 (2018-19) 38

National Productivity Council (NPC) places on record its sincere thanks to the Management of Umang Dairies Limited plant for entrusting the task of conducting Water Audit study at Umang Dairies Limited.

We are grateful to Shri Pankaj Gupta, Plant Head for their continuous support and guidance during the execution of the study. We also extend our sincere thanks to Shri Pawan Tiwari, HOD (Engineering) & Shri OM Prakash Joshi, Dy. Manager, Utility for their full-fledged support in execution of the assignment.

National Productivity Council team is indebted to the Environment Department of Umang Dairies Limited plant for showing keen interest in the water audit study and the providing whole hearted support and cooperation during the conduct of the field study, without which the study would not have steered to its successful completion.

It is well worthy to mention that the efforts being taken and the enthusiasm shown by all the personnel towards water conservation are really admirable.

NPC Team

Study Team:

Shri Prashant Srivastava, Dy. Director & Head (EM)
Shri Jitendra Srivastava, Asstt Director (EM)
Shri S. Gautham, Project Associate (EM)

Umang Dairies Limited plant is situated at Gajraula (Uttar Pradesh) India – about 120 Kms away from Delhi on National Highway 24. Currently, the plant has consent to withdraw 1650 kL /day of water from bore wells. At present, approximately 1100 kL /day of water is used for the Liquid milk Plant, Curd, process & cooling tower, domestic etc. from the bore wells. Wastewater generated in the plant send to ETP (Design Capacity: -1750 kL/day). Domestic sewage is treated in the STP (100 kL/day).

Given the scenario of prevailing resource challenge, accelerating over time, the progressive management Umang Dairies Limited plant is very keen to do water audit of premises. To get benefit of water saving projects, management of Umang Dairies Limited plant awarded the task of water audit of its premises to National Productivity Council.

The Audit is focused on improving water usage efficiency and identifying water Conservation opportunities. Accordingly, the field study and data collection for the said water audit was carried out by National Productivity Council team. This report discusses the water balance and various water saving options derived on the basis of observation made, data collected and their analysis. Summary of Water Audit findings are presented in the following tables.

Table 1: Summary of Proposed Schemes

S. No.	Proposed Schemes	Savings (m ³ /day)	Annual Saving (m ³ /annum)
1	Reduction of Evaporation Losses in Cooling Towers	5	1825
2	Utilization of proposed STP water in gardening & toilets	50	18,250
3	Installation of Smart Flush in Toilets	0.44	160
	Total	25.44	20,235

Table 2: Summary of Water Savings

S.No.	Description	Unit	Value
1	Annual Bore well water Consumption	m ³ /annum	3,62,184
2	Annual water saving	m ³ /annum	20,235
3	Saving	%	5.58%

- Water balance across the plant has been successfully achieved. Total consumption- Bore well: 1392 kL/day.
- Nil water requirement is being fulfilled through rainwater harvesting.
- Priority areas where immediate savings can be achieved include ETP, Cooling tower etc.

Umang Dairies Limited (UDL) is member of JK Organization which is one of the largest Industrial conglomerates in India, having interest in Paper, Cement, Automobile Tyres, Engineering & Rubber Products, Sugar, Hybrid Seeds and Dairy etc. JK Organization turnover is around 4 billion \$ and is having 23 manufacturing plants with presence in 100 countries and employs more than 30,000 employees. UDL is situated at Gajraula (Uttar Pradesh) India – about 120 Kms away from Delhi on National Highway 24. It is the richest milk belt in India.

UDL is energy conscious and environment friendly sustainable business organization which started its journey in the year 1994 with Drying Plant. It commenced Liquid Milk Plant in September 2009. UDL has intended to add cultural product - Like curd & Chhachh in product chain and it is being implemented. Company pursues with multi brand portfolio strategy consisting of brands – JK Dairy star (SMP), Dairy whitener/creamer – White Magik & Dairy top and Umang brand Butter / Ghee etc. At present capacity of the plant as mentioned below,

- Total Milk Processing – Maximum 11.5 Lacs Per day
- Cultured product – 4800 MT/Month (Curd, Chachh and Paneer)
- Poly pouch Milk – 18000 MT/Month
- Milk Powder – 1410 MT / Month and by product Ghee / butter – 960 MT / month

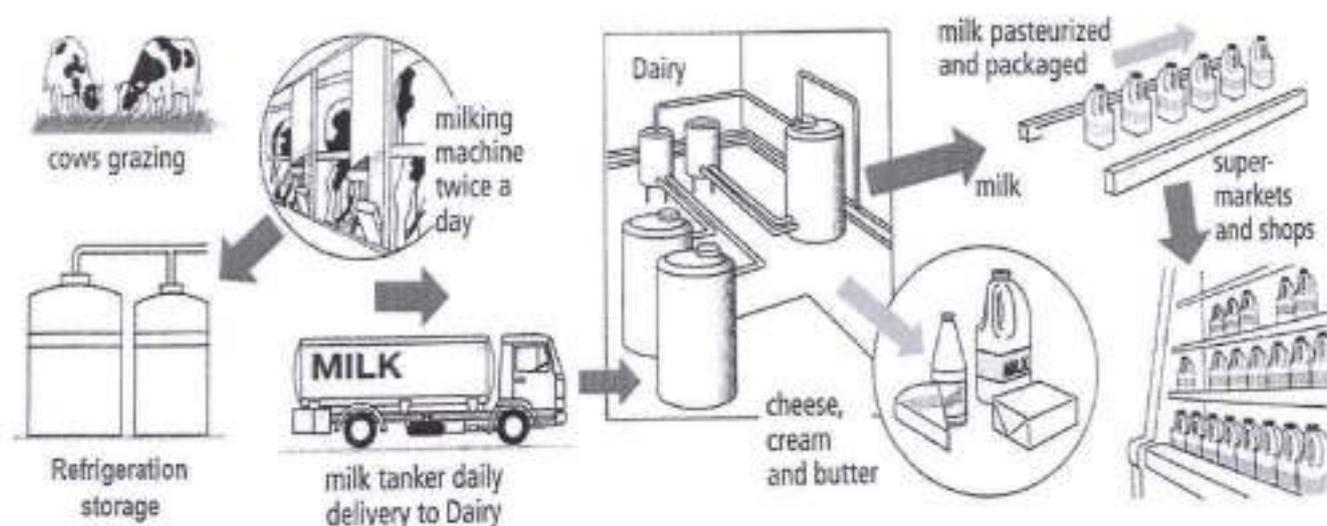


Figure 1: Milk Production Process

Process detail of various sections as mentioned below,

Liquid milk Plant: -

On arrival of milk tanker, visual observation of the milk surface is made to check for presence of any foreign matter. The temperature and flavor of milk is noted after thorough plunging of tanker milk. Milk samples are drawn for bacteriological and chemical analysis. The incoming milk is accepted only after confirming sample free from presence of adulterants and preservatives. Milk Fat and SNF contents of the sample are analyzed critically to ensure the same are within permissible limit. If the

quality of milk is not meeting the acceptability norms as per the standards, milk is rejected and tanker is sent back. Raw milk is unloaded through chillers and stored in silos at $\leq 4^{\circ}\text{C}$.

Milk pasteurization done by heating it at a temperature of $80\pm 2^{\circ}\text{C}$ for a holding period of 15 second followed by immediate chilling at a temperature of $4 - 5^{\circ}\text{C}$ Clarifier/Cream separator is use to remove the Solid impurities and reduce the Fat as standardized and as per given norms of different type of quality milk and stored in silos for further Processing. Packed pouches are collected in crates and stored in Cold storage at the temperature of $4 - 6^{\circ}\text{C}$. Pouches will be in crates are loaded vehicles for dispatch of different locations

Drying process section

Raw Milk is received from two sources one is through Village Level Collection Centres (VLC) in cans morning & evening on daily basis and another is through milk tankers in bulk quantities from company owned Milk Chilling Centers (MCCs). Milk is also sourced from market based bulk vendors.

As per planning of the day depending upon the product is to be manufactured, raw milk is pasteurized and stored in milk silos for further processing.

If skim milk powder is to be manufactured then raw milk is pasteurized. Simultaneously cream is separated, pasteurized and stored in low temperature tanks which will be further used for butter & ghee manufacturing. In Ghee manufacturing process butter obtained by churning of pasteurized cold cream is melted through various steps and obtained ghee is boiled for further clarification and stored in filling tanks. Ghee is packed in small and the bulk quantities as per requirement. Similarly, white butter, table butter and cooking butter is manufactured by churning cream & packed into bulk quantities.

If milk powders containing different fat or sugar compositions are to be manufactured like dairy whitener/creamer and whole milk powder etc., then milk standardization is done in which FAT/SNF ratio is maintained and according to that fixed quantities of pasteurized whole milk and skim milk is mixed. In standardized milk silos sugar is dissolved to achieve the required composition. Milk is concentrated in evaporators to the required total solid content according to the product to be manufactured.

Similarly, Milk concentrate feed is given to dryers and milk powder is obtained of required bulk density & moisture content. Dryer parameters are set according to product compositions. Milk powder is packed into HLM/woven bags in bulk quantities. QA dept. checks & monitor the parameter of milk powder in fixed time intervals and checks quality of powder which is being manufactured. All packed products after quality testing and approval. This is handover to Stores for dispatch to market

Curd / Chhachh Plant: -

On arrival of milk tanker, visual observation of the milk surface is made to check for presence of any foreign matter. The temperature and flavor of milk is noted after thorough plunging of tanker milk. Milk samples are drawn for bacteriological and chemical analysis. The incoming milk is accepted only after confirming sample free from presence of adulterants and preservatives. Milk Fat and SNF

contents of the sample are analyzed critically to ensure the same are within permissible limit. If the quality of milk is not meeting the acceptability norms as per the standards, milk is rejected and tanker is sent back.

The accepted milk is weighed, strained and pumped to storage tank after passing through filter and chiller. The liquid milk is stored at 5°C or below for further processing. Buffer stock of one-day's milk supply shall be maintained at the Plant.

Curd Manufacturing - Pasteurized milk is pre heated online using PHE up to 40-45°C and transferred to jacketed and insulated inoculation tanks. The culture is added in the hot milk stored in the inoculation tanks with holding capacity of approx. 30 minutes of packing. The entire mass is gently agitated for uniform mixing prior to feeding the cultured milk by gravity to the pouch pkg machines. The crates with filled pouches are moved to curd incubation room which is maintained at 42 ± 2°C and incubated for 3 - 4 hours till PH is 4.4 to 4.6. As soon as this PH is achieved, it is transferred to the blast room with direct blowers for faster cooling to achieve 40° - 12°C within 1 hour and further 12° - 4°C with in 1 hour. It is stored at 4°C in cold store till dispatch.

Chhachh Manufacturing - Pasteurized milk is pre heated online using PHE up to 40-45°C and transferred to jacketed and insulated 15 KL VMST Tanks It is filled to 60% capacity. The culture is added in the hot milk stored in the tanks and incubated for 3 - 4 hours for formation of curd. After the curd is formed, the curd is broken and entire mass is agitated. Past. Chilled water is added approx. 30 - 35 % and uniformly mixed to produce Chhachh. This is cooled online using PHE from 42°C to 4°C and stored in intermediate buffer tank prior to feeding the Chhachh by gravity to the pouch pkg machines. The crates with filled pouches are moved to the cold room maintained at 4°C till dispatch. Dispatches are made from cold room as required.

2. SCOPE OF WORK

The main objective of the study was to identify the water uses & water saving opportunities and to demonstrate water conservation at Umang Dairies Limited. Scope of work of the study includes the following:

- Water system analysis
- Quantification of baseline water map
- Monitoring and measurements using pressure and flow meters and various other devices
- Quantification of inefficiencies and leaks
- Quantification of water quality loads and discharges
- Quantification of variability in flows and quality parameters
- Strategies for water treatment and reuse or direct use
- Water balance of the whole System
- Mapping of Water quality requirement at various user areas

The detailed water audit report contains the following:

- Water consumption and wastewater generation pattern.
- Specific water uses and conservation.
- Complete water balance of the facility
- Water saving opportunities
- Method of implementing the proposals
- Full description and figures
- Investment required

3. METHODOLOGY OF THE STUDY

A team of three engineers were involved in carrying out the study. The study methodology involved the following steps:

- Preliminary discussions with plant personnel and observations in all water consuming areas.
- Data collection through discussions, past records, specifications.
- Field studies in each of the areas involving:
 - Performance trials.
 - Measurement of flow parameters, wherever possible using National Productivity Council's portable instruments.
- Identification of water conservation options on short, medium & long terms.
- Identification of Investment grade projects in the plant for detailed analysis towards implementation.
- Preparation, discussion and submission of report to the management.

The study focused on improving water use efficiency and identifying water saving opportunities. The analysis included simple payback calculations where investments are required to be made to implement recommendations, to establish their economic viability.

The audit study made use of various portable instruments for carrying out various measurements and analyses. National Productivity Council has a wide array of latest, sophisticated, portable, diagnostic and measuring instruments to support our energy audit investigations and analyses. The specialized instruments that were used during the water audit include:

- Ultrasonic water flow meter
- Thermo couples & Indicators

During the audit, there was continuous interaction between the audit team and facility personnel, to ensure that the suggestions made are realistic, practical and implementable to allow for possible concurrent implementation.

4. ASSESSMENT OF PRESENT WATER USAGE

4.1 PLANT WATER CONSUMPTION TRENDS (LAST 3 YEARS)

Plant has NOC from CGWA to withdraw 1650 kL/day ground water for use in Liquid milk Plant, Curd, process & cooling tower. The primary source of water for Plant is bore well water. Water from bore well pumps is further sent to raw water treatment plant. Water after the treatment plant is utilized for Liquid milk Plant, Curd, Drying Plant processing & cooling tower. Waste water other than process water will be sent to proposed STP (100 kL/day) & waste water after industrial uses is sent to the ETP plant (1750 kL/day). Last two years water withdrawal pattern from bore wells is as depicted in below tables,

Table 3: Water Withdrawal Pattern

Water Withdrawn, kL	FY 17-18	FY 18-19	FY 19-20
Bore well 1	114576	159431	144776
Bore well 2	66181	29497	60193
Bore well 3	85343	133108	157125
Total	266100	322036	362184

Graphical representation of total water withdrawn in last three financial years is given below: -

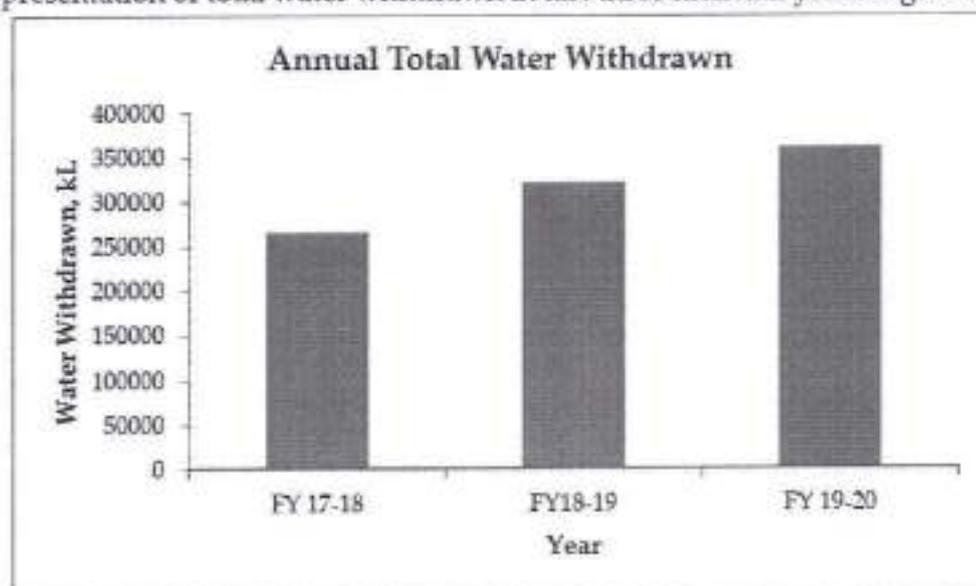


Figure 2: Annual Total Water Withdrawn

From above table it can be said that total water withdrawn is higher in FY 2019-20 compared to FY 2018-19 & FY 2017-18 which is due to Plant expansion and Commissioning of Curd & Chhach plant in 2018, which leads to increment of abstraction of ground water.

4.2 WATER SOURCES

4.2.1 Bore well Water

There are three bore well water pumps, with a lowered depth of 100 m. Design details & depth To Water Level (Meters below Ground Level) are indicated in the tables below: -

Table 4: Pump Design Details

S.No.	Bore well No.	Design (HP)
1	Bore well 1	20 HP
2	Bore well 2	20 HP
3	Bore well 3	20 HP

Table 5: Bore well Water Level Depth

S.No.	Bore well No.	Depth to Water Level (Meters Below Ground Level), meter
1	Bore well 1	100 m
2	Bore well 2	100 m
3	Bore well 3	100 m

Operating pattern of bore well pumps is dependent on water requirement and condition of bore well. The normal operating pattern of bore well pumps is indicated below: -

Table 6: Bore well Operating Pattern

Bore well Number	Operating pattern
Bore well No. 1 to 3	All bore wells connected to a main pipeline, only two bore well pumps runs at a time. Duration between 9-10 hours.

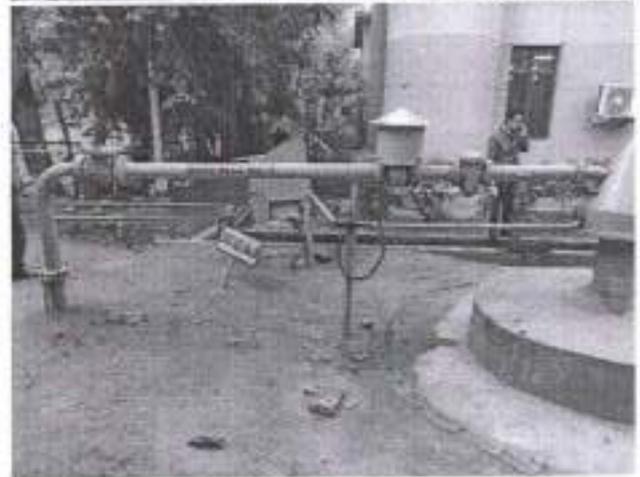
Borewell Pump-1



Borewell Pump-2



Borewell Pump-3



Quality parameters of bore well water are attached in annexures.

4.2.2 Rain water Harvesting

Umang Dairy Limited plant management has shown keen interest to implement various measures to reduce water consumption. In continuation of this plant management has made Two rainwater harvesting pits which has recharge potential of 43275.90 m³ per annum. Till now on an average rainfall at site is 1115 mm. The plant extracts groundwater for industrial processes and drinking purpose. Various rain water harvesting projects for ground water recharge inside plant premises have been implemented Details of rainwater harvesting pit as mentioned below,

Table 7: Rain Water Harvesting Pit Details

No. of RWH Pits	Recharge Potential
Two	43275.90 m ³

4.2.3 Pond

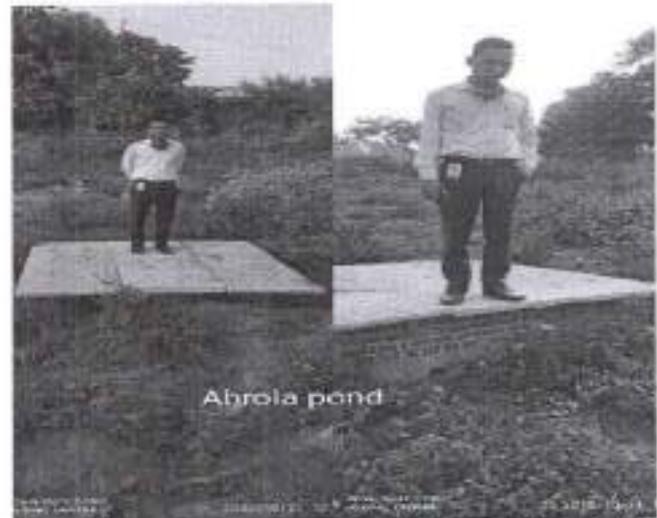
The plant management has adopted Fourteen ponds in nearby villages. The ponds were demarcated & dewatered, vegetation & sludge was removed followed by excavation of pond bed up to a depth of 3 meter, followed by dressing and compaction of bed soil. Total recharge potential 1367802 m³ is through adopted ponds in nearby villages. Before and after image of pond area are as depicted below;

The detailed calculation of ponds is shown in the table.

Table 8: Pond Details

S.No.	Village	Area of Pond (ha)	Nos. of recharge shaft proposed
1	Karaula	2.0200	1
2	Mundakheda	5.2942	1
3	Tigariya Khadar	0.7170	1
4	Mukhari	2.2290	1
5	Varsabaad	1.1100	1
6	Baseli	1.0980	1
7	Manota	0.4290	1
8	Basi Sahsoli	0.7460	1
9	Dariyapur Bujurg	1.2870	1
10	Chaubara	2.8540	1
11	Nipania	1.4780	1
12	Khaikheda Khadar	0.8140	1
13	Ahroula Tejwan	0.4710	1
14	Karanpur Mafi	2.9580	1
15	Afzalpur Loot	2.1740	1
16	Bagadpur Mafi	1.6750	1
17	Jhankpuri	0.9230	1
18	Poothi	1.5010	1
	Total	29.7782	18

Ahrola Pond



Koraula Pond



Poohti Pond



4.3 WATER BALANCE

Water from bore well (Avg 1000-1200 KL/ day) get collected in raw water storage tank. From Raw water storage tank water is being sent for initial treatment to MGF Filters & Activated carbon filters, after treatment water id further distributed to meet requirement, it is distributed to following areas,

- LMP (Liquid Milk Processing)
- Curd Plant
- Domestic
- Drying Unit
- Casing Plant
- Process Plant
- Domestic
- Gardening

Apart from above consumption points this water is further sent to separate MGF & ACF & utilized in LMP & curd, Colling tower further to meet requirement. Water from condensate recovery system & ETP treated water through UF & RO also adjoin in to distribution header.

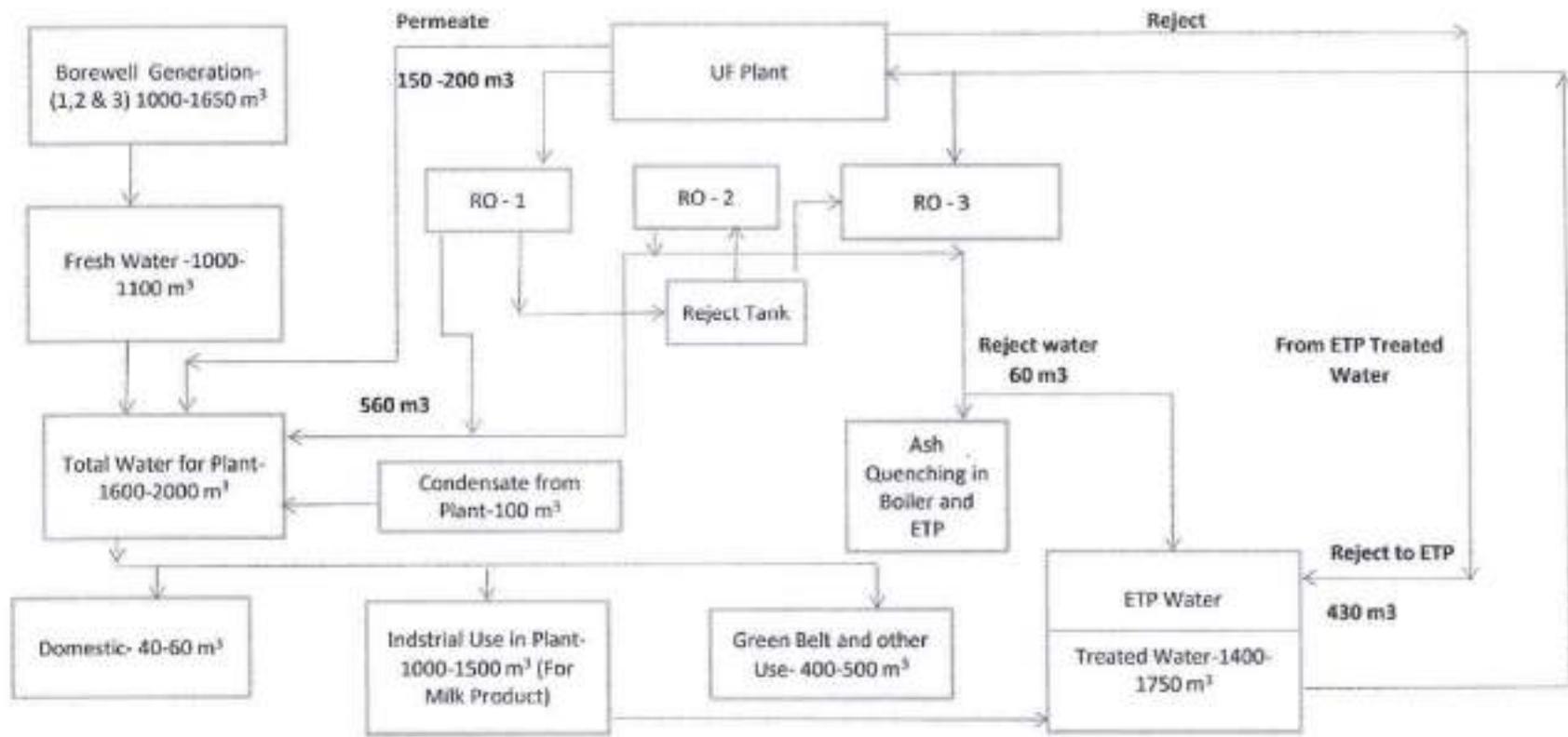


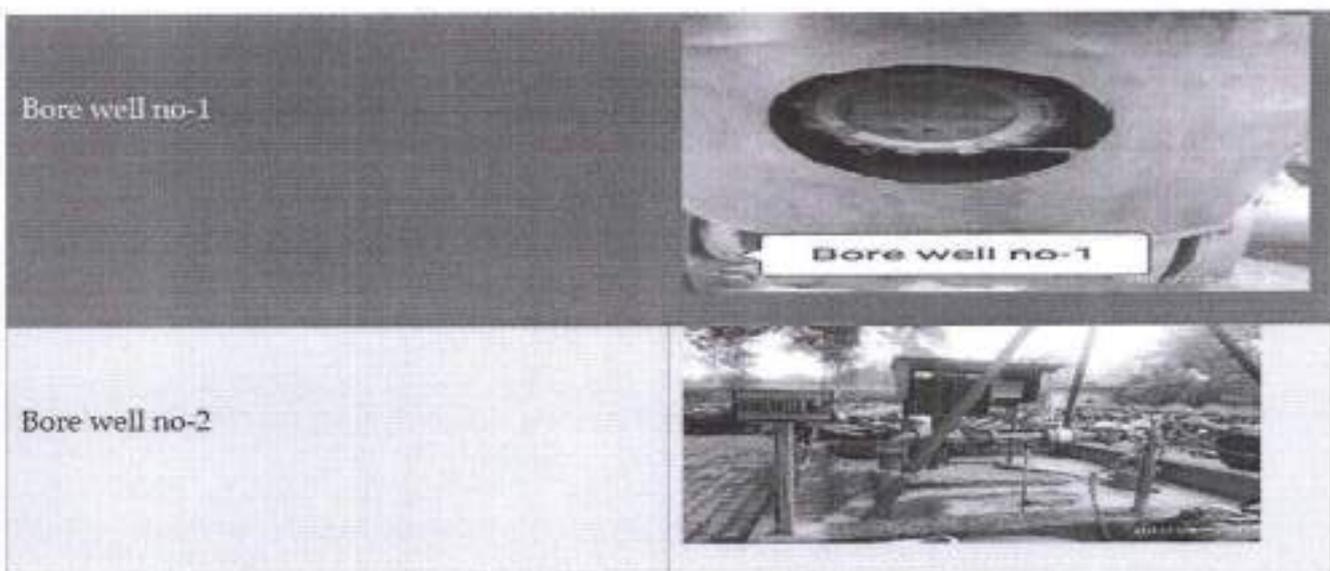
Figure 3: Water Balance Diagram

4.4 WATER METERING & MONITORING SYSTEM

Monitoring is the most important prerequisite for efficient water management. Thus, in the water supply network, it is necessary to have a robust system of monitoring. During the audit, the available flow meters were identified, and their working conditions were checked. In the figure below major metering system has been shown, and detail list of meters as depicted below;

Table 9: Water Metering System

S.No.	Location	Type of Meter
1	Bore well-1	Electro Magnetic Type
2	Bore well - 2	Electro Magnetic Type
3	Bore well-3	Electro Magnetic Type
4	ETP Inlet	Electro Magnetic Type
5	ETP Outlet	Electro Magnetic Type
6	DM Plant Outlet	Mechanical Turbine Type
7	Polish unit (Condensate Recovery Unit) Out let	Mechanical Turbine Type
8	Casin Process Inlet (UDL Plant)	Mechanical Turbine Type
9	Milk Drying Plant Inlet	Mechanical Turbine Type
10	Drying process Area Inlet (UDL plant)	Mechanical Turbine Type
11	Poly Pouch Packing Plant Inlet (LMP plant)	Mechanical Turbine Type
12	Curd Packing Plant Inlet (LMP plant)	Poly Pouch Packing Plant Inlet (LMP plant)



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Bore well no-3



ETP Inlet



ETP Out let



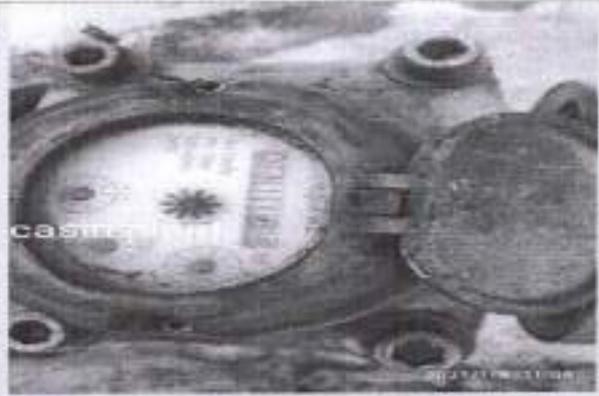
DM Plant Out let



Polish unit (Condensate Recovery Unit) Out let



Casin process Inlet (UDL Plant)



Drying plant inlet



Drying Process Area Inlet (UDL Plant)



Poly Pouch Packing Area (LMP plant)



Curd packing Plant Inlet (LMP plant)



5.1 RAW/FRESH WATER TREATMENT

Water from bore well (1000-1200 KL/ day) get collected in raw water storage tank. From Raw water storage tank water is being sent for initial treatment to Sand Filter, MGF Filters & Activated carbon filters, after treatment water is further distributed to meet requirement, it is distributed to following areas,

- LMP (Liquid Milk Processing)
- Curd Plant
- Domestic
- Drying Unit
- Casing Plant
- Process Plant
- Domestic
- Gardening

Apart from above consumption points this water is further sent to separate MGF & ACF & utilized in LMP & curd, Cooling tower further to meet requirement. Water from condensate recovery system and ETP treated water through UF and RO plant also adjoin in to distribution header.

5.2 WASTE WATER TREATMENT & DISPOSAL

Wastewater treatment is a process used to remove contaminants from wastewater or sewage and convert it into an effluent that can be returned to the water cycle with acceptable impact on the environment, or reused for various purposes (called water reclamation). UDL plant has both ETP & proposed STP for waste water treatment from process & domestic respectively.

5.2.1 ETP

At plant ETP treated RO water, bore well water and condensate water utilized in various areas, after utilization waste water is sent to ETP plant for further treatment. Treated water from ETP is being utilized for green belt, Boiler, cooling tower and washing in plant. ETP has also input stream from waste water from process areas. Block diagram of ETP as depicted below,

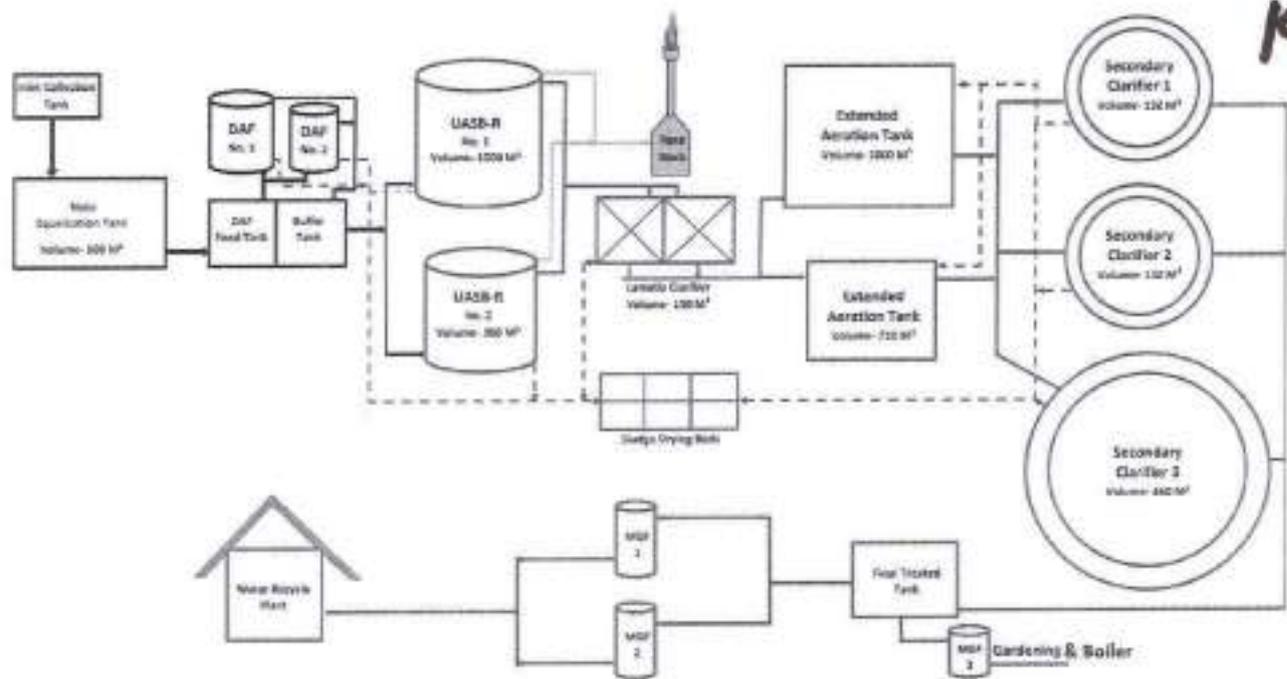


Figure 4: ETP Flow Diagram

Water after utilization in various areas, waste water is being sent to ETP. ETP has the following units:

Basic Design Data

The characteristics of the raw effluent considered for designing the effluent treatment plant are as follows:

Flow	- 1750 m ³ /day
COD	- 2,500 mg/L
BOD	- 1,000 mg/L
TSS	- 500 mg/L
TDS	- 1,200 mg/L
Assumed Temperature	- 36 °C – 38 °C
pH	- 6.5 – 10.5

Note: COD Range in raw effluent after regular analysis is 1000-1400 mg/ltr.

In that case designed ETP is capable to handle flow of 2400 m³/day.

Performance

Upon reaching the steady state, the treated effluent from the plant shall confirm the following characteristics subjected to proper operation and maintenance and maximum

± 5% deviation in the influent characteristics.

COD	- less than 250 mg/l
-----	----------------------

BOD	- Less Than 30 mg/l
TSS	- Less Than 100 mg/l
pH	-> 7.0 – 7.5
Biogas	- 0.47 ± 5 % m ³ /Kg COD removed at 60 % methane @ design load.

Process Description

The raw wastewater from the process shall be taken to the effluent treatment plant by suitably designed channel or closed pipe depending upon the topography of the site. Effluent shall enter into the existing screen chamber, DAF for the removal of floating matter from the effluent. Effluent shall then enter into the existing buffer equalization tank.

Equalization Tank (Existing 600 m³): The effluent enters in the equalization tank for equalization and surge control.

DAF system was added in the system to enhanced capacity of existing effluent treatment plant as mention below: -

Flow	= 45 M ³ /hr.
Inlet Oil and Grease	= 400 ppm
Inlet TSS	= 1000 ppm

Outlet parameters from this system as mentioned below,

Outlet Oil and Grease	= < 20 ppm
Outlet TSS	= < 100 ppm

UASBR

UASBR digester consists of mainly feed distribution network at the bottom, sludge blanket at approximately mid height of reactor and the gas, liquid, solid separator at the top of the reactor. In UASBR process the bacteria responsible for digestion process are present in the form of sludge blanket. The bacteria grow and reside as bacterial flocs suspended in the up-flow effluent stream. The bacteria take upon organic content of wastewater to metabolize it and produce biogas and biomass. UASBR operates in the mesophilic range of temperature, i.e. 36° - 40°C. The pH inside the reactor is usually kept around 7.2 while proper ratio of volatile acid and alkalinity is maintained.

Biogas is collected at the top of the reactor and burnt in flare stack. If biogas utilization is aimed for, biogas-handling units such as gas holder, blower and burners etc. will have to be additionally provided. The anaerobically digested effluent is collected from the network of gutters and launder and sent to the aeration tank for further treatment.

Lamella Clarifier -

It is just a Tube settler to balance the active sludge in UASBR and Aeration tank.

Effluent from anaerobic reactor shall then enter into the Lamella. In Lamella, media layer is installed for settling the Sludge. Active Sludge from bottom is re-circulated to UASBR, a requisite Mixed Liquor Suspended Solids (MLSS) is maintain and Food to Microorganisms ratio (F/M).

Aeration Tanks

Effluent from anaerobic reactor shall then enter into the Aeration Tank. In this Micro- organism degrade soluble organics aerobically. In order to ensure required population of bacteria in tanks, a requisite Mixed Liquor Suspended Solids (MLSS) is maintained in. To maintain requisite MLSS and Food to Microorganisms ratio (F/M), part of the settled sludge from existing secondary clarifier will be recirculated back to the aeration tank. An aeration system consisting of existing diffused aeration system with existing blowers shall be used to provide oxygen to bacteria.

Secondary Clarifier

The mixed liquor from EAT enters the central well of secondary clarifier for separation of sludge and liquid. The clarifier is a hopper bottom circular tank with centrally driven clarifier mechanism. In clarifier solids get settled at the hopper bottom. The supernatant from the clarifier overflows uniformly over the peripheral launder. Parts of sludge from the respective clarifiers are recirculated back to the extended aeration tank while balanced are sent to the existing sludge drying beds for disposal.

Filters: Suspended particles (Sludge) from the bottom of the clarifier are pressed through pump to the filter.

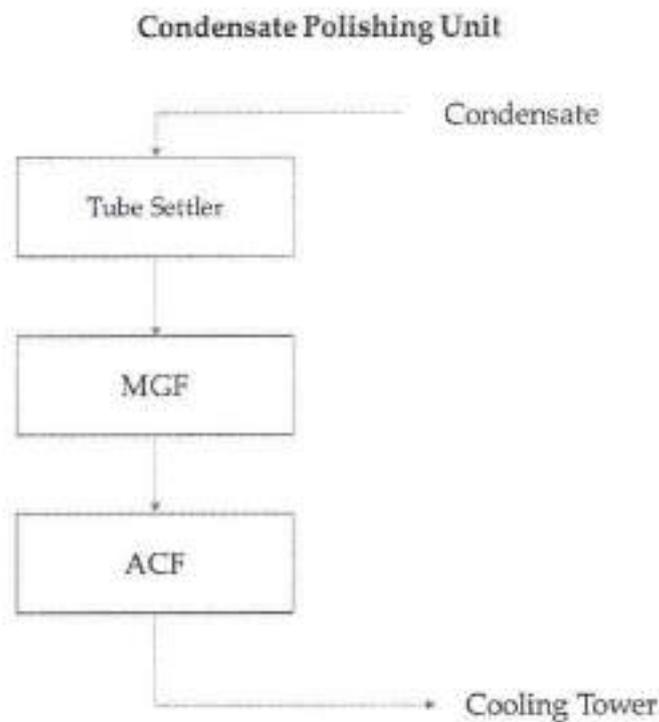
RO Plant: ETP outlet water is being sent to RO plant and utilized in Boiler. Before sending ETP outlet water to RO plant a stream has been taken for gardening.

Discharge measurement system (magnetic flow meter & V notch both): The treated water is stored into storage tank/discharge through magnetic flow meter & V notch, an online continuous effluent monitoring system has been installed to monitor pH, BOD, COD, SS in final effluents.

Testing facilities: Factory has online testing facilities inclusive of BOD & COD.ETP



ZLD System



5.3 SEWAGE TREATMENT PLANT

STP has been designed to ensure that various parameters of treated wastewater are well below the permissible limits, even under the varying flow conditions which are typical for such systems. The major process steps along with salient technological aspects are described below:

Primary Treatment

The sewage will be first passed through a screen chamber containing perforated screen for removal of floating materials followed by oil & grease chamber for removal of oil & grease through gravity. The overflow of oil & grease chamber will be collected into the collection cum equalization tank from where the sewage will be transferred to MBBR Reactor for Biological Treatment.

Secondary (Biological) Treatment

In MBBR reactor the organic matter is oxidized in sewage to CO_2 & H_2O by the aeration principle along with the bacteria. In MBBR reactor PVC UV stabilized plastic media is provided for the attachment of bacteria and growth. This media provides a large surface area and high Void age ratio. MBBR reactor tank is fitted with number of air diffusers of suitable capacity to provide necessary dissolved oxygen mixed to the sewage. Twin-Lobe Blowers for oxidation provides the aeration. The biological system has to be operated continuously for at least 20 hours and there by constant feed of sewage is required. The secondary tube settler, which is designed on low overflow rate, is provided after the MBBR reactor to enable separation of solids. A steep slope is provided in the secondary settling tank to eliminate the need of scrapper mechanism. A part of the sludge is recirculated to the MBBR Reactor in order to maintain MLSS levels and a part is drained to the sludge holding tank. Acclimatized Bacterial Culture is added into the MBBR reactor.

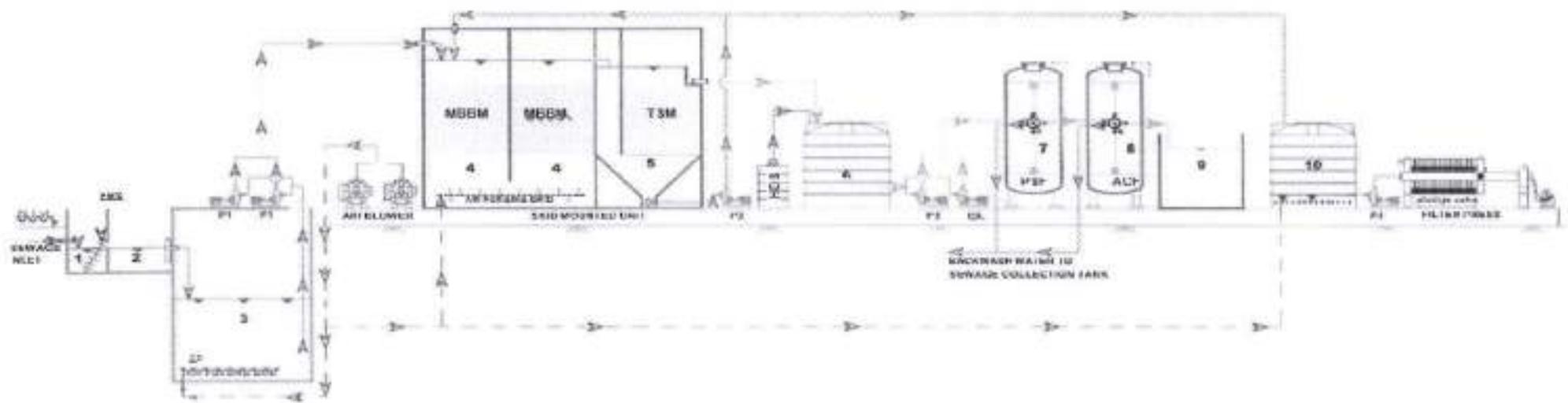
Tertiary Treatment

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The Clarified water collected from the collection launder of the tube settler is then passed to the Filter Feed tank. It is necessary to pass the sewage further through tertiary treatment comprises of filtration with pressure sand filter for removal of suspended solids & Activated carbon filter for removal of trace organic matter, color & odor. Disinfection of treated sewage is done by Chlorine dosing. Then this treated water will discharge to irrigation/plantation.

Sludge Handling System

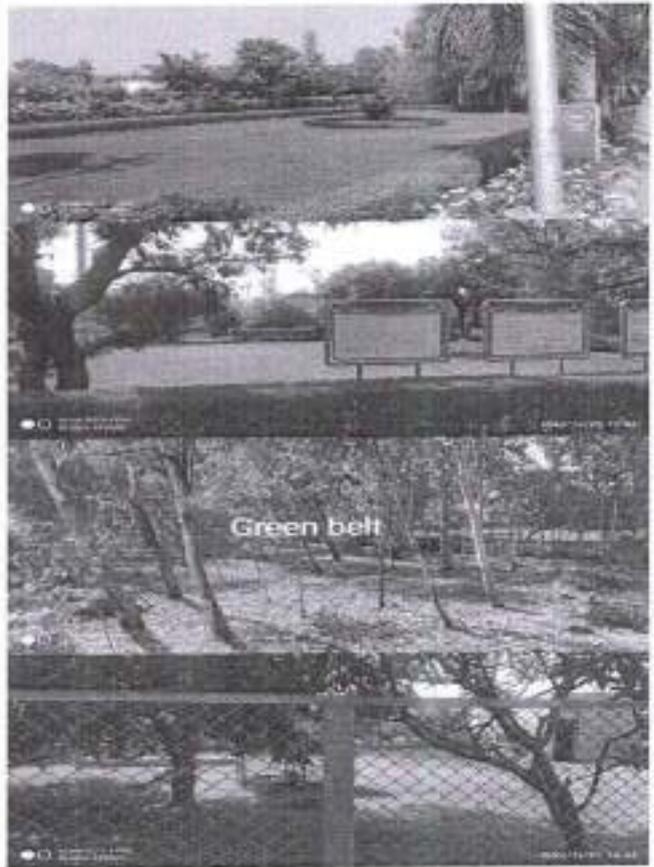
Excess sludge needs to be removed and dried for easy disposal. The sludge from the tube settler is sent to sludge holding tanks wherein poly dosing will be done for sludge thickening. The thickened sludge will be sent to filter press for dewatering. The dewatered sludge forms the sludge cake which can be removed, packed and disposed to the Transport, Storage and Disposal Facility site. Dried sludge can also be used as manure. In future treated sewage is utilized within the premises for gardening, sprinkling, floor washing etc. Flow diagram of STP as depicted below;



Sl. No.	UNIT	NO.	ACTY	POWER	LEADER	POWER	REMARK
1.	SEWAGE INLET	100	0%	11	24.000000000000000	0%	24.000000000000000
2.	BAR SCREEN	100	0%	12	24.000000000000000	0%	24.000000000000000
3.	SEWAGE COLLECTION & EFFLUENT COLLECTION	100	0%	13	24.000000000000000	0%	24.000000000000000
4.	MBBR	100	0%	14	24.000000000000000	0%	24.000000000000000
5.	TSS	100	0%	15	24.000000000000000	0%	24.000000000000000
6.	SECONDARY CLARIFIER	100	0%	16	24.000000000000000	0%	24.000000000000000
7.	AERATION TANK	100	0%	17	24.000000000000000	0%	24.000000000000000
8.	CHLORINATION TANK	100	0%	18	24.000000000000000	0%	24.000000000000000
9.	SLUDGE STORAGE	100	0%	19	24.000000000000000	0%	24.000000000000000
10.	FILTRATE STORAGE	100	0%	20	24.000000000000000	0%	24.000000000000000
11.	FILTRATE	100	0%	21	24.000000000000000	0%	24.000000000000000

Figure 5: Layout of Sewage Treatment Plant

Green Belt



5.4 ENVIRONMENTAL COMPLIANCE (RELATED TO WATER)

Environmental Compliance means conforming to environmental laws, regulations, standards and other requirements such as site permits to operate. Plant meets all the Environmental compliance parameters & results. Details of parameters related to Environmental Compliance are attached in annexure.

6. DATA ANALYSIS & RESULTS

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6.1 PLANT WATER CONSUMPTION TRENDS (LAST 3 YEARS)

Plant has NOC from CGWA to withdraw 1650 kL/day ground water for use in Liquid milk Plant, Curd, process & cooling tower. The primary source of water for Plant is bore well water. Water from bore well pumps is further sent to raw water treatment plant. Water after the treatment plant is utilized for Liquid milk Plant, Curd, process & cooling tower. Waste water other than process water will be sent to proposed STP (100 kL/day) & waste water after industrial uses is sent to the ETP plant (1750 kL/day). Last two years water withdrawal pattern from bore wells is as depicted in below tables,

Table 10: Water Withdrawal Pattern

Water Withdrawn, kL	FY 17-18	FY 18-19	FY 19-20
Bore well 1	114576	159431	144776
Bore well 2	66181	29497	60193
Bore well 3	85343	133108	157125
Total	266100	322036	362184

Graphical representation of total water withdrawn in last two financial years is given below: -

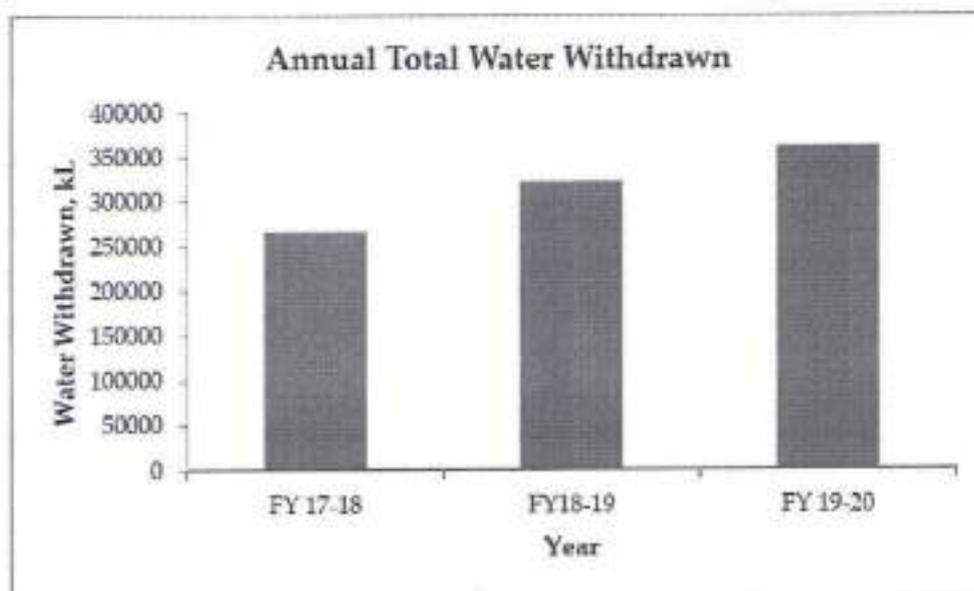


Figure 6: Annual Total Water Withdrawn

From above table it can be said that total water withdrawn is higher in FY 2019-20 compared to FY 2018-19 & FY 2017-18 which is due to Plant Expansion and Commissioning of Curd & Chhach plant in 2018, which leads to increment of abstraction of ground water Graphical representation of Annual water withdrawn from Bore well -1 is depicted below;

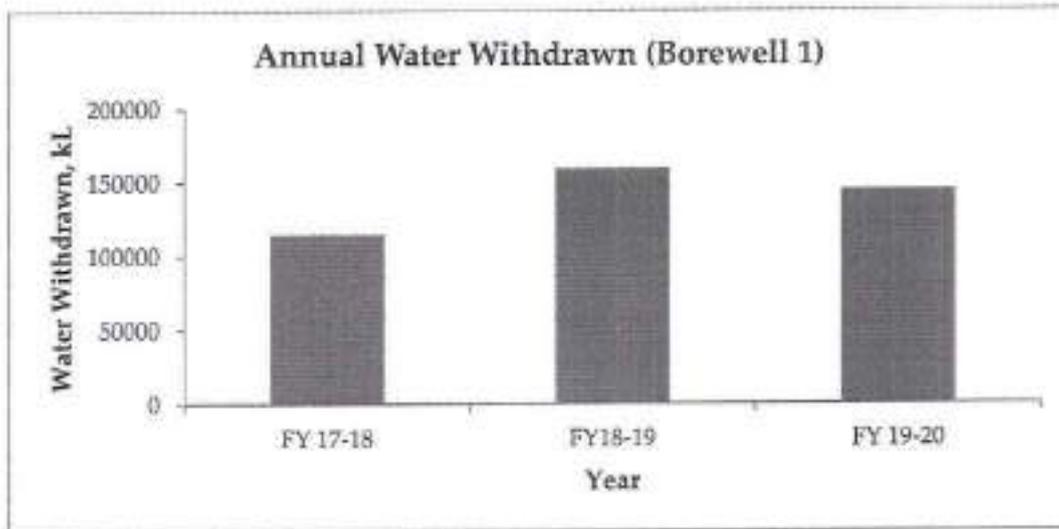


Figure 7: Annual Water Withdrawn (Bore well 1)

Graphical representation of Annual water withdrawn from Bore well -2 is depicted below;

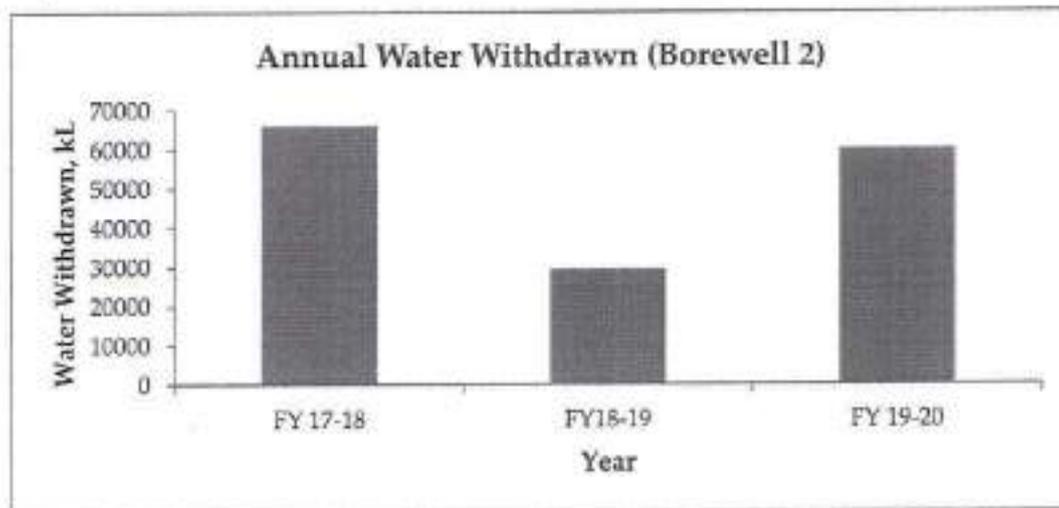


Figure 8: Annual Water Withdrawn (Bore well 2)

Graphical representation of Annual water withdrawn from Bore well 3 is depicted below;

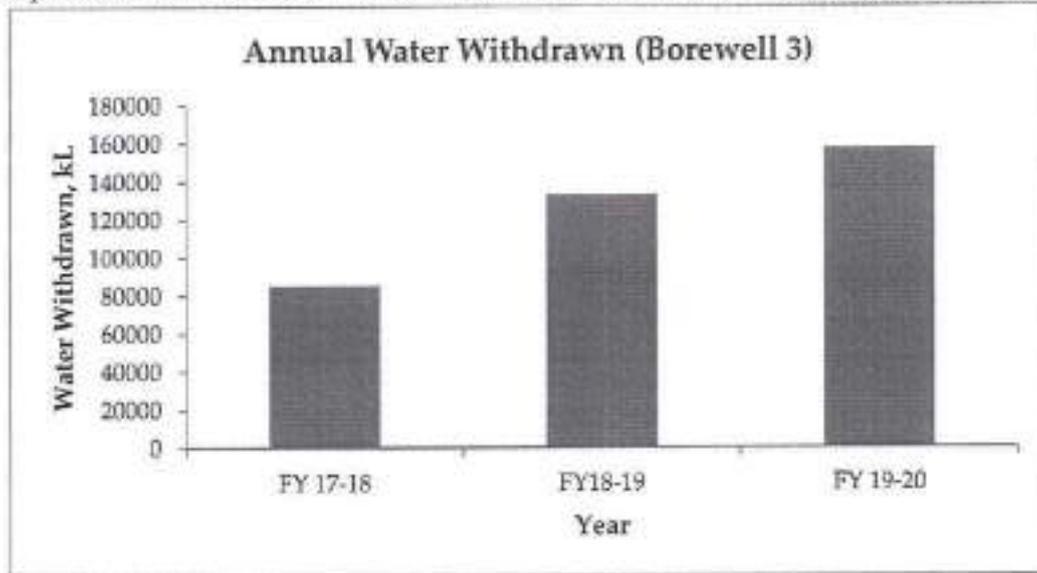


Figure 9: Annual Water Withdrawn (Bore well 3)

There are various meters for recording water consumption in the plant. Water consumption pattern (as depicted below) for various locations.

Water Consumption Pattern is shown below;

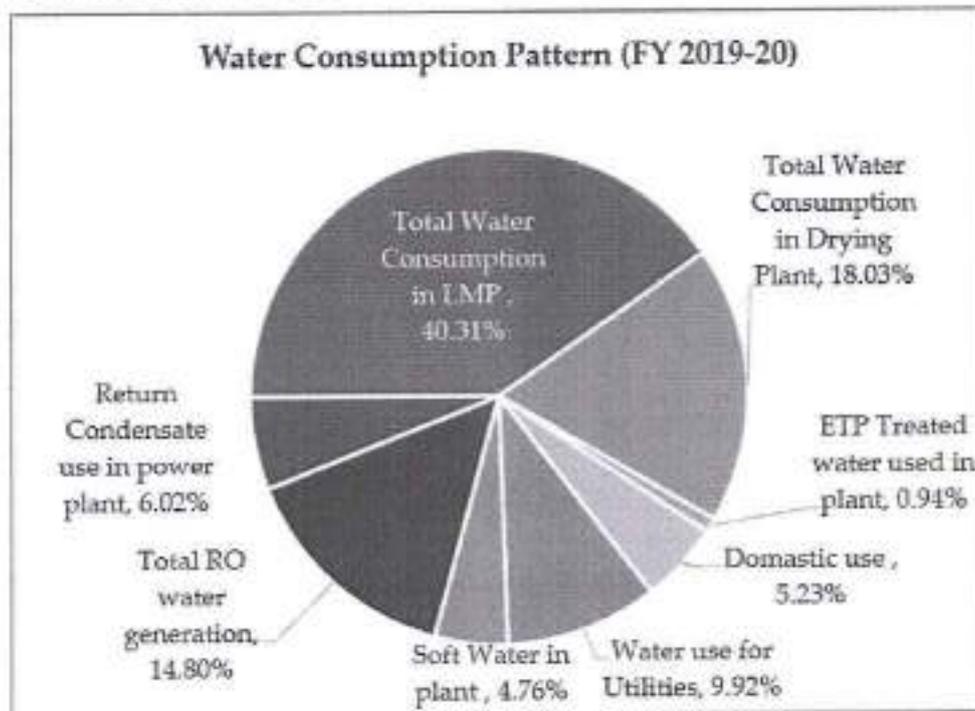


Figure 10: Water Consumption Pattern

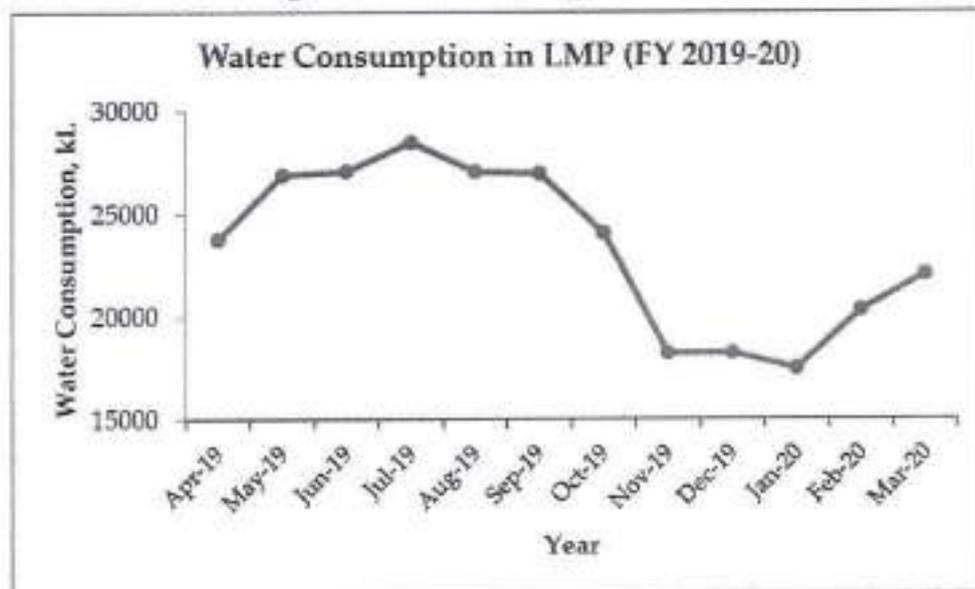


Figure 11: Water Consumption Pattern (Liquid Milk Processing)

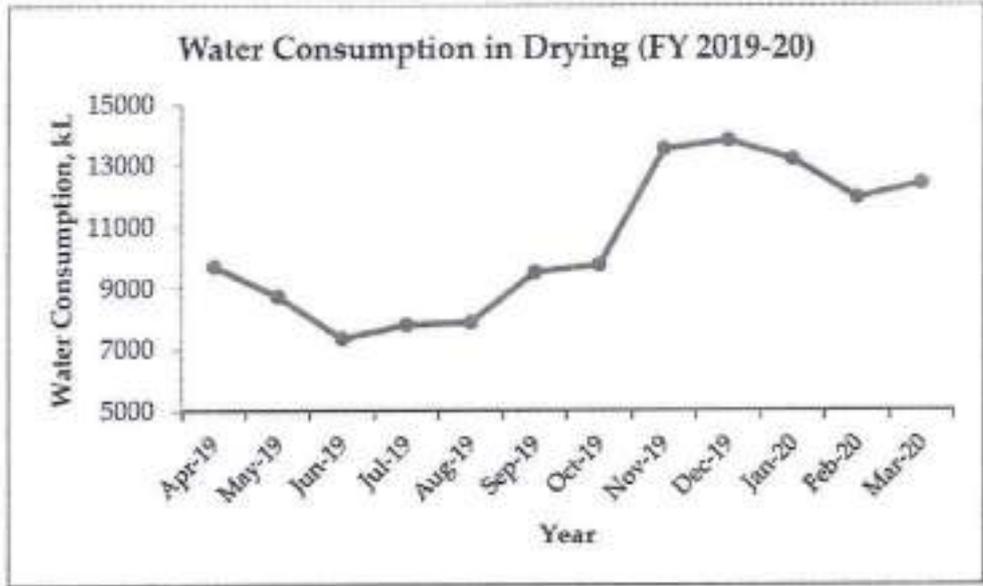


Figure 12: Water Consumption Pattern (Drying)

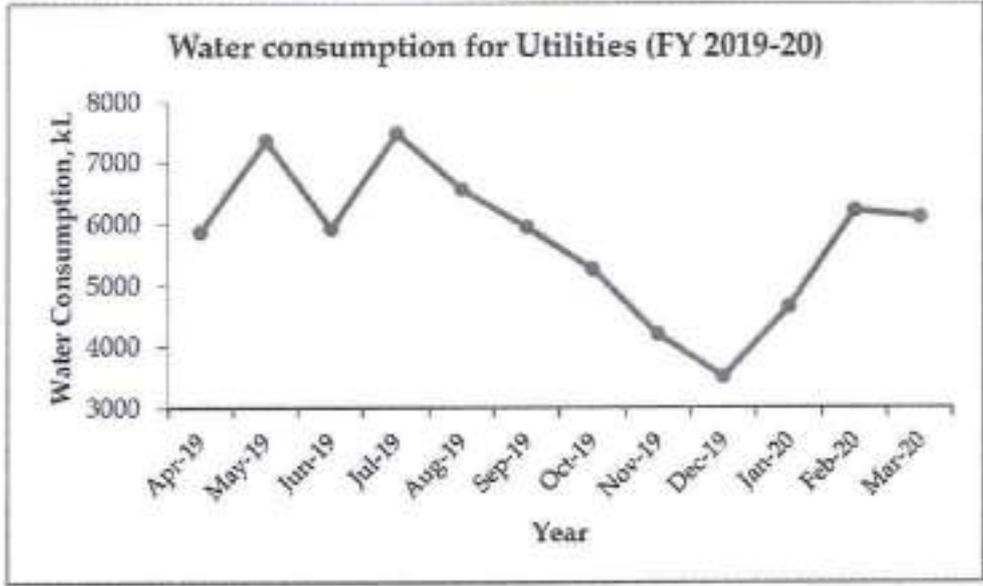


Figure 13: Water Consumption Pattern (Utilities)

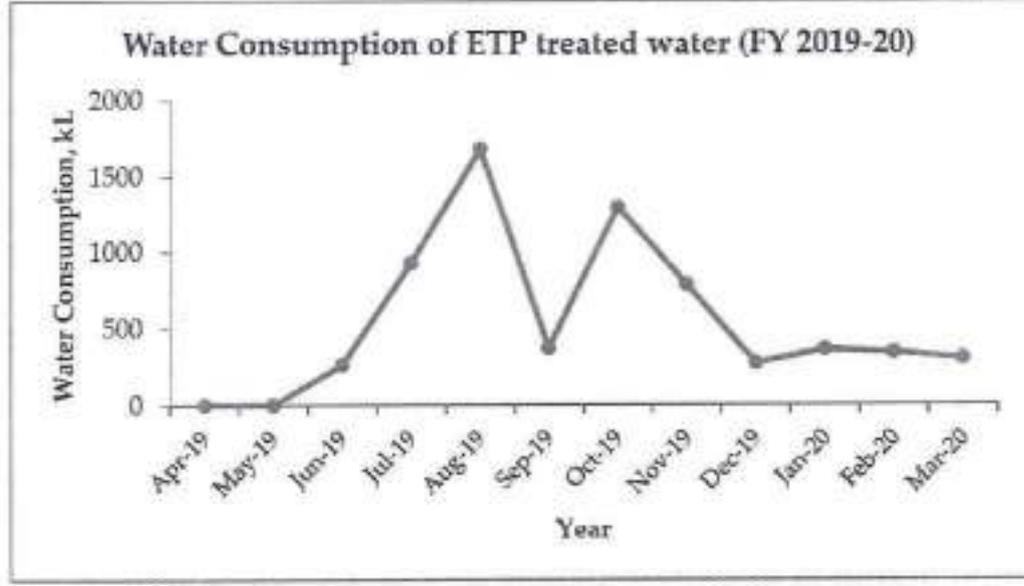


Figure 14: Water Consumption of ETP treated water

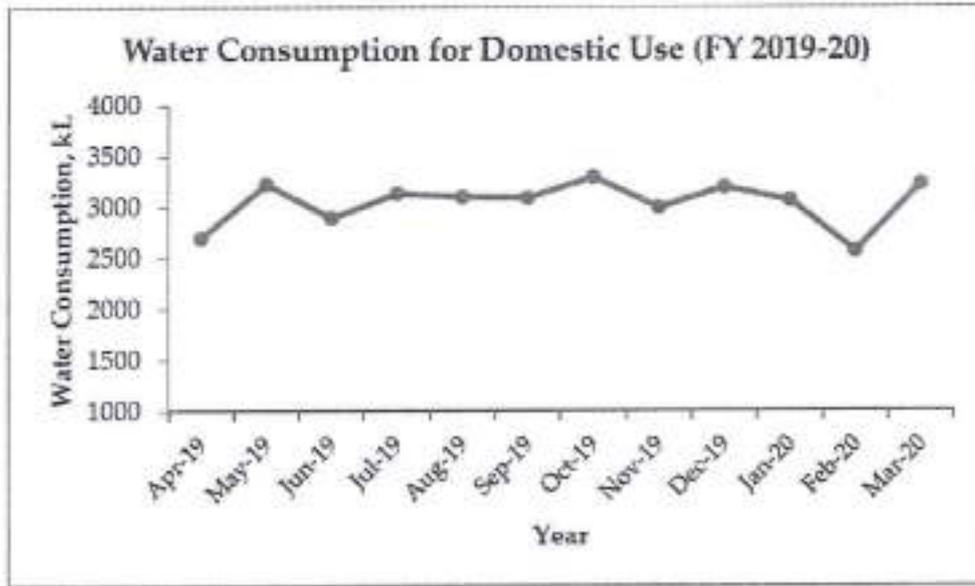


Figure 15: Water Consumption for Domestic Use

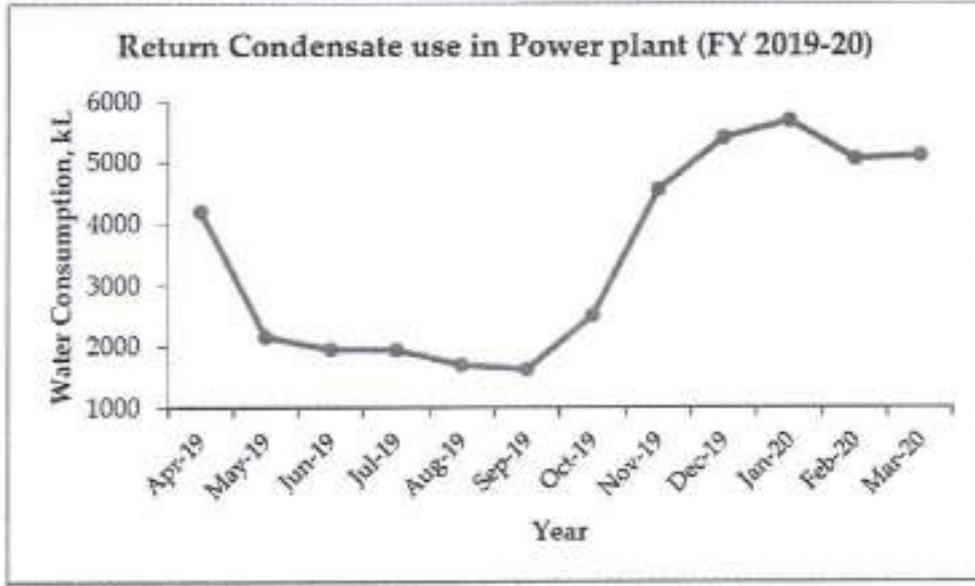


Figure 16: Return Condensate use in Power plant

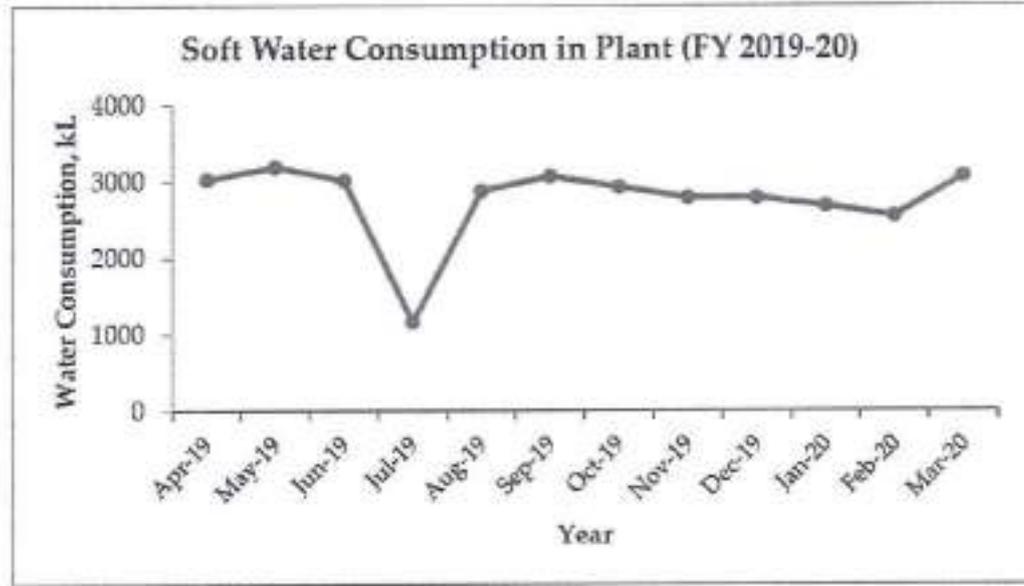


Figure 17: Soft Water Consumption in Plant

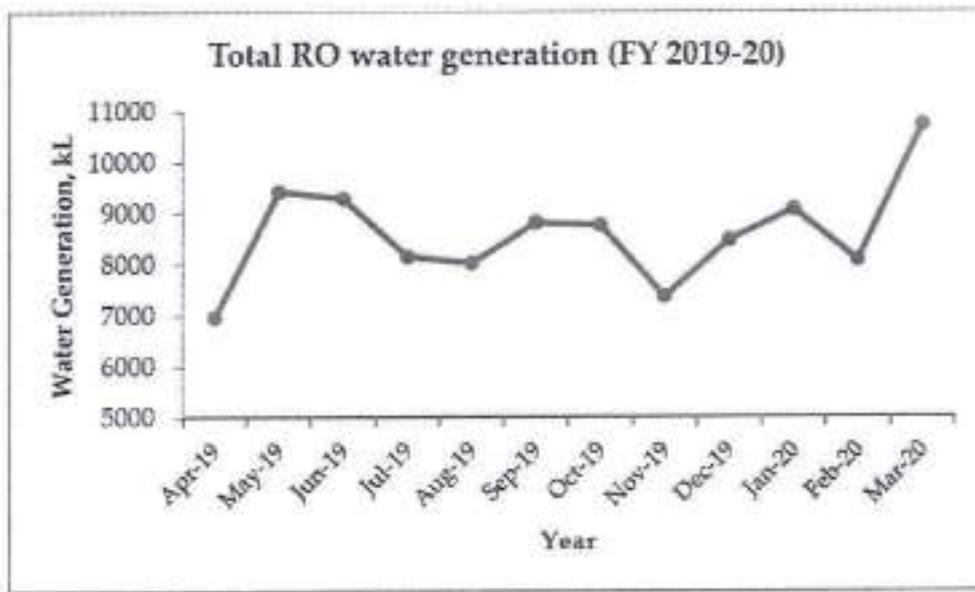


Figure 18: Total RO water generation

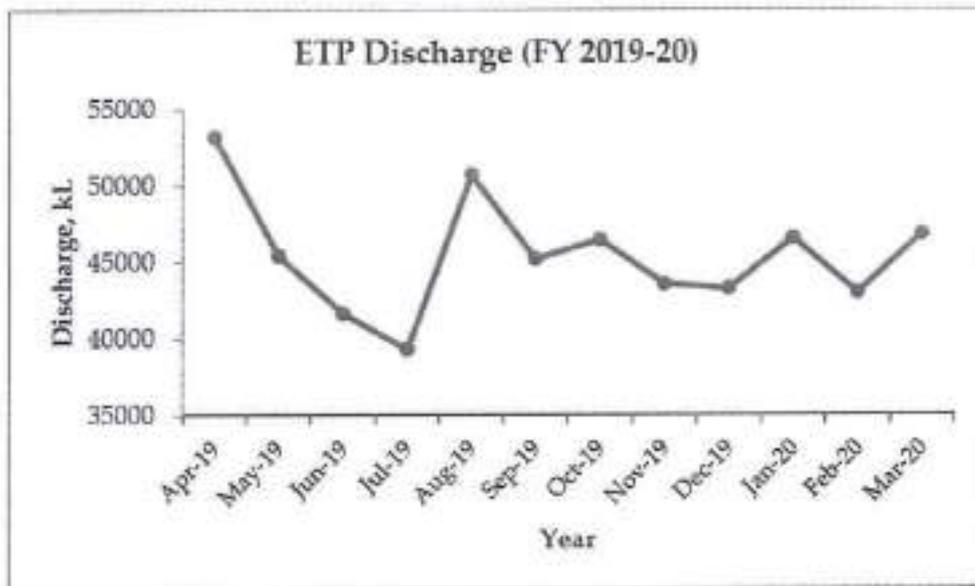


Figure 19: ETP Discharge

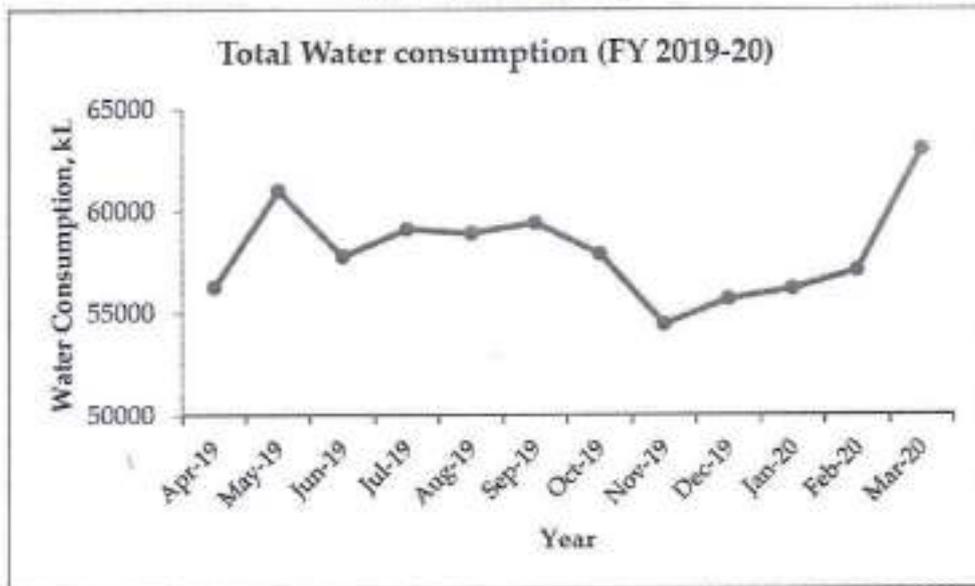
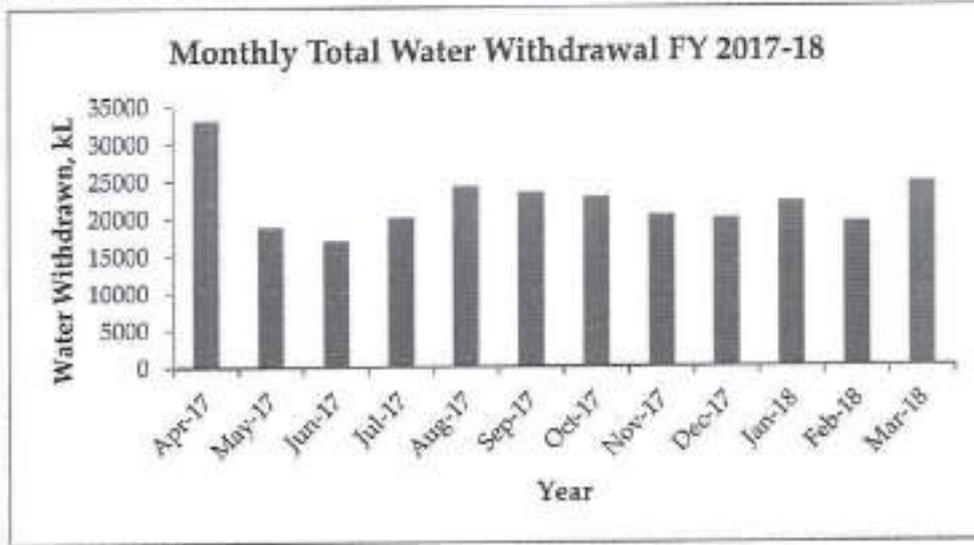


Figure 20: Total Water consumption (FY 2019-20)

Graphical representation of Total Monthly water withdrawal for FY 2017-18 as depicted below;



Graphical representation of Monthly water withdrawal of Borewell 1 for FY 2017-18 as depicted below;

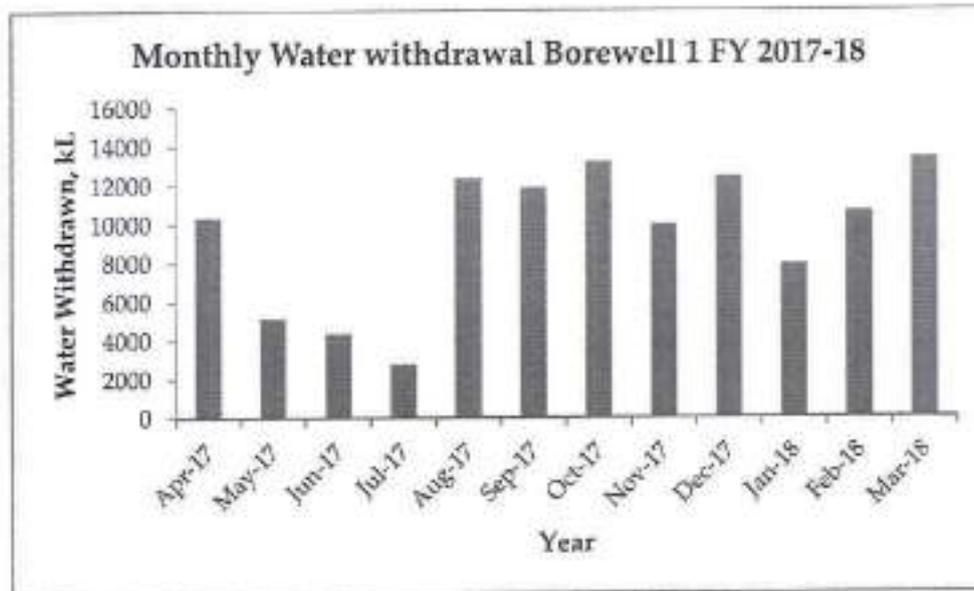


Figure 21: Total Monthly Water Withdrawal (2018-19)

Graphical representation of Monthly water withdrawal of Borewell 2 for FY 2017-18 as depicted below;

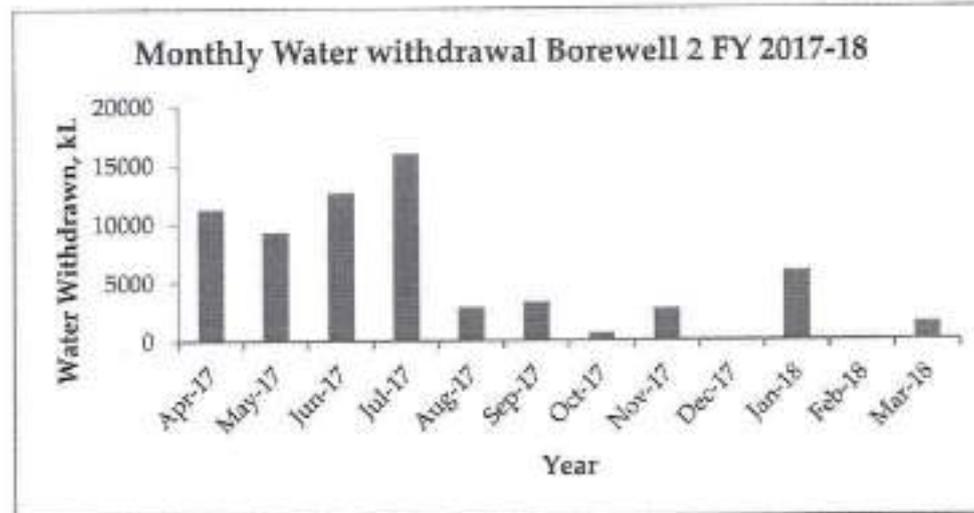
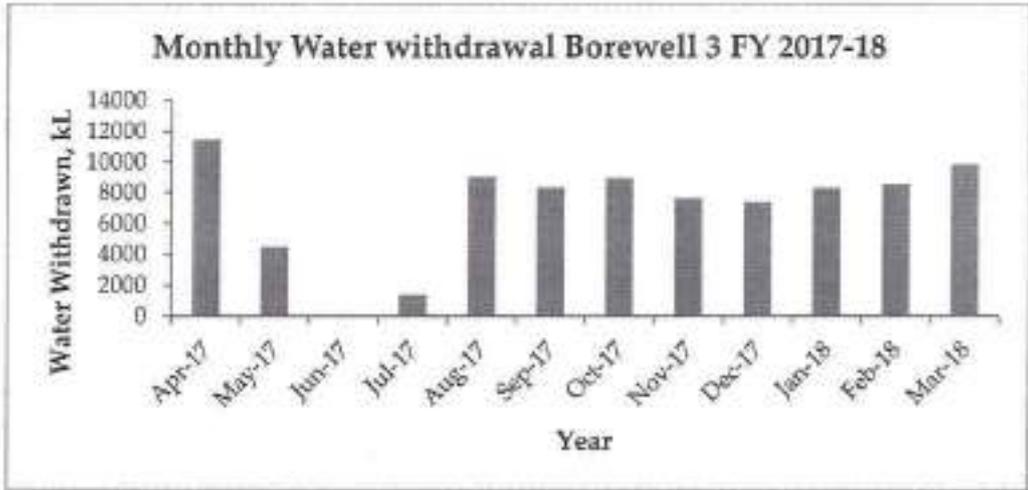


Figure 22: Monthly Water Withdrawal for Bore well 1 (2018-19)

Graphical representation of Monthly water withdrawal of Borewell 3 for FY 2017-18 as depicted below;



Graphical representation of Total Monthly water withdrawal for FY 2018-19 as depicted below;

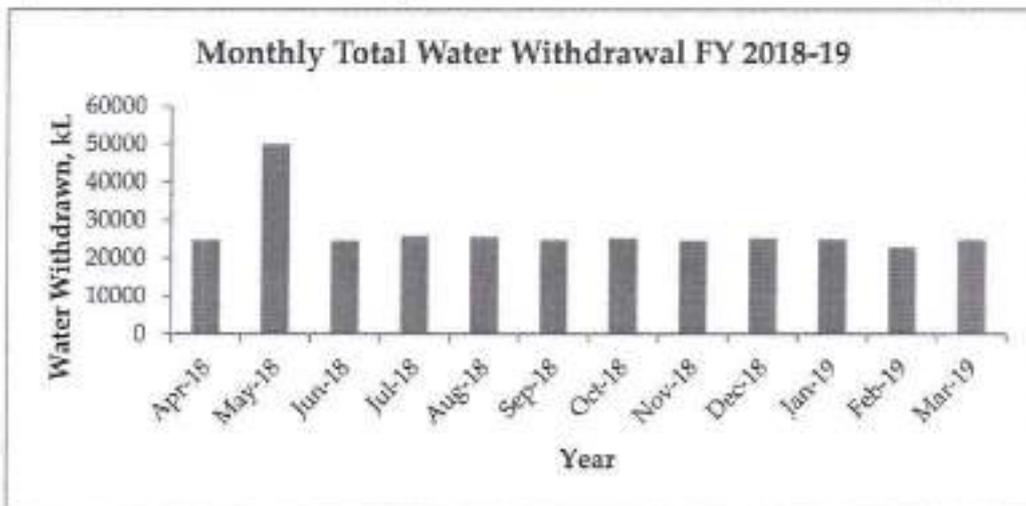
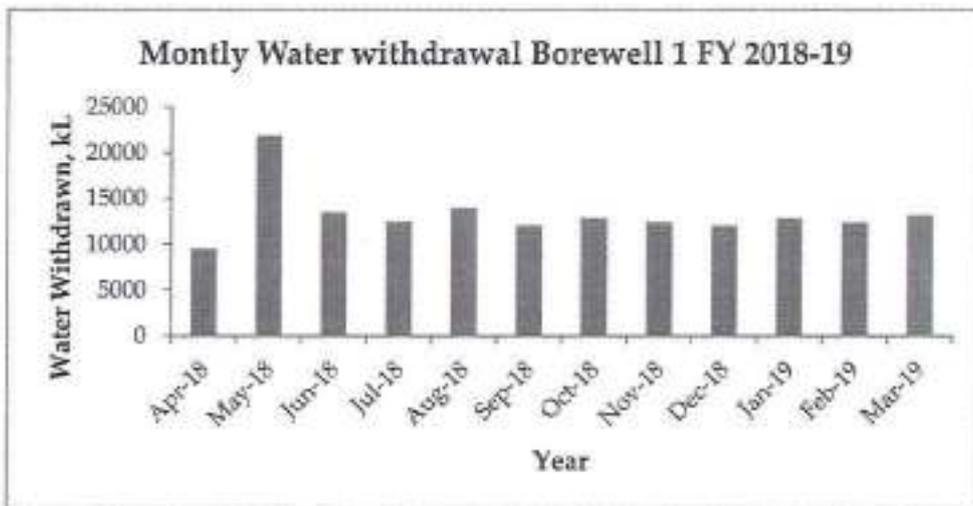


Figure 23: Total Monthly Water Withdrawal (2018-19)

Graphical representation of Monthly water withdrawal of Borewell 1 for FY 2018-19 as depicted below;



Graphical representation of Monthly water withdrawal of Borewell 2 for FY 2018-19 as depicted below;

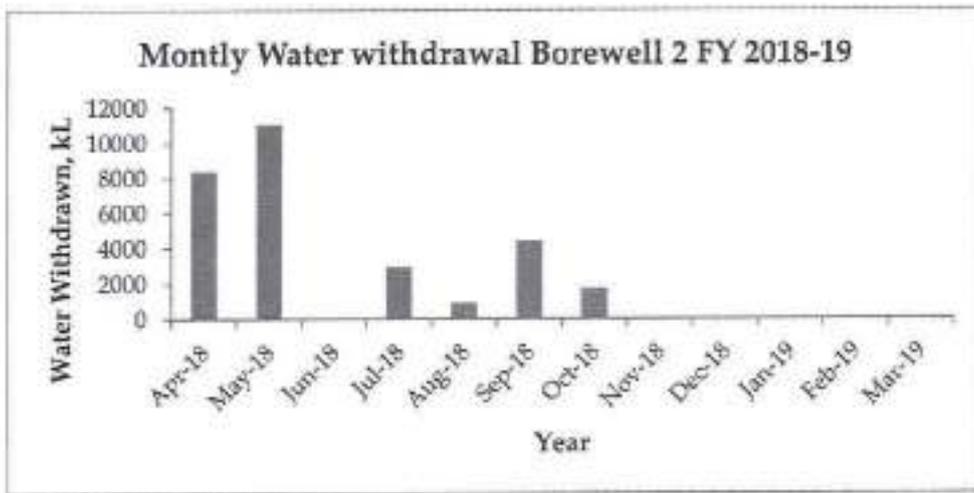


Figure 24: Monthly Water Withdrawal for Bore well 2 (2018-19)

Graphical representation of Monthly water withdrawal of Borewell 3 for FY 2018-19 as depicted below;

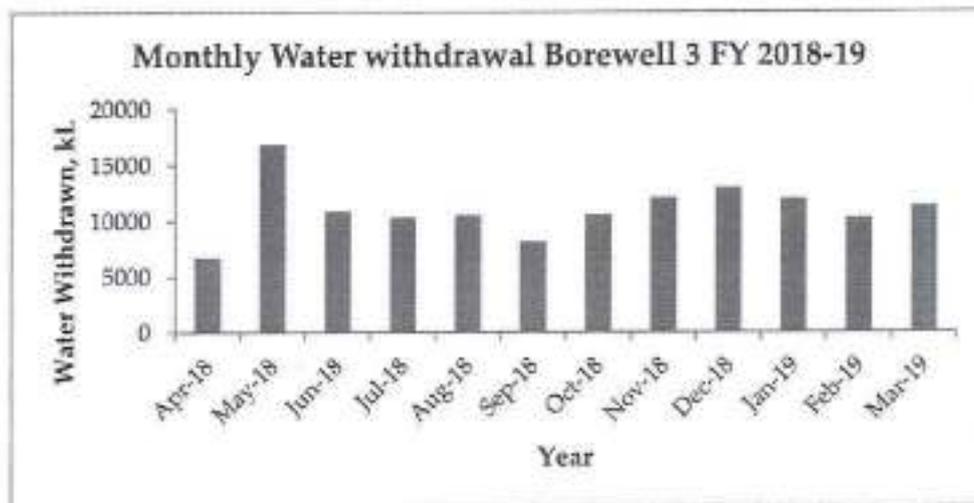


Figure 25: Monthly Water Withdrawal for Bore well 3 (2018-19)

Graphical representation of Total Monthly water withdrawal for FY 2019-20 is as depicted below;

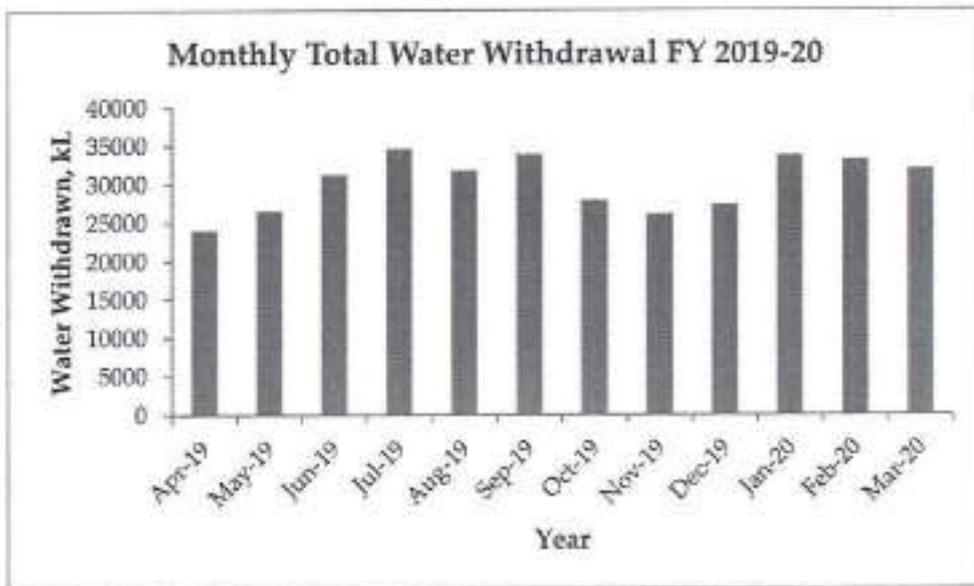


Figure 26: Monthly Total Water Withdrawal (2018-19)

Graphical representation of Monthly water withdrawal for Borewell 1 for FY 2019-20 is as depicted below;

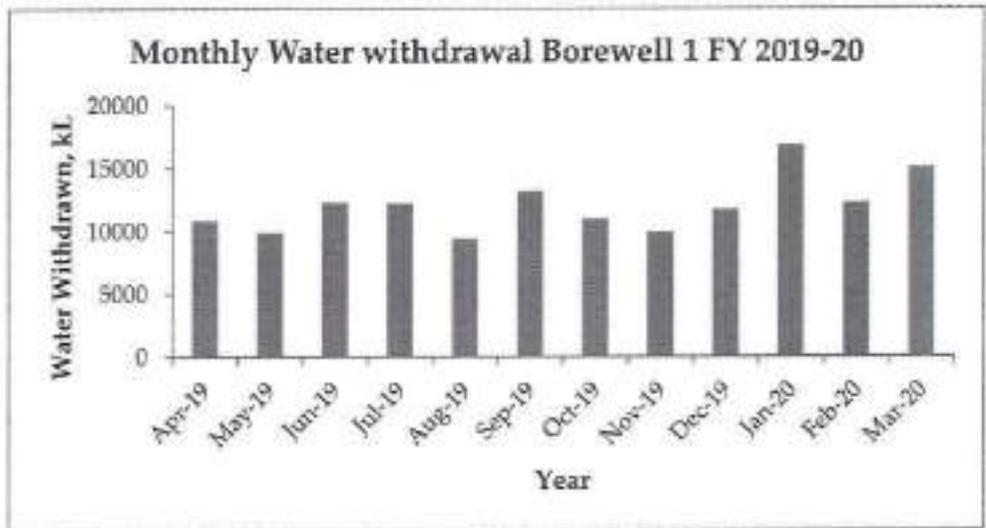


Figure 27: Monthly Water Withdrawal for Bore well 1 (2019-20)

Graphical representation of Monthly water withdrawal for Borewell 2 for FY 2019-20 is as depicted below;

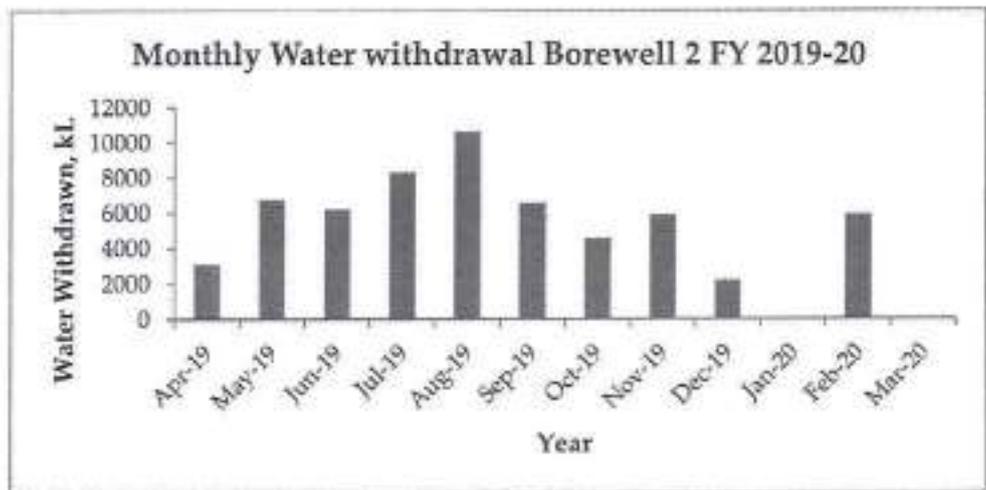


Figure 28: Monthly Water Withdrawal for Bore well 2 (2019-20)

Graphical representation of Monthly water withdrawal for Borewell 3 for FY 2019-20 is as depicted below;

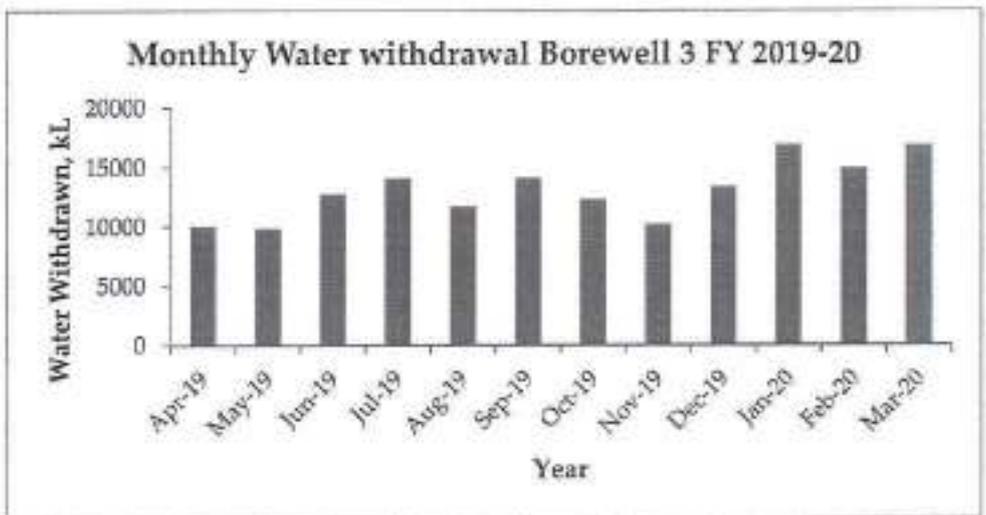


Figure 29: Monthly Water Withdrawal for Bore well 3 (2018-19)

Flow measurement has been done for discharge lines of bore well pumps and as well as for various lines with ultrasonic flow meter. Measured flow values for different locations as given below;

Table 11: Measured Parameters

S.No.	Location	Unit	Measured Value
1	Bore Well Pump No-1	m ³ /hr.	40
2	Bore Well Pump No-2	m ³ /hr.	42
3	Bore Well Pump No-3	m ³ /hr.	40
4.	Distribution Header	m ³ /hr.	45
5.	ETP Outlet	m ³ /hr.	75

Detailed water balance including for all sub branches were also analyzed during audit and the same are shown in the table below;

Table 12: Parameter recorded during audit

Meter	Flow, kl/ day (10.01.2021)	Flow, kl/ day (11.01.2021)
Bore well-1	558	517
Bore well - 2	0	0
Bore well-3	440	416
ETP Inlet	1757	1745
ETP Outlet	1712	1721
DM Plant Outlet	177	184
Polish unit (Condensate Recovery Unit) Out let	258	207
Casing Process Inlet (UDL Plant)	0	1
Milk Drying Plant Inlet	230	212
Drying process Area Inlet (UDL plant)	168	153
Poly Pouch Packing Plant Inlet (LMP plant)	540	550
Curd Packing Plant Inlet (LMP plant)	0	18

Umang Dairies Limited plant management has shown keen interest to implement various measures to reduce water consumption. Plant management has adopted various water saving initiatives in past as mentioned below,

- Installation of Condensate Polishing Unit (Capacity:300kL/day) which leads to give 250 kL/day of water which is being used in cooling and RO.
- Installation of water gun which leads to 25 kL/ day of saving
- Installation of foam tap in toilet and bathrooms which leads to a saving of approximately 5kL/day
- Installation of rain water harvesting pit capacity of 43,275.90 m³ per annum.
- Adopt pond in near village with recharge capacity of 1367802 m³/ annum.
- Training & awareness to employees pertaining to water conservation (Detail attached)

Other than that, use of sprinkler system, installation of STP is under process but the impact of the same would depend on the effectiveness of the controls, to minimize wastages. Although, creating awareness among the employees on the ways and means of reducing water consumption, through training programmes, could help sustain this movement.

7.1 REDUCTION OF EVAPORATION LOSSES IN COOLING TOWERS

Present Scenario

There are two cooling towers in the plant. Total cooling water consumption in cooling towers approximately 100 kL/day.

Recommendation

It is suggested to improve conditions of cooling tower, fill structure, more automation in operation etc.

Water Savings Potential

It will save approximately 1825 kL / Annum of water consumption. Detail is provided in the Table below.

Table 13: Water Savings by installation of smart flow in toilets

S. No.	Description	Unit	Value
1	Present water consumption in Cooling Towers	kL/day	100
2	Saving in Water Consumption after modification & automation in Cooling Towers	kL/day	5
3	Annual water saving	kL/ Annum	1825

7.2 UTILISATION OF PROPOSED STP WATER IN GARDENING & TOILETS

Present Scenario

At present ETP discharge water is being utilized for gardening & ground water is being used in domestic.

Recommendation

Plant has already planned to install STP, it is suggested to use STP discharge water in gardening & up to some extent in toilets.

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Water Savings Potential

It will save approximately 20 kL/ day of water consumption.

Table 14: Water saving by installation of Four water saving design

S.No.	Description	Unit	Value
1	Saving in water consumption after installation of STP	kL/ day	50
2	Annual water saving	kL/ Annum	18,250

7.3 INSTALLATION OF SMART FLUSH IN TOILETS

Present Scenario

There are total of 55 toilets in the plant & residential. Each toilet has a flush tank of capacity 10 Liters. At present conventional flushing system is used which consume approximately 10 liters of water per flush.

Recommendation

It is suggested to install smart flow flush system in toilets which decrease the flush water volume from 10 Liter to 6 Liter.

Water Savings Potential

It will save approximately 160 kL / Annum of water consumption. Detail is provided in the table below.

Table 15: Water Savings by installation of smart flow in toilets

S.No.	Description	Unit	Value
1	Number of Toilets	No.	55
2	Volume of Flush tank	Liters	10
3	Average Flush Cycle/ Toilet	No.	2
4	Present water consumption in Toilets	Liters/day	1100
5	Water Consumption after smart flow	Liters/day	440
6	Annual water saving	kL/ Annum	160

7.4 OTHER WATER CONSERVATION OPPORTUNITIES

- Regular monitoring of water consumption & meter calibration
- Awareness among employee for water conservation, slogan, poster, training etc. to be uses as a tool for this.

8. IMPLEMENTATION PLAN

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The implementation plan for above water conservation initiatives is shown in the table below.

Table 16: Implementation Plan

Sr. No.	Project	Year
1	Reduction of Evaporation Losses in Cooling Towers	FY 20-21
2	Utilisation of proposed STP water in gardening & toilets	FY 20-21
3	Installation of Smart Flush in Toilets	FY 20-21

The training plan for the year 2020-21 is given in the Table below.

Table 17: Training Plan 2020-21

Topic	Trainer	Concern Persons	Plan vs. Actual	Jan 21	Mar'21
Water Conservation	Manager (Environment)	M1 & above	No of Employees	15	15



Plan

Umang Dairies Limited plant awarded the task of carrying out Water Audit at its plant to National Productivity Council with reference of Ministry of Water Resource, River Development and Ganga Rejuvenation (Central Ground Water Authority) notification S.O. 3289 (E) dated 24.09.2020.

All the system was well established and company is IMS certified ISO-9001, ISO-14001 and ISO 450001. Industry has adopted excellent measures in plant for water conservation at site. Though there are always chances of improvement and we expect them to improve the present scenario as continual improvement will leads to sustainable development. The company follows all statutory requirements and is found satisfactory.

ANNEXURES

LIST OF ANNEXURES

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ANNEXURE I : Water Consumption & Distribution

ANNEXURE II : Lab. Reports (Water)

ANNEXURE III : Flow meter calibration certificates

ANNEXURE IV : Environmental Compliance

ANNEXURE V : CGWA NOC Documents

ANNEXURE I: Water Consumption & Distribution

Borewell Withdrawn Data: -

	Borewell Pump-1	Borewell Pump-2	Borewell Pump-3
Apr-17	10347	11258	11479
May-17	5146	9266	4458
Jun-17	4379	12664	
Jul-17	2777	15983	1358
Aug-17	12369	2867	9028
Sep-17	11883	3229	8347
Oct-17	13231	605	8957
Nov-17	9985	2725	7600
Dec-17	12447	86	7383
Jan-18	7921	5903	8326
Feb-18	10665	123	8549
Mar-18	13426	1472	9858
Total	114576	66181	85343
	Borewell Pump-1	Borewell Pump-2	Borewell Pump-3
Apr-18	9567	8399	6716
May-18	21904	11059	16939
Jun-18	13515	0	10927
Jul-18	12469	2963	10383
Aug-18	14035	917	10543
Sep-18	12138	4424	8173
Oct-18	12889	1735	10577
Nov-18	12417	0	12096
Dec-18	12091	0	13035
Jan-19	12847	0	11985
Feb-19	12338	0	10321
Mar-19	13221	0	11413
Total	159431	29497	133108

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	Borewell Pump-1	Borewell Pump-2	Borewell Pump-3
Apr-19	10870	3105	10005
May-19	9910	6760	9890
Jun-19	12310	6200	12785
Jul-19	12243	8330	14105
Aug-19	9422	10632	11717
Sep-19	13178	6565	14139
Oct-19	10996	4556	12362
Nov-19	9922	5899	10239
Dec-19	11746	2210	13345
Jan-20	16826	0	16889
Feb-20	12266	5936	14905
Mar-20	15087	0	16834
Total	144776	60193	157215

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Water Mass Balance: -

	WATER MASS BALANCE							ALL READING IN KL			
	Total WATER CONSUMPTION IN LMP	Total WATER CONSUMPTION IN Drying Plant	ETP Treated water used in plant	Domestic use	Water use for UTILITIES	SOFT WATER in plant	Total RO water generation	RETURN CONDENSATE use in power plant	Total Water consumption	Raw Water Gen. (Borewell water)	ETP DISCHARGE
Apr-19	23796	9714	0	2693	5871	3025	6957	4199	56255	23983	53168
May-19	26910	8729	0	3223	7362	3193	9421	2154	60992	26560	45381
Jun-19	27101	7351	260	2889	5917	3013	9283	1950	57764	31295	41620
Jul-19	28507	7803	925	3130	7483	1159	8149	1940	59096	34675	39278
Aug-19	27075	7883	1680	3098	6557	2877	8021	1695	58886	31771	50678
Sep-19	26998	9512	370	3088	5941	3067	8810	1623	59409	33432	45184
Oct-19	24091	9752	1290	3289	5261	2925	8762	2506	57876	27849	46445
Nov-19	18217	13519	780	2992	4200	2787	7364	4566	54425	26060	43541
Dec-19	18230	13797	270	3191	3507	2786	8464	5408	55653	27221	43245
Jan-20	17467	13186	360	3063	4646	2679	9068	5684	56153	33715	46538
Feb-20	20316	11933	340	2561	6215	2549	8073	5063	57050	34352	42971
Mar-20	22052	12397	300	3222	6105	3064	10716	5113	62969	31921	46801

ANNEXURE II: Lab. Reports (Water)



TEST REPORT

REPORT NO.	WI20014015	PAGE	1 of 1
SERVICE REQUEST NO.	I20017	SERVICE REQUEST DATE	08.09.2020
DATE OF ISSUE	18.09.2020	Sample recd on	14.09.2020
NAME & ADDRESS OF CUSTOMER :		SAMPLE DETAILS	
M/s. Umang Dairy Ltd . Hasanpur Road Gajrola Distt- Amroha		Description : One Bore Well No.3 Water Marked .Transit Office Sample Was Collected by us on 14.09.2020 Packing : Plastic bottle Marking : Bore well Water Quantity : 2 L Analysis Completed on : 14.09.2020 to 17.09.2020	

TEST RESULTS

Water Sample Analysis

S. NO	Parameters	Units	Results	Limits (IS: 10500-2012) (Max Values)		Protocol
				Desirable	Permissible	
1.	Colour	Hazen	<5	5	15	IS:3025(Pt-4)
2.	Odour	---	Agreeable	Agreeable	Agreeable	IS:3025(Pt-5)
3.	Turbidity	NTU	<1.0	1	5	IS:3025(Pt-10)
4.	pH value at 25°C	---	7.78	6.5- 8.5	---	IS:3025(Pt-11)
5.	Total hardness (as CaCO ₃)	mg/l	158	200	600	IS:3025(Pt-21)
6.	Iron as Fe	mg/l	0.13	0.3	No relaxation	APHA 22 nd Ed., 3500-Fe(B)
7.	Chloride (as Cl)	mg/l	15.2	250	1000	IS:3025(Pt-32)
8.	Fluoride (as F)	mg/l	0.19	1.0	1.5	APHA 22 nd Ed., 4500-F(D)
9.	Total Dissolved Solids	mg/l	312	500	2000	IS:3025(Pt-16)-
10.	Sulphate (as SO ₄)	mg/l	14.8	200	400	IS:3025(Pt-24)
11.	Total Alkalinity (as CaCO ₃)	mg/l	170	200	600	IS:3025(Pt-23)
12.	Calcium (as Ca)	mg/l	43.6	75	200	IS:3025(Pt-40)
13.	Magnesium (as Mg)	mg/l	11.8	30	100	IS:3025(Pt-46)

End of Report*****

Checked By. *[Signature]*



Authorized Signatory *[Signature]*

- Note 1. Sample will be retained for 15 days from the date of issue of test report, unless specified by the customer.
 2. The results given above are related to the tested sample and mentioned parameters. Endorsement of product is neither inferred nor implied.
 3. Total liability of our works is limited to involved amount.
 4. This report can not used as evidence in a court of law without the written approval of the lab.
 5. Certificate shall not be reproduced except in full, without the written approval of the laboratory.
 6. Any sort of play by the customer with the data of this certificate shall be illegal.





TEST REPORT

REPORT NO.	WI20014016	PAGE	1 of 1
SERVICE REQUEST NO.	I20017	SERVICE REQUEST DATE	08.09.2020
DATE OF ISSUE	18.09.2020	Sample recd on	14.09.2020
NAME & ADDRESS OF CUSTOMER :		SAMPLE DETAILS	
M/s. Umang Dairy Ltd . Hasanpur Road Gajrola Distt- Amroha		Description : One Bore Well No.1 Water Marked. Near Hag Sample Was Collected by us on 14.09.2020 Packing : Plastic bottle Marking : Bore well Water Quantity : 2 L Analysis Completed on : 14.09.2020 to 17.09.2020	

TEST RESULTS

Water Sample Analysis

S. NO	Parameters	Units	Results	Limits (IS: 10500-2012) (Max Values)		Protocol
				Desirable	Permissible	
1.	Colour	Hazen	<5	5	15	IS:3025(Pt-4)
2.	Odour	---	Agreeable	Agreeable	Agreeable	IS:3025(Pt-5)
3.	Turbidity	NTU	<1.0	1	5	IS:3025(Pt-10)
4.	pH value at 25°C	---	7.73	6.5- 8.5	---	IS:3025(Pt-11).
5.	Total hardness (as CaCO ₃)	mg/l	162	200	600	IS:3025(Pt-21)
6.	Iron as Fe	mg/l	0.16	0.3	No relaxation	APHA 22 nd Ed., 3800-Fe(B)
7.	Chloride (as Cl)	mg/l	19	250	1000	IS:3025(Pt-32)
8.	Fluoride (as F)	mg/l	0.20	1.0	1.5	APHA 22 nd Ed., 4500-F(D)
9.	Total Dissolved Solids	mg/l	308	500	2000	IS:3025(Pt-16)
10.	Sulphate (as SO ₄)	mg/l	15.5	200	400	IS:3025(Pt-24)
11.	Total Alkalinity (as CaCO ₃)	mg/l	161.6	200	600	IS:3025(Pt-23)
12.	Calcium (as Ca)	mg/l	44	75	200	IS:3025(Pt-40)
13.	Magnesium (as Mg)	mg/l		30	100	IS:3025(Pt-46)



Checked By. *[Signature]*

Authorized Signatory *[Signature]*

- Note 1. Sample will be retained for 15 days from the date of issue of test report, unless specified by the customer.
 2. The results given above are related to the tested sample and mentioned parameters. Endorsement of product is neither inferred nor implied.
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 5. Certificate shall not be reproduced except in full, without the written approval of the laboratory.
 6. Any sort of play by the customer with the data of this certificate shall be illegal.





TEST REPORT

TEST REPORT

REPORT NO.	WI2001801	PAGE	1 of 1
SERVICE REQUEST NO.	I20017	SERVICE REQUEST DATE	08.09.2020
DATE OF ISSUE	22.09.2020	Sample recd on	18.09.2020
NAME & ADDRESS OF CUSTOMER :		SAMPLE DETAILS	
M/s. Umang Dairy Ltd . Hasanpur Road Gajrola Distt- Amroha		Description : One Bore Well No.2 Water(Marked, Near Main Gate) Was Submitted by Party 18.09.2020 Packing : Plastic bottle Marking : Bore well Water Quantity : 2.0 L Analysis Completed on : 18.09.2020 to 21.09.2020	

TEST RESULTS

Water Sample Analysis

S. NO	Parameters	Units	Results	Limits (IS: 10500-2012) (Max Values)		Protocol
				Desirable	Permissible	
1.	Colour	Hazen	<5	5	15	IS:3025(Pt-4)
2.	Odour	---	Agreeable	Agreeable	Agreeable	IS:3025(Pt-5)
3.	Turbidity	NTU	<1.0	1	5	IS:3025(Pt-10)
4.	pH value at 25°C	---	7.12	6.5- 8.5	---	IS:3025(Pt-11)
5.	Total hardness (as CaCO ₃)	mg/l	155	200	600	IS:3025(Pt-21)
6.	Chloride (as Cl)	mg/l	42	250	1000	IS:3025(Pt-32)
7.	Fluoride (as F)	mg/l	0.14	1.0	1.5	APHA 22 nd Ed., 4500-F(D)
8.	Total Dissolved Solids	mg/l	348	500	2000	IS:3025(Pt-16)
9.	Sulphate (as SO ₄)	mg/l	19	200	400	IS:3025(Pt-24)
10.	Total Alkalinity (as CaCO ₃)	mg/l	168	200	600	IS:3025(Pt-23)
11.	Calcium (as Ca)	mg/l	45	75	200	IS:3025(Pt-40)
12.	Magnesium (as Mg)	mg/l	10.3	30	100	IS:3025(Pt-46)

End of Report

Checked By. *LPB*



Authorized Signatory *SKD*

- Note 1. Sample will be retained for 15 days from the date of issue of test report, unless specified by the customer.
 2. The results given above are related to the tested sample and mentioned parameters. Endorsement of product is neither inferred nor implied.
 3. Total liability of our works is limited to invoiced amount.
 4. This report can not used as evidence in a court of law without the written approval of the lab.
 5. Certificate shall not be reproduced except in full, without the written approval of the laboratory.
 6. Any sort of play by the customer with the data of this certificate shall be illegal.



**TEST REPORT**

REPORT NO.	WL2002509	PAGE	1 of 1
SERVICE REQUEST NO.	L20026	SERVICE REQUEST DATE	12.12.2020
DATE OF ISSUE	30.12.2020	Sample recd on	25.12.2020
NAME & ADDRESS OF PARTY		SAMPLE DETAILS	
M/s Umang Dairy Ltd. Hasanpur Road Gajrola Distt- Amroha		Description : One Waste Water Sample Marked 'ETP Inlet' Was Collected by us on 25.12.2020 Type of Sampling : Grab Sampling Sampling Method : IS:30259.1 Quantity : 3L + 500ml Date of analysis : 25.12.2020 to 29.12.2020	

RESULTS**Effluent Sample Analysis**

S. NO	Parameters	Units	Results	Test Method
1.	Color	--	Turbid	Visual
2.	odor	--	objectionable	-
3.	Total Suspended Solids	mg/l	1232	IS-3025 (p-17)
4.	pH Value	-	7.17	IS-3025 (p-11)
5.	Oil & Grease	mg/l	8.0	IS-3025 (p-36)
6.	Bio Chemical Oxygen Demand (at 27°C for 3 days)	mg/l	340	IS-3025 (p-44)
7.	Chemical Oxygen Demand	mg/l	1072	APHA 22 nd Ed., 5220 (B)
8.	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	<0.1	IS-3025 (p-43)
9.	Ammonical nitrogen (as N)	mg/l	32	IS-3025 (p-34)
10.	Dissolved Phosphate (as P)	mg/l	4.0	IS-3025 (p-31)

End of Report

Prepared By: *Ajay*Approved By: *SKob*

- Note 1. Sample will be retained for two weeks from the date of issue of test report, unless specified by the customer.
 2. The results given above are related to the tested sample and mentioned parameters. Endorsement of product is neither inferred nor implied.
 3. Total liability of our works is limited to invoiced amount.
 4. This report can not used as evidence in a court of law without the written approval of the lab.
 5. Certificate shall not be reproduced except in full, without the written approval of the laboratory.
 6. Any short of play by the customer with the data of this certificate shall be illegal.



Winmet Technologies Private Limited
CIN : U72200HR2008PTC037951

E-65, Site-IV, Near Radisson Blu Hotel, Greater Noida, U.P.-201306
Telefax : +91 120 4240001, Mobile: +91 8130789995

Email : info@winmet.com ; Web : www.winmet.com

Recognised from Ministry of Environment, Forest and Climate Change (MoEF), Govt of India, Under EIA/EMP Rules 2002, No. 1501R/25/2017-CPW

TEST REPORT

TEST REPORT

REPORT NO.	WL20025010	PAGE	1 of 1
SERVICE REQUEST NO.	L20026	SERVICE REQUEST DATE	12.12.2020
DATE OF ISSUE	30.12.2020	Sample recd on	25.12.2020
NAME & ADDRESS OF PARTY		SAMPLE DETAILS	
M/s Umang Dairy Ltd. Hasanpur Road Gajrola Distt- Amroha		Description : One Waste Water Sample Marked STP Outlet Was Collected by us on 25.12.2020 Type of Sampling : Grab Sampling Sampling Method : IS:3025P.1 Quantity : 3L + 500ml Date of analysis : 25.12.2020 to 29.12.2020	

RESULTS

Effluent Sample Analysis

S. N. O.	Parameters	Units	Results	Limits as per E(P)A 1986 for (discharge in to inland Surface Water)	Test Method
1.	Color	-	Colorless	Colorless	Visual
2.	odor	-	unobjectionable	unobjectionable	-
3.	Total Suspended Solids	mg/l	56	100 max	IS-3025 (p-17)
4.	pH Value	-	8.12	5.5 to 9.0	IS-3025 (p-11)
5.	Oil & Grease	mg/l	5.0	10 max	IS-3025 (p-39)
6.	Bio Chemical Oxygen Demand (at 27°C for 3 days)	mg/l	15	30 max	IS-3025 (p-44)
7.	Chemical Oxygen Demand	mg/l	70	250 max	APHA 22 nd Ed., 5220 (B)
8.	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	<0.1	1.0 max	IS-3025 (p-43)
9.	Ammonical nitrogen (as N)	mg/l	7.0	50 max	IS-3025 (p-34)
10.	Dissolved Phosphate (as P)	mg/l	0.30	5.0 max	IS-3025 (p-31)

End of Report

Prepared By: *[Signature]*

Approved By: *[Signature]*

- Note 1. Sample will be retained for two weeks from the date of issue of test report, unless specified by the customer.
 2. The results given above are related to the tested sample and mentioned parameters. Endorsement of product is neither inferred nor implied.
 3. Total liability of our works is limited to invoiced amount.
 4. This report can not used as evidence in a court of law without the written approval of the lab.
 5. Certificate shall not be reproduced except in full, without the written approval of the laboratory.
 6. Any sort of play by the customer with the date of this certificate shall be illegal.





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E-65, Site-IV, Near Radisson Blu Hotel, Greater Noida, U.R.-201306
 Telefax : +91 120 4240001, Mobile: +91 8130789995

Email : info@winmet.com | Web : www.winmet.com

Recognised from Ministry of Environment, Forest and Climate Change (MOEF), Govt. of India, Under EPA 1986 vide No. 15018/23/2017-CPW

TEST REPORT

TEST REPORT

REPORT NO.	WL2002507	PAGE	1 of 1
SERVICE REQUEST NO.	L20026	SERVICE REQUEST DATE	12.12.2020
DATE OF ISSUE	30.12.2020	Sample recd on	25.12.2020
NAME & ADDRESS OF CUSTOMER :		SAMPLE DETAILS	
M/s. Umang Dairy Ltd. Hasanpur Road Gajrola Distt- Amroha		Description : One Bore Well No.1 Water Marked. Near Hag Sample Was Collected by us on 25.12.2020 Packaging : Plastic bottle Marking : Bore well Water Quantity : 2 L Analysis Completed on : 25.12.2020 to 29.12.2020	

TEST RESULTS
Water Sample Analysis

S. NO	Parameters	Units	Results	Limits (IS: 10500-2012) (Max Values)Ammd.2		Protocol
				Desirable	Permissible	
1.	Colour	Hazen	<5	5	15	IS:3025(Pt-4)
2.	Odour	---	Agreeable	Agreeable	Agreeable	IS:3025(Pt-5)
3.	Turbidity	NTU	<1.0	1	5	IS:3025(Pt-10)
4.	pH value at 25°C	---	7.82	6.5- 8.5	---	IS:3025(Pt-11)
5.	Total hardness (as CaCO ₃)	mg/l	174	200	600	IS:3025(Pt-21)
6.	Iron as Fe	mg/l	0.18	1.0	No relaxation	APHA 22 nd Ed., 3500-Fe(B)
7.	Chloride (as Cl)	mg/l	24	250	1000	IS:3025(Pt-32)
8.	Fluoride (as F)	mg/l	0.22	1.0	1.5	APHA 22 nd Ed., 4500-F(D)
9.	Total Dissolved Solids	mg/l	312	500	2000	IS:3025(Pt-16)
10.	Sulphate (as SO ₄)	mg/l	16	200	400	IS:3025(Pt-24)
11.	Total Alkalinity (as CaCO ₃)	mg/l	158	200	600	IS:3025(Pt-23)
12.	Calcium (as Ca)	mg/l	48	75	200	IS:3025(Pt-40)
13.	Magnesium (as Mg)	mg/l	13	30	100	IS:3025(Pt-46)

End of Report****

Checked by: *Agony*



Authorized Signatory: *SKdb*

Note 1. Sample will be retained for 15 days from the date of issue of test report, unless specified by the customer.
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Winmet Technologies Private Limited

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 E-65, Site-IV, Near Radisson Blu Hotel, Greater Noida, U.P.-201306
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Recognised from Ministry of Environment, Forest and Climate Change, India, Govt. of India, Under EPA 1986 vide No. 15418/25/2017-CP.

TEST REPORT

REPORT NO.	WL2002508	PAGE	1 of 1
SERVICE REQUEST NO.	L20026	SERVICE REQUEST DATE	12.12.2020
DATE OF ISSUE	30.12.2020	Sample read on	25.12.2020
NAME & ADDRESS OF CUSTOMER :		SAMPLE DETAILS	
M/s. Umang Dairy Ltd. Hasanpur Road Gajrola Distt- Amroha		Description : One Bore Well No.3 Water Marked .Transit Office Sample Was Collected by us on 25.12.2020 Packing : Plastic bottle Marking : Bore well Water Quantity : 2 L Analysis Completed on : 25.12.2020 to 29.12.2020	

TEST RESULTS

Water Sample Analysis

S. NO	Parameters	Units	Results	Limits (IS: 10500-2012) (Max Values) Ammd.2		Protocol
				Desirable	Permissible	
1	Colour	Hezen	<5	5	15	IS:3025(Pt-4)
2	Odour	---	Agreeable	Agreeable	Agreeable	IS:3025(Pt-5)
3	Turbidity	NTU	<1.0	1	5	IS:3025(Pt-10)
4	pH value at 25°C	---	7.70	6.5-8.5	---	IS:3025(Pt-11)
5	Total hardness (as CaCO ₃)	mg/l	162	200	600	IS:3025(Pt-21)
6	Iron as Fe	mg/l	0.17	1.0	No relaxation	APHA 22 nd Ed., 3500-Fe(B)
7	Chloride (as Cl)	mg/l	18	250	1000	IS:3025(Pt-32)
8	Fluoride (as F)	mg/l	0.17	1.0	1.5	APHA 22 nd Ed., 4500-F(D)
9	Total Dissolved Solids	mg/l	294	500	2000	IS:3025(Pt-16)
10	Sulphate (as SO ₄)	mg/l	12	200	400	IS:3025(Pt-24)
11	Total Alkalinity (as CaCO ₃)	mg/l	150	200	600	IS:3025(Pt-23)
12	Calcium (as Ca)	mg/l	44	75	200	IS:3025(Pt-40)
13	Magnesium (as Mg)	mg/l	12	30	100	IS:3025(Pt-48)

End of Report

Checked By:



Authorized Signatory

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- The results given above are related to the tested sample and mentioned parameters. Endorsement of product is neither inferred nor implied.
 - Total liability of our works is limited to invoiced amount.
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 - Certificate shall not be reproduced except in full, without the written approval of the laboratory.
 - Any sort of play by the customer with the data of this certificate shall be illegal.

ANNEXURE III: Flow meter calibration certificates



Format No. 510F-01

GLOBAL CALIBRATION & TEST LAB

Off.: S-3, Phase-II, RIICO Indl. Area, Bhiwadi-301019, Distt.-Alwar (Raj.)
 Mob.: 09351146846, 9694022700, 9694014200, 09414012627
 E-mail: gct_lab@rediffmail.com; gct_l_mktg@rediffmail.com

Calibration Certificate

Calibrated For	M/s. Umang Dairies Limited (Formerly JK Dairies & Food Ltd.) 3 K.M Stone, Hasanpur Road, Gajroula (Amro)-244235 (U.P)		
Calibration Certificate No.	20/C-14403	Date of issue of Certificate	12.06.2020
SRF. No./Date	20JN07//10.06.2020	Calibration Date	11.06.2020
Lab Code	C-14403	Valid Up to	10.06.2021
Description & Identification of Instruments:			
Inst. Name	Water Flow Meter	Type	Digital
Make/Model	E & H	Range	20-100 LPH
Sr. No. // ID No.	H4042020000// FM-03	Op. Range	Full
Accuracy	Not Specified	L.C	1 LPH
Location	LMP Soft Water Line (LMP CIP)	Zero Error	Nil
Date of Receive	On Site Calibration	Condition	Good

Environmental Conditions :

Temperature	(25 ± 10) °C
Relative Humidity	(50 ± 20) %

Principle/Methodology of Calibration: The Instrument has been calibrated as Per CPM-02/FM/5.4P-51 & SC-02.

Standard Equipments Used:

Sr.No.	Instrument Name	Traceable to	Certificate No.	Calibration Date	Valid up to
1	Set of Weight (F ₁)	Weightronics	WMCL/F/2020-02/3260	06.02.2020	05.02.2022
2	Set of Weight (M ₁)	Weightronics	WMCL/F/2020-02/3259	06.02.2020	05.02.2022
3	Dig. Time Interval Meter	Kelvin	154F	19&20.10.2019	18.10.2020

Calibration Result : Unit : LPH

Sr. No	Standard	Observed
1	20.013	20
2	40.018	40
3	60.029	60
4	80.033	80
5	100.042	100

Expanded Uncertainty of Measurement : ± 1.7 LPH
 (For k = 2 at approximate 95% confidence level)

Calibrated By :

Jagdeep Shyoran
(Calibration Engineer)



NABL ACCREDITED LAB

Approved By:

Anupam Shukla
(Chief Executive Officer)

Note: The Calibration results reported in this certificate are valid at the time of & under stated conditions of measurement.



Format No. 510F-01

GLOBAL CALIBRATION & TEST LAB

Off.: S-3, Phase-II, Rilco Indl. Area, Bhiwadi-301019, Distt.-Alwar (Raj.)
 Mob.: 99351146846, 9694022700, 9694014200, 09414012627
 E-mail: gctl_lab@rediffmail.com; gctl_mktg@rediffmail.com

Calibration Certificate

Calibrated For	M/s. Umang Dairies Limited (Formerly JK Dairies & Food Ltd.) 3 K.M.Stone,Hasanpur Road,Gajroula(Amro)-244235(U.P)		
Calibration Certificate No.	20/C-14405	Date of issue of Certificate	12.06.2020
SRF. No./Date	20JN07//10.06.2020	Calibration Date	11.06.2020
Lab Code	C-14405	Valid Up to	10.06.2021
Description & Identification of Instruments:			
Inst. Name	Mag. Flow meter	Type	--
Make//Model	CIC//1064	Range	0 - 80 m ³ /hr
Sr. No. // ID No.	1705984//FM-05	Op. Range	Full
Accuracy	Not Specified	L.C	0.01 m ³ /hr
Location	Borwell No. 01	Zero Error	Nil
Date of Receive	On Site Calibration	Condition	Good

Environmental Conditions :

Temperature	: (25 ± 10) °C
Relative Humidity	: (50 ± 20) %

Principle/Methodology of Calibration: The Instrument has been calibrated as Per CPM-02/FM/5.4P-51 & SC-02.

Standard Equipments Used:

Sr.No.	Instrument Name	Traceable to	Certificate No.	Calibration Date	Valid up to
1	Set of Weight (F ₁)	Weightronics	WMCL/F/2020-02/3260	06.02.2020	05.02.2022
2	Set of Weight (M ₁)	Weightronics	WMCL/F/2020-02/3259	06.02.2020	05.02.2022
3	Dig. Time Interval Meter	Kelvin	154F	19&20.10.2019	18.10.2020

Calibration Result : Unit : m³/hr

Standard(m ³ /hr)	Observed(m ³ /hr)
10.50	10.50
30.00	30.00
50.00	50.99
80.00	80.98

Expanded Uncertainty of Measurement : ± 0.004 m³/hr

(For k = 2 at approximate 95% confidence level)

Calibrated By :

Pradeep Kumar
 Pradeep Kumar
 (Calibration Engineer)



Approved By:

Anupam Shukla
 Anupam Shukla
 (Chief Executive Officer)

NABL ACCREDITED LAB

Notes :- The Calibration results reported in this certificate are valid at the time of & under stated condition of measurement



GLOBAL CALIBRATION & TEST LAB

Off.: S-3, Phase-II, RIICO Indl. Area, Bhiwadi-301019, Distt.-Alwar (Raj.)
 Mob. : 09351146846, 9694022700, 9694014200, 09414012827
 E-mail : gcti_lab@rediffmail.com; gcti_mktg@rediffmail.com

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Calibration Certificate

Format No. 510F-01

Calibrated For	: M/s. Umang Dairies Limited (Formerly JK Dairies & Food Ltd.) 3 K.M Stone, Hasanpur Road, Gajroula (Amro)-244235 (U.P)		
Calibration Certificate No.	: 20/C-14407	Date of issue of Certificate	: 12.06.2020
SRF. No./Date	: 20/N07//10.06.2020	Calibration Date	: 11.06.2020
Lab Code	: C-14407	Valid Up to	: 10.06.2021
Description & Identification of Instruments:			
Inst. Name	: Mag. Flow meter	Type	: -
Make/Model	: CIC	Range	: 0 - 100 m ³ /hr
Sr. No. / ID No.	: DMS2018-12-246//FM-07	Op. Range	: Full
Accuracy	: Not Specified	L.C	: 0.01 m ³ /hr
Location	: Borwell No.02	Zero Error	: Nil
Date of Receive	: On Site Calibration	Condition	: Good

Environmental Conditions	Temperature	: (25 ± 10) °C
	Relative Humidity	: (50 ± 20) %

Principle/Methodology of Calibration: The Instrument has been calibrated as Per CPM-02/FM/5.4P-51 & SC-02.

Standard Equipments Used:

Sr.No.	Instrument Name	Traceable to	Certificate No.	Calibration Date	Valid up to
1	Set of Weight (F ₁)	Weightronics	WMCL/P/2020-02/3260	06.02.2020	05.02.2022
2	Set of Weight (M ₁)	Weightronics	WMCL/P/2020-02/3259	06.02.2020	05.02.2022
3	Dig. Time Interval Meter	Kelvin	154P	19&20.10.2019	18.10.2020

Calibration Result : Unit : m³/hr

Standard (m ³ /hr)	Observed (m ³ /hr)
20.50	20.50
50.00	50.99
80.00	80.98
100.00	100.96

Expanded Uncertainty of Measurement : ± 0.004 m³/hr



Calibrated By:

 Pradeep Kumar
 (Calibration Engineer)

Approved By:

 Anupam Shukla
 (Chief Executive Officer)

NABL ACCREDITED LAB

Notes: - The Calibration results reported in this certificate are valid at the time of & under stated conditions of measurement.
 This report should not be reproduced except in full without our prior permission in writing.
 This certificate relates only to the item calibrated as identified above.
 Laboratory Standards are traceable to National standards. - UUC = Unit Under Calibration.

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GLOBAL CALIBRATION & TEST LAB

Off.: S-3, Phase-II, RilCO Indl. Area, Bhiwadi-301019, Distt.-Alwar (Raj.)
Mob.: 09351146846, 9694022700, 9694014200, 09414012627
E-mail: gctl_lab@rediffmail.com; gctl_mktg@rediffmail.com

Calibration Certificate

Format No. 510F-01

Calibrated For	: M/s. Umang Dairies Limited (Formerly JK Dairies & Food Ltd.) 3 K.M Stone, Hasanpur Road, Gajroula (Amro)-244235 (U.P)		
Calibration Certificate No.	: 20/C-14406	Date of issue of Certificate	: 12.06.2020
SRF. No./Date	: 20JN07//10.06.2020	Calibration Date	: 11.06.2020
Lab Code	: C-14406	Valid Up to	: 10.06.2021
Description & Identification of Instruments:			
Inst. Name	: Mag. Flow meter	Type	: -
Make/Model	: CIC//1064	Range	: 0 - 80 m ³ /hr
Sr. No. // ID No.	: 1705983//FM-06	Op. Range	: Full
Accuracy	: Not Specified	L.C	: 0.01 m ³ /hr.
Location	: Borwell No. 03	Zero Error	: Nil
Date of Receive	: On Site Calibration	Condition	: Good

Environmental Conditions	Temperature	: (25 ± 10) °C
	Relative Humidity	: (50 ± 20) %

Principle/Methodology of Calibration: The Instrument has been calibrated as Per CPM-02/FM/5.4P-51 & SC-02.

Standard Equipments Used:

Sr.No.	Instrument Name	Traceable to	Certificate No.	Calibration Date	Valid up to
1	Set of Weight (F)	Weightronics	WMCL/F/2020-02/3260	06.02.2020	05.02.2022
2	Set of Weight (M)	Weightronics	WMCL/F/2020-02/3259	06.02.2020	05.02.2022
3	Dig. Time Interval Meter	Kelvin	154F	19&20.10.2019	18.10.2020

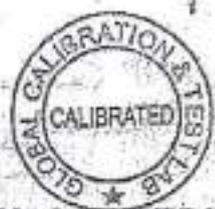
Calibration Result : Unit : m³/hr

Standard(m ³ /hr)	Observed(m ³ /hr)
10.50	10.50
30.00	30.99
50.00	50.98
80.00	80.97

Expanded Uncertainty of Measurement : ± 0.004 m³/hr

(For k = 2 at approximate 95% confidence level)

Calibrated By :
[Signature]
Pradeep Kumar
(Calibration Engineer)



Approved By:
[Signature]
Anupam Shukla
(Chief Executive Officer)

NABL ACCREDITED LAB

Note: The Calibration results provided in this certificate are valid at the time of & under stated condition of measurement.



GLOBAL CALIBRATION & TEST LAB

Off.: S-3, Phase-II, Rilco Ind. Area, Bhiwadi-301019, Distt.-Alwar (Raj.)
 Mob. : 09351146846, 9694022700, 9694014200, 09414012627
 E-mail : gctl_lab@rediffmail.com; gctl_mktg@rediffmail.com

Calibration Certificate

Format No. 510F-01

Calibrated For	: M/s. Umang Dairies Limited (Formerly JK Dairies & Food Ltd.) 3 K.M Stone, Hasanpur Road, Gajroula (Amro)-244235 (U.P)		
Calibration Certificate No.	: 20/C-14402	Date of issue of Certificate	: 12.06.2020
SRF. No./Date	: 20JN07//10.06.2020	Calibration Date	: 11.06.2020
Lab Code	: C-14402	Valid Up to	: 10.06.2021
Description & Identification of Instruments:			
Inst. Name	: Water Flow Meter	Type	: Digital
Make/Model	: Itron	Range	: 50-300 LPH
Sr. No. // ID No.	: D160I301012// FM-02	Op.Range	: Full
Accuracy	: Not Specified	L.C	: 1 LPH
Location	: Curd Soft Water Line (Near Instruments)	Zero Error	: Nil
Date of Receive	: On Site Calibration	Condition	: Good

Environmental Conditions :

Temperature	: (25 ± 10) °C
Relative Humidity	: (50 ± 20) %

Principle/Methodology of Calibration: The Instrument has been calibrated as Per CPM-02/FM/5.4P-51 & SC-02.

Standard Equipments Used:

Sr.No.	Instrument Name	Traceable to	Certificate No.	Calibration Date	Valid up to
1	Set of Weight (F)	Weightronics	WMCL/E/2020-02/3260	06.02.2020	05.02.2022
2	Set of Weight (M)	Weightronics	WMCL/F/2020-02/3259	06.02.2020	05.02.2022
3	Dig. Time Interval Meter	Kelvin	154F	19&20.10.2019	18.10.2020

Calibration Result : Unit : LPH

Sr. No	Standard	Observed
1	50.09	50
2	100.12	100
3	150.15	150
4	200.26	200
5	300.36	300

Expanded Uncertainty of Measurement : ± 1.7 LPH
 (For k= 2 at approximate 95% confidence level)

Calibrated By:

Jagdeep Shyoran
 (Calibration Engineer)



NABL ACCREDITED LAB

Approved By:

Anupam Shukla
 (Chief Executive Officer)

Notes: The Calibration results reported in this certificate are valid at the time of & under stated condition of measurement

ANNEXURE IV : Environmental Compliance



IN-NRC-10125



IN-NRC-10125



Recognised from Ministry of Environment, For

TEST REPORT

REPORT NO.	WI2001
SERVICE REQUEST NO.	I2001
DATE OF ISSUE	18.09
NAME & ADDRESS OF PARTY	
M/s Umang Dairy Ltd . Hasanpur Road Gajrola Distt	

ANNEXURE V : CGWA NOC Documents



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Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation



Logout

Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome to our Portal
Previous Login Data Time: 23/04/2019 16:08:31 PM, IP Address: 122.163.129.172

[Applicant Home](#) |
 [Apply](#) |
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<p>Location Details</p> <p>Communication Address</p> <p>Land Use Details</p> <p>Water Requirement Details</p> <p>Recycled Water Usage</p> <p>Groundwater Abstraction Structure- Existing</p> <p>Groundwater Abstraction Structure- Proposed</p> <p>Other Details</p> <p>Self Declaration</p> <p>Attachment</p> <p>Final Submit</p>	<p style="text-align: center; font-weight: bold;">RENEW INDUSTRIAL USE SUCCESSFUL SUBMISSION</p> <p style="text-align: right;">Print Application</p> <p>Your Application Submitted Successfully. Your Application Detail are:</p> <p>Application Number 21-4/1320/UP/IND/2017</p> <p>Details of Existing CGWANOC/IND/ORIG/2017/2513 NOC (19/05/2017 - 16/05/2019)</p> <p>Applied For Renewal 1st</p> <p>Name of Industry UMANG DAIRIES LTD</p> <p>Submitted Date: 24/04/2019</p> <p>Net Ground Water Requirement: 1050.00</p> <p>Please note your application number for future reference.</p> <p><u>This application will be processed only after receipt of printed form duly signed by the applicant along with all relevant enclosures at the Regional Director within seven (7) days of uploading completed application online. Please send your application to given address below.</u></p> <p>Regional Director Central Ground Water Board Northern Region Bhujal Bhavan, Sector-8L, Sitapur Road, Joraha Ram Ram Bank Chauraha LUCKNOW UTTAR PRADESH PinCode: 226021</p> <p>Note -</p> <p>a) The Processing Fee is Non-Refundable. Applicant should ensure "Check Eligibility" and "Documents Required" before Submitting Application Online.</p> <p>b) Applicant has to Submit Processing Fee of Rs 500.00/- (Rupees Five Hundred Only) through NON TAX RECEIPT PORTAL (https://bharatkosh.gov.in). A receipt will be generated. Please fill in the Transaction Ref No. and Date from the receipt, in print out of application and attach receipt along with hard copy of application.</p> <p>c) Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.</p>
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Impact Assessment Report



Umang Dairies Ltd

03 km Stone Hasanpur road,
Block- Gajraula, District : Amroha
Uttar Pradesh

Prepared by:



PARAMARSH

Servicing Environment & Development
M.S.-1/10, Sector A, Sitapur Road Yojna
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Aliganj, Lucknow-226024, UP



DISCLAIMER

Paramarsh Servicing Environment and Development, Lucknow (QCI-NABET Accredited Consultant) Team has prepared this report for M/s Umang Dairies Ltd., at 03 Km Stone Hasanpur Road, Block - Gajraula, District - Amroha, Uttar Pradesh based on data collected from field survey and secondary sources as well as data and record provided by the representatives of M/s Umang Dairies Ltd.

All the details contained in this report have been compiled in good faith based on information gathered. All reasonable care has been taken in its preparation of report.

Study Team

- Mr. Pankaj Kumar Srivastava (Internationally certified Lead Auditor in Water Quality Management System)
- Mr. Akash Kumar (Approved expert of QCI-NABET)
- Dr. Surendra Vikram Ghavri (Approved expert of QCI-NABET)
- Mr. Pramod Kumar Vishwakarma (Approved expert of QCI-NABET)

Impact Assessment Report

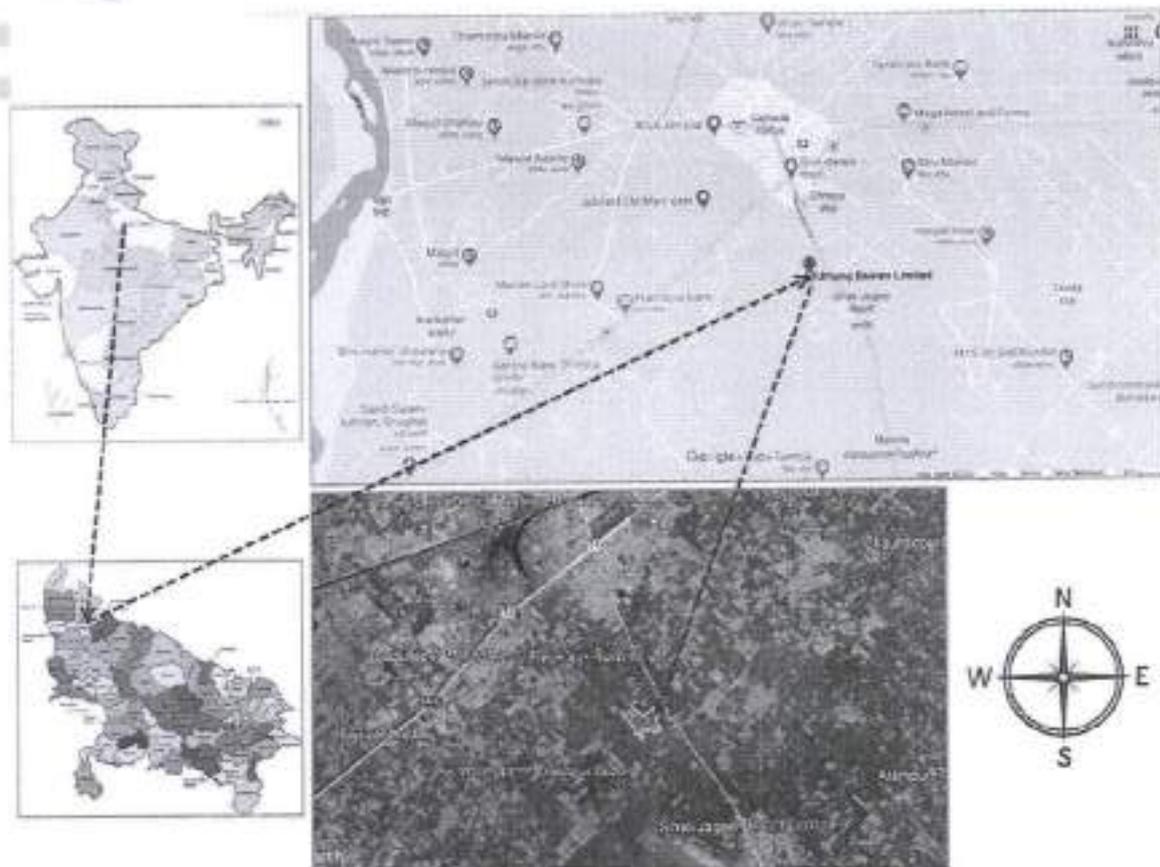
1.0 Brief about the proposed project giving location details, coordinates, Google/ topo-sheet maps, etc. demarcating the project area.

Introduction:

M/S Umang Dairies Limited is a milk processing industry situated at 03 kilometer stone, Hasanpur Road, Block : Gajraula, District : Amroha (UP). Fresh water is required for cooling purpose. Total fresh water requirement for existing project is 1650.0 KL /Day. Fresh water has been drawn from underground through borewells.

Table 01: Summary of the project

S. No		
1	Name of the Factory	Umang Dairies Ltd
2	Location	03 km Stone Hasanpur road, Block-Gajraula, District : Amroha, Uttar Pradesh
3	Water requirement	1650.00 m ³
4	Area details	
a	Green belt area	36399.89 m ²
b	Open Area	14434.39 m ²
c	Road/Paved area	27749.93 m ²
d	Rooftop area of building/sheds	17415.52 m ²

**Figure 01: Location map**

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Table 02: Geo - Coordinates of the factory

Pillar	Latitude	Longitude
A	28°48'42.08"N	78°15'0.90"E
B	28°48'38.81"N	78°15'4.68"E
C	28°48'41.72"N	78°15'8.63"E
D	28°48'38.75"N	78°15'11.38"E
E	28°48'37.10"N	78°15'9.51"E
F	28°48'34.12"N	78°15'12.15"E
G	28°48'32.22"N	78°15'9.38"E
H	28°48'34.25"N	78°15'6.72"E
I	28°48'32.20"N	78°15'4.02"E
J	28°48'30.96"N	78°15'5.05"E
K	28°48'30.25"N	78°15'3.86"E
L	28°48'33.34"N	78°15'0.74"E
M	28°48'33.96"N	78°15'1.53"E
N	28°48'38.97"N	78°14'56.39"E



Figure 02: Google map within 2 Km radius of project site

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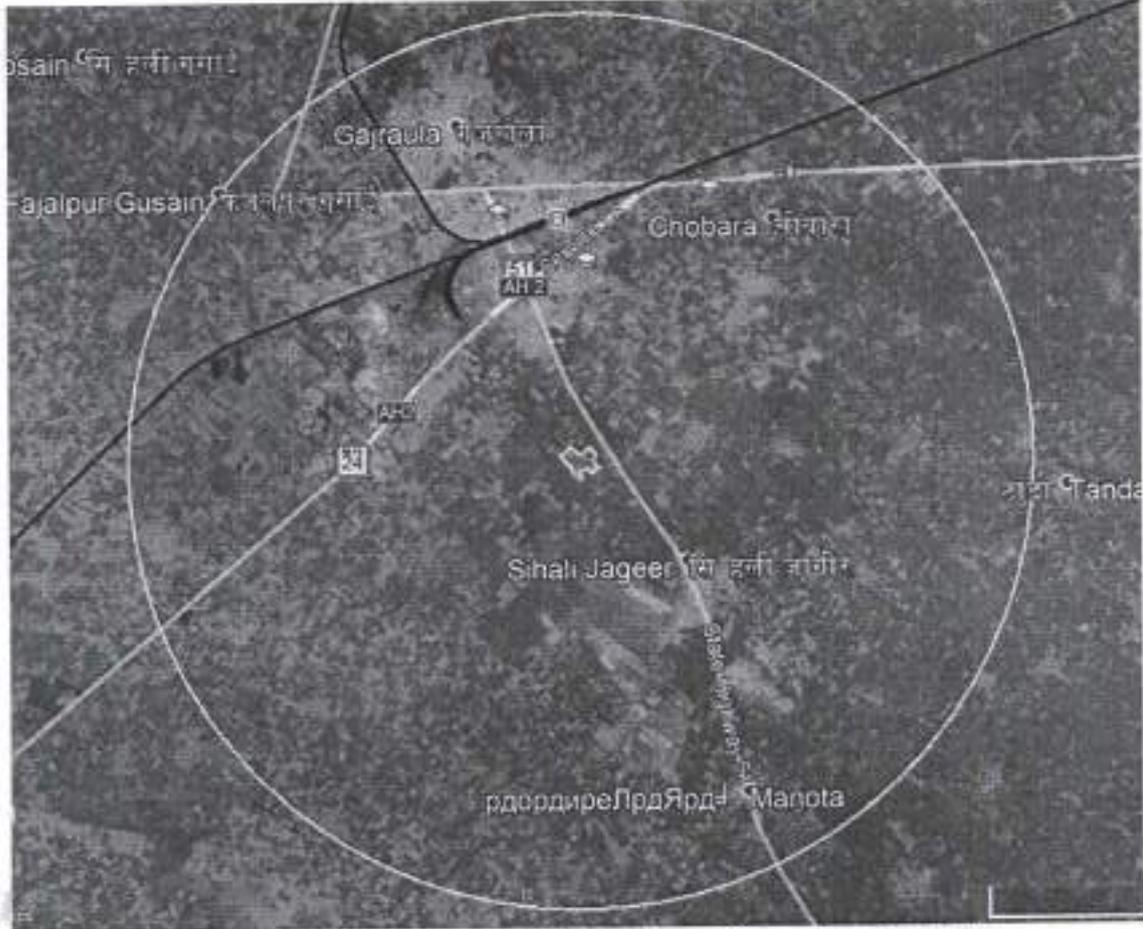


Figure 03: Google map within 5 Km radius of project site

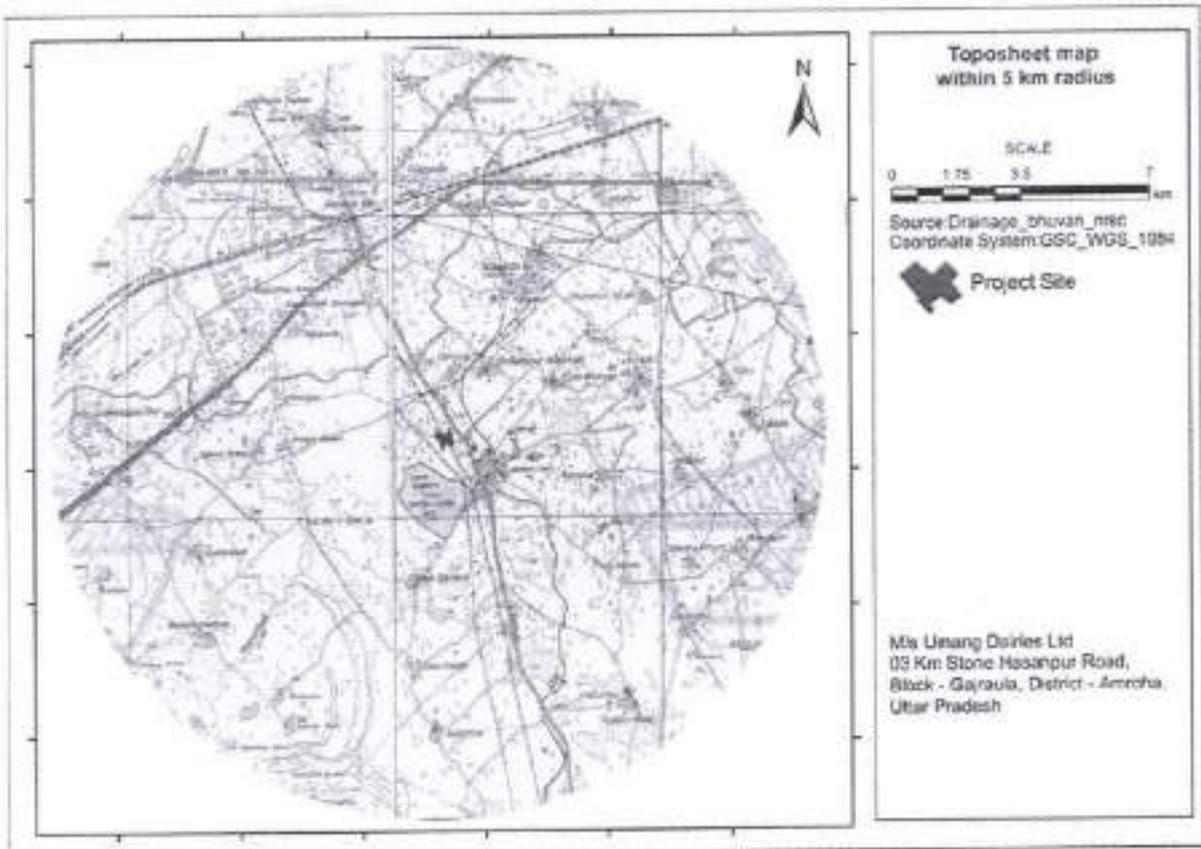


Figure 04: Topo-sheet map within 5 km radius

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1.1 Land Use Land Cover of the surrounding area, Percentage of LULC categories

Land Use Based on Satellite Imagery

Remote sensing satellite imageries were collected and interpreted for the study area within radius of 5.0 km of project site for analyzing the land use pattern of the study area based on the satellite data, land use / land cover map have been prepared.

Land Use /Land Cover Classification System

The present land use / land cover maps were prepared based on the classification system of National standards.

Data Requirement

IRS-P6 Geo -Coded FCC of LISS-III was acquired for 2014 - 2015 and was used for the mapping and interpretation. Besides, other collateral data as available in the form of maps, charts, census records, other reports and especially topographical survey of India maps are used. In addition to this, ground truth survey was also conducted to verify and confirm the ground features.

Methodology

The methodology adopted for preparation of land use/ land cover thematic map is mono scopic visual interpretation of geo coded scenes of IRS-P6 satellite LISS-III and field observations are taken. The various steps involved in the study are preparatory field work, field survey and post field work.

Pre- Field Interpretation of satellite data

The False Color Composite (FCC) of IRS-P6 satellite data are used for pre-field interpretation work. Taking the help of topo sheets ,geology, geo- morphology and by using the image element the feature are identified and delineated the Boundaries roughly. Each feature is identified on image by their image elements like tone, texture, colour, shape, size, pattern and association. A tentative legend in term of Land cover and land use, physiography and erosion was formulated. The sample areas for field check are selected covering all the physiography, land use / land cover feature cum image characteristics.

Software's Used

- ERDAS Imagine for Image processing /rectification/geo coding;
- Arc View for Image /Land use presentation.

Ground Truth Collection

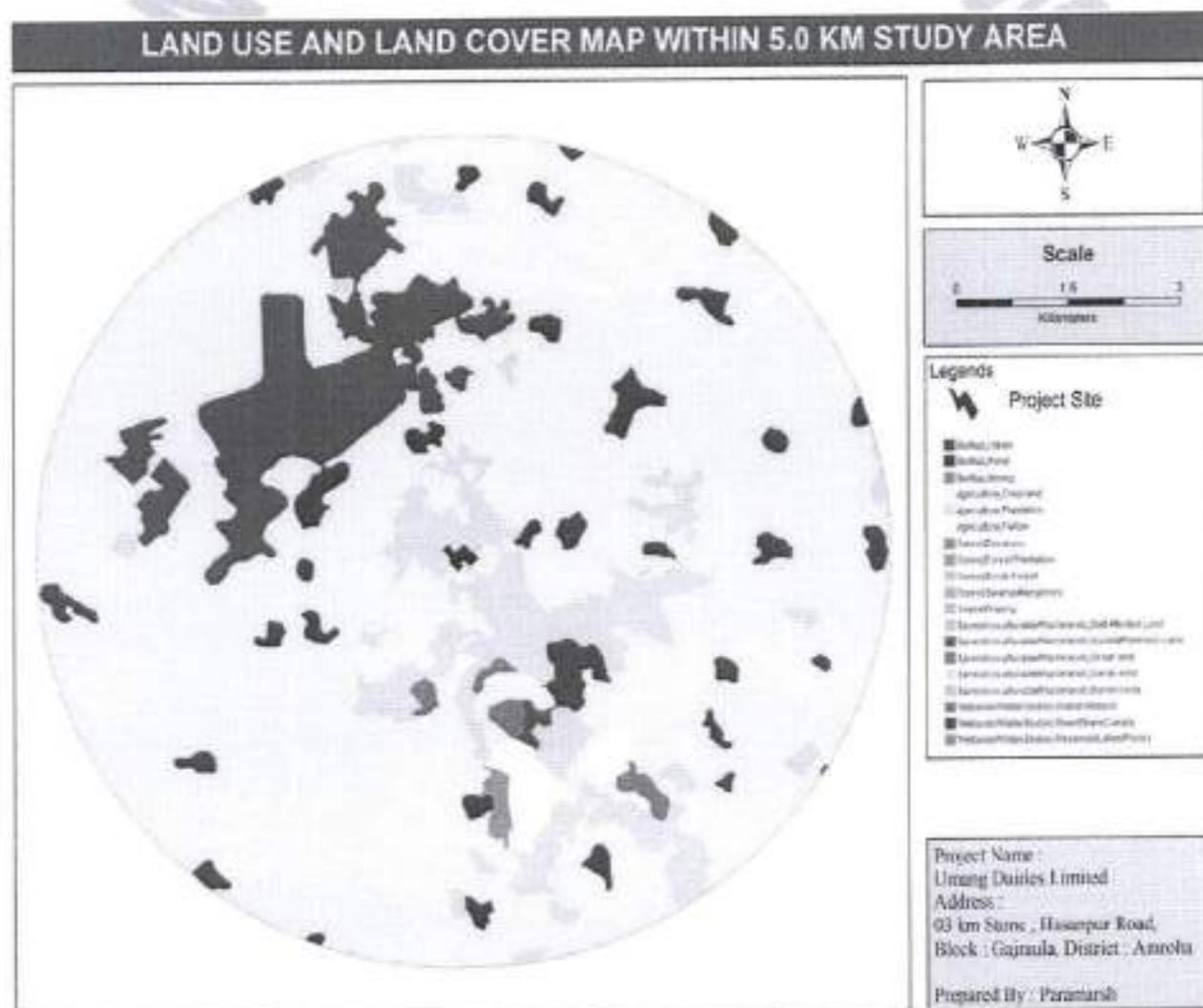
Both topo sheets and imagery were taken for field verification and a transverse plan using existing road network was made to cover as many representative sample areas as possible to observe the broad land use features and to adjust the sample areas according to field conditions. Detailed field observations and investigations were carried out and noted the land use features on the imagery.

Post Field Work

The base maps of the study area were prepared, with the help of Survey of India Topo sheets. Preliminary interpreted land use and the land cover features boundaries from IRS-P6 False Colour Composite were modified in light of field information and the final thematic details were transferred onto the base maps. The final interpreted and classified thematic map was cartographed. The cartographic map was colored with standard colour coding and detailed description of feature with standard symbols. All the classes noted and marked by the standard legend on the map.

Final Output

The final output would be the land-use/land cover map and numerals were given different colour code for each category as shown in map. Area estimation of all features of Land use/Land cover categories was noted. The land use pattern is Shows that majorly agricultural land use cover 75.0 % of total study area mean major part of rain water is directly recharge through the farm land by natural percolation. Hence rain water recharge rate by natural mean is found good in the study area.



1.2 Topography and drainage.

Topography:

The topography of the district does not show any significant variations. It is almost a level plain with slight variations in the relief. In the north however, the monotony of this level plain is broken by a ridge which runs parallel to the Ganga and ram Ganga at the distance of 1.5 to 2.5 km apart. All along this ridge the surface undulating and to the south there is gentle slope towards the southern Ganga plain. The level along the Ganga and its tributaries is intersected by various ravines.

The climate of the district is similar to other districts of the state situated at the base of Himalaya which becomes hot in summer and dry & cold in winter. Ganga, Baha & Krishna are the main rivers of the district.

Topography within proposed plant site: The project site is almost flat the elevation of the project area ranges between 210 to 212 msl. However the project site is sloping slightly towards southwest direction

Topography of site and surrounding 5 Km area:

Digital Elevation Model (DEM)

A Digital Elevation Model (DEM) is a digital representation of ground surface topography of terrain. It is also widely known as Digital Terrain Model (DTM). The DEM often comprises much of the raw dataset, which may have been acquired through techniques such as photogrammetry, LIDAR, IfSAR and land surveying. A DTM on the other hand is, generally, a filtered version of DEM. A DEM can be represented as a raster (a grid of squares) or as a triangular irregular network. The DTM provides a bare earth model, devoid of landscapes features. A DEM may be useful for landscape modeling, city modeling and visualization application.

Digital Elevation Model consists of raster grid of regularly spaced elevation values produced by USGS. A much higher quality DEM from the Shuttle Radar Topography Mission (SRTM) is also freely available for most of the globe and represents elevation at a 3 arc-second resolution (around 30 m). The quality of a DEM is a measure of how accurate elevation is at each pixel (absolute accuracy) and how accurately is the morphology presented (relative accuracy). Several factors play an important role for quality of DEM-derived products:

- Terrain roughness
- Sampling density (elevation data collection method)
- Grid resolution or pixel size
- Interpolation algorithm
- Vertical resolution
- Terrain analysis algorithms

The topography data of the study area is based on SRTM Digital Elevation Model data which is available at the USGS website. The vector polygon boundary file of the study area was used to clip the SRTM DEM to yield elevation data within the boundaries of the study area as shown in Figure-6.0. The DEM shows that altitude varies from 195.0 to

205.0 m above mean sea level (m amsl). The area exhibits a gentle slope toward south and southe western part of area where the elevation ranges between 195 m amsl to and 200.0 m amsl in the southwest at location block Gajraula. In general, areas adjacent to older flood plain exhibit higher elevations which gently slope towards the river courses, In Block Gajraula higher elevation found in North and gentle slope from North east to south west.

Digital elevation map (DEM) of the 5 km area around project site is shown in Figure 6.

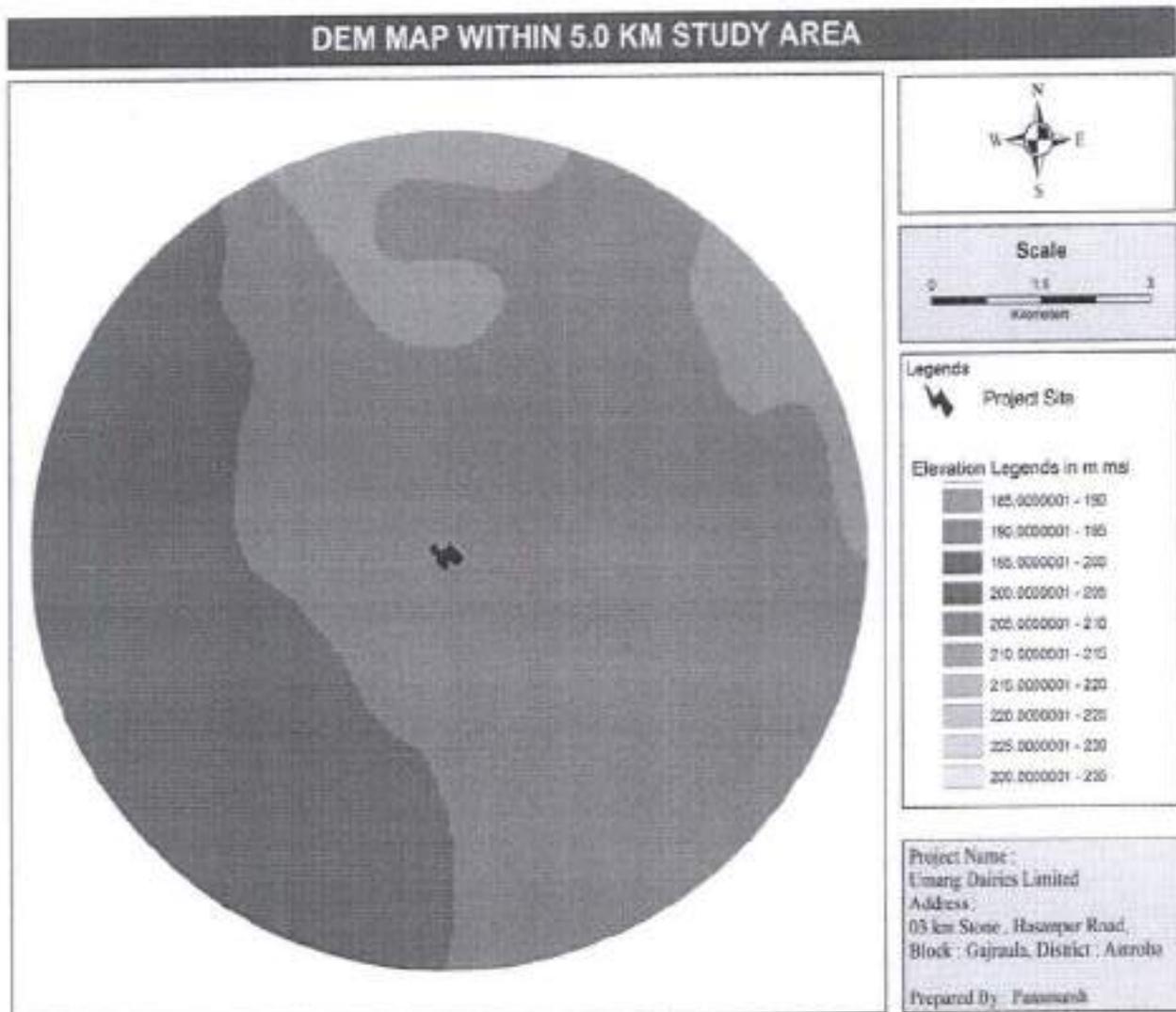


Figure 06: DEM map

Drainage:

The district is drained by two prominent rivers Ganga and Ramganga and their tributaries. Sot and Ban are the main tributaries draining the area. Sot joins the Ganga beyond this region whereas Ban is rivulet of the Ramganga.

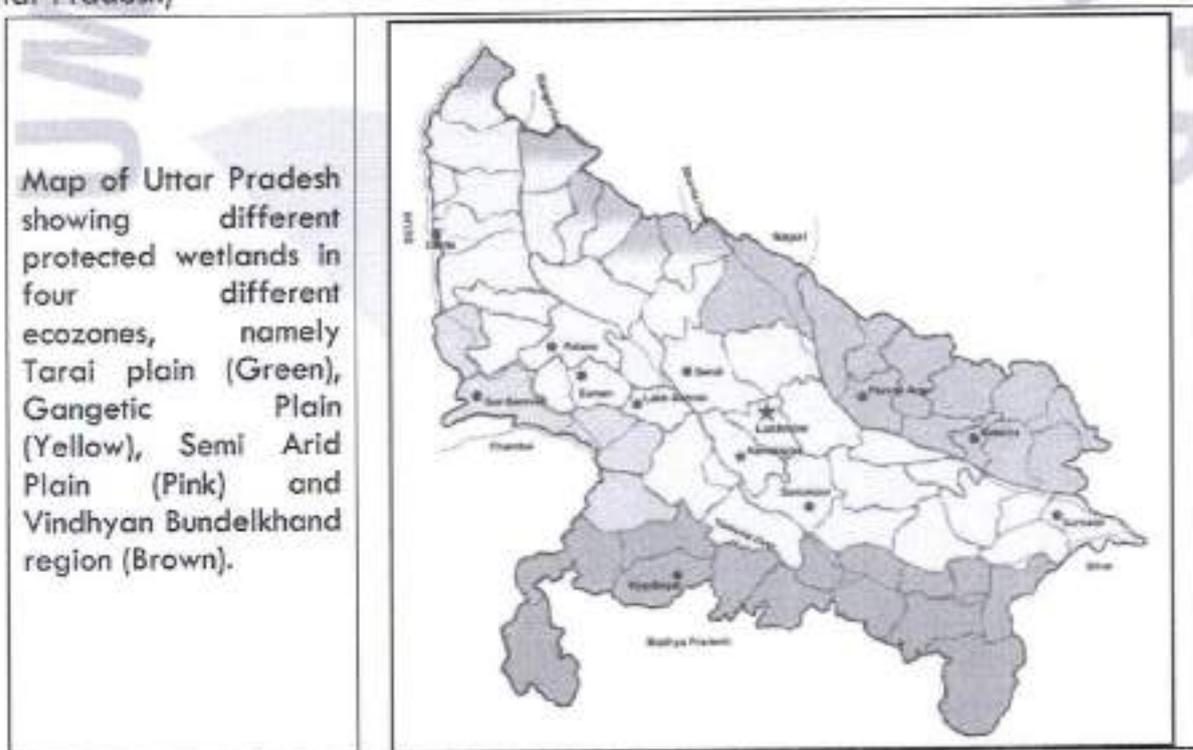
Due to topographical and hydrological situation total precipitation received in drainage congestion about 30% area of the district is affected every year by low, medium and high flood which causes miseries to animals and human population and some wet lands are also situated in the district

1.3 Details of wetlands [Highlight protected wetlands / Ramsar sites / NLCP lakes/ other important wetlands in terms of dependencies of local communities if any]

Frequently encountered definition of wetland is a land where saturation with water is the dominant factor determining the nature of soil development and the types of plant and animal communities living in the soil and on its surface. Wetlands are the transitional zones that occupy intermediate position between land and open water. They are one of the most productive ecosystems and rank with the tropical rain forests (Cross and Vohs 1998). Their productivity lies in the nature of biodiversity they harbor and the frequency of transfer of energy from one to another organism. However, the productivity, rather existence of wetlands is under threat due to several anthropogenic activities like, excess withdrawal of water resources for irrigation, non-judicial use of fertilizer, insecticides and pesticides, drainage of polluting agents, conversion of the site for various other land uses, etc (Rahmani et al. 2011).

Some of the wetlands of UP, very important from ecological point of view, have legal protection under Wildlife (Protection) Act, 1972. Present review is based primarily on the works in such wetlands scattered in different ecological zones of the state and relevant literature on the subject.

(Source: Resource Production and Consumption System: Focus on Wetland biodiversity of Uttar Pradesh)



Wetlands/ Sanctuary	Coordinates (00° 00' 00")	Ecozone	Rainfall (mm) and temperature (°C)	Threats and conservation issues
Bakhira	26 34 00 N 83 00 00 E	Tarai plain	800-1000 4-48	Drainage, Grazing, Poaching, Illegal fishing, Pesticide inflow, Private holdings
Lakh Bahosi	27 30 00 N 79 30 00 E	Gangetic (central) plain	ca 900 4-40	Grazing, Fisheries, Grass collection
Kawabganj	26 34 60 N 80 40 00 E	Gangetic (central) plain	<1000 01-48	Unwanted trees and weeds, Siltation, Pesticide inflow, Disturbance to birds
Okhla	26 33 00 N 77 17 60 E	Semi-arid plain	680-870 4-46	Disturbance to birds, Poaching, Water pollution, Encroachment, Cultivation, Fishing
Parvati Argā	27 25 00 N 82 19 00 E	Tarai plain	827 4-48	Fishing, Drainage, Pesticide inflow
Patna	27 34 60 N 78 45 00 E	Gangetic (western) plain	600-1000 4-48	Plantation, Tourists and boating, Invasive species, Trapa cultivation
Saman	27 04 60 N 79 00 00 E	Gangetic (western) plain	680 01-48	Invasive species, Illegal bird trapping, Agriculture and pesticide, Private holding
Samaspur	26 00 00 N 81 25 00 E	Gangetic (central) plain	650 4-48	Fishing, Drainage, Livestock grazing, Siltation, Pesticide inflow
Sandi	27 15 00 N 79 55 00 E	Gangetic (central) plain	830 4-40	Poaching, Grazing, Fishing, Encroachment
Sur Sarovar	27 00 00 N 77 45 00 E	Semi-arid plain	>600 2-48	Drainage, Grazing, firewood collection, Siltation, Eutrophication
Surha Taal	25 45 00 N 84 19 60 E	Gangetic (eastern) plain	>1000 4-40	Uncontrolled fishing, Drainage for irrigation, weed infestation, excessive exploitation
Vijal Sagar	25 15 76 N 79 68 20 E	Bundelkhand plain	<1000 5-47	Poaching, Fishing and Weed infestation

In the study area of 5 km radius there is no any wetland present.

2. Ground water situation in and around the project area including water level and quality data and maps along with quality issues, if any. In case of mines, ground water conditions in both core and buffer zone should be described.

2.1 Brief geology of the area

Amroha (Jyotiba Phule Nagar) is a part of Northern Upper Ganga Plain. On the basis of geology, soils, topography, climate and natural vegetation, the district is divided into the following submicro regions.

On the basis of geology, soils, topography, climate and natural vegetation, the study area falls in Ganga Khadar submicro region. The Ganga Khadar or lowland region lies in 12 km width alongside or sandy tract region on the Ganga river bank. Ganga Khadar is spread over along the Ganga in north-south direction in of the district and is liable to floods. Geologically the Ganga Khadar region belongs to Alluvium, Dun gravels (recent), while the main soil suborders associations are Ochrepts-Aquepts-Ustalfs, Psammments-Fluents and Psammments-Fluents- Aquepts.

(a) **Amroha Plains:** The region is a flat plain with little physiographic variation. It covers major part of Amroha, Hasanpur and Dhanaura tahsils and portions of Moradabad, Chandausi and Bilari tahsils. Contour mark 200 metres makes its southern boundary. The slope is gentle and towards south. North-Eastern part is comparatively higher. Sot and Ban are the main tributaries draining the area. Sot joins the Ganga beyond this region whereas Ban is rivulet of the Ramganga. Geologically, the region belongs to Alluvium and Dun Gravels (Recent). Plantation belt around Amroha town is quite extensive. Ramganga canal system serves irrigational requirements of this belt. The region is most developed in the field of agriculture and industries.

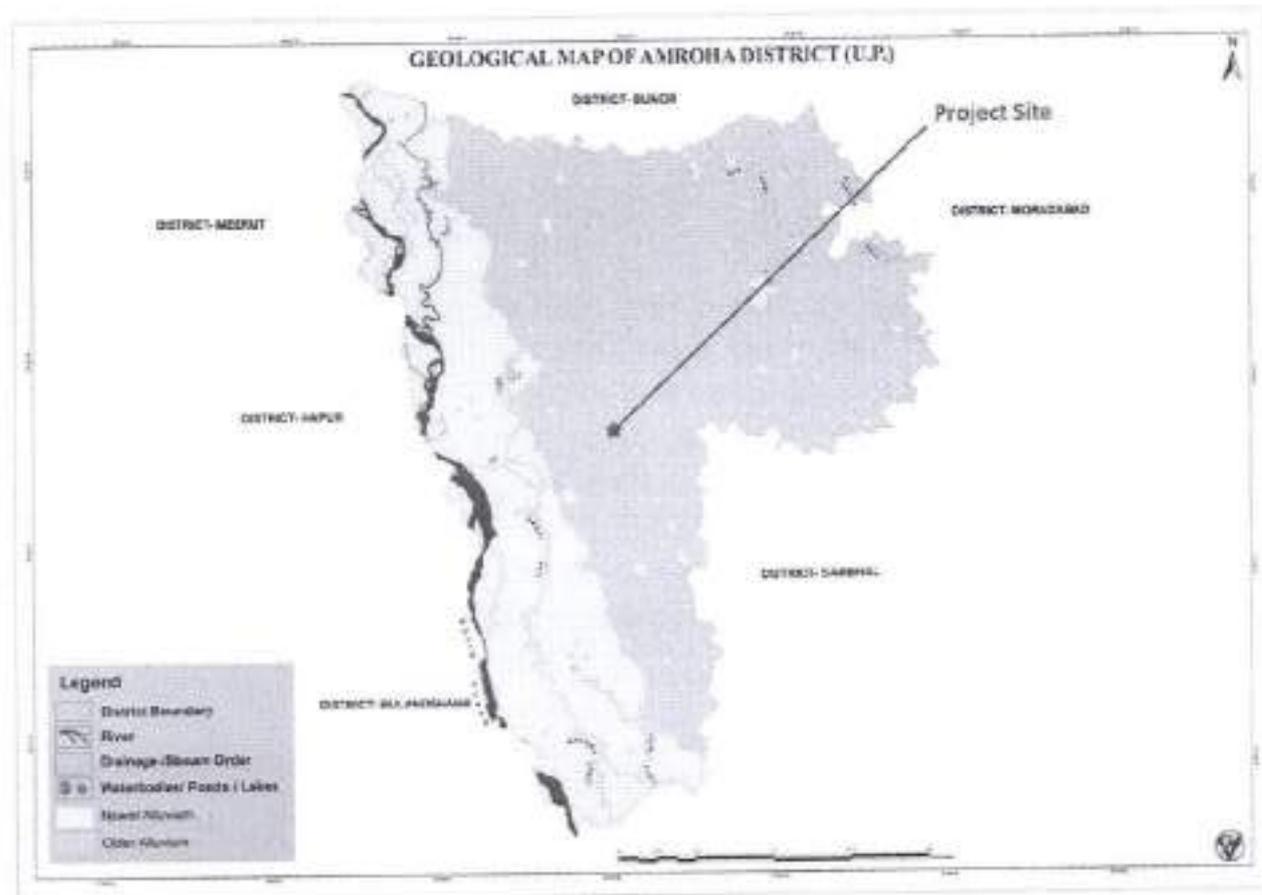


Figure 07: Geological Map of Amroha (J P Nagar)

(b) **Ganga Khadars:** Ganga Khadars is spread over along the Ganga river in north-south direction in Dhanaura and Hasanpur tahsils and is prone to floods. The slope is very gentle and parallel to the flow direction of the Ganga river. There are number of depressions, small rivulet bluffs and dead arms of the river etc. Contour of 200 metres marks roughly the eastern limit of the region. There are numerous small streams originating from local depressions and after flowing some distance parallel to the Ganga, join it again and most of them are non-perennial. Geologically, the region belongs to Alluvium and Dun gravels (Recent). Areas along the Ganga river are not developed in terms of transport, agriculture and settlements. It is a sparsely populated belt.

2.2 Hydrogeology of the area

Occurrence of Ground Water:

Jyotiba Phuley Nagar underlain by unconsolidated sediments of quaternary age comprising sand, silt, clay along with occasional kankar. The ground water occurs in the granular sediments within the zone of saturation under water table conditions in the shallow aquifer and in deeper aquifer below 150 m depth, occurs under semi-confined to confined conditions.

Sub Surface Geological Configuration (Aquifer System):

On regional scale a single aquifer group extending down to 180 mbgl is existing. The exploratory drilling done by CGWB in the district and adjacent district (Moradabad) down to a depth of 450 mbgl indicate that the first aquifer group may extend down to 215 mbgl below 215 m a thick clay bed is existing. The change in the sediment facies occur in depth range of 388-400 mbgl and sediments may belong to one system. The sediments below 400 m may belong to different depositional environment. The aquifer system behave as unconfined to semi confined depending upon the presence of clay beds. The aquifer materials are fine to medium grained & get coarser with depth. Also gravel is encountered at few places. The presence of clay beds of variable thickness are dominantly confined to areas close to major drainage system namely Ganga.

Sub Surface Geological Configuration (Aquifer System):

On regional scale a single aquifer group extending down to 180 mbgl is existing. The exploratory drilling done by CGWB in the district and adjacent district

2.2.1 Aquifer description [type, depth, storativity, permeability and porosity]

Groundwater is the water present beneath Earth's surface in soilpore spaces and in the fractures of rock formations. Groundwater is the water found underground in the cracks and spaces in soil, sand and rock. It is stored in and moves slowly through geologic formations of soil, sand and rocks called aquifers.

Aquifer Maps and Management Plan of Block Gajraula (262.70 sq. km)

Population (2011)	Male-98,708 Female-88,982 Total-1,87,690
Rainfall 2016 (Amroha Dist.)	733.92 mm
Average Annual Rainfall (Gajraula block)	733.92 mm
Rainfall Infiltration Factor (in fraction)	0.22
Specific Yield (in fraction)	0.16
Agriculture and Irrigation Major Crops-	Rice, Wheat (Dist) Other crops- Sugarcane, Potatoes, Pulses, Oilseeds (Dist)
	Net Area Sown-241.71 sq. km
	Net Irrigated Area-232.21 sq. km

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Ground Water Resource Availability:

Ground Water Resources available in the different group of aquifers. Aquifer I (134m) is very prominent in terms of thickness and geographic extent. Aquifer II is below 140-150m bgl and extends up to 270-280m bgl. Block is categorized as Over-exploited as per 2017 assessment having stage of ground water extraction 110.42%.

Ground water Extraction:

Information regarding the abstraction from different aquifers is not available, but there are drinking water supply and most of the irrigation is carried out by tapping shallow aquifers.

Water level Behaviour (2018): Pre Monsoon-~13.95m bgl & Post Monsoon-~13.25m bgl

2.2.2 Ground water flow and aquifer interaction [flow direction, Ground water – surface water connectivity]

Groundwater-flow systems are characterized by the boundary conditions imposed by their physiographic framework and by the distribution of recharge. The physiographic framework incorporates the topographic and geological conditions of a region, while recharge distribution is controlled by climate. The flow systems classified into regional, intermediate and local (Fig. 14.1).

Regional-flow systems are recharged at regional water divides and discharge into regional (higher order) streams, while local-flow systems are recharged at local water divides and discharge into local (lower order) streams. Flow systems do not develop under extensive flat areas due to low hydraulic gradients. Increasing local topographic slopes increases the depth and intensity of local-flow systems, whereas increasing regional slopes increases the depth and intensity of regional-flow systems with a concomitant degeneration of local-flow systems. The hydrological response to recharge, and the water flux through the flow system diminish with increasing flow system scale, while the depth of penetration and residence time of groundwater increase with increasing flow system scale.

Thus regional-flow systems tend to be deep, steady, slow (low flux), and more mineralized, while local-flow systems are shallow, unsteady (high variability), fast (greater flux), and less mineralized.

The interaction of groundwater and surface water on regional to local scales is dependent on the;

1. Position of the surface water body with respect to the groundwater flow systems.
2. Anisotropy and hydraulic conductivity contrasts of the groundwater system.

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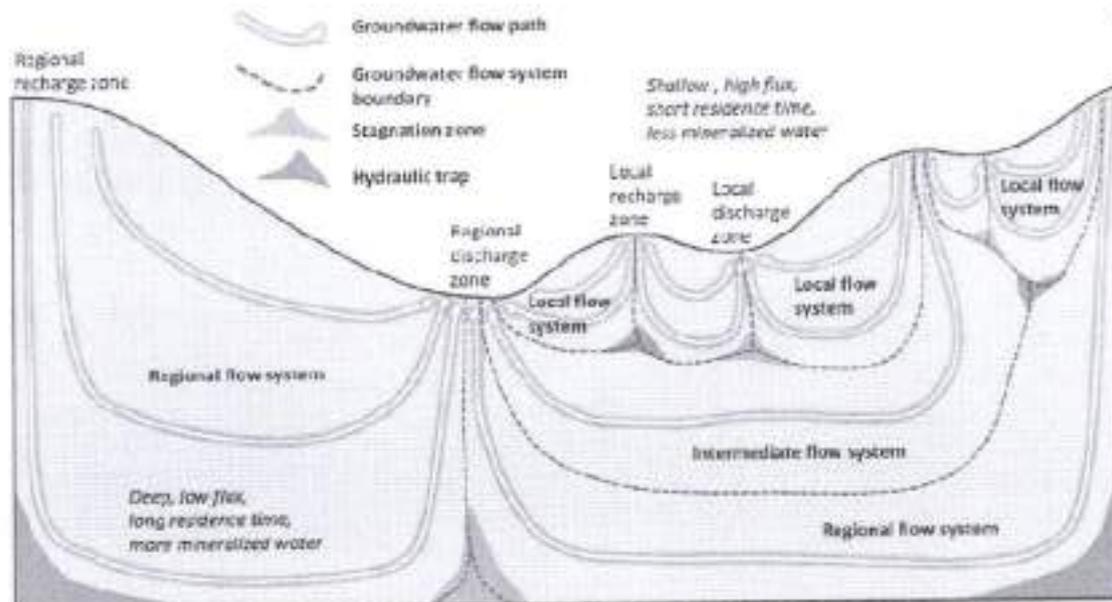


Figure 08: Groundwater flow systems

Groundwater-surface water connectivity refers to the direction and magnitude of flow between water resources located above and below ground. Factors such as topography, geology and climate can change the direction and magnitude of these flows.

Surface water (including rivers, lakes, reservoirs, wetlands, estuaries, etc.) interacts with groundwater almost everywhere on Earth. This interaction takes place through the loss of surface water to groundwater, seepage of groundwater to surface water body, or a combination of both. The development or contamination of surface water or groundwater resources typically has an effect on each. Therefore a basic understanding of the interactions between surface water and groundwater is crucial for better management and sound policy making related to water-resource problems

Knowledge of groundwater-surface water interactions is essential to address the following water-resource issues:

1. Conjunctive use of groundwater and surface water resources.
2. Water rights issues, especially accounting for the groundwater flows to and from surface water bodies, which can be difficult and controversial.
3. Assessment and minimization of losses and delays of water released from surface-water reservoirs.
4. Assessment and control of contamination of surface water caused by groundwater and vice versa.
5. Integration of groundwater flows in watershed planning and management.

2.2.3 Ground water level trend analysis [pre – monsoon and post – monsoon] for 10 years

Ground water level trend analysis for pre – monsoon and post – monsoon for 10 years of Block Gajraula is given in Table 03.

Table 03: Ground water level trend analysis [pre – monsoon and post – monsoon] for 10 years

DISTRICT	BLOCK	HYDROGRAPH STATION	RL	Year - 2008		Year - 2009		Year - 2010		Year - 2011		Year - 2012		Year - 2013		Year - 2014		Year - 2015		Year - 2016		Year - 2017	
				Pre Mn	Post Mn																		
J P Nagar	GAJRAULA	BERAMPUR	213.31	0.00	0.00	11.40	11.25	12.85	12.15	13.33	12.31	13.80	13.60	14.75	13.35	14.70	14.10	14.90	14.55	15.75	14.70	16.35	16.10
J P Nagar	GAJRAULA	GAJRAULA BLOCK H.Q.	207.48	0.00	0.00	10.45	10.20	11.00	9.90	10.10	9.41	10.00	9.90	11.75	10.90	11.20	11.20	12.05	12.20	12.85	12.25	12.80	12.65
J P Nagar	GAJRAULA	JALALPUR KALAN	0.00	0.00	0.00	12.10	11.90	13.15	12.10	12.90	12.30	13.00	12.85	14.95	13.60	14.75	14.60	15.30	C	dhok	dhok	dhok	dhok
J P Nagar	GAJRAULA	JOOIPURA*	210.53	0.00	0.00	0.00	0.00	0.00	0.00	12.25	10.58	13.10	12.60	13.65	12.15	12.80	12.30	13.10	13.75	14.70	13.30	14.60	14.50
J P Nagar	GAJRAULA	KASERUA	206.77	0.00	0.00	0.00	0.00	6.45	5.35	5.83	4.66	5.95	5.70	6.55	5.05	5.65	5.40	6.35	6.20	6.95	6.20	7.35	7.20
J P Nagar	GAJRAULA	KUMRALA BHADURPUR	202.16	0.00	0.00	4.95	4.68	5.33	3.95	4.67	3.20	4.85	4.60	5.45	5.05	4.85	4.45	5.45	5.30	6.15	5.20	5.95	5.60
J P Nagar	GAJRAULA	MANAUTA	206.21	0.00	0.00	0.00	0.00	11.45	10.25	10.88	10.80	0.00	0.00	12.10	11.95	11.80	11.95	12.60	13.35	dhok	dhok	dhok	dhok
J P Nagar	GAJRAULA	SALEMURGOSAIN	206.21	0.00	0.00	0.00	0.00	12.40	11.25	11.84	9.76	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	14.25	13.25	14.35	14.10
J P Nagar	GAJRAULA	SHARBAJPUR	207.89	0.00	0.00	0.00	0.00	7.00	6.25	6.23	3.48	6.40	6.35	6.95	6.05	6.55	6.45	7.15	6.95	7.70	6.90	7.70	7.55
J P Nagar	GAJRAULA	SHIBHU JAGR	203.83	0.00	0.00	11.50	11.30	12.25	10.95	12.07	11.70	13.10	0.00	14.40	12.65	13.80	13.45	14.15	14.00	16.25	14.05	NR	NR
J P Nagar	GAJRAULA	SHAU GAUSAIN	207.97	0.00	0.00	0.00	0.00	6.40	5.60	5.60	4.41	5.90	5.70	6.55	5.15	5.60	5.50	6.35	6.25	7.05	6.20	7.05	6.80
J P Nagar	GAJRAULA	VARSHABAD	208.11	0.00	0.00	10.40	10.25	11.10	10.15	12.07	10.29	14.85	13.85	14.10	12.45	13.25	12.85	13.85	13.55	14.85	13.30	17.15	17.00
J P Nagar	GAJRAULA	DHAKIYA BHOOD	205.71	0.00	0.00	0.00	0.00	0.00	0.00	12.66	11.20	13.45	13.20	14.05	13.05	13.35	13.40	14.05	13.95	14.70	14.00	15.70	15.60
J P Nagar	GAJRAULA	SULTAN THEM	205.67	0.00	0.00	0.00	0.00	0.00	0.00	4.34	2.87	4.05	3.90	5.15	4.55	4.65	4.60	5.35	5.20	6.00	5.70	6.65	6.50
J P Nagar	GAJRAULA	BHAD GUJAR	206.82	0.00	0.00	0.00	0.00	0.00	0.00	13.87	12.67	15.65	15.35	15.90	14.65	14.90	15.50	15.65	15.55	15.85	15.95	19.40	19.10
J P Nagar	GAJRAULA	TIGRI	202.23	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3.70	3.50	3.75	2.55	3.35	3.00	3.60	3.20	4.25	3.25	3.80	3.70
J P Nagar	GAJRAULA	KUDAINA CHAK	200.57	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3.15	2.68	3.35	2.40	3.00	3.00	3.10	3.60	3.60	2.65	3.40	3.35

Depth to water level varies widely depending upon topography, drainage system, geology and depth to bed rock etc. In order to study the ground water regime condition of the study area the data from CGWB has been collected and processed for depicting spatial and seasonal variations.

In order to study the spatial variations in ground water level the point water level data has been analyzed and the pre-monsoon and post-monsoon maps have been generated. The pre-monsoon as well as post monsoon depth to water level in the area ranges from 10 - 12 m bgl. The areas having comparatively deeper water level lie in parts of eastern and Northern around the project area. The depth to water level maps within 5 km radius of project for post and pre monsoon map which is shown in Fig. 5.1, 5.2 respectively.

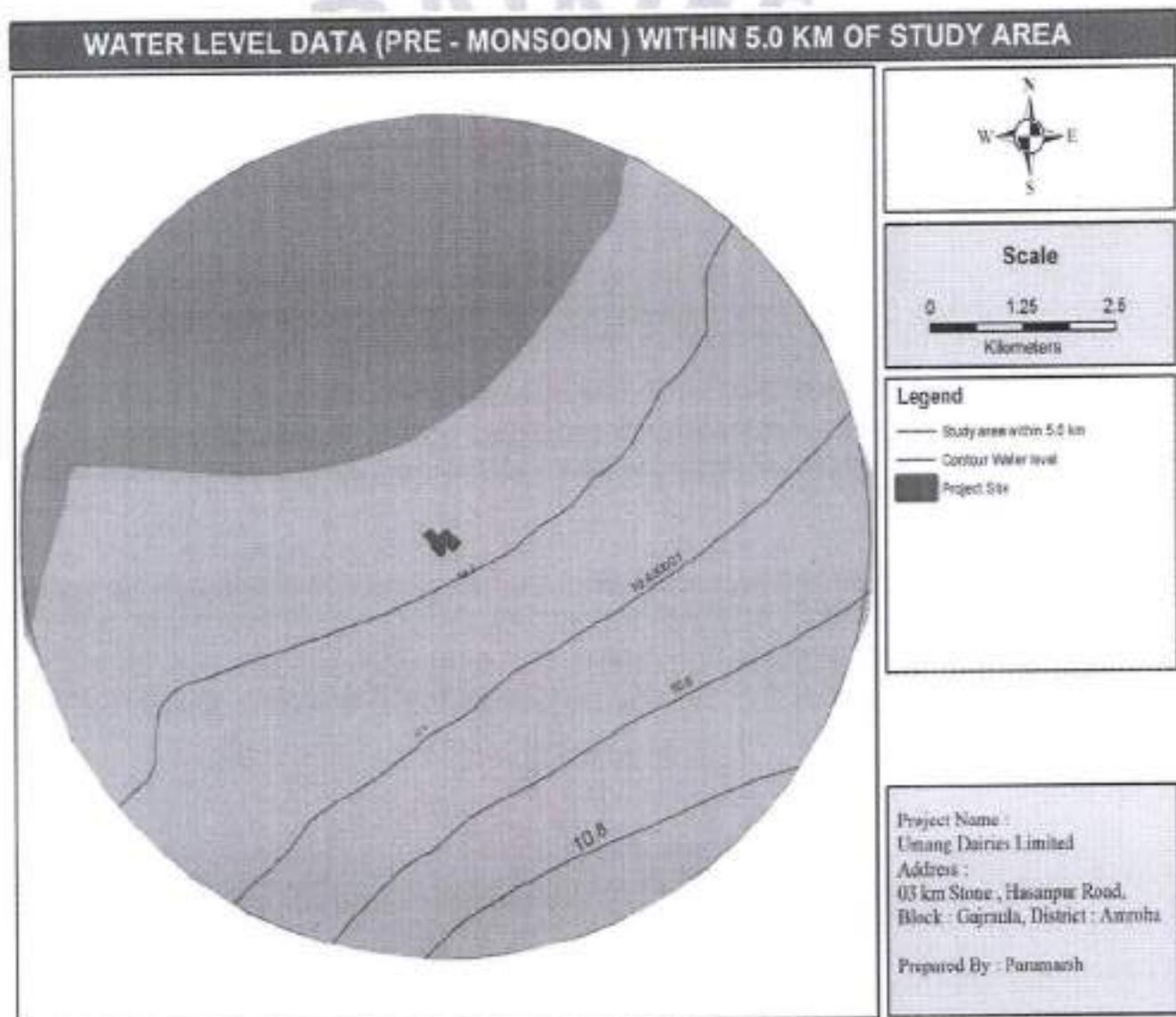


Figure 09: Water Level (Pre-monsoon)

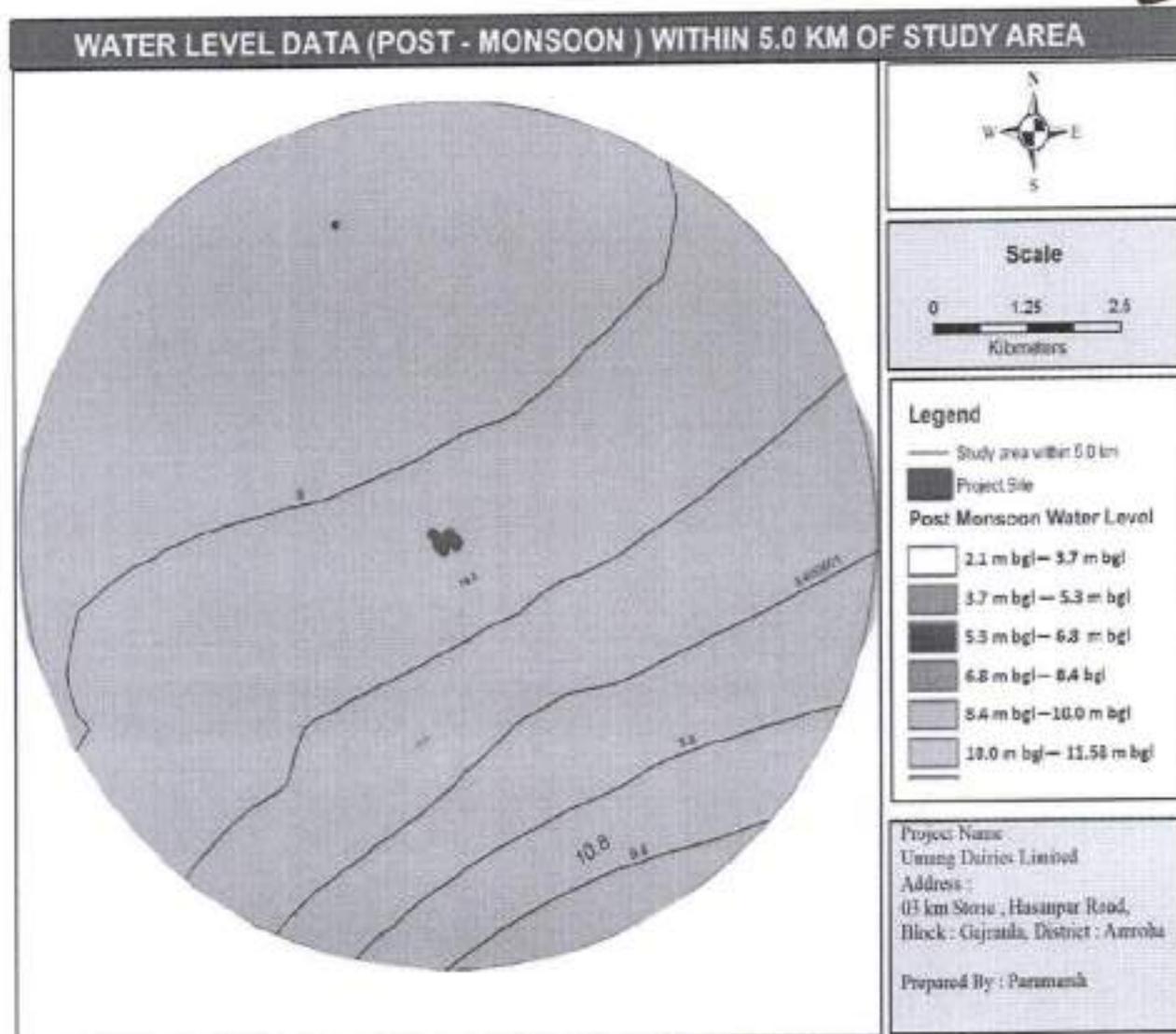


Figure 10: Water Level (Post-monsoon)

2.2.4 Hydrograph of the water level for 10 years

Hydrograph of the water level for 10 years of 17 Hydrograph stations of the blok Gajraula is given in table 03.

2.2.5 Predicted water level declines for affected aquifers [Ground water modeling]

The water logged area in the district is confined along the river Ganga due to seasonal flood. The declining trend of ground water has been observed in all the blocks due to absence of surface irrigation and below average rainfall in the previous years. There is no quality problem in the entire district.

On regional scale a single aquifer group extending down to 180 mbgl is existing. The exploratory drilling done by CGWB in the district and adjacent district (Moradabad) down to a depth of 450 mbgl indicate that the first aquifer group may extend down to 215 mbgl below 215 m a thick clay bed is existing. The change in the sediment facies occur in depth range of 388-400 mbgl and sediments may belong to one system. The sediments below 400 m may belong to different depositional environment. The aquifer

system behave as unconfined to semi confined depending upon the presence of clay beds. The aquifer materials are fine to medium grained & get coarser with depth. Also gravel is encountered at few places. The presence of clay beds of variable thickness are dominantly confined to areas close to major drainage system namely Ganga.

Hydro-geological Characteristics of Aquifer System:

A single aquifer system has been deciphered in the district down to 180.00m. The system at places is separated or divided into a number of aquifers by the intercalation clays. The system behave as an unconfined to confined depending upon the disposition of clays. The water table of the state tubewells varies from 5 to 12mbgl. General depth of tubewells ranges from 50 to 110 mbgl. The cumulative screened length varies from 20 to 30 m down to the depth of tubewell. The average yield varies from 1445 to 3000 lpm for drawdown ranging from 1.85 to 8.70 m. The specific capacity of the tubewell varies from 183 to 1129 lit/min/m. The summarized hydrogeological data of tubewell (blockwise) is given below;

Table 04: summarized hydro-geological data of tube well (block wise)

S. No	Block	Depth range of tubewell (m)	Thickness range of Granular Zone	Yield range (lpm)	Range of specific capacity/lit/min
1	Amroha	57-102	27-33	1850-2850	315-592
2	Chajlet	57-85	NA	NA	--
3	Dhanaura	47-85	20-28	2028-3059	183-524
4	Gajraula	55-109	14-39	1900-3041	233-593
5	Gangeswari	73-101	26-50	2749-3000	--
6	Hasanpur	85-115	34-50	1753-3093	465-1129
7	Joya	53-101	30-43	2357-2677	502-618

2.2.6 Ground water quality [pre - monsoon and post - monsoon]

Groundwater is the water present beneath Earth's surface in soil pore spaces and in the fractures of rock formations. Groundwater is the water found underground in the cracks and spaces in soil, sand and rock. It is stored in and moves slowly through geologic formations of soil, sand and rocks called aquifers.

To assess the ground water quality of the study area one ground water samples were collected from village Firozpur Gandawali (Residential) at a distance of 1.23 Km (NW) from project site within the study area and analysed as per standard method.

The water samples were examined for physico-chemical parameters as well as for bacteriological parameters. Samples for chemical analyses were collected in polyethylene carboys. Samples for bacteriological analyses were collected in sterilized bottles (APHA Method). The details of sampling locations with are presented in Table 05.

Table 05: Ground water sampling location

Location	Distance and direction wrt site	Source	Coordinates
Firojpur Gandawali	1.23 Km (NW)	Handpump	28°50'28.90"N 78°14'8.90"E

Table 06: Ground Water Quality

S.N	Parameters	Unit	Village -	Method	Desired Limit /Permissible Limit
1	Color	Hazan	<5	Part 4	
2	Turbidity	NTU	<1	APHA-4500	1-5
3	pH	--	7.5	Part 9	6.5-8.5/No relaxation
4	Conductivity	µS/cm	580	APHA-4500	-
5	Total Dissolve Solids	mg/l	390	APHA-2030B	500/2000
6	Alkalinity as CaCO ₃	mg/l	174	APHA-2540B	200/600
7	Total Hardness as CaCO ₃	mg/l	190	APHA-540D	200/600
8	Calcium as Ca	mg/l	39	APHA-340C	75/200
9	Magnesium as Mg	mg/l	22.5	APHA-4500B	30/100
10	Sodium	mg/l	45	Part -23	-
11	Potassium	mg/l	5.1	APHA-4500E	-
12	Chloride as Cl	mg/l	69	APHA-4500	250/1000
13	Sulphate as SO ₄	mg/l	21	APHA-4500D	200/400
14	Nitrate as NO ₃	mg/l	8.6	APHA-3111B	45/No relaxation
15	Fluoride as F	mg/l	0.4	APHA-3111B	1/1.5
16	Iron (as Fe)	mg/l	0.16	APHA-3500B	0.3/No relaxation
17	Zinc (as Zn)	mg/l	0.38	APHA-3500B	5/15
18	Cadmium (as Cd)	mg/l	<0.01	APHA-3500	0.003/No relaxation
19	Copper (as Cu)	mg/l	<0.01	APHA-3500 KB	0.05/1.5
20	Nickel (as Ni)	mg/l	<0.01	APHA-3111B	0.02/No relaxation
21	Lead (as Pb)	mg/l	<0.01	APHA-3111B	0.01/No relaxation
22	Mercury (as Hg)	mg/l	<0.001	APHA-3111B	0.001/0.001
23	Total Chromium (as Cr)	mg/l	<0.05	APHA-3111B	0.5/No relaxation
24	Manganese (as Mn)	mg/l	<0.01	APHA-3112	0.1/0.3
25	Total arsenic (as As)	mg/l	<0.01	APHA-3111B	0.01/0.05
26	Phenolic Compound s (as C ₆ H ₅ OH)	mg/l	<0.001	APHA-3114	0.001/0.002
27	Total Coliform	MPN/100 ml	Not detected (< 2)	Part 43	Shall not be detectable

(Source: EIA of Expansion of existing Technical grade Pesticides manufacturing unit at Plot No. C-6, 7 & 8 UPSIDC Industrial Area, Phase-2, Gajraula, J P Nagar, Uttar Pradesh)

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Observation on Ground Water Quality

The pH value of drinking water is an important index of acidity or alkalinity. The pH value was found 7.5, which is well within the specified standard of 6.5 to 8.5. The pH of the Electric Conductivity levels is 580 $\mu\text{mho/cm}$. Total dissolved solids ranges is 390 mg/l. TDS values in ground water of the study area are well within the specified permissible limit of Indian drinking water standard IS:10500. The total hardness is an important parameter of water quality. The hardness value in ground water is 190 mg/l which is well within the permissible limit. The calcium and magnesium values in ground water of the study area are well within the specified permissible limit of Indian drinking water standard IS: 10500. The Total alkalinity value in ground water is 174 mg/l which is well within the permissible limit. The chloride value in ground water is 69 mg/l which is well within the permissible limit. No biological and metallic contamination has been found in any of the ground water sample of the study area. Overall the parameters in ground water sample were well within the permissible limit of Indian Standard IS: 10500-2012 all location, No metallic and bacterial contamination was found in the ground water samples.

2.2.7 Water quality of nearby water bodies

Two samples of Ganga (one in upstream and one in downstream) were collected as per the standard method. Samples for bacteriological analyses were collected in sterilized bottles. The water samples were examined for physico-chemical parameters and bacteriological parameters. Samples were analyzed for various parameters using the CPCB's BDU Criteria. The name of sampling locations is presented in Table 07. The analysis results of surface water are presented in Table 8.

Table 07: Surface Water Sampling Locations

Name of Location	Distance & Direction wrt site	Coordinates
Ganga River Near Sonpura Khurd	10.5 Km (NW)	28°51'10.21"N 78°9'13.06"E
Ganga River near Tigri	9.5 Km (W)	28°49'17.02"N 78° 9'19.95"E

Table 08: Surface Water Quality

S.N.	Parameters	SW1	SW2	Method
1	Colour Hazen	<5	<5	Part 4
2	pH value	7.28	7.30	APHA-4500
3	Temperature OC	24.8	24.2	Part 9
4	Conductivity, $\mu\text{mhos/cm}$	540	520	APHA-4500
5	Turbidity (NTU)	1.6	1.8	APHA-2030B
6	Total Dissolved solids	370	356	APHA-2540B
7	Total Suspended solids	6	6	APHA-2540D
8	Total Hardness as CaCO ₃	205	201	APHA-2340C
9	Chloride as Cl	36	34	APHA-4500B
10	Total Alkalinity	160	158	Part -23
11	Sulphates as SO ₄	16	17	APHA-4500E

12	Nitrates as NO ₃	0.32	0.34	APHA-4500
13	Fluoride as F	0.56	0.58	APHA-4500D
15	Zinc as Zn	1.18	1.20	APHA-3111B
16	Calcium as Ca	45	42	APHA-3500B
17	Magnesium as Mg	22.4	23.4	APHA-3500B
18	Sodium as Na	32	34	APHA-3500 Na B
19	Cadmium as Cd	<0.01	<0.01	APHA-3111B
20	Copper as Cu	<0.01	<0.01	APHA-3111B
21	Nickel as Ni	<0.01	<0.01	APHA-3111B
22	Lead as Pb	<0.01	0.01	APHA-3111B
23	Mercury as Hg	<0.001	<0.001	APHA-3112
24	Chromium (Total as Cr)	<0.05	<0.05	APHA-3111B
25	Arsenic as As	<0.025	<0.025	APHA-3114
26	Phenolic compound	<0.001	<0.001	Part 43
27	DO	6.2	6.4	Part 38
28	Oil & Grease	<0.1	<0.1	Part 39
29	BOD	4	3.8	Part 44
30	COD	15	14	Part 58
31	Fecal coliform MPN/100ml	2210	1850	APHA-9230B

Source: EIA Report of M/s Best Crop Science LLP

The water logged area in the district is confined along the river Ganga due to seasonal flood. The declining trend of ground water has been observed in all the blocks due to absence of surface irrigation and below average rainfall in the previous years. There is no quality problem in the entire district.

3.0 Details of the tubewells/ borewells proposed to be constructed. This includes the aquifer parameters, drilling depth, diameter, tentative lithological log, details of pump to be lowered, H.P. of pump, tentative discharge of tubewells/ borewells, etc. Locations to be marked on the site plan/ map. Location of proposed piezometers.

Groundwater Abstraction Structure- Existing

In the plant premises there is 03 existing bore well and details are given below;

Table 09: Bore well and details

S. No	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Discharge (m ³ /Hour)	Mode of Lift Name	Horse Power Of Pump
1	Borewell/2009	40/100	35	Submersible Pump	25
2	Borewell/1994	40/100	35	Submersible Pump	25
3	Borewell/2009	40/100	35	Submersible Pump	25

Location of 3 borewell in the plant premises is shown on layout map (Figure 11).

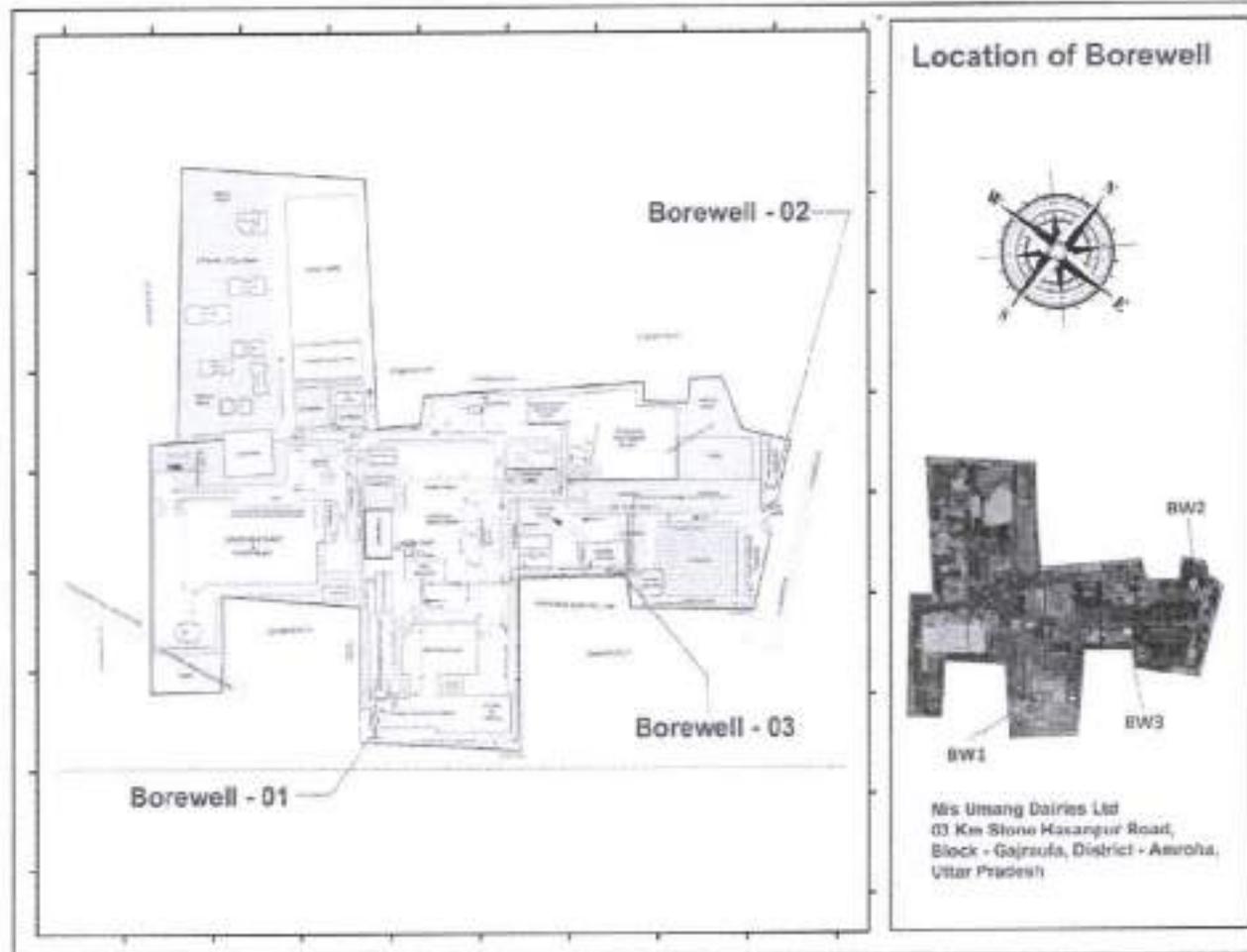


Figure 11: Location of Bore well

Piezometer installed by the Umang Dairies Ltd and the data is given below.

Umang Dairies Limited, Gajraula

Ground water table			
S.no.	Month	Piezometer-1	Piezometer-2
1	Apr-17	14.5	14.5
2	May-17	15	15
3	Jun-17	15	15
4	Jul-17	14.5	14.5
5	Aug-17	12	12
6	Sep-17	11	11.5
7	Oct-17	11	12
8	Nov-17	12	12
9	Dec-17	11	11.5
10	Jan-18	10.5	11
11	Feb-18	11	11
12	Mar-18	13	13
13	Apr-18	13	14
14	May-18	14	14
15	Jun-18	15	15
16	Jul-18	14	14.3
17	Aug-18	12.2	13

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18	Sep-18	11.5	11.2
19	Oct-18	11.5	12.6
20	Nov-18	12	12
21	Dec-18	11	11.5
22	Jan-19	10.5	11
23	Feb-19	11	11
24	Mar-19	13	13
25	Apr-19	14.3	13.1
26	May-19	14.36	13.3
27	Jun-19	14.77	13.4
28	Jul-19	14.87	13.36
29	Aug-19	14.86	13.36
30	Sep-19	14.33	12.92
31	Oct-19	14.02	12.57
32	Nov-19	14.12	12.44
33	Dec-19	13.95	12.2
34	Jan-20	13.85	12.4
35	Feb-20	13.76	12.72
36	Mar-20	14.08	12.6
37	Apr-20	14.09	12.29
38	May-20	14.1	12.24
39	Jun-20	14.59	13.04
40	Jul-20	15.09	13.74
41	Aug-20	15.1	13.81
42	Sep-20	14.71	12.5
42	Oct-20	14.66	12.56
43	Nov-20	14.5	12.6
44	Dec-20	14.53	12.82
44	Jan-21	14.58	12.8

5.0 Approved detailed dewatering plan in case of infrastructure dewatering projects.
Not applicable because of the industrial project.

6.0 Proposed usage of pumped water in case of infrastructure dewatering projects.
There is no any dewatering and also an industrial project.

6.1 For drinking, irrigation etc.

Drinking water used by workers in the factory premises.

6.2 Recharge

The M/S Umang Dairies Limited is a milk processing industry situated at 03 kilometer stone, Hasanpur Road, Block : Gajraula, District : Amroha (UP). Fresh water is required for cooling purpose. Total fresh water requirement for existing project is 1650.0 KL /Day. Fresh water has been drawn from underground through borewells.

Artificial Recharge:

As per the application submitted for CGWB NOC for withdrawal of ground water, total area is 29.7782 ha. And to accelerate and facilitate ground water recharge in the pond 18 nos of recharge shafts have been constructed and slug test also were conducted in the 2 shafts in the pond to estimate their recharge/intake capacity. The Pond details which we will adopt for artificial recharge to the ground water: The adopted ponds has been de-silted /cleaned upto the depth 2.5 m – 3.0 m. Removal of clay layer from the bottom of the pond has been done which will facilitate the infiltration of surface water in to the ground and results in the increase in ground water level. The excavated earth has been utilized in to the embankment of the pond which will also restrict the encroachment of pond. The Geo-coordinates of each pond are given in table 10. The Pond details which we will adopt for artificial recharge to the ground water.

Table 10: Location and Coordinates of pond:

S. No	Village	Latitude	Longitude
1	Karaula	28°54'23.08"N	78°18'30.84"E
2	Mundakheda	28°54'57.00"N	78°20'31.63"E
3	Tigariya Khadar	28°48'9.28"N	78°13'36.39"E
4	Mukhari	28°55'28.70"N	78°20'36.54"E
5	Barsabaad	28°51'57.14"N	78°15'18.55"E
6	Baseli	28°50'11.72"N	78°11'47.10"E
7	Manota	28°46'21.80"N	78°16'7.02"E
8	Basi Sahsoli	28°49'54.28"N	78°12'26.12"E
9	Dariyapur Bujurg	28°50'45.90"N	78°16'42.34"E
10	Chaubara	28°49'39.28"N	78°16'33.69"E
11	Nipania	28°50'29.87"N	78°20'29.24"E
12	Khaikheda Khadar	28°51'44.41"N	78°12'3.16"E
13	Ahraula Tejwan	28°51'45.46"N	78°12'42.47"E
14	Karanpur Mafi	28°44'21.34"N	78°18'42.03"E
15	Afzalpur Lut	28°53'18.80"N	78°18'17.96"E
16	Bagadpur Mafi	28°49'45.33"N	78°20'36.90"E
17	Jhankpuri	28°50'18.88"N	78°20'11.44"E
18	Poothi	28°48'26.99"N	78°17'59.60"E

From Ponds, total water available for recharge will be 13, 67,802.00 m³/Annum and we have applied for the withdrawal of 6, 02,250 m³/annum (1650.0 KL × 365 Days). As per CGWA NOC ground water recharge measures atleast to the tune of 6,03,000 m³/year as proposed. But at present as per guidelines of CGWA, our industry situated in Over-exploited of block Gajraula district Amroha. So, Recharge Requirement is 200% of the Ground water withdrawal i.e. 12,04,500 m³/annum We have to recharge ground water subject to adoption of artificial recharge to ground water, hence we have proposed 13,67,802.00 m³/Annum through artificial pond recharge shaft.

Rainwater harvesting:

Feasibility & Design of Rain Water Harvesting Introduction The principal of rainwater harvesting is collecting and using precipitation from a catchments surface. Rainwater harvesting is a method for artificial recharge of ground water. Artificial recharge to ground water is the process by which the ground water reservoir is augmented at a rate exceeding that obtaining under natural conditions of replenishment. Any man made scheme or facility that adds water to an aquifer may be considered to be an artificial recharge system.

The main aim of the implementation of rainwater harvesting are- 1. To enhance availability of ground water by improving quantity as well as quality. 2. To provide an ideal solution to solve water problem since the ground water resources are inadequate. 3. To reduce the runoff that chocks the storm water drain. 4. To reduce flooding of roads. 5. To reduce soil erosion. 6. To save energy per well for lifting of groundwater. A one-meter rise in water level saves about 0.40 KWH of electricity, at each ground water withdrawal structures. Areas feasible for artificial recharge to groundwater has been demarcated based on the depth water level and showing decline trend in water level. The areas where water level is more than 10 m below ground level and showing continuously declining trend are identified as most suitable area for taking up artificial recharge to groundwater. As present ground water, conditions show shallow water level, considerable percolation of surface run off would be developed by rainfall. However, the rainwater harvesting system shall be implemented or else ground water level might show a declining trend in future. The present water level around the project is between 12-14 meters below ground level. It is proposed to implement rainwater-harvesting structures by diverting the runoff that is generated from roof sheds areas for recharging into ground water system. The runoff from paved and green areas will naturally percolate to the ground and augment ground water level. In Indian conditions, intensity of rainfall adopted in design is usually in the range of 15 mm/hr to 30 mm/hr. The intensity of precipitation for design of drainage scheme has been taken 25 mm/hr. The computation of runoff for each unit has been worked out and the details are tabulated below:

Table 11: Runoff available for recharge

Sl. No	Land Use Type	Area (m ²)	Coefficient of runoff	Rainfall (m)	Quantity of Rainwater (m ³)
1	Roof area	17415.52	0.85	1.1	10951.94
2	Green area	36399.89	0.20	1.1	7810.00
3	Road and Paved	22749.93	0.60	1.1	15321.90
4	Open area	14434.39	0.25	1.1	9651.07
	Total	90999.73			43275.90

From the above computation, it is suggested that a total annual quantum of 43275.90 cum. of rainwater can be fruitfully harvested by constructing suitable recharge structures. In order to design the recharge structures, hourly runoff of 25 mm/hr has been taken into account and the details are tabulated below.

Table 12: Hourly Computation of Runoff (25 mm/hr)

S.No.	Land Use Type	Area (m ²)	Coefficient of runoff	Intensity of Rainfall (m)	Quantity of Rainwater (m ³)
1	Roof Area	17415.52	0.85	0.025	370.08

Total Runoff Potential = 370.08 m³/hr Recharge trench with bore well = 6 x 4 x 4 (l x b x h) = 96 m³ Capacity of bore well = 30 + 30 cum Total capacity of recharge structure = 60 + 96 = 156 cum Required Structure = 370.08 / 156 = ~ 02 Pits Provided Pits = 02 structures are suggested for rain water harvesting.

Specification of Rain Water Harvesting

Based on expected volume rooftop the run-off, nature of aquifer system & expected percolation capacity, there are 02 no. of rainwater harvesting system may be installed. The run-off developed on only rooftop to be diverted with the help of concealed PVC pipe to harvesting structures. The distribution of catchments of roof top should be planed in such a manner that approximately equal volume to be diverted to each such structure. The run-off would enter in the harvesting structure through de-silting chamber, followed by harvester and finally percolates in the ground through the recharge wells The wall of structures shall be made by brick wall, around 9" thick. The roof top of the disilting chamber shall be constructed by RCC in pieces for maintenance purpose. The roof top of the harvester shall be made *in situ* on corners, while removable in the center. The casing pipe to be lowered by PVC blank pipe and slotted pipe B class, having 152 mm dia. The recharge wells shall be packed by pea gravels at 4" on either side. It should be developed by air compressor, followed by on over pumping unit. The capacity of air compressor for development, should be at least 300 cfm at 150 psi & the It should be conform that presser meter of the compressor should be in operational, during the development. The no. of development hour shall be increased gradually on lowering on air line and at least 10 hours development shall be carried on maximum lowering air line with maximum capacity of air compressor. The pump to be used for over-pumping unit will be submersible pump. The motor capacity of the pump may be selected as per convenience & it may be atleast around 7.5 H.P. The pumping hours for over pumping hours for over pumping unit shall be at least 30 hours. The breathing period of pump shall be at least of 2 hours & It should be provided after at least 6 hours of pumping. The harvester chamber should be with filter material viz coarse sand, gravels and pebbles and each bed laid under nylon mesh. It has been worked out that in order to tap effectively the rainfall runoff and subsequently recharge the aquifer system, only recharge structure is required, including the rainwater from the paved area, roads and open land which will be collected through storm water drains and diverted to underground sumps to conserve and use in other activity to enhancing the capacity building. The location of recharge structures would be as per layout of storm water drains and catch basins that are proposed to be constructed. Necessary precautions shall be taken to avoid any contaminated water from entering into the recharge structures.

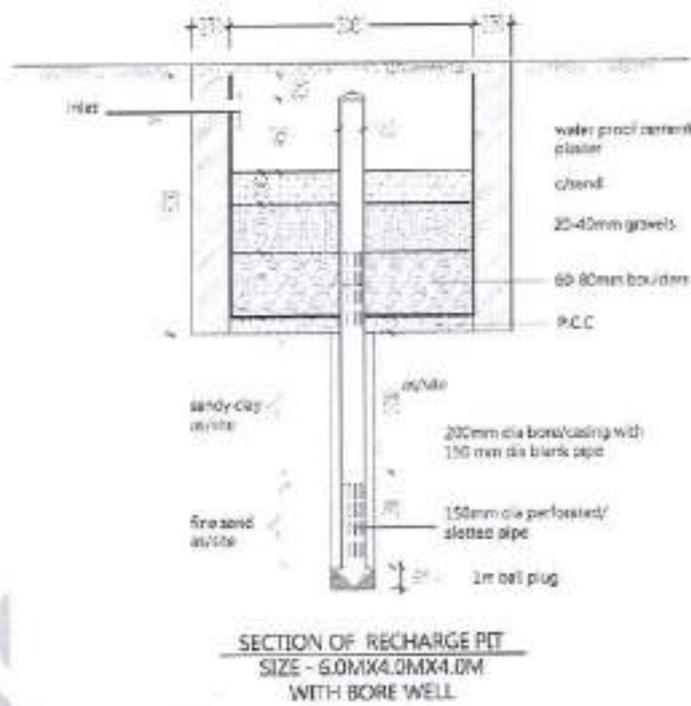


Figure 12: Section of the Rainwater Harvesting Pit

Location of RWH system:

Location of RWH pit in the plant premises is shown on layout map as well as on Google map.

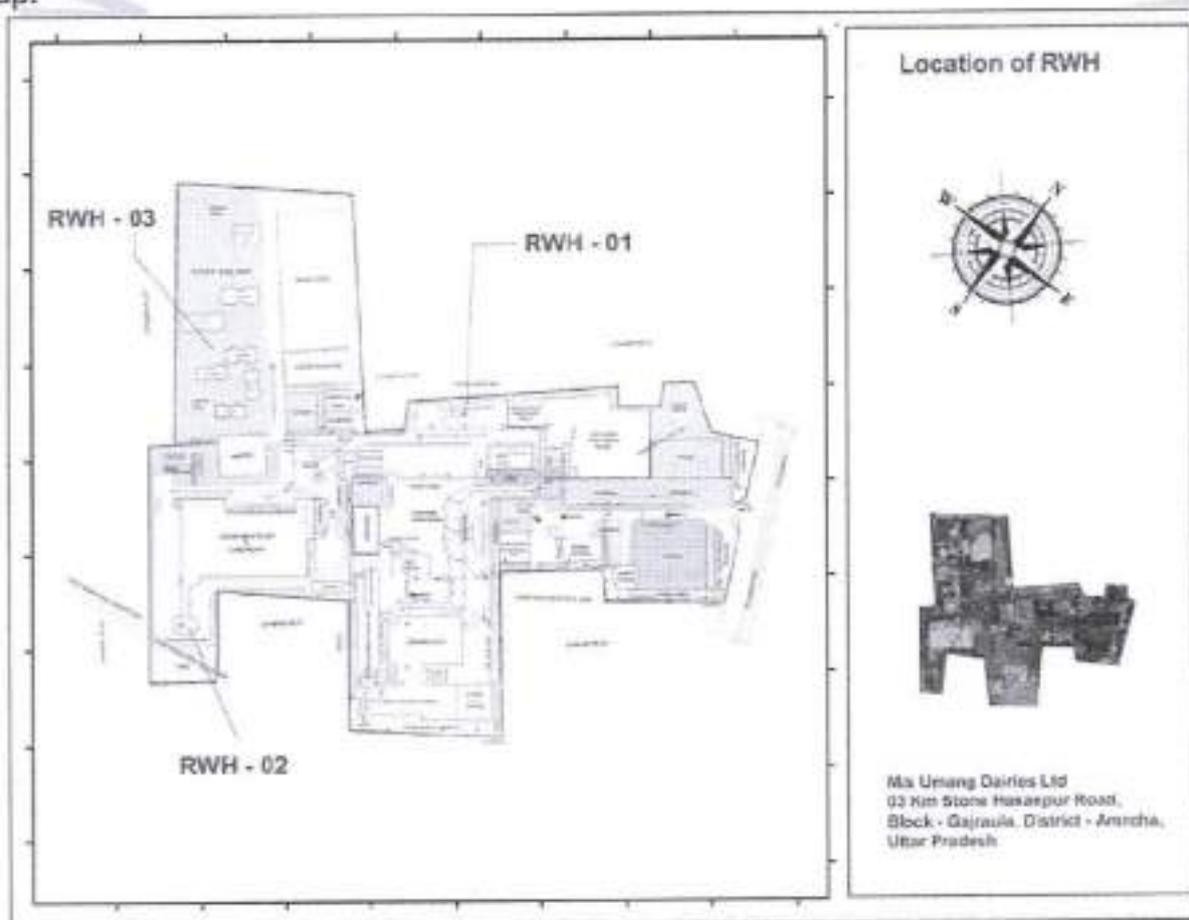


Figure 13: Location of RWH Structure

6.3 Runoff to stream

Runoff includes not only the waters that travel over the land surface and through channels to reach a stream but also interflow, the water that infiltrates the soil surface and travels by means of gravity toward a stream channel (always above the main groundwater level) and eventually empties into the channel. There is no any runoff to stream from the plant premises.

6.4 Benefitted area

The locality of factory premises is benefitted by the employment generation.

7.0 Comprehensive assessment of the impact on the ground water regime in and around the project area highlighting the risks and proposed management strategies proposed to overcome any significant environmental issues.

Jyotiba Phuley Nagar district being close to Himalaya has appreciable water resources to be utilised for its agricultural needs. Ground water due to its assured and timely, availability has now become the most dependable source for Irrigation but its overexploitation affects adversely its regime. For a better ground water management, it is necessary to have a constant vigil on its overall reserve and status of utilization. the situation of ground water in the district is alarming. The Amroha, Gajraula, Gangeswari, Hasanpur & Joya blocks are categorised as Over Exploited, due to more than 100% development of ground water. The Dhanaura block is falling in Critical stage. District is required water sharing and artificial recharge schemes to be implemented.

Ground Water Management Strategy:

To arrest the further decline in ground water levels and depletion of ground water resources, there is urgent need to implement both Supply side and Demand side measures which includes artificial recharge and water conservation, On-farm activities and adoption of water use efficiency measures.

Table 13: Ground Water Management Options

GW Management options	
Supply side Interventions <ul style="list-style-type: none"> ❖ Construction of check dams/nala bunds ❖ Revival and renovation of ponds ❖ On farm activities like laser leveling, bench terracing, construction of farm ponds, plantation of forests etc. ❖ Government Irrigation and Water Supply tubewell should tap 2nd Aquifer. However, caution is to be applied to keep piezometric head maintained. <p>Scope of supply side interventions is limited due to topography, land availability and also less availability of surplus water</p>	Demand side Interventions <ul style="list-style-type: none"> ❖ Water use efficiency through piped and pressurised irrigation (drip & Sprinkler) ❖ Furrow irrigation with raised bed planting in wide row crops should be practised. ❖ Irrigation in checks in close row crops should be practised ❖ Measures for reducing Evapo-transpiration losses etc. ❖ Diversification of cropping pattern. <p>Most effective option to reduce ground water withdrawal by 35-40% specially for Sugarcane areas by adopting new Irrigation practices</p>

Supply side Management:

It is proposed to adopt supply side management options in the Over-Exploited and Semi-Critical blocks. There is considerable scope for implementation of Roof Top Rain Water Harvesting in the urban areas of the district. Check dams, cement plugs, renovation of ponds are ideal structures for rain water harvesting in rural areas. Water conservation structures such as check dams, farm ponds, nala bunds etc. result in ground water recharge to the tune of about 40% of the storage capacity considering 3 annual fillings. It is also proposed to adopt On Farm practices such as laser leveling, bench terracing, construction of farm ponds, afforestation, diversification of crops etc.

Demand side Management:

Agriculture is the major consumer of ground water. There in the district, about 66% irrigation is dependent on ground water. Even in the canal command areas, enough ground water is being used to irrigate the fields. In the major parts of area, flow irrigation is being used. There is urgent need to promote piped and pressurised irrigation practices which can save 25 to 70% of water use in the agriculture. It is proposed to initiate these measures initially in 10% area of each of the over-exploited and critical blocks. It is also proposed to adopt new water saving agricultural practices in areas of sugarcane cultivation in over-exploited and semi-critical blocks. Such practices have the potential of saving 35-40% irrigation water thereby drastically reducing the draft for irrigation leading the change of category of block from OE to safe. The measures adopted for supply side and demand side management in Amroha district will substantially bring down stage of ground water development.

7.2 Impact on groundwater sources

There is no any impact on ground water source. Effective management adopted by the factory for the utilization of ground water sources.

7.2.1. A description of the impacts on environmental values that have occurred, or are likely to occur, because of any past ground water abstraction.

7.2.2 An assessment of the likely impacts on environment that will occur, or are likely to occur, because of the ground water abstraction for a five years period starting on the consultation day for the report; and over the projected life of the resource project area, affected area and radius of influence in case of dewatering.

7.3 Socio-Economic Aspects:**Socio-economical problems and gaps**

Income generation, economic growth and environmental security were identified as the major issues to be addressed in the watershed area. The Beedi and Cigar industry employs thousands of people, most of who work under conditions that are harmful to their health. They spend hours blending or rolling tobacco in unhygienic, dingy and overcrowded places having little facilities for drinking water, toilet, washing or even first aid. The working hours are often interminable and at times even child workers are made

to slog for long hours in violation of the law. The employers who make fortune from the sale of Beedi and cigar often turn a blind eye to the plight of the workers i.e. the people who add value to the product.

They take advantage of the poverty of the workers, their lack of education and unity, to perpetuate exploitation. The loopholes of the Factories manufactures have devised ways such as splitting their organizations into smaller units or distribution of work in private households, to ignore its provisions. Since workers are illiterate, and in most cases unorganized and the law does not define the nature of the employer – employer relationship, the Factories Act has not helped much in removing the problems of the workers engaged in the Beedi and cigar manufacturing industry. Beedi rolling is one of the major informal sector activities in the State. The majority are home based women workers who live under the poverty line. Therefore, there is a need to improve the living and working conditions as well as to promote decent employment and income opportunities for women Beedi rollers. The occupational life of Beedi workers are characterized by low wages, piece rated remuneration, lack of social security and absence of organization. The Beedi workers are in the clutches of contractors and sub contractors. The contractors are the suppliers of raw materials as well as collectors of the final products. Beedi workers are usually home based workers. The condition of Beedi workers today as well as in the past, has not been very conducive. The making of Beedi is an industry widely spread all over the country. Beedi rolling is partly carried on in the homes but mainly in workshops in the bigger cities and towns. Many of these places are small airless boxes often without windows, where workers are crowded together. They usually sit on damp mud floors. Payment is almost universally made on piece rate basis. Many smaller workshops are open day and night. Regular intervals for meals and weekly holidays are generally non-existent.

7.3.1 Settlements and population dynamics around project area

As per the Census records, 2011, the total population of the 2.0 km radial study zone (except 50% population of Gajraula Nagar Palika / NP Town) was recorded as 2562 persons of 5 village/towns of Gajraula block in Jyotiba Phule Nagar (J P Nagar) District of Uttar Pradesh. Total number of 'Households' was observed as 463 in the 2.0 km radius study zone. Male-female wise total population was recorded as 1341 males and 1221 females respectively. Gajraula (NP) Towns area is spread over the entire study area as 10 km radial study zone and 50% part is falling under the 0-2 km radial study zone. Above population description is given based on excluding the population of the Gajraula (NP) Town.

About Gajraula Block

Gajraula is a Block placed in Jyotiba Phule Nagar district in Uttar Pradesh. Placed in rural area of Uttar Pradesh, it is one of the 6 blocks of Jyotiba Phule Nagar district. As per the government records, the block number of Gajraula is 59. The block has 171 villages and there are total 31480 homes in this Block.



Population of Gajraula Block

Gajraula's population is 187690. Out of this, 98708 are males while the females count 88982 here. This block has 32205 children in the age bracket of 0-6 years. Out of this 17070 are boys and 15135 are girls.

Literacy rate of Gajraula Block

Literacy rate in Gajraula block is 53%. 100204 out of total 187690 population is educated here. In males the literacy rate is 63% as 62804 males out of total 98708 are educated however female literacy ratio is 42% as 37400 out of total 88982 females are educated in this Block.

The dark part is that illiteracy ratio of Gajraula block is 46%. Here 87486 out of total 187690 individuals are illiterate. Male illiteracy ratio here is 36% as 35904 males out of total 98708 are uneducated. Among the females the illiteracy rate is 57% and 51582 out of total 88982 females are illiterate in this block

7.3.2 Dependency on sources of water [surface or sub-surface]

Factory depends on ground water sources by the existing 3 borewell.

7.3.3 Ground water uses [e.g. irrigation (irrigation method, number of watering) water supply etc.]

Ground water used in the industrial process.

7.3.4 Improvement / decline in agricultural yield in last 5 years and likely impact after NOC

The factory lies in the Ganga Basin, so there is no and decline in agriculture yield in last 5 year.

7.3.5 Impact of proposed / existing project on local communities [based on local interactions (interactions must be with stakeholders like fishermen community, farmers etc.)]**Improvement of Social Infrastructure**

The factory will create opportunities for direct and indirect employment in the area. The proposed plant will initiate local economic growth and thereby the potential to enhance quality of life of the local communities. Local population may get benefited due to increased business activities. The project is intended to use skilled manpower.

8.0 Proposed measures for disposal of waste water by industries drawing saline water.

There is no any saline water drawn by the industry in premises.

9.0 Measures to be adopted for water conservation which includes recycling, reuse, treatment, etc. This includes the water balance chart being adopted by the firm along with details of water conservation methods to be adopted.

Artificial recharge measures and Rainwater harvesting is adopted by factory to recharge in ground water. STP has been installed for the treatment of waste water and recycled water is uses if plant premises i.e. horticulture etc.

- **Brief write up along with capacity and flow chart of Sewage Treatment Plants / Effluent Treatment Plants / Combined Effluent Treatment Plants existing/ proposed within the project.**

Umang dairy intends to install Sewage Treatment plant of capacity 100 KLD based on MBBR technology to treat the sewage generated from the facility.

Based on characteristics for raw sewage and treated sewage for the design purpose are given below in the table;

Table 14: Characteristics of raw and treated sewage

S. No.	Parameter	Unit	Raw Sewage characteristics	Treated sewage after STP
1	pH	-	6.5 – 8.5	6.5 – 7.5
2	BOD	mg/l	250 – 350	≤ 20
3	COD	mg/l	350 – 600	<150
4	TSS	mg/l	300 – 450	≤ 50
5	TDS	mg/l	800	≤ 2100
6	Oil and grease	mg/l	25 – 30	< 5

Source of waste water	:	Sewage generated from different activities
Max. designed flow for STP	:	100m ³ /day
Flow duration	:	20 hours
Average designed flow	:	5.0m ³ /hr
Type of process proposed	:	MBBR process

The STP treatment process will consists of following stages.

Stage 1: Primary Treatment

Screen Chamber, Oil & Grease Chamber, Sewage Collection cum Equalization Tank

Stage 2: Secondary or biological treatment

MBBR Reactor I & II, Secondary Tube Settler

Stage 3: Tertiary treatment

Filter Feed Tank, Pressure sand Filter, Activated Carbon Filter, Hypo Dosing System

Stage 4: Sludge Treatment

PE Dosing System, Filter Press

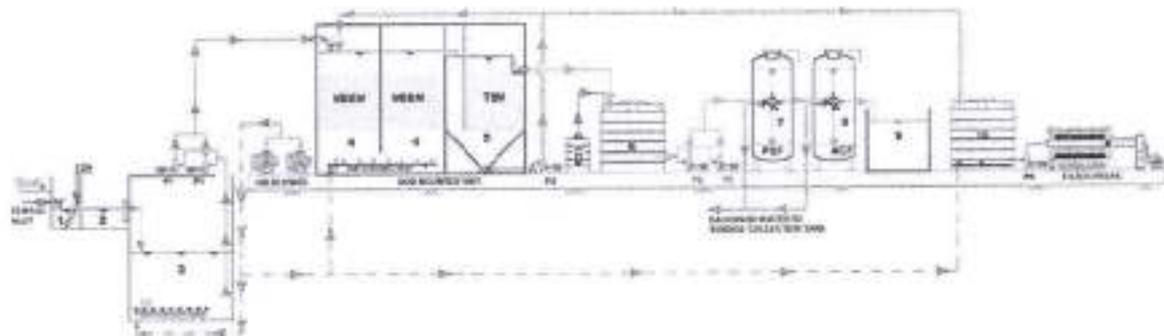


Figure 14: Process flow diagram of STP

- **Details of water conservation measures to be adopted to reduce/ save the ground water.**

Factory adopted the artificial recharge and rainwater harvesting recharge for the effective recharge in ground water.

(Refer: Water audit report)

- **Total water balance chart showing the usage of water for various processes.**

Total water balance chart showing the usage of water for various processes is given below;

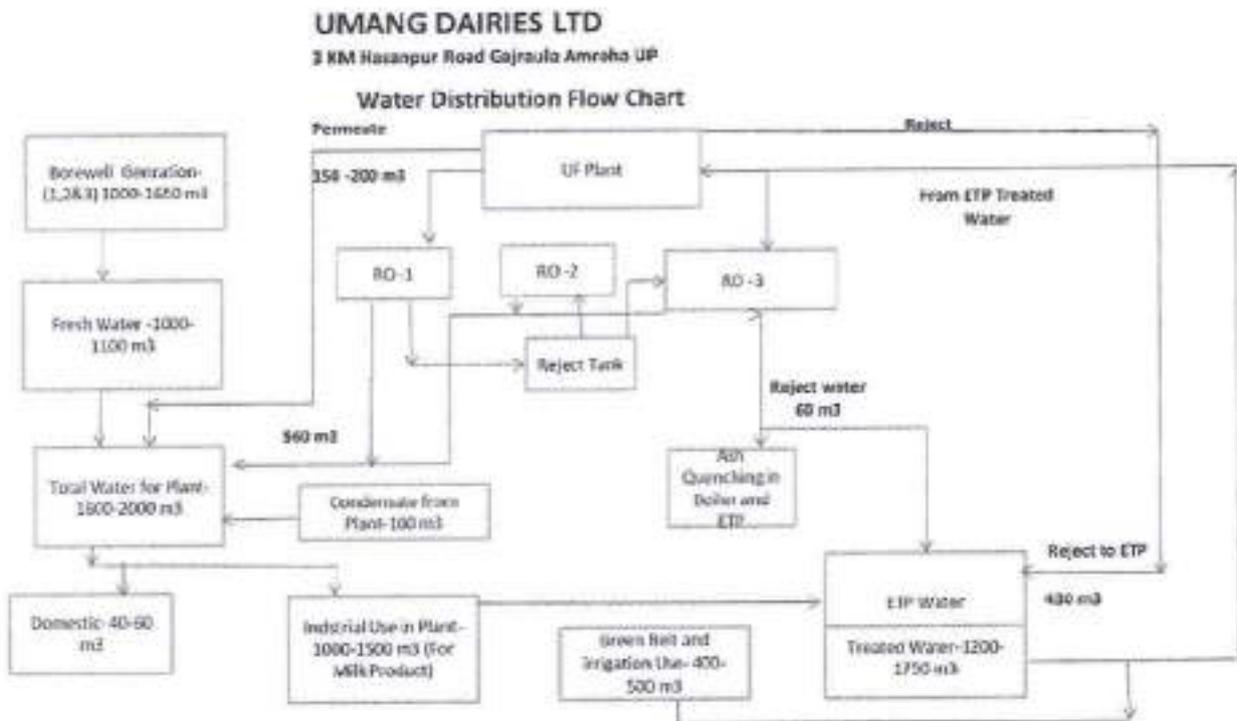


Figure 15: Water Balance Chart

10.0 Any other details pertaining to the project

Based on the pre-going, the following recommendations are made:

- (1) It is imperative to control declining trend by conjunctive use of the surface water resources for irrigation through canals as well exploring deeper ground water aquifer system.
- (2) The dugwells are being used for dumping all sort of refuse causing pollution of ground water. It is suggested that these wells may be closed by back filling and the piezometers in the phreatic aquifer say down to 30 m to 40 m may be installed at proper locations so that water levels may be monitored regularly in the district.
- (3) The water conservation practices should be utilised. Sprinkler irrigation should be encouraged and subsidy on this should be provided especially in O.E. blocks.

- (4) The exploration of deeper aquifers below 180 m should be undertaken immediately in a systematic manner and exploitation of aquifer within the depth of 180 metres should be discouraged in the district, since there is ample scope of development at greater depth.
- (5) The central part of the district where the water level is more than 6.00 metres should be recharged artificially by using the check earthen dam across the river Sot and its minor tributaries.
- (6) Rooftop rain water harvesting has to be encouraged especially in urban areas to augment ground water recharge.

End of the report

UMANG DAIRIES LIMITED





उत्तर प्रदेश UTTAR PRADESH

37AE 977356



VERIFICATION

Verified at Dhanoura, on this the 11 day of Nov. 2020 that the contents of the above affidavit are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Central Ground Water Authority can take punitive action against me.

Sri/Smt. Km. Pawan Tiwari S/o Bhagwan Tiwari Goda
 Name & Address As Above Identified By Sri. Purshant Kumar A.I.
 Solemnly Affirmed Before Me That Contents On Affidavit/Execution Has Understood By Him/Her
 Sl. No. 1217 Recd Rs. 35 Fee By Me *

Purshant Kumar A.I.
 DEPONENT
 (PAWANTIWARDI)

Jitendra Kumar
 JITENDRA KUMAR
 Notary Public Govt. of India No. 19112
 Tel. Dhanoura Dist. Awara (UP)

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क्र. 24 दिनांक 01/11/2020/16
नाम पवन शिवारी
सुरेन्द्र कुमार गन स्टाम्प विक्रेता
सा.न. 25/D धनीरा

शिवारी से 03 किमी स्थित हसनपुर रोड जन्मरौला कल्याणपुरा



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UTTAR PRADESH

37AE 977355

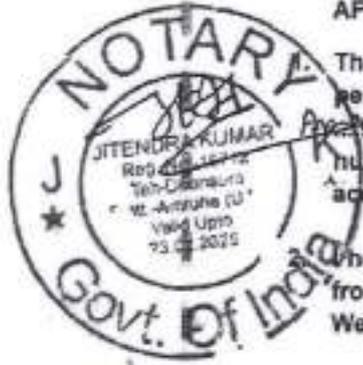
TO BE SUBMITTED BY ALL APPLICANTS

AFFIDAVIT FOR EXEMPTION OF APPROVAL FROM WET LAND AUTHORITY OR SUBMISSION OF APPROVAL FROM WETLAND AUTHORITY

BEFORE THE CENTRAL GROUND WATER AUTHORITY, NEW DELHI

AFFIDAVIT

I Pawan Tiwari (NAME) SON/DAUGHTER OF Bhagwan Tiwari AGED ABOUT 45 YEARS, RESIDENT OF 3 KMSTONE HASANPUR ROAD GAJRAULA OCCUPATION HOD - ENGG, HEREBY SOLEMNLY AFFIRM AND DECLARE AS UNDER:



That the present affidavit is sworn in by me in my capacity as an authorized person/applicant on behalf of M/s. Umang Dairies Ltd, Gajraula, Distt. UP (Name and Address of the Firm/project) vide NOCAP application number 21-4/1320/UP/IND/2017 for ground water extraction in accordance with CGWA guideline.

I hereby undertake that the above said project is located more than 500 m away from the periphery of any demarcated wetland areas declared by State/Central Wetland Authority/Department. (Tick whichever is applicable)

OR

3. That above said project is located within periphery of wetland area and hereby undertake that I will submit the approval from State/Central Wetland Authority/Department from the concerned authority within six months. (Tick whichever is applicable)

Handwritten signature and text: Pawan Tiwari

Handwritten signature

DEPONENT
(PAWAN TIWARI)

क्र.सं. 25 दिनांक 10/11/2020
नाम पवन शिवाजी सा. अ. अ. 1914 तिवासी नि. 03 किमी स्वयंसेवक गुरुदेव जलशैया वसुधैव कुटुम्बकम्
शुभेन्द्र कुमार गर्ग हलायप विद्यालय
सा.नं. 25/D धनीरा



श्री. श्री. शिवाजी सा. अ. अ. 1914 तिवासी नि. 03 किमी स्वयंसेवक गुरुदेव जलशैया वसुधैव कुटुम्बकम्
शुभेन्द्र कुमार गर्ग हलायप विद्यालय
सा.नं. 25/D धनीरा

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GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

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Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL IN NON-NOTIFIED AREA विद्यमान कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	AMRH0421NIN0018
Application Date आवेदन तिथि		03/04/2021	
Name of the Applicant आवेदक का नाम	PANKAJ GUPTA		
Mobile No. मोबाइल नंबर	8126666059	Email ID. ईमेल आईडी	pankaj.gupta1@gmail.com
Date of Birth जन्मतिथि	28/09/1970	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	7954-2245-1470	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	Umang Dairies Limited	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	AMROHA	State राज्य	Uttar Pradesh
District जनपद	AMROHA	Pin Code पिन कोड	244235
Designation पद	HOD-ENGG	Company Name कंपनी का नाम	UMANG DAIRIES LTD
Company Address कंपनी का पता	3 KM STONE, HASANPUR ROAD GAJRAULA, AMROHA, UP-244	Authorization Letter प्राधिकार पत्र	Download

Details of Existing Well विद्यमान कूप का विवरण

District जनपद	Amroha (J.P.Nagar)	Block ब्लॉक	GAJRAULA
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	152,155,156	Municipality/Municipal Corporation नगर पालिका/नगर निगम	GAJRAULA
Ward No./Holding No. वार्ड संख्या/होल्डिंग संख्या	CHHOYA	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download

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Particulars of The Existing Well
विद्यमान कुप का ब्यौरा

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Date of Construction/Sinking of Well कुप की निर्माण तिथि	12/01/1994	Type of the Well कुप का प्रकार	Tube Well/Boring	
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In Meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	40.00	
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	250.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	Galvanized Iron	
Strainer Details स्ट्रेनर का विवरण				
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1	
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (In Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (In Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	75.77	99.77	24.00	200.00
Approx. Depth of Well (In meter) कुप की अनुमानित गहराई (मीटर में)	99.77	Whether there has been Any Adverse Report Regarding Water Quality of the Well? क्या कुप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	
Give Particulars Regarding Water Quality of the Well कुप की जलीय गुणवत्ता का विवरण दें	N/A			
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण				
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	40.00	
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		20.00		
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	19/01/1994	
Details of Utilization of Well कुप के उपयोग का विवरण				
Purpose of the Existing Well विद्यमान कुप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	600.00	
Daily Running Hours दैनिक उपयोग (घंटे में)	4.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No	

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Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	THROUGH ETP ZERO DISCHARGE PLANT	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें	Download	Length of Section Pipe (in Meter) संकथन पाइप की लंबाई (मीटर में)	30.00
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	No	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:	N/A
affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m3/day	Download	Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m3/day	Download
Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories	Download	Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs	Download
Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants, Pro-forma for the report is given in Annexure-1.	Download		

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled.

मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रेशन अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/सहमत

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction or alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification or scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be incorrect at any stage even after issue of the AUTHORIZATION/ NO OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - (a) Document showing proof of ownership of land;
 - (b) Photocopy of Aadhaar card / voter ID / ration card / any other proof of identification
 - (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c),
 - (d) Affidavit referred to in item no. 7(I) or 7(II), as the case may be (if required)
- **Additional Documents to be submitted with the application**
- **(I) For Industrial User**
 - (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 cubic meter/day.
 - (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10 cubic meter/day.
 - (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
 - (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
 - (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m³/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
- **(II) For Commercial User**
 - (a) In cases where dewatering is involved, submission of impact assessment report prepared by a consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
 - (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
 - (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
 - (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
 - (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (In case of completed infrastructure projects for commercial use).
 - (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

Transaction Details :	
Payment Reference No./ Order No. :	UP01521040320113329
Status :	success
Payment From :	VISA MASTER DEBIT CARDS
Payment Mode :	Card
Transaction Amount :	5000.00
Transaction ID :	1409025462
Transaction Date and Time :	2021-04-03 20:13:08
Entrepreneur ID :	UPSWP210831483
Unit ID :	UPSWP21083148301

Proceed to Next Action



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

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Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL IN NON-NOTIFIED AREA

विद्यमान कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोगकर्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	AMRH0421NIN0019
Application Date आवेदन तिथि		03/04/2021	
Name of the Applicant आवेदक का नाम	PANKAJ GUPTA		
Mobile No. मोबाइल नंबर	8126666059	Email ID, ईमेल आईडी	pankaj.gupta1@jknmail.com
Date of Birth जन्मतिथि	28/09/1970	Gender लिंग	Male
Nationality राष्ट्रियता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	7954-2245-1470	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	Umang Dairies Limited	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	AMROHA	State राज्य	Uttar Pradesh
District जनपद	AMROHA	Pin Code पिन कोड	244235
Designation पद	HOD -ENGG	Company Name कंपनी का नाम	UMANG DAIRIES LTD
Company Address कंपनी का पता	3 KM STONE, HASANPUR ROAD GAJRAULA, AMROHA, UP-244	Authorization Letter प्राधिकार पत्र	Download

Details of Existing Well विद्यमान कूप का विवरण

District जनपद	Amroha (J.P.Nagar)	Block ब्लॉक	GAJRAULA
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	152, 155, 156	Municipality/Municipal Corporation नगर पालिका/नगर निगम	GAJRAULA
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	CHHOYA	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download

Particulars of The Existing Well
विद्यमान कुप का ब्यौरा

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Date of Construction/Sinking of Well कुप की निर्माण तिथि	10/09/2009	Type of the Well कुप का प्रकार	Tube Well/Boring	
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In Meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	40.00	
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	250.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	Galvanized Iron	
Strainer Details स्ट्रेनर का विवरण				
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1	
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (In Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (In Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	72.00	96.00	24.00	200.00
Approx. Depth of Well (In meter) कुप की अनुमानित गहराई (मीटर में)	96.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well? क्या कुप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	
Give Particulars Regarding Water Quality of the Well कुप की जलीय गुणवत्ता का विवरण दें	N/A			
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण				
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	50.00	
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	20.00			
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	25/09/2009	
Details of Utilization of Well कुप के उपयोग का विवरण				
Purpose of the Existing Well विद्यमान कुप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	4500.00	
Daily Running Hours दैनिक उपयोग (घंटे में)	15.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No	

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<p>Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)</p>	<p>THROUGH ETP ZERO DISCHARGE PLANT</p>	<p>Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं</p>	<p>Yes</p>
<p>Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें</p>	<p>Download</p>	<p>Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)</p>	<p>30.00</p>
<p>Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?</p>	<p>No</p>	<p>Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:</p>	<p>NA</p>
<p>affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m3/day</p>	<p>Download</p>	<p>Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m3/day</p>	<p>Download</p>
<p>Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories</p>	<p>Download</p>	<p>Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs</p>	<p>Download</p>
<p>Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants, Pro-forma for the report is given in Annexure-1.</p>	<p>Download</p>		

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled.

मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रेशन अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/सहमत

Nota/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction/alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification/scrutiny, the application is liable for rejection.
- In case any of the particulars/information furnished is found to be incorrect at any stage even after issue of the AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - (a) Document showing proof of ownership of land;
 - (b) Photocopy of Aadhaar card / voter ID / ration card / any other proof of identification
 - (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c).
 - (d) Affidavit referred to in item no. 7(i) or 7(ii), as the case may be (if required)
- **Additional Documents to be submitted with the application**
- **(I) For Industrial User**
 - (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 cubic meter/day.
 - (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10 cubic meter/day.
 - (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
 - (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
 - (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m³/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
- **(II) For Commercial User**
 - (a) In cases where dewatering is involved, submission of impact assessment report prepared by a consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
 - (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
 - (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
 - (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
 - (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
 - (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

Transaction Details :	
Payment Reference No./ Order No. :	UP01521040320143156
Status :	success
Payment From :	VISA MASTER DEBIT CARDS
Payment Mode :	Card
Transaction Amount :	5000.00
Transaction ID :	1409027637
Transaction Date and Time :	2021-04-03 20:15:38
Entrepreneur ID :	UPSWP210831483
Unit ID :	UPSWP21083148302

Proceed to Next Action



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

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Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL IN NON-NOTIFIED AREA

विद्यमान कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details आवेदक का विवरण

Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	AMRH0421NIN0020
Application Date आवेदन तिथि		03/04/2021	
Name of the Applicant आवेदक का नाम	PANKAJ GUPTA		
Mobile No. मोबाइल नंबर	8126666059	Email ID, ईमेल आईडी	pankaj.gupta1@jksmail.com
Date of Birth जन्मतिथि	28/09/1970	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	7954-2245-1470	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	Umang Dairies Limited	Locality/Village मुहल्ला/गाँव	
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	AMROHA	State राज्य	Uttar Pradesh
District जनपद	AMROHA	Pin Code पिन कोड	244235
Designation पद	HOD -ENGG	Company Name कंपनी का नाम	UMANG DAIRIES LTD
Company Address कंपनी का पता	3 KM STONE, HASANPUR ROAD GAJRAULA, AMROHA, UP-244	Authorization Letter प्राधिकार पत्र	Download

Details of Existing Well विद्यमान कूप का विवरण

District जनपद	Amroha (J.P.Nagar)	Block ब्लॉक	GAJRAULA
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	152, 155, 156	Municipality/Municipal Corporation नगर पालिका/नगर निगम	GAJRAULA
Ward No./Holding No. वार्ड संख्या/होल्डिंग संख्या	CHHOYA	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download

Particulars of The Existing Well
विद्यमान कुप का ब्यौरा

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Date of Construction/Sinking of Well कुप की निर्माण तिथि	10/09/2009	Type of the Well कुप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है	Yes	Approx. Length of Housing Pipe (In Meter) हाउसिंग पाईप की अनुमानित लंबाई (मीटर में)	40.00
Approx. Diameter of Housing Pipe (mm) हाउसिंग पाईप का अनुमानित व्यास (मिलीमीटर में)	250.00	Material of the Housing Pipe & Blank Pipe हाउसिंग पाईप एवं ब्लैंक पाईप की सामग्री	Galvanized Iron

Strainer Details
स्ट्रेनर का विवरण

Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1	
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	74.00	98.00	24.00	200.00

Approx. Depth of Well (In meter) कुप की अनुमानित गहराई (मीटर में)	98.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well? क्या कुप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No
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Give Particulars Regarding Water Quality of the Well कुप की जलीय गुणवत्ता का विवरण दें	N/A
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Details of Existing Pumping Device
विद्यमान पंपिंग उपकरण का विवरण

Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	50.00
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		20.00	
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	25/09/2009

Details of Utilization of Well
कुप के उपयोग का विवरण

Purpose of the Existing Well विद्यमान कुप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	4500.00
Daily Running Hours दैनिक उपयोग (घंटे में)	15.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No

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<p>Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)</p>	<p>THROUGH ETP ZERO DISCHARGE PLANT</p>	<p>Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं</p>	<p>Yes</p>
<p>Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें</p>	<p>Download</p>	<p>Length of Section Pipe (in Meter) सक्शन पाइप की लंबाई (मीटर में)</p>	<p>30.00</p>
<p>Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?</p>	<p>No</p>	<p>Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:</p>	<p>NA</p>
<p>affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m3/day</p>	<p>Download</p>	<p>Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10m3/day</p>	<p>Download</p>
<p>Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories</p>	<p>Download</p>	<p>Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws Issued by Ministry of Housing & Urban Affairs</p>	<p>Download</p>
<p>Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m3/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.</p>	<p>Download</p>		

I do hereby declare that the particulars furnished herein above are correct and true. I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled.

मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रेशन अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/सहमत

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction or alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification or scrutiny, the application is liable for rejection.
- In case any of the particulars/information furnished is found to be incorrect at any stage even after issue of the AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - (a) Document showing proof of ownership of land;
 - (b) Photocopy of Aadhaar card / voter ID / ration card / any other proof of identification
 - (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c).
 - (d) Affidavit referred to in item no. 7(i) or 7(ii), as the case may be (if required)
- **Additional Documents to be submitted with the application**
- **(I) For Industrial User**
 - (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 cubic meter/day.
 - (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10 cubic meter/day.
 - (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
 - (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
 - (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m³/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
- **(II) For Commercial User**
 - (a) In cases where dewatering is involved, submission of impact assessment report prepared by a consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
 - (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
 - (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
 - (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
 - (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
 - (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

Transaction Details :	
Payment Reference No./ Order No. :	UP01521040320163412
Status :	success
Payment From :	VISA MASTER DEBIT CARDS
Payment Mode :	Card
Transaction Amount :	5000.00
Transaction ID :	1409029260
Transaction Date and Time :	2021-04-03 20:17:28
Entrepreneur ID :	UPSWP210831483
Unit ID :	UPSWP21083148303

Proceed to Next Action

True Copy
R

प्रेषक,

निदेशक,
 भूगर्भ जल विभाग, उत्तर प्रदेश,
 9वीं तल इन्दिरा भवन,
 लखनऊ।

सेवा में,

जिलाधिकारी, जनपद-अमरोहा/
 अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्,
 अमरोहा।

पत्रांक 20 / भूजोवि०/एक्ट(एनओसी)-21

लखनऊ: अप्रैल, 23 2021

विषय- केन्द्रीय भूमिजल प्राधिकरण के समक्ष पूर्व में अनापत्ति निर्गमन/नदीनीकरण हेतु जनपद-अमरोहा के लम्बित प्रकरणों के निस्तारण के सन्दर्भ में।

संदर्भ- पत्र संख्या 16/जि०भूजोप्र०परि०/यू०पी०भूजोप्र०वि०प्रा/अमरोहा, दिनांक 06.04.2021 के द्वारा प्रेषित पत्र।
 महोदय,

कृपया उपर्युक्त विषयक सहायक अभियंता (सदस्य), जिला भूगर्भ जल प्रबन्धन परिषद् अमरोहा/नोडल अधिकारी-वेब पोर्टल, अमरोहा के पत्र संख्या 16/जि०भूजोप्र०परि०/यू०पी०भूजोप्र०वि०प्रा/अमरोहा, दिनांक 06.04.2021 का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा पूर्व में केन्द्रीय भूजल प्राधिकरण के समक्ष आपके जनपद में भूजल निष्कर्षण हेतु अनापत्ति निर्गमन/नदीनीकरण के लम्बित प्रकरण को निस्तारित किये जाने हेतु इस कार्यालय को प्रेषित किया गया है।

उक्त के कम में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में उ०प्र० भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम, 2019 के प्राविधानानुसार गठित उ०प्र० राज्य भूगर्भ जल प्रबन्धन और विनियामक प्राधिकरण की दिनांक 20.01.2021 को आयोजित द्वितीय बैठक के कार्यवृत्त में दिये गये निर्देशों के अनुपालन एवं जल शक्ति मंत्रालय, केन्द्रीय भूजल प्राधिकरण, नई दिल्ली की फाइल संख्या सीजीडब्ल्यू/11/2020/सीजीडब्ल्यू-177, दिनांक 30-03-2021 द्वारा दी गयी आख्या के आधार पर उपरोक्त संदर्भित प्रकरणों पर विभाग की संस्तुति संलग्नित तालिका के अनुसार है।

संलग्न तालिका में प्रकरणवार विभाग की संस्तुति के आधार पर अधिनियम तथा नियमावली में प्राविधानित अनापत्ति निर्गमन की विभिन्न शर्तों का अनुपालन कराते हुए तथा उपमोक्तों से नदीनीकृत अवधि का भूजल निकासी शुल्क (Ground Water Abstraction Fees) भी जमा कराते हुए सम्बन्धित तीन आवेदन का निस्तारण ससम्पन्न सुनिश्चित करने का कष्ट करें।

संलग्नकः यथोक्त (तीन प्रकरण)।

भवदीय
 (वी०के० उपाध्याय)
 निदेशक।

पत्रांक (1)/भूजोवि०/एक्ट(एनओसी)-21/तददिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

1. सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन और नियामन प्राधिकरण, उ०प्र०, लखनऊ।
2. नोडल अधिकारी, वेब पोर्टल, जनपद अमरोहा।
3. सम्बन्धित उपमोक्तों को उनके आवेदन पत्र के कम में ई-मेल के माध्यम से।

(वी०के० उपाध्याय)
 निदेशक।

Total Copy
 R

जिला भूगर्भ जल प्रबन्धन परिषद, जनपद-अमरोहा से प्राप्त प्रकरणों पर निदेशालय, भूगर्भ जल विभाग, जयपुर का भंडार।

क्र. सं.	कार्यक्रम निर्देशक, भूगर्भ जल विभाग, जयपुर प्रदेश की ओर से जारी की गयी	आवेदन संख्या	आवेदक/कार्यकारी का नाम	भूगर्भ उपयोग का प्रकार	भूगर्भ निष्कर्षण हेतु क्षेत्र का विवरण		विस्तार क्रम/पट्टी क्षेत्र की सीमा (रेडियस / प्लान-कोऑर्डिनेट्स)	केंद्रीय भूगर्भ प्रविष्टि/अनुमति प्राप्त होने की तिथि	केंद्रीय भूगर्भ प्रविष्टि/अनुमति प्राप्त होने की तिथि		केंद्रीय भूगर्भ प्रविष्टि/अनुमति प्राप्त होने की तिथि	केंद्रीय भूगर्भ प्रविष्टि/अनुमति प्राप्त होने की तिथि
					जमीन	विस्तार क्षेत्र/पट्टी क्षेत्र			आरंभ	अवधि		
1	2	3	4	5	6	7	8	9	10	11	12	
1	8/4/2021	AMR140421MRN0018	Umang Daries Ltd, Panjaj Gupta HOD- Engg	Industrial	Amroha	Gajrauli	Notified	CGWA/MOC/IND/ORI G/2017/2613, Dated 26.02.2017	18-05-2017	18-05-2019	24-04-2020	दिनांक 18.05.2019 से पट्टीकरण हेतु संशुद्धि। पट्टीकरण अनाधिकृत की वजह से रद्द होगी।
2	8/4/2021	AMR140421MRN0019	Umang Daries Ltd, Panjaj Gupta HOD- Engg	Industrial	Amroha	Gajrauli	Notified	CGWA/MOC/IND/ORI G/2017/2613, Dated 26.02.2017	18-05-2017	18-05-2019	24-04-2020	दिनांक 18.05.2019 से पट्टीकरण हेतु संशुद्धि। पट्टीकरण अनाधिकृत की वजह से रद्द होगी।
3	8/4/2021	AMR140421MRN0020	Umang Daries Ltd, Panjaj Gupta HOD- Engg	Industrial	Amroha	Gajrauli	Notified	CGWA/MOC/IND/ORI G/2017/2613, Dated 26.02.2017	18-05-2017	18-05-2019	24-04-2020	दिनांक 18.05.2019 से पट्टीकरण हेतु संशुद्धि। पट्टीकरण अनाधिकृत की वजह से रद्द होगी।

निदेशालय
भूगर्भ जल विभाग
जयपुर

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Phone: (Office) 0522-2287068
(Office): 0522-2287233
Fax: (Office) 0522-2286471
E-mail: upgwd.in@gmail.com
Website: <http://upggwd.gov.in>

From,
Director
Ground Water Department, Uttar Pradesh
9th Floor, Indira Bhawan
Lucknow.

To,
The Collector, District- Amroha/
Chairman, District Ground Water Management Board
Amroha.

Letter No.20/Bhu.Ja.Vi./Act (NOC)-21 Lucknow, 23rd April, 2021

Subject: Regarding disposal of pending cases of District-
Amroha, for issuance of NOC/Renewal sent earlier
before the Central Ground Water Authority.

Ref.: Letter sent vide Letter No.16/Zi.Bhu.Ja.Pra.Pari./
U.P.Bhu.Ja.Pra.Vi.Pra./Amroha, dated 06.04.2021.

Sir,

Kindly find reference of the abovesubject Letter No. 16/Zi.Bhu.Ja.Pra.Pari./U.P.Raj.Bhu.Ja.Pra.Vi.Pra./ Amroha, dated 06.04.2021 of Assistant Engineer (Member), District Ground Water Management Board, Amroha/ Nodal Office- Web Portal, Amroha, vide which, the cases pending for issuance of NOC/ Renewal for abstraction of ground water in your district produced earlier before the Central Ground Water Authority, has been sent to this Office for disposal.

In continuation of above, in compliance of the directions issued in the minutes of second meeting of U.P. State Ground Water Management and Regulatory Authority constituted under the chairmanship of Chief Secretary, Government of U.P. under the provisions of U.P. Ground Water (Management & Regulation) Act, 2019, held on 20.01.2021 and on the basis of Report submitted vide File No. CGWB/11/2020/CGWA-177 dated 30.03.2021 of Jal Shakti Ministry, Central Ground Water Authority, New Delhi, the

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recommendation of Department on the above referred cases, is enclosed herewith according to the enclosed Table.

On the basis of caseswise recommendation of department as enclosed in the aforesaid table, and by ensuring the compliance of different conditions of issuance of NOC as prescribed in the Act and Rules, kindly ensure to get done the timely disposal of concerned three applications on time by getting deposited the Ground Water Abstraction Fees.

Encl: As above (Three Cases)

Regards,

Sd/-

(V.K. Upadhyay)

Director

Letter No. (I)/Bhu.Ja.Vi./Act (NOC)-21/ dated as above.

Copy to following for information and necessary action:-

1. Member Secretary, State Ground Water Management & Regulatory Authority, U.P., Lucknow.

2. Nodal Officer, Web Portal, District- Amroha.
3. Concerned Consumer in pursuance of his application through E-mail.

Sd/-

(V.K. Upadhyay)

Director

300

Recommendation of Directorate, Ground Water Department, Lucknow on the cases received from District

Ground Water Management Board, District- Amroha

S. No.	Date of receipt of Application by the Office of Director, Ground Water Department, U.P.	Application No	Details of Applicant	Type of Ground Water Use	Details of Area for abstraction of ground water		Category of Block/ Urban Area (Notified/ Non-notified)	Details of NOC issued earlier by Central Ground Water Authority	Date of Validity of NOC issued earlier by Central Ground Water Authority		Date of application for renewal of NOC to the Central Ground Water Authority	Recommendation of Ground Water Department on the basis of List received by Central Ground Water Authority
					District	Block/ Urban Area			From	To		
1	2	3	4	5	6	7	8	9	10	11	12	
1	8/4/2021	AMRH0421NIN0018	Umang Dairies	Industrial	Amroha	Gajraula	Notified	CGWA/NOC/INDORIG/2017/	19.05.17	18.05.19	24.04.2019	Recommended for renewal

			Ltd., Pankaj Gupta (HOD- Engg.)					2613, Dated 23.05.2017				w.e.f. 18.05.2019. Renewed NOC shall be valid upto 5 years.
2.	8/4/2021	AMRH0421NIN0019	Umang Dairies Ltd., Pankaj Gupta (HOD- Engg.)	Industrial	Amroha	Gajraula	Notified	CGWA/NOC/ IND/ORIG/2017/ 2613, Dated 23.05.2017	19.05.17	18.05.19	24.04.2019	Recommended for renewal w.e.f. 18.05.2019. Renewed NOC shall be valid upto 5 years.
3.	8/4/2021	AMRH0421NIN0020	Umang Dairies Ltd., Pankaj	Industrial	Amroha	Gajraula	Notified	CGWA/NOC/ IND/ORIG/2017/ 2613, Dated 23.05.2017	19.05.17	18.05.19	24.04.2019	Recommended for renewal w.e.f. 18.05.2019.

303-304

			Gupta (HOD- Engg.)									Renewed NOC shall be valid upto 5 years.
--	--	--	--------------------------	--	--	--	--	--	--	--	--	--

Sd/-

(V.K. Upadhyay)

Director

True Copy

303-304



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

ANNEXURE P/9

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Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC026536

VALID UP TO : 11/07/2026

(UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019)

Registration No.: 202104000042

Name of the Owner	PANKAJ GUPTA		
Designation	HOD-ENGG	Company Name	UMANG DAIRIES LTD
Company Address	3 KM STONE, HASANPUR ROAD GAJRAULA, AMROHA, UP-244	Authorization Letter	Download
Address of the Applicant	Umang Dairies Limited	Application Form Serial No.	AMR0421NIN0018
Date of Submission	03/04/2021	Specimen Signature	

Location Particulars

District	Amroha (J.P.Nagar)	Block	GAJRAULA
Plot No./Khasra No.	152,155,156	Municipality/Corporation	GAJRAULA
Card No./Holding No.			CHHOYA

Particulars of the Existing Well and Pumping Device

Date of Construction/Sinking of the Well	12/01/1994		
Type of Well	Tube Well/Boring	Depth of the Well (in meter)	99.77
Purpose of well	Industrial	Assembly Size (For Tube Well)	
Trainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	20.00
Operational Device	Electric Motor	Rate of Withdrawal (m ³ /hr.)	40.00
Date of Energization (In Case of Electric Pump)			19/01/1994
Maximum Allowable Rate of Withdrawal (m ³ /hr.):	40.00	Maximum Allowable Running Hours Per Day:	4.00
Maximum Allowable Annual Extraction of Ground Water:			24000

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.

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For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(i) shall not exceed to the recorded rate from water meters.

The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.

In case of any change of ownership of the existing well, fresh registration has to be obtained.

No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.

In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.

The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.

Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.

Guidelines for Installation of Piezometers and their Monitoring

Piezometer is a borewell / tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone tapped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care off.

Any other condition(s) that may be imposed by the concerned Authority.

In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

Any other condition imposed by the concerned Authority.

In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

SPECIFIC CONDITIONS:

(A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:

- No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 15 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- Injection of treated/ untreated waste water into aquifer system is strictly prohibited.

vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries ~~and~~ other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.

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(B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:

- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³/day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

This certificate is electronically generated and does not require digital signature



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

308

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC048652

VALID UP TO : 11/07/2026

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202104000045

Name of the Owner	PANKAJ GUPTA	Company Name	UMANG DAIRIES LTD
Designation	HOD -ENGG	कंपनी का नाम	
Company Address कंपनी का पता	3 KM STONE, HASANPUR ROAD GAJRAULA, AMROHA, UP-244	Authorization Letter प्राधिकार पत्र	Download
Address of the Applicant	Umang Dairies Limited	Application Form Serial No.	AMRH0421NIN0020
Date of Submission	03/04/2021	Specimen Signature	

Location Particulars

District	Amroha (J.P.Nagar)	Block	GAJRAULA
Plot No./Khasra No.	152, 155, 156	Municipality/Corporation	GAJRAULA
Card No./Holding No.			CHHOYA

Particular of the Existing Well and Pumping Device

Date of Construction/Sinking of the Well	10/09/2009		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	98.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Drainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	20.00
Operational Device	Electric Motor	Rate of Withdrawal (m ³ /hr.)	50.00
Date of Energization (In Case of Electric Pump)			25/09/2009
Maximum Allowable Rate of Withdrawal (m ³ /hr.):	50.00	Maximum Allowable Running Hours Per Day:	15.00
Maximum Allowable Annual Extraction of Ground Water:			225000

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3), for Running Hours / day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.

For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meter (conforming to BIS/IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters.

The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.

In case of any change of ownership of the existing well, fresh registration has to be obtained.

No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.

In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.

The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.

Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.

Guidelines for Installation of Piezometers and their Monitoring

Piezometer is a borewell / tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as in case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No. of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone tapped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lit capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care off.

Any other condition(s) that may be imposed by the concerned Authority.

In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

Any other condition imposed by the concerned Authority.

In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

SPECIFIC CONDITIONS:

(A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:

- No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³/day of ground water and, Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 15 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- Injection of treated/ untreated waste water into aquifer system is strictly prohibited.

vi) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washery, etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution. 310

(B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:

- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

This certificate is electronically generated and does not require digital signature



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

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Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NCC049507

VALID UP TO : 11/07/2026

(UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019)

Registration No.: 202104000043			
Name of the Owner		PANKAJ GUPTA	
Designation		Company Name	UMANG DAIRIES LTD
Company Address		कंपनी का नाम	
Address of the Applicant		Authorization Letter	Download
Date of Submission		आधिकार पत्र	
Location Particulars		Application Form Serial No.	AMRH0421NIN0019
District		Specimen Signature	
Village No./Khasra No.		Block	GAJRAULA
Plot No./Holding No.		Municipality/Corporation	GAJRAULA
Particulars of the Existing Well and Pumping Device		CHHOYA	
Date of Construction/Sinking of the Well		10/09/2009	
Type of Well	Tube Well/Boring	Depth of the Well (in meter)	95.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Pump Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	20.00
Operational Device	Electric Motor	Rate of Withdrawal (m ³ /hr.)	50.00
Date of Energization (In Case of Electric Pump)		25/09/2009	
Maximum Allowable Rate of Withdrawal (m ³ /hr.):	50.00	Maximum Allowable Running Hours Per Day:	15.00
Maximum Allowable Annual Extraction of Ground Water:		225000	
This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3), for Running Hours 1 day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.			
GENERAL CONDITIONS:			
In case of any change of ownership of the proposed well, fresh authorization has to be obtained.			
No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.			

For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters

The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands

In case of any change of ownership of the existing well, fresh registration has to be obtained.

No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration

In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.

The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.

Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis

Guidelines for Installation of Piezometers and their Monitoring

Piezometer is a borewell / tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

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			Manual	DWLR with Telemetry
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4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone tapped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care off.

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• In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

SPECIFIC CONDITIONS:

- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
 - i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
 - ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
 - iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
 - iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m³ /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 15 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.

vi) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washer, etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.

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(B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:

- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³ /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

This certificate is electronically generated and does not require digital signature

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ANNEXURE P/10

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JOINT INSPECTION REPORT
(21.10.2020)

OF

M/S UMANG DAIRY LTD.
03 KM, HASANPUR ROAD,
GAJRAULA, AMROHA
UTTAR PRADESH

IN THE MATTER OF

Kapil Versus Central Pollution
Control Board & Ors
[O.A. No. 189/2020]

-Prepared by-
The Joint Team of UPPCB & CGWB

- Constituted by -
Hon'ble National Green Tribunal
(Order dated 04.09.2020)

Tale *Sharma* *Sharma* *A*

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[Handwritten signatures]

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Annexure No.	Details
Annexure 1	Consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 issued by UPPCB having validity upto 13.06.2020.
Annexure 2	NOC for abstraction of ground water (1455 KLD) expired on 23.05.2017).
Annexure 3	Application for renewal of permission for abstraction of ground water to CGWA on 24.04.2019 & 09.05.2019.
Annexure 4	Haz. waste authorization No. 6040/UPPCB/Bijnor/UPPCB(RO)/Bijnore/Jyotiba phule nagar/2018, issued by UPPCB on 02.02.2018. Validity upto 02.02.2023)
Annexure 5	NOC issued by UPPCB for expansion cum upgradation of ETP wide letter no. H-12761/C-7/NOC-643/Bijnor/2017 dated 29-11-2017.
Annexure 6	Inspection report of Rain water harvesting system by CGWB.
Annexure 7	Flow diagram of ETP waste water utilization.
Annexure 8	Copy of authorization/Registration Under Plastic rule 2016, letter no B-17011/7/UPC-II-PWM(MLP/2020)(UDL) date 16-07-2020.
Annexure 9	Stack Monitoring report.
Annexure 10	ETP Sample analysis report.
Annexure 11	Borewell sample analysis report.

[Handwritten signatures]

1.0 Subject Matter

Matter: Kapil Versus Central Pollution Control Board & Ors., O.A. No. 189/2020

2.0 Order of Hon'ble NGT dated 04.09.2020

The Hon'ble Tribunal in the said matter passed the following directions on 04.09.2020 which is placed as under:-

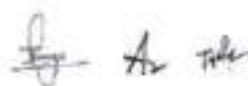
"Grievance in this application is against violation of environmental norms by Respondent No. 5, Umang Dairies Limited, operating a Dairy plant in the city of Gajraula, District Amroha, Uttar Pradesh. The said unit is extracting ground water without any permission from the concerned authority and is bypassing the waste on land in violation of the Water (Prevention and Control of Pollution) Act, 1974 (Water Act). There is no 'Consent to Establish' or 'Consent to Operate' under the Water Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1974.

In view of above, we consider it necessary to require the State PCB, Central Ground Water Authority (CGWA) and the District Magistrate, Amroha to furnish a joint factual and action taken report in the matter within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. List for further consideration on 26.11.2020.

3.0 The Joint Inspection

- In compliance of the direction of Hon'ble NGT in its order dated 04.09.2020, inspection of M/s Umang Dairy Ltd., 03 km Hasanpur Road, Gajraula, Amroha, Uttar Pradesh (hereinafter referred as 'the Unit') was carried out on 21.10.2020 by the joint team comprising of officials from Uttar Pradesh Pollution Control Board (UPPCB) CGWB, Lucknow and District Administration (SDM, Hasanpur) District Amroha.
- The team inspected the unit and assessed the air pollution, waste water management and the compliance status of environmental norms of the unit.
- The Umang Dairy Ltd was earlier established in the name of M/s J.K. Dairy Ltd which is taken over by Sighania group in December 2006 and till now operated in the name of M/s Umang Dairy Ltd.
- M/s Umang Dairy Ltd. is engaged in production of Pasteurised milk, curd, Ghee, chhach, SMP, butter and dairy products, having consented capacity Raw milk handling 11.5 Lakh liter/day. On





the day of inspection, the unit was found operational at 7.5 lakh liter/day milk handling which is about 65 percent of consented production capacity.

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3.1 Installed Production Capacity and Products Details

- The unit consented production Installed capacity 11.5 Lakh liter milk handling/day for manufacturing of milk products likes Pressurised milk, curd, Ghee, chhach, SMP, butter and dairy products etc.
- On the day of inspection, the unit was found operational at production capacity of 7.5 Lakh liter milk/day which is 65 percent of consented production capacity.
- The unit is using cow and buffalo milk as main raw material which is procured from nearby areas. Monthly milk handling data is as per the table below:

Table no. 1

S.no.	Month & year	Total Milk Process (lakh liter/day)	Remarks
1	Jan-20	309.77	
2	Feb-20	301.58	
3	Mar-20	326	
4	Apr-20	244.27	
5	May-20	223.16	
6	Jun-20	195.71	
7	Jul-20	201.14	
8	Aug-20	210.22	
9	Sep-20	216.44	
10	Upto 20 Oct-20	147.09	
11	Total	2375.38	

- The Unit has obtained Consent to operate dated 13.06.2020 under the Water (Prevention & Control of Pollution) Act, 1974 & under the Air (Prevention & Control of Pollution) Act, 1981 from Uttar Pradesh Pollution Control Board (UPPCB) having validity upto 31.12.2021 (Copy placed at Annexure-1).
- As per the Consent condition the production capacity Milk products cultured products 4800 mt/month, poly Pouch milk 18000 mt/month, Skimmed milk powder -19100 mt/month and Ghee/Butter-960 mt/month.

4.0 Freshwater Consumption

4.1 Sources of Fresh Water

- The unit is uses ground water through abstraction from Three borewells. The water from borewell is used for industrial as well as domestic purposes.
- The NOC for abstraction of ground water (1650 KLD) is expired on 18.05.2019 (Expired NOC placed at Annexure-2).

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- Unit has applied for renewal of permission for abstraction of ground water to CGWA on 24.04.2019 (Copy of application for renewal enclosed at Annexure-3), but till date of inspection NOC for withdrawal of ground water is not obtained by the unit.
- As per CGWB report "Dynamic Ground Water Recourses Assessment of India-2017" (Page no. 146) Gajraula, District-Amroha has been deteriorated from Semi Critical (2011) to Over Exploited category (2017).

4.2 Quantity of Fresh Water Consumption

- Unit has three borewells to meet daily fresh water requirement. Electromagnetic flow meters are installed at all three borewells. During visit the following data was at the site

Table-2

S No.	Borewell No. and location	Meter Reading (m ³)	Flow rate (m ³ /hr)	Latitude and Longitude
1.	1, Near Boiler House	477153.4	66.46	28°48'32.369" N 78°15'9.211" E
2.	2, Near Main gate	29322.53	39.45	28°48'42.314" N 78°15'12.41" E
3.	3, Near old hostel	446251.3	35.49	28°48'38.439" N 78°15'11.665" E

As per the logbook data collected during visit the total fresh water consumption by the unit from 1 Jan, 2020 to 20 Oct, 2020 is as below.

Table 3

S. No.	Month	Tubewell No 1	Tubewell No 2	Tubewell No 3	Total Water abstraction
1	Jan-20	16826	0	16889	33715
2	Feb-20	12266	6016	16076	34358
3	Mar-20	15087	0	16828	31915
4	Apr-20	10797	2355	13947	27099
5	May-20	13654	0	16188	29842
6	Jun-20	14416	2461	14449	28865
7	Jul-20	13320	0	14621	27941
8	Aug-20	16014	0	13905	29919
9	Sep-20	12828	360	12211	27860
10	Oct-20	9126	3275	6817	19218
	Total	134334	14467	141931	290732
				Total Days 293	992.259 KLD

- As per the logbook data some discrepancy in tubewell nos 2 in the month of July to september was found. Industry should ask for clarify the discrepancy found in the ground water abstraction logbook of tubewell nos 02 from July 20 to set 20.
- Average fresh water withdrawal from borewells is calculated as 992.259 KL per day from the logbook data.

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5.0 Water & waste water samples collection and air quality monitoring

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- The Joint Committee collected samples from the different section of wastewater treatment system and ground water to assess the impact of the industrial discharge of the unit. The Committee has also collected one sample of borewell installed outside behind the unit in Sri Harjeetsiagh farm house campus.
- Collected water and waste water samples have been submitted to UPPCB Bijnor laboratory for analyzed. The details of analysis report are being enclosed.
- Stack monitoring was carried out by UPPCB, Moradabad laboratory. The details of analysis report are being enclosed Annexure-9.

6.0 Characteristics of the wastewater of ETP system and Ground Water

6.1 Effluent Management system

- The unit has installed effluent treatment plant/system based on the anaerobic and aerobic treatment unit on activated sludge process and flow meter installed at different section of ETP. The Flow meters readings found at the time of inspection is as below:

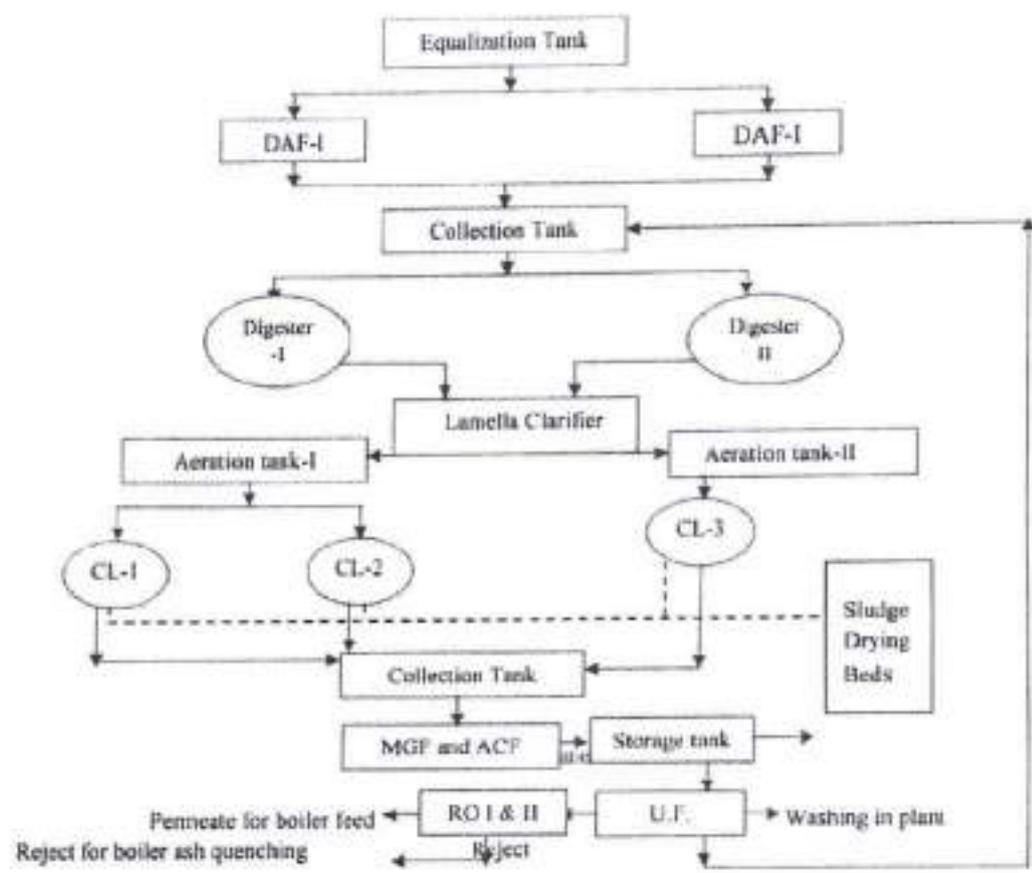
S no.	Location of Flow meter	Reading
1.	Inlet of UASBR-I	00097775 m ³
2.	Inlet of UASBR-II	Not shown
3.	Outlet of ETP	61.43 m ³ /hr flow rate
4.	Outlet of U.F.	386568.9 m ³
5.	RO-I feed	21378.23 m ³
6.	RO-I Permeate	49557.63 m ³
7.	RO-II reject	0091567 m ³
8.	Gardening/irrigation pipeline	11472 m ³

- At the time of inspection totalizer reading of flow meter of ETP outlet was not shown due to that only flow rate 61.43 was observed.
- Unit has installed two water flow meter at inlet of USABR I & II separately. Water flow meter attached with USABR II not showing the totalizer reading due to electrical fault.



- ETP received effluent from different plant production sections and consists of physiochemical treatment, biological treatment, tertiary treatment followed by two stage RO System and ultra-filtration has been installed having total capacity of 1750 KLD. The flow diagram of the ETP installed in unit is as below.

ETP FLOW DIAGRAM



- Ro permeates of ETP is sent for further treatment through DM plant and use in boiler feed and reject of the RO-II is used for quenching of boiler ash and dust suppression in premises.
- Sludge received from the clarifier are send to sludge drying beds for the dewatering and it is used as a manure.
- Ash generated from the boilers is being disposed for filling of low lands in nearby area.
- The analysis result of collected samples are presented below

Table-1
Chart for ETP Waste Water Analysis report

Parameter	Inlet of ETP	Outlet of UASBR	Outlet of Aeration Tank	Outlet of ETP (before MGF)	Outlet of ETP (After MGF)	RO PERMEATE	RO Reject
pH	7.19	7.7	7.62	7.80	8	7.44	7.72
Colour	Milky	Slight Blackish	Brownish	Colorless	Colorless	Colourless	Brownish
Odor	Foul	Unpleasant	Unpleasant	Odorless	Odorless	Odorless	Unpleasant
TDS (mg/l)	1180	1130	1060	1070	870	114	2210
TSS (mg/l)	1283	689	3856	62	48	32	66
TS (mg/l)	2463	1819	4916	1132	918	146	2276
BOD (mg/l)	620	230	16	12	10	4	6
COD (mg/l)	1600	400	80	64	40	24	84
Oil and Grease	192	18	8	4	3	ND	12

(Handwritten signatures)

- The joint team also collected the ground water sample from borewell within the premises and outside the premises. The analysis report is presented below:

Table No. 5

Chart for Borewell Water Analysis report

Parameters	Borewell within premises			Outside premises/ farms house Harjeet Singh	BIS IS 10500:2012 (Permissible limit in absence of alternative source)
	1	2	3	4	
pH	8.16	7.85	8.29	8.09	6.5-8.5
Colour	30	Colourless	Colourless	30	5.0-25.0
TDS	181	465	175	465	500-2000
TSS	41	71	56	211	NS
Hardness	96	70	94	160	300-600
Calcium	35	35	26	24	75-200
Magnesium	61	35	68	136	30-100
Chloride	25	27	18	93	250-1000

7.0 Sewage Treatment System:

- For the treatment of domestic sewage unit has installed three nos of Septic tank and soakpit in different location within premises.

8.0 Observation on the Water consumption of the unit & Analysis result of sample collected from ETP.

8.1 Observation on the Water consumption of the unit

- As per logbook data, average fresh water withdrawal from borewells 992.259 KLD, which is within the permitted quantity of withdrawal (1650 KLD) as per the previous NOC issued from CGWA, which was expired on dated 18.05.2019.
- Some discrepancy was found in borewell logbook again the tubewellnos 02 for the unit shall ask for clarification/explanation.
- In compliance of the condition of previous NOC issued by the CGWA unit has installed 2 Numbers roof top rain water harvesting system within a premises and 10 ponds in the villages have also adopted and developed rain water harvesting system to preserve the rain water so that water level of the area can increase. Details of compliance status report is enclosed as **Annexure-8**.

9.1 Observations on Effluent Treatment Plant (ETP)

- During inspection the all units of the ETP and RO system was found in operation and treated effluent was utilized in boiler feed, washing in plant and irrigation of green belt within premises.
- As per the data of borewell total water abstraction (267999 KL) is lesser than total treated water (446175 KL) which is indicated that treated water in recycle in process and rejects of U.F. and RO rejects are also recycle in equalization tank.
- At the time of inspection SMP manufacturing plant not in operation. Due to that hot air generator was also not in operation.
- The unit was operating at 9.51 lakh liter/day milk handling on the day of inspection, which is about 82.6% of consented production capacity. Hence effluent generating was less compared to ETP installed capacity 1750 KLD.
- Based on 9 months logbook data the average quantity of effluent reaching to ETP for treatment is 1522.78 KLD which is within installed capacity 1750 KLD.
- The unit has also provided flow meter at outlet point of the ETP. During visit the flow meters are showing discharge rate 61.4m³/hr.
- Flow meters is installed at ETPs and logbook for the same is maintained by the unit.

9.2 Observations on Sewage Treatment Plants (STPs)

- Unit has installed three no. of Septic tank and soakpit in different location within premises for workers and staff.
- As reported by the unit representative the sewage treated plant is under planning.

10 Existing Emission Management System

10.1 Emission Management System at Boiler

- The unit has installed three nos of rice husk/agro waste fired Boilers having capacity of 14 TPH, 10 TPH & 8 TPH and 01 hot air generator having capacity 20 lakh kilo calory.

Table no. 6

Details of Boiler are as below

S. No	Capacity	Fuel	APCS device	Stack	Remarks
1.	14 TPH	Rice Husk or Bio mass 60 TPD	Cyclone & Beg filter	Common	Only 14 TPH Boiler Operated at the time of inspection
2.	10 TPH			Stack 40 mtr	
3.	08 TPH	Rice Husk 60 TPD	Multi cyclone dust	Common	Maintained as Stand by
4.	10 TPH			Stack 30 mtr	
5.	Hot air Generator 10 lakh kilo calory	Rice Husk 10 TPD	Multi cyclone dust	30	Not Operated
6.	03 no. of 750 KVA D.G. Sets	Diesel	Only Stack	5.2 mtr each	Depend on power demand

At the time of inspection only 14 TPH Boiler found in operation.

- The unit has provided monkey ladder with stack of the boiler, which is not as per the CPCB guidelines.
- 14 TPH boiler stack was monitored by UPPCB and the monitoring result is as below:

Table 7 Monitoring of boiler stack

Parameters	Monitored value	Emission standard
SPM (mg/NM ³)	139.68	150
SO ₂ (mg/NM ³)	ND	600
NO _x (mg/NM ³)	ND	300

11 Solid & Hazardous Waste Management

- The unit possesses the Authorization under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 for generation, collection, utilization, storage and disposal of Waste oil 4TPA Only validity upto 02.02.2023. Authorization is placed at Annexure-4.

12. Plastic waste management

- The unit has utilizing multilayer polyfilms for packing of milk pouches which is ultimately disposed in environment and covered under the plastic rule 2016.
- In compliance of the plastic rule 2016 obtain authorization/registration by CPCB through wide letter no B-17011/7/UPC-II-PWM(MLP/2020(UDL) date 16-07-2020.
- In compliance of the EPR of the plastic rule 2016 unit is being submitting the quarterly returned of plastic waste disposed to UPPCB and CPCB.

13. Conclusions

1. Chemicals dosing in ETP, such as dosing of coagulant, flocculants were done either manually or with pumps in uncontrolled manner.
2. Unit has 3 nos. of borewell to meet the fresh water requirement. Average fresh water withdrawal from borewells is 992.259 KL per day. Flow meter was found installed at all three borewells and logbook for withdrawal of ground water is maintained by the unit, as per logbook records one borewells maintain as stand by.
3. Unit does not have valid NOC from CGWA for abstraction of ground water. The NOC was expired on 18.05.2019 and unit has applied for renewal of the same on 24.04.2019.

- 4. Till date of inspection i.e. 21.10.2020, NOC for withdrawal of ground water is not obtained by the unit. Hence, it can be concluded that, the unit does not have valid permission for withdrawal of ground water.
- 5. Considering the ground water quality of Gagraula, CGWA shall assess the renewal application of M/S UMANG DAIRY LTD., 03 KM, HASANPUR ROAD, GAJRAULA, AMRONGHA and shall decide whether the unit shall be allowed to abstract the ground water or not. CGWA shall decide in accordance to the Hon'ble NCT order in this regards.
- 6. As per the logbook data some discrepancy in tubewellnos 2 in the month of July to september was found. Industry should ask for clarify the discrepancy found in the ground water abstraction logbook of tubewellnos 02 from July 20 to set 20.
- 7. The sample collected from borewell within the premises indicates that the underground water is within permissible norms as per BIS standard.
- 8. The final treated effluent (RO permeate) is used in Boiler feed and other rest treated water is being utilizing in washing process of plant, floor washing, milk tankers and irrigation of Green belt within premises and nearby farmers. A separatemetered pipe line is also maintaining in unit for giving treated water to nearby farmers for irrigation to agriculture farming area on the demands of the farmers.
- 9. At the time of inspection without treated effluent was not found disposed nearby the area. Most of the farmers of the area werereceiving treated effluent through flexible plastic pipeline from inside the factory no permanent pipeline found in this area for irrigation purpose.
- 10. As per the analysis report of the borewell ground water of premises and Harjeet Singh farm house were found within permissible as per the BIS norms except the colour.
- 11. Dedicated energy meter was installed at ETP, RO, UFetc and logbook for same has been maintained.
- 12. OCEQMS at ETP was installed and found operational at the time of inspection and connected with server of UPPCB and CPCB.
- 13. At the time of inspection pH- 7.95, TSS-13.2 mg/l, BOD-5.5 mg. and COD-30.7mg/l was showing on the screen of OCEQMS installed at outlet of ETP photograph of screen enclosed.
- 14. The unit has also installed PTZ camera in premises, targeting the stacks of the units so that stack emission can be observed through UPPCB control room.
- 15. The final treated effluent is used as boiler feed, plant washing and irrigation of green belt showed compliant w.r.t. to effluent discharge norms prescribed under environment (protection) rule-1986.
- 16. As per the stack monitoring report of the 14 TPH boiler showed compliant w.r.t. to emission norms prescribed under environment (protection) rule-1986.

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14.0 Recommendations

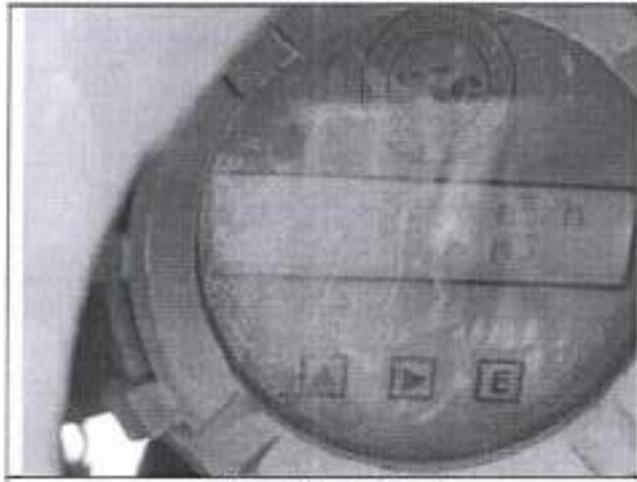
1. Unit shall make sure, no untreated/partially treated effluent and seepage/run-off from the industrial process area are discharged outside the premises.
2. Unit shall strictly follow the conditions laid down in consent to operate issued by UPPCB.
3. The unit should carry out adequacy assessment of ZLD system at full operational capacity of 1.77 MT/day, by a reputed Government technical institute.
4. Unit shall make sure, the air pollution control devices provided work efficiently and complied the air emission norms.
5. Unit shall get renewal NOC from CGWA for abstraction of ground water.
6. Unit shall installed proper capacity of the STP to treat the sewage generated from the premises and treated effluent utilized in green belt irrigation to decrease the fresh water abstraction.
7. Unit shall maintain record for generation and disposal of all types of hazardous wastes generated within the premises.
8. Unit shall make sure the ETP operation provided work efficiently and complied the water discharge norms.
9. A separate logbook for RO and UF shall the maintain in unit.
10. As per the logbook data some discrepancy in tubewellnos 2 in the month of July to september was found. Industry should ask for clarify the discrepancy found in the ground water abstraction logbook of tubewellnos 02 from July 20 to set 20
11. The flow meter installed before the inlet of UASBR should be replace at inlet of ETP.
12. Quarterly Ambient air quality report and air monitoring report of all the stacks provided in unit shall be submitted to UPPCB.
13. Facility for dosing and mixing of alum and polyelectrolyte shall be provided in separate tanks.
14. Ladder facility with stack shall be provided as per CPCB guidelines.
15. Regular calibration of water flow meters and OCEQMS attached to ETP shall be ensured.
16. Water audit report shall be carried out by approved institution and to be submitted to UPPCB.

15.0 Signature of the inspecting officials

Date of Inspection: 21.10.2020

S No.	Name of the inspecting officers	Designation	Signature
1.	Vijay Shankar	SDM, Hasanpur, Amroha	
2.	Sh. J. P Maurya	RO, UPPCB Bijnor	
3.	Tapen Kumar Part	Scientist- 'D', CGWB Lucknow	
4.	Sh. A. K. Sharma	AEE, UPPCB Bijnor	
5.			

16.0 Photographs



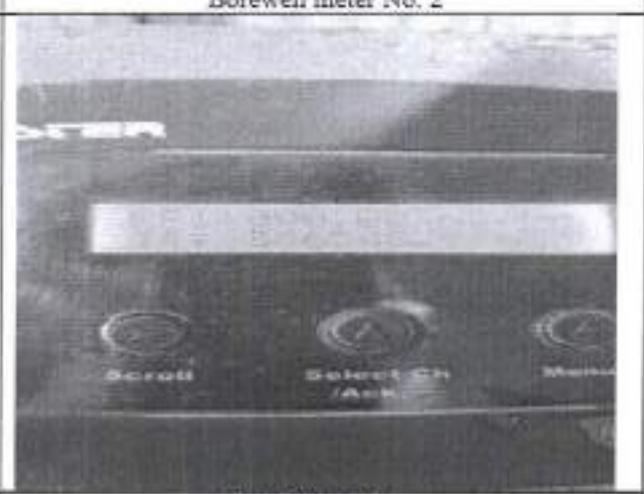
Borewell meter No. 1



Borewell meter No. 2



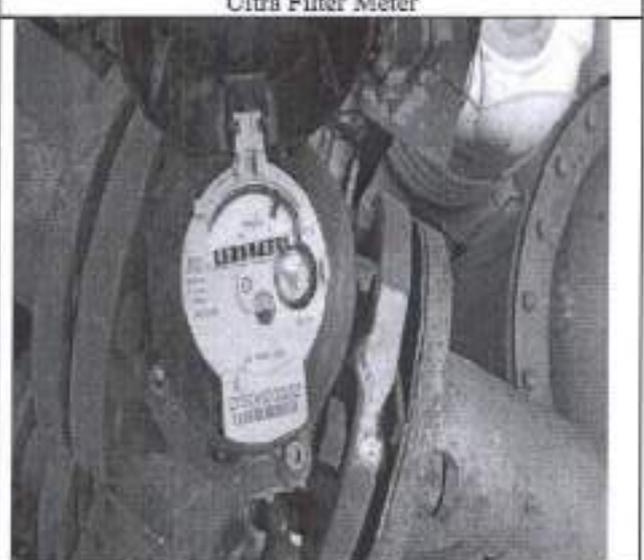
Borewell meter No. 3



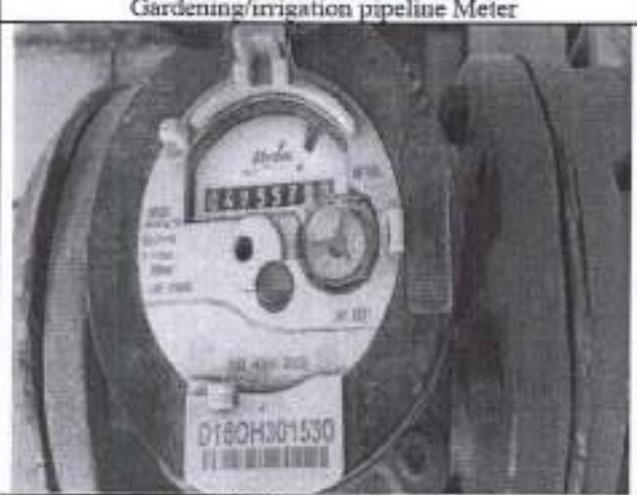
Ultra Filter Meter



Gardening/irrigation pipeline Meter



RO-I Feed Meter



RO-I Permeate meter

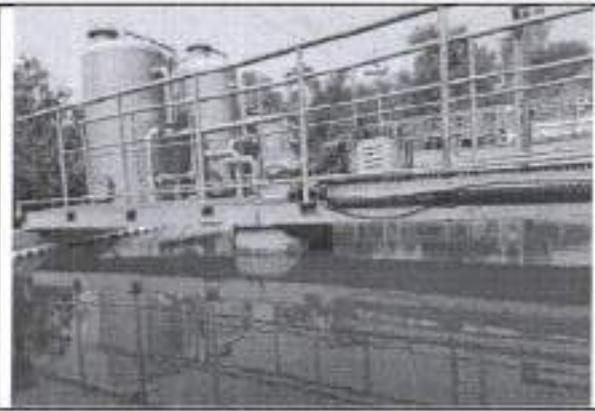


RO-II Reject Meter

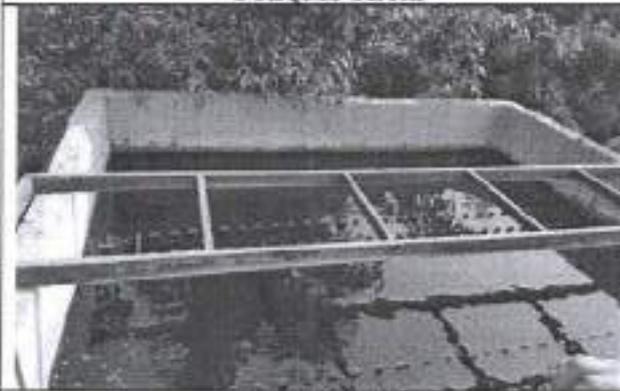
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OCEQMS Screen



Clarifier-II



Lamella Clarifier



Aeration tank



Inspection of ETP (UASBR)



Top view of ETP



Green Belt Premises



Green Belt Premises



SDM Hasanpur Visiting ETP



Joint inspection by team





Sample collection at before MGF



Sample collection at Borewell No. 1

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Item No. 01

(Court No.1)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 189/2020

(With report dated 21.10.2020)

Kapil

Applicant

Versus

Central Pollution Control Board & Ors.

Respondent(s)

Date of hearing: 26.08.2021

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE MR. JUSTICE BRIJESH SETHI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Applicant: Ms. Mansi Chahal, Advocate

Respondent: Mr. Daleep Dhyani, Advocate for UPPCB

ORDER

1. Grievance in this application is against violation of environmental norms by Respondent No. 5, Umang Dairies Limited, operating a Dairy plant in the city of Gajraula, District Amroha, Uttar Pradesh. It is alleged that the said unit is extracting ground water without any permission from the concerned authority and is bypassing the waste on land in violation of the Water (Prevention and Control of Pollution) Act, 1974 (Water Act). There is no 'Consent to Establish' or 'Consent to Operate' under the Water Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 (Air Act).

2. Vide order dated 04.09.2020, the Tribunal sought factual and action taken report from the State PCB, Central Ground Water Authority (CGWA) and the District Magistrate, Amroha.

Trilok Chahal
R

3. In pursuance of above, report dated 21.10.2020 has been filed on 24.11.2020 on behalf of the joint Committee. It is stated that the unit has requisite consent under the Water and the Air Acts with validity upto 31.12.2021. It had permission to extract water till 18.05.2019 but is extracting water from three tubewells for industrial as well as commercial purposes without requisite NOC from CGWA though renewal has been sought. As per CGWB report - "Dynamic Ground Water Recourses Assessment of India- 2017", Gajraula, District Amroha has deteriorated from Semi Critical (2011) to Over Exploited Category (2017).

4. The conclusions and recommendations are as follows:-

"Conclusion

1. *Chemicals dosing in ETP, such as dosing of coagulant, flocculants were done either manually or with pumps in uncontrolled manner.*
2. *Unit has 3 nos. of borewell to meet the fresh water requirement Average fresh water withdrawal from borewells is 992.259 KL per day. Flow meter was found installed at all three borewells and logbook for withdrawal of ground water is maintained by the unit, as per logbook records one borewells maintain as stand by.*
3. *Unit does not have valid NOC from CGWA for abstraction of ground water. The NOC was expired on 18.05.2019 and unit has applied for renewal of the same on 24.04.2019.*
4. ***Till date of inspection i.e. 21.10.2020, NOC for withdrawal of ground water is not obtained by the unit. Hence, it can be concluded that, the unit does not have valid permission for withdrawal of ground water.***
5. *Considering the ground water quality of Gajraula, CGWA shall assess the renewal applications of M/s Umang Dairy Ltd., 03 KM, Hasanpur Road, Gajraula, Amroha and shall decide whether the unit shall be allowed to abstract the ground water or not CGWA shall decide in accordance with the Hon'ble NGT order in this regard.*
6. *As per the logbook data some discrepancy in tubewell nos. 2 in the month of July to September was found. Industry should ask for clarify the discrepancy found in the ground water abstraction logbook of tubewell nos. 02 from July 20 to Sept. 20.*
7. *The sample collected from borewell within the premises indicates that the underground water is within permissible norms as per BIS standard.*
8. *Final treated effluent (RO permeate) is used in Boiler feed and other rest treated water is being utilizing in washing process of plant, floor washing, milk tankers and irrigation of Green belt within premises and nearby farmers. A separate metered pipe*

line is also maintaining in unit for giving treated water to nearby farmers for irrigation to agriculture farming area on the demands of the farmers.

9. At the time of inspection without treated effluent was not found disposed nearby the area. Most of the farmers of the area were receiving treated effluent through flexible plastic pipeline from inside the factory no permanent pipeline found in this area for irrigation purpose.
10. As per the analysis report of the borewell ground water of premises and Harjeet Singh farm house were found within permissible as per the BIS norms accept the colour.
11. Dedicated energy meter was installed at ETP, RO, UF etc. and logbook for same has been maintained.
12. OCEQMS at ETP was installed and found operational at the time of inspection and connected with server of UPPCB and CPCB.
13. At the time of inspection pH- 7.95, TSS-13.2 mg/l, BOD-5.5 mg. and COD-30.7mg/l was showing on the screen of OCEQMS installed at outlet of ETP photograph of screen enclosed.
14. The unit has also installed PTZ camera in premises, targeting the stacks of the units so that stack emission can be observed through UPPCB control room.
15. The final treated effluent is used as boiler feed. plant washing and irrigation of green belt showed compliant w.r.t. to effluent discharge norms prescribed under environment (protection) rule-1986.
16. As per the stack monitoring report of the 14 TPH boiler showed compliant w.r.t. to emission norms prescribed under Environment (Protection) Rule, 1986.

14.0 Recommendations

1. Unit shall make sure, no untreated partially treated effluent and seepage/run-off from the industrial process area are discharged outside the premises.
2. Unit shall strictly follow the conditions laid down in consent to operate issued by UPPCB.
3. The unit should carry out adequacy assessment of ZLD system at full operational capacity of 1.7 MT/day, by a reputed Government technical institute.
4. Unit shall make sure, the air pollution control devices provided work efficiently and complied the air emission norms.
5. Unit shall get renewal NOC from CGWA for abstraction of ground water.
6. Unit shall install proper capacity of the STP to treat the sewage generated from the premises and treated effluent utilized in green belt irrigation to decrease the fresh water abstraction.
7. Unit shall maintain record for generation and disposal of all types of hazardous wastes generated within the premises.
8. Unit shall make sure the ETP operation provided work efficiently and complied the water discharge norms.
9. A separate logbook for RO and UF shall be maintained in unit.
10. As per the logbook data some discrepancy in tubewell nos 2 in the month of July to September was found. Industry should ask for

clarify the discrepancy found in the ground water abstraction logbook of tubewell nos 02 from July 20 to set 20.

11. *The flow meter installed before the inlet of UASBR should be replaced at inlet of ETP.*
12. *Quartile Ambient air quality report and air monitoring report of all the stacks provided in unit shall be submitted to UPPCB.*
13. *Facility for dosing and mixing of alum and polyelectrolyte shall be provided in separate tanks.*
14. *Ladder facility with stack shall be provided as per CPCB guidelines.*
15. *Regular calibration of water flow meters and OCEQMS attached to ETP shall be ensured.*
16. *Water audit report shall be carried out by approved institution and to be submitted to UPPCB."*

5. We have heard learned counsel for the applicant and for the State PCB. Though Mr. Pinaki Misra, learned Senior Counsel for the PP initially logged in and appeared, without notice having been issued and sought time to file response, subsequently appearance was withdrawn on the ground that notice had not yet been issued by the Tribunal.

6. Learned counsel for the applicant submits that the report shows that the PP is extracting ground water though the area has deteriorated from semi critical to over exploited category. NOC expired on 18.05.2019. As per report, the PP has adopted 10 ponds of the village to claim replenishment of ground water but rain water collection in ponds being a preexisting natural process, credit for the same cannot be taken by the PP to comply with the requirement of replenishment, without the PP itself creating such facility.

7. During the hearing, learned counsel for the State PCB stated that after filing of the report, NOC for extraction of ground water has been given by the Ground Water Department of UP which is valid upto 11.07.2026. A copy of the NOC has been filed. From the document filed, neither the date on which the NOC has been granted is mentioned nor the procedure for assessing availability of the ground water in the area has been

indicated nor there are any conditions subject to which NOC has been given in over exploited area. To comply with the principle of sustainable development and public trust doctrine, due appraisal is required and suitable conditions are to be imposed and enforced for permitting extraction of ground water in over exploited area so that irreversible damage to the environment is not caused inter alia by affecting availability of drinking water and affecting flow of rivers as held in the judgment of the Hon'ble Supreme Court in *M.C. Mehta v. UOI*¹. Further, it is not clear whether grant of NOC by a State Authority obviates the requirement of NOC from CGWA, constituted under the Environment (Protection) Act, 1986 (EP Act), as per the said judgment and the judgment of this Tribunal dated 20.07.2020². The fact remains that after the ground water permission expired on 18.05.2019, and no such permission having been granted till 21.10.2020, the Unit will have to be held accountable for extraction of ground water during the said period in accordance with Sections 15 to 21 of the EP Act. Further, the industry has to maximize utilisation of treated effluents in the process itself, apart from utilisation for irrigation as per ferti- irrigation plan. SPCB needs to stipulate consent conditions for ZLD and other mode of disposal and ensure that treated effluents given to the farmers does not cause soil flooding/ soil sickness.

8. In view of above, since the PP will be affected by order in this regard, we direct the State PCB to put the PP to notice of these proceedings, even though the PP is otherwise aware and the report is on the website of this Tribunal. The State PCB may also supply a copy of the report by e-mail to the PP to enable it to give its response. The PP may file response within one month by e-mail at judicial-ngt@gov.in preferably in the form of

¹ 1997 (11) SCC 312

² O.A. No. 176/2015, Shailesh Singh v. Hotel Holiday Regency, Moradabad & Ors.

searchable PDF/ OCR Support PDF and not in the form of Image PDF. Notice may also be sent by e-mail to Ground Water Department, Ministry of Jal Shakti, UP to inform this Tribunal about the procedure, if any, followed and the date from which NOC is valid. The Notice may also be sent to CGWA to ascertain whether in view of Hon'ble Supreme Court judgment in *M.C. Mehta*, supra, grant of NOC by any other authority in the State will obviate the requirement of NOC from CGWA in an over exploited area. These questions are substantial question of environment arising out of operation of EP Act which may have to be determined by this Tribunal. Response of the said Authorities may also be filed within one month by e-mail in same manner as in above direction. The report may specify the water balance status, making distinction between ZLD applied for industrial process effluents with closed loop and utilisation of treated sewage for plantation/ irrigation and proper management of effluents during non utilisation of effluents particularly, during monsoon.

List for further consideration on 10.11.2021.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

Brijesh Sethi, JM

Dr. Nagin Nanda, EM

August 26, 2021
Original Application No. 189/2020
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**FEASIBILITY REPORT FOR SEWAGE
TREATMENT PLANT
(STP) OF CAPACITY 100 KLD**

Client: M/s Umang Dairies Limited, Gajraula, Dist. Amroha (U.P.)

Client's Contact

Mr. Pawan Tiwari
pawan.tiwari@jklmail.com

Consultants' Contact:

Dr. Sandeep Garg
(Managing Director)
md@ecoparyavaran.org



Eco Paryavaran Engineers & Consultants Pvt. Ltd.
E-207, Industrial Area, Phase-VIII B (Sector-74), Mohali
Punjab 160071 India
www.ecoparyavaran.org Tel: 0172-4616225

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1. INTRODUCTION

Client intends to install Sewage treatment plant of capacity 100 KLD based on MBBR Technology to treat the sewage generated from the facility. The sewage requires treatment in order to meet the standard norms set by the PCB.

This proposal shall consider various aspects covering the parameters of sewage (in terms of both quality and quantity), Scheme & process of treatment, process units involved in the treatment along with their specifications along with commercial terms & conditions.

2. DESIGN BASIS

Based on our experience in terms of raw sewage and requirement of PCB for treated water, the characteristics for the raw sewage and treated sewage for the design purpose are given below in the table:

S. No.	Parameter	Unit	Raw Sewage Characteristics	Treated Sewage After STP
1.	pH	-	6.5-8.5	6.5-7.0
2.	BOD	mg/l	250-350	≤20
3.	COD	mg/l	350-600	< 150
4.	TSS	mg/l	300-450	≤50
5.	TDS	mg/l	800	≤2100
6.	Oil & grease	mg/l	25-30	<5

Table 1: Characteristics of Raw and Treated sewage for Design Purpose

Note: These parameters considered are solely for design purpose provided by client & can be change based on the site conditions which may leads to change in design.

- ☉ Source of wastewater : Sewage generated from different activities
- ☉ Max. designed flow for STP : 100m³/day
- ☉ Flow duration : 20 hours
- ☉ Average designed flow : 5.0 m³/hr
- ☉ Type of process proposed : MBBR process

3. END USE OF THE TREATED SEWAGE WATER

The treated sewage will be used for the purpose of **irrigation/plantation**.

4. TREATMENT SCHEME

The STP treatment process will consist of following stages.

- ☉ **Stage 1: Primary Treatment**
Screen Chamber, Oil & Grease Chamber, Sewage Collection cum Equalization Tank
- ☉ **Stage 2: Secondary or biological treatment**
MBBR Reactor I & II, Secondary Tube Settler
- ☉ **Stage 3: Tertiary treatment**
Filter Feed Tank, Pressure sand Filter, Activated Carbon Filter, Hypo Dosing System
- ☉ **Stage 4: Sludge Treatment**
PE Dosing System, Filter Press

5. FEATURES OF MBBR TECHNOLOGY

- ☉ A single system that is based on the extended aeration technology along with Secondary Settlement Compartment with Front Centralized Control Panel and offers an easy to operate system even employing semi-skilled workers.
- ☉ MBBR is high rate biological aerobic system and is the up gradation/ modification of the conventional activated sludge process. The specially designed cross fluted PVC fixed film media provides lot of surface area ($400-500 \text{ m}^2/\text{m}^3$) for active bacteria to grow and treat the sewage within the same volume of the aeration tank.

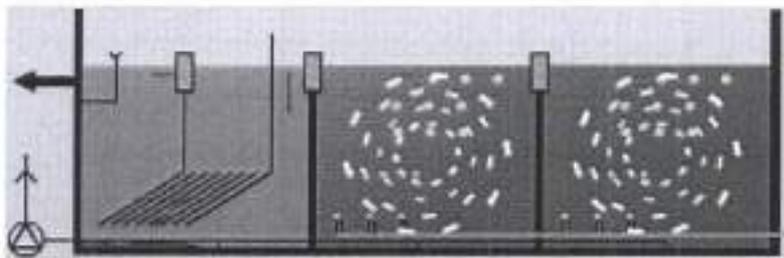


Figure 1 Diagram showing the MBBR Process

- ☉ With higher surface of Biodek, higher organic loading rates are enabled, thus reducing the overall size required for the aeration tank. This leads to reduction in overall costs.
- ☉ 40% reduction in Aeration Tank size is achieved.

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- ☉ Diffusers used for aeration are of Silicon membrane (imported from Germany) and specifically developed for fine bubble aeration of sewage. These are highly heat resistant; Resistant to ageing; Low incrustation; Weathering & ozone resistant; Oil resistant and Anti- microbial.
- ☉ Secondary Settlement unit is a tube settler that offers enhanced capacity for settling of suspended solids in a fractional area.

We have our own in house Govt. approved state of the art water analysis laboratory approved by MOEF, NABL & Punjab Pollution Control Board under the supervision of highly qualified professionals at Mohali. This enables us to check the stage wise performance parameters of the plant as well as helps in proper monitoring of the complete system.

6. BRIEF PROCESS DESCRIPTION

STP has been designed to ensure that various parameters of treated wastewater are well below the permissible limits, even under the varying flow conditions which are typical for such systems.

The major process steps along with salient technological aspects are described below:

☉ PRIMARY TREATMENT

The sewage will be first passed through a screen chamber containing perforated screen for removal of floating materials followed by oil & grease chamber for removal of oil & grease through gravity. The overflow of oil & grease chamber will be collected into the collection cum equalization tank from where the sewage will be transferred to MBBR Reactor for Biological Treatment.

☉ SECONDARY (BIOLOGICAL) TREATMENT

In MBBR reactor the organic matter is oxidized in sewage to CO_2 & H_2O by the aeration principle along with the bacteria. In MBBR reactor PVC UV stabilized plastic media is provided for the attachment of bacteria and growth. This media provides a large surface area and high Voidage ratio. MBBR reactor tank is fitted with number of air diffusers of suitable capacity to provide necessary dissolved oxygen mixed to the sewage. Twin-Lobe Blowers for oxidation provides the aeration. The biological system has to be operated continuously for at least 20 hours and there by constant feed of sewage is required.



The secondary tube settler, which is designed on low overflow rate, is provided after the MBBR reactor to enable separation of solids. A steep slope is provided in the secondary settling tank to eliminate the need of scrapper mechanism. A part of the sludge is recirculated to the MBBR Reactor in order to maintain MLSS levels and a part is drained to the sludge holding tank. **Acclimatized Bacterial Culture** is added into the MBBR reactor.

☉ TERTIARY TREATMENT

The Clarified water collected from the collection launder of the tube settler is then passed to the Filter Feed tank. It is necessary to pass the sewage further through tertiary treatment comprises of filtration with pressure sand filter for removal of suspended solids & Activated carbon filter for removal of trace organic matter, color & odor. Disinfection of treated sewage is done by Chlorine dosing. Then this treated water will discharge to irrigation/plantation

☉ SLUDGE HANDLING SYSTEM

Excess sludge needs to be removed and dried for easy disposal. The sludge from the tube settler is sent to sludge holding tanks wherein poly dosing will be done for sludge thickening. The thickened sludge will be sent to filter press for dewatering. The dewatered sludge forms the sludge cake which can be removed, packed and disposed to the Transport, Storage and Disposal Facility site. Dried sludge can also be used as manure.



7. MECHANICAL EQUIPMENTS WITH TECHNICAL DETAILS

The list of the mechanical equipment required for the STP is given below:

S. No	Description	Qty.
PRIMARY TREATMENT		
1.	PERFORATED SCREEN Application- Screening of floating matter Size -6-8 mm, MOC- SS	1 No
2.	SEWAGE LIFT PUMP SET Application- To feed sewage to MBBR Reactor Type- Centrifugal, Monobloc, horizontal, Self-priming Capacity- 5.0 m ³ /hr., Head- 10 m, MOC - CI	2 Nos. (1W +1S)
3.	AERATION GRID FOR EQUALIZATION TANK Application - For providing air to tank Accessories- Complete with piping & valves MOC: uPVC/MSEP	1 Set
SECONDARY TREATMENT		
4.	MBBR TANK (I &II) Capacity - 5.0 m ³ /hr., MOC - MSFRP MBBR MEDIA FOR MBBR REACTOR (I & II) Application - For reduction of organic load in MBBR reactors Sp. Surface Area -400- 500 m ² /m ³ . MOC- PVC UV Stabilized,	1 Set
5.	AERATION GRID FOR MBBR TANKS (I & II) Application - For providing air to MBBR reactor Accessories- Complete with piping & valves MOC: uPVC/MSEP	1 Set
6.	AIR DIFFUSERS FOR MBBR TANKS (I & II) Application - For providing air in MBBR reactor Type: Tubular - Fine membrane, MOC -Silicon/EPDM	1 Set
7.	AIR BLOWER WITH ACCESSORIES Application - Supply of air for mixing Capacity-80 m ³ /hr, MOC - CI, Pressure - 0.45 kg/cm ² , Accessories- MS base plate, safety valves, suction filter, silencer, NRV, PRV, ant vibration pad, V belt, Belt guard, Drive and driven pulleys	2 Nos. (1W +1S)
8.	TUBE SETTLER TANK Capacity - 5.0m ³ /hr., MOC - MSFRP TUBE SETTLER MEDIA Length - 850 mm MOC- PVC UV Stabilized	1 Set



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9.	SLUDGE RECIRCULATION / REMOVAL PUMP Application- For recycle / disposal of sludge Type- Centrifugal, Monobloc, horizontal, Self-priming, Capacity-2.0 m ³ /hr, Head- 10 m, MOC – CI	2 Nos. (1W +1S)
TERTIARY TREATMENT		
10.	FILTER FEED PUMP Application- To feed the treated Sewage to Pressure sand filter / backwashing Type- Centrifugal, Monobloc, horizontal, Self-priming Capacity- 5.0 m ³ /hr, Head- 25 m, MOC – CI	2 Nos. (1W +1S)
11.	HYPO DOSING SYSTEM DOSING TANK: MOC: HDPE, Capacity 200 liters DOSING PUMP Capacity: 0 – 10 LPH, MOC: PP	1 Set.
12.	SELF SUPPORTING PRESSURE SAND FILTER Application –Removal of fine suspended solids Capacity- 5.0 m ³ / hr, Filtration Rate: 14 m ³ / m ² / hr Media- under bed with graded silica sand MOC – MSEP	1 No.
13.	SELF SUPPORTING ACTIVATED CARBON FILTER Application - Removal of fine suspended solids, Color & Odor Capacity- 5.0 m ³ / hr, Filtration Rate: 14 m ³ / m ² / hr Media- under bed with graded silica sand & Activated carbon, MOC – MSEP	1 No.
14.	TREATED WATER TANK Capacity – 10.0KL, MOC – MSFRP	1 No.
MECHANICAL SLUDGE DEWATERING SYSTEM		
15.	SLUDGE FEED PUMP Application- To feed the Sludge from Holding tank to Filter Press Capacity- 2.0 m ³ /hr, Type- Screw Type, MOC – CI	1 No.
	SLUDGE HOLDING TANK Capacity – 5.0KL, MOC – HDPE/LDPE	1 No.
	AERATION GRID FOR SLUDGE HOLDING TANK MOC- UPVC	1 Set.
	AIR DIFFUSERS- FOR SLUDGE HOLDING TANK Type- Coarse, MOC –EPDM/ Silicon	1 Set.
	POLY DOSING SYSTEM DOSING TANK: MOC: HDPE, Capacity 200 liters DOSING PUMP Capacity: 0 – 10 LPH, MOC: PP	1 Set.
	FILTER PRESS Type: Hydraulic, MOC of plate: PP Capacity: suitable to handle sludge of capacity 100 KLD STP	1 No.

16.	INTERCONNECTING PIPING, FITTING & VALVES MOC: uPVC/MS, Make: Prince/Jindal/Astral	1 Lot
17.	CENTRALIZED CONTROL PANEL Fabricated in 14 SWG/ 16 SWG CRCA sheet with non- compartment, dust & vermin proof, machine mounted	1 Lot.
	CABLING Electrical cabling shall be provided from control panel to various units of SEWAGE treatment plant. Size of cable- As per the capacity of the motors / drives MOC: Copper / Al unarmored	1 Lot.

8. DETAILS OF INSTRUMENTATION

S. NO	DESCRIPTION	Qty.
I.	Pressure Gauges Location - At pumps/blower Type - Bourdon / Diaphragm	1 Lot
II.	Level Switches Application - To Indicate the low & High level, Type: Float Location: At Collection Tank & at Filter Feed Tank	2 Nos.
III.	Electromagnetic Flow meter Location - At outlet	1 No.

10. DETAIL OF CIVIL WORKS

S. No.	Description	Unit	Capacity	No of Units	MOC
1.	Screen Chamber	KL	1.0	1	RCC
2.	Oil & Grease Chamber	KL	1.5	1	RCC
3.	Sewage Collection Tank	KL	20.0	1	RCC
4.	Filter Feed Tank	KL	15.0	1	RCC/HDPE
5.	Foundation for Blower/Pumps etc.		As Required	1 Lot	RCC

Note: Adjustment in capacity in the above designed units is sometimes needed due to site constraints keeping in view the overall requirements of area and volume.

For ECO PARYAVARAN ENGINEERS & CONSULTANTS PVT LTD



Ankit Mohta
General Manager
M: - +91 - 9781303118

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प्रेषक,

निदेशक,
 भूगर्भ जल विभाग, उत्तर प्रदेश,
 9वीं तल इन्दिरा भवन,
 लखनऊ।

सेवा में,

जिलाधिकारी, जनपद-अमरोहा/
 अध्यक्ष, जिला भूगर्भ जल प्रबन्धन परिषद्,
 अमरोहा।

पत्रांक 20 / भू०ज०वि० / एक्ट(एनओसी)-21

लखनऊ: अप्रैल, 23 2021

विषय:- केन्द्रीय भूमिजल प्राधिकरण के समक्ष पूर्व में अनापत्ति निर्गमन/नदीनीकरण हेतु जनपद-अमरोहा के लम्बित प्रकरणों के निस्तारण के सन्दर्भ में।

संदर्भ:- पत्र संख्या 16 / जि०भू०ज०प्र०परि० / यू०पी०भू०ज०प्र०वि०प्रा / अमरोहा, दिनांक 06.04.2021 के द्वारा प्रेषित पत्र।
 महोदय,

कृपया उपर्युक्त विषयक सहायक अभियंता (सदस्य), जिला भूगर्भ जल प्रबन्धन परिषद् अमरोहा/नोडल अधिकारी-वेब पोर्टल, अमरोहा के पत्र संख्या 16 / जि०भू०ज०प्र०परि० / यू०पी०भू०ज०प्र०वि०प्रा / अमरोहा, दिनांक 06.04.2021 का संदर्भ ग्रहण करने का कष्ट करें जिसके द्वारा पूर्व में केन्द्रीय भूजल प्राधिकरण के समक्ष आपके जनपद में भूजल निष्कर्षण हेतु अनापत्ति निर्गमन/नदीनीकरण के लम्बित प्रकरण को निस्तारित किये जाने हेतु इस कार्यालय को प्रेषित किया गया है।

उक्त के क्रम में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में उ०प्र० भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम, 2019 के प्राविधानानुसार गठित उ०प्र० राज्य भूगर्भ जल प्रबन्धन और विनियामक प्राधिकरण की दिनांक 20.01.2021 को आयोजित द्वितीय बैठक के कार्यवृत्त में दिये गये निर्देशों के अनुपालन एवं जल शक्ति मंत्रालय, केन्द्रीय भूजल प्राधिकरण, नई दिल्ली की फाइल संख्या सीजीडब्ल्यू/11/2020/सीजीडब्ल्यू-177, दिनांक 30-03-2021 द्वारा दी गयी आख्या के आधार पर उपरोक्त संदर्भित प्रकरणों पर विभाग की संस्तुति संलग्न तालिका के अनुसार है।

संलग्न तालिका में प्रकरणवार विभाग की संस्तुति के आधार पर अधिनियम तथा नियमावली में प्राविधानित अनापत्ति निर्गमन की विभिन्न शर्तों का अनुपालन कराते हुए तथा उपभोक्ताओं से नदीनीकृत अर्थात् का भूजल निकासी शुल्क (Ground Water Abstraction Fees) भी जमा कराते हुए सम्बन्धित तीन आवेदन का निस्तारण सततम सुनिश्चित कराने का कष्ट करें।

संलग्नक: यथोक्त (तीन प्रकरण)।

भवदीय,

(वी०के० उपाध्याय)
 निदेशक।

पत्रांक (1) / भू०ज०वि० / एक्ट(एनओसी)-21 / तददिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सदस्य सचिव, राज्य भूगर्भ जल प्रबन्धन और नियामक प्राधिकरण, उ०प्र०, लखनऊ।
2. नोडल अधिकारी, वेब पोर्टल, जनपद अमरोहा।
3. सम्बन्धित उपभोक्ता को उनके आवेदन पत्र के क्रम में ई-मेल के माध्यम से।

(वी०के० उपाध्याय)
 निदेशक।

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जिला भूगर्भ जल प्रबंधन परिषद्, जनपद-अमरोहा से प्राप्त प्रकरणों पर निदेशालय, भूगर्भ जल विभाग, उओप्रओ का मंत्रव्य।

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क्र. सं.	पर्याप्त निदेशक, भूगर्भ जल विभाग, उत्तर प्रदेश को आवेदन प्राप्त की तिथि	आवेदन संख्या	आवेदनकर्ता का विवरण	भूजल उपयोग का प्रकार	भूजल निष्कासन हेतु क्षेत्र का विवरण		विद्यमान खण्ड/सदरी क्षेत्र की श्रेणी (नोटिफाइड / गान-नोटिफाइड)	केंद्रीय भूमिगत प्राधिकरण द्वारा पूर्व में निमित एनओसी का विवरण	केंद्रीय भूमिगत प्राधिकरण द्वारा पूर्व में निमित एनओसी के कक्षा की तिथि		केंद्रीय भूमिगत प्राधिकरण को एनओसी के नवीनीकरण हेतु आवेदन करने की तिथि	केंद्रीय भूमिगत प्राधिकरण के द्वारा प्राप्त सूची के आधार पर भूगर्भ जल विभाग का मंत्रव्य
					जनपद	निकास खण्ड/सदरी क्षेत्र			कम से	कम तक		
1	8/4/2021	AMRHO421NIN0018	Umang Dairies Ltd, Pankaj Gupta (HOD-Engg)	Industrial	Amroha	Gajraula	Notified	CGWA/NOC/IND/ORI G/2017/2613, Dated 21.5.2017	19-05-2017	18-05-2019	24-04-2019	दिनांक 18.05.2019 से नवीनीकरण हेतु संसुप्ति। नवीनीकरण अनपेक्षित की वजह से 05 वर्ष होगी।
2	8/4/2021	AMRHO421NIN0019	Umang Dairies Ltd, Pankaj Gupta (HOD-Engg)	Industrial	Amroha	Gajraula	Notified	CGWA/NOC/IND/ORI G/2017/2613, Dated 21.5.2017	19-05-2017	18-05-2019	24-04-2019	दिनांक 18.05.2019 से नवीनीकरण हेतु संसुप्ति। नवीनीकरण अनपेक्षित की वजह से 05 वर्ष होगी।
3	8/4/2021	AMRHO421NIN0020	Umang Dairies Ltd, Pankaj Gupta (HOD-Engg)	Industrial	Amroha	Gajraula	Notified	CGWA/NOC/IND/ORI G/2017/2613, Dated 21.5.2017	19-05-2017	18-05-2019	24-04-2019	दिनांक 18.05.2019 से नवीनीकरण हेतु संसुप्ति। नवीनीकरण अनपेक्षित की वजह से 05 वर्ष होगी।

(निदेशक-भूगर्भ जल)
निदेशक

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संदर्भ संख्या: M62888

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

सी-7/अल-51/21

दिनांक: 30.06.21

सेवा में

मै0 उमंग डेयरी लि0,
03 कि0मी0, हसनपुर रोड, गजरोला,
अमरोहा।

विषय: संयुक्त समिति द्वारा किये गये निरीक्षण दिनांक 21.10.2020 में गयी संस्तुतियों का अनुपालन किये जाने हेतु।

यह कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचारधीन ओ0ए0 सं0-189/2020 कपिल बनाम सेक्टर पोल्यूशन कंट्रोल बोर्ड एण्ड अदर्स में पारित आदेश दिनांक 04.09.2020 के अनुपालन में उद्योग मै0 उमंग डेयरी लि0, 03 कि0मी0, हसनपुर रोड, गजरोला, अमरोहा का संयुक्त निरीक्षण केन्द्रीय प्रदूषण नियंत्रण बोर्ड, केन्द्रीय मूल्य प्राधिकरण एवं जिला प्रशासन, अमरोहा द्वारा दिनांक 21.10.2020 को किया गया।

संयुक्त निरीक्षण के दौरान उद्योग संचालित पाया गया। उक्त संयुक्त निरीक्षण दिनांक 21.10.2020 में संयुक्त समिति द्वारा निम्नानुसार संस्तुतियों की गयी है :-

1. Unit shall make sure, no untreated/partially treated effluent and seepage/run-off from the industrial process areas are discharged outside the premises.
2. Unit shall strictly follow the conditions laid down in consent to operate issued by UPPCB.
3. The unit should carry out adequacy assessment of ZLD system at full operational capacity of 1.77 MT/day, by a reputed Government technical institute.
4. Unit shall make sure, the air pollution control devices provided work efficiently and complied the air emission norms.
5. Unit shall get renewal NOC from CGWA for abstraction of ground water.
6. Unit shall installed proper capacity of the STP to treat the sewage generated from the premises and treated effluent utilized in green belt irrigation to decrease the fresh water abstraction.
7. Unit shall maintain record for generation and disposal of all types of hazardous wastes generated within the premises.
8. Unit shall make sure the ETP operation provided work efficiently and complied the water discharge norms.
9. A separate logbook for RO and UF shall the maintain in Unit.
10. As per the logbook data some discrepancy in tubewell nos 2 in the month of July to September was found. Industry should ask for clarify the discrepancy found in the ground water abstraction logbook of tubewell nos 02 from July 20 to set 20.
11. The flow meter installed before the inlet of UASBR should be replace at inlet of ETP.
12. Quarterly Ambient air quality report and air monitoring report of all the stacks provided in unit shall be submitted to UPPCB.
13. Facility for dosing and mixing of alum and polyelectrolyte shall be provided in separate tanks.
14. Ladder facility with stack shall be provided as per CPCB guidelines.
15. Regular calibration of water flow meters and OCEQMS attached to ETP shall be ensured.
16. Water audit report shall be carried out by approved institution and to be submitted to UPPCB.

टी.सी 12 वी, विंग
गोमती नगर, लखनऊ
दूरभाष: 0522- 2720628, 2720691, 2720681
ई-मेल- info@uppcb.com
वेब साईट: www.uppcb.com

TC. 12 v. Vibhuti Khand,
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e-mail: info@uppcb.com
Web Site: www.uppcb.com

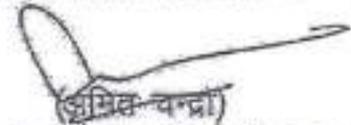
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अतः संयुक्त समिति द्वारा की गयी संस्तुति का अनुपालन करते हुए अनुपालन आख्या बोर्ड मुख्यालय प्रेषित किये जाने हेतु निम्न निर्देश दिये जाते हैं :-

1. यह कि उद्योग नै० उमंग डेयरी लि०, 03 कि०मी०, हसनपुर रोड, गजरीला, अमरोहा द्वारा संयुक्त समिति के निरीक्षण दिनांक 21.10.2020 में की गयी उक्त संस्तुतियों का अनुपालन करते हुए बिन्दुवार अनुपालन आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रस्तुत करें।

2. यह कि उद्योग नै० उमंग डेयरी लि०, 03 कि०मी०, हसनपुर रोड, गजरीला, अमरोहा द्वारा भूजल दोहन हेतु राज्य भूजल प्राधिकरण से अनुमति 15 दिन के प्राप्त कर बोर्ड में प्रस्तुत की जाए।

उपर्युक्त निर्देशों का अनुपालन न किये जाने की दशा में उद्योग के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 के प्राविधानों के अन्तर्गत कार्यवाही कर दी जाएगी, जिसका उत्तरदायित्व स्वयं उद्योग का होगा।



मुख्य पर्यावरण अधिकारी वृत्त-7

प्रतिलिपि- क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, बिजनौर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।



मुख्य पर्यावरण अधिकारी वृत्त-7

ok



Ref : UDL /UPCB/2021-001

Date: 12.07.2021

To,
Chief Environmental Officer (Circle-7)
Uttar Pradesh Pollution Control Board,
TC-12V, Vibhuti Khand Gointi Nagar,
Lucknow- 226010

Subject: In connection with the reply & compliance of Letter H62888, dated 30.06.2021 from UPPCB.

Dear Sir,

Please find the point wise reply in reference of Letter H62888 dated 30.06.2021.

S.NO	Point to be discussed During Audit Visit dated 21/10/20	UDL Reply
1	Unit shall make sure, no untreated /partially treated effluent and seepage/run off from industrial process are discharged outside the premises	Plant has 1750 KLD ETP plant and 100% effluent water is treated under the norms. We are not discharging untreated water / effluent outside the factory premises.
2	Unit shall strictly follow the conditions laid down in consent to operate issued by UPPCB	As a responsible industrial group, we are fulfilling 100% norms as per Consent issued and are submitting the quarterly compliance report to board as per consent.
3	The Unit should carry out adequacy assessment of ZLD system at full operational capacity of 1.77 MT /Day by a reputed government technical institute	NOTED and we will submit the report soon with in time of 2- 3 months (Time Period)
4	Unit shall make sure, the air pollution control devices provided work efficiently and complied the air emission norms	We have installed all required equipment as per consent and air pollution control norms. NABL Report is also enclosed for your ready reference (Annexure-1)
5	Unit shall get renewal NOC FROM CGWA for abstraction of ground water	Ground water permission from Lucknow office has been received and same is attached for reference, (Annexure - 2)
6	Unit shall installed proper capacity of the STP to treat the sewage generated from the premises and treated effluent utilized in green belt irrigation to decrease the fresh water abstraction	We have already installed STP OF ADEQUATE CAPACITY OF 100 KLD and working under norms and final treated water is being used in irrigation green belt. Log book is attached for your reference and photo enclosed for your ready reference. (Annexure- 3)
7	Unit shall maintain record for generation and disposal of all types of hazardous wastes generated within the premises	NOTED and we are compiling 100% as per norms' test disposal certificate is attached for reference. (Annexure- 4)
	Unit shall make sure the ETP operation provided work efficiently and complied the water discharge norms	WE are running ETP under standard norms, and some parameters are being transferred TO LOCAL AND CENTRAL POLLUTION CONTROL BOARDS thru installed on line monitoring system. ETP testing record and NABL test report is attached for reference. (Annexure-5)

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जुलै
14-7-2021
उपरोक्त प्रकरण नियंत्रण में है
महर्षि इयानन्द गार्स निकट से
घरकर मंड. विजौर-245701



Regd. Office : Gajraula Hazangur Road, Gajraula - 244 235 Dist. Amroha (U.P.) Ph. : +91 9557973504, +91 9557973505
E-mail : umeng@gmail.com, ud@umangdairy.com, Website : www.umangdairies.com, C I N : L1511UP1992PLCO14942
Admn. Office : Gulab Bhawan, 3rd Floor, 6A, Bahadur Shah Zafar Marg, New Delhi - 110 002, Ph. : (011) 33001112, Fax : 23739475
AN ISO 9001 : 2008, HACCP, ISO 14001 : 2004 & OHSAS 18001 : 2007 Certified Company

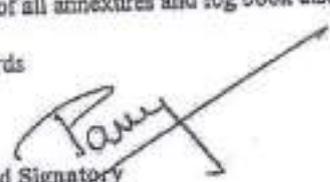
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9	A separate logbook for RO and UF shall be maintain in unit	Yes Maintained
10	AS per the logbook data some discrepancy in tube well no's 2 in the month of July to September was found. Industry should ask for clarify the discrepancy found in the ground water abstraction logbook of tube well no's 02 from July 20 to Sep 20	Borewell-2 is normally on stop condition and it was stop from May, 2020 to August, 2020. However, there was some clerical mistake by the operator in the entry for the month of June, 2020 and due the said clerical mistake water extraction was shown for the month of June, 2020, whereas in actual the Borewell-2 was in stop condition.
11	The flow meter installed before the inlet of UASBR should be replace at inlet of ETP	Completed as per suggestion and Photo is attached for reference. (Annexure-6)
12	Quarterly Ambient air quality report and air monitoring report of all the stacks provided in unit shall be submitted to UPPCB	NOTED, also find copy of latest Air monitoring reports. (Annexure-7)
13	Facility for dosing and mixing of lvm and polyelectrolyte shall be provided in separate tanks	Completed as per suggested.
14	Ladder facility with stack shall be provided as per CPCB guidelines	Monkey ladder is already there as per norms and we have already started the work of ladder facility as suggested which shall be completed by 15-08-2021
15	Regular calibration of water flow meters and OCEQMS attached to ETP shall be ensured	Noted and calibration certificates enclosed for your ready reference. (Annexure-8)
16	Water audit report shall be carried out by approved institute and to be submitted to UPPCB	NOTED, water audit done by CII and same is attached for your reference. (Annexure-9)

Hopes everything is in line with your advice.

Hard copy of all annexures and log book also send thru registered post for your reference.

With Regards

Answer

 Authorized Signatory
 Umang Dairies Limited,

CC:
 1. CEO-7 UPB Lucknow UP
 2. RO Bijnore UP



Ref: UDL/UPCB/2021-005

To,
Chief Environmental Officer (Circle-7)
Uttar Pradesh Pollution Control Board,
TC-12V, Vibhuti Khand Gomti Nagar,
Lucknow- 226010

Date: 25.08.2021

Subject: In connection with the reply & compliance of Letter UDL/UPCB/2021-001 dated 12.07.2021 from Umang Dairies Ltd

Dear Sir,

Please find the Point wise status of Letter submitted by UDL dated 12.07.2021

Reference Letter No. H62888/C-7/Water -51/21

S.NO	Point to be discussed During Audit Visit dated 21/10/20	UDL Reply
3	The Unit should carry out adequacy assessment of ZLD system at full operational capacity of 1.77/ MT /Day by a reputed government technical institute	Completed please find the Copy of the same (sign and stamped and validated by Aligarh Muslim University
5	Unit shall get renewal NOC FROM CGWA for abstraction of ground water	Completed, and same has been attached for your ready reference
14	Ladder facility with stack shall be provided as per CPCB guidelines	Completed and Please find the images showing clear new fabrication

Hopes everything is in line with your advice .

Hard copy of all annexures and log book also send thru registered post for your reference.

With Regards

Authorized Signatory
Umang Dairies Limited,

CC :

1. CEO-7 UP CB Lucknow UP
2. RO Bijnore UP



Regd. Office : Gajraula Hasanpur Road, Gajraula - 244 235 Dist. Amroha (U.P.) Ph. : +91 9557973504, +91 9557973505
E-mail : umang@kmail.com, Website : www.umangdairies.com, C I N : L1511UP1992PLC014942
Admn. Office : Gulab Bhawan, 3rd Floor, 6A, Bahadur Shah Zafar Marg, New Delhi - 110 002, Ph. : (011) 33001112, Fax : 23739475
AN ISO 9001 : 2008, HACCP, ISO 14001 : 2004 & OHSAS 18001 : 2007 Certified Company

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Annexure - R/HS (copy)
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

352

संदर्भ संख्या-**H 656957 C-7/जल-51/2021**

दिनांक 13.9.21
पंजीकृत/ई-मेल

सेवा में,

मैसर्स उमंग डेयरीज लिमिटेड,
03 कि०मी गजरौला, हसनपुर रोड,
जिला-अमरोहा।

विषय- माननीय राष्ट्रीय हरित अधिकरण द्वारा ओ०ए० संख्या 189/2020 कपिल बनाम केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं अन्य में पारित आदेश दिनांक 26.08.2021 के अनुपालन में उद्योग के पक्ष में बोर्ड के पत्र दिनांक 13.06.2020 द्वारा निर्गत सशर्त सहमति जल में संशोधन किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण द्वारा ओ०ए० संख्या 189/2020 कपिल बनाम केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं अन्य में पारित आदेश दिनांक 26.08.2021 के सुसंगत अंश निम्नवत् है-

".....Further, the industry has to maximize utilisation of treated effluents in the process itself, apart from utilisation for irrigation as per ferti- irrigation plan. SPCB needs to stipulate consent conditions for ZLD and other mode of disposal and ensure that treated effluents given to the farmers does not cause soil flooding/ soil sickness.

8. In view of above, since the PP will be affected by order in this regard, we direct the State PCB to put the PP to notice of these proceedings, even though the PP is otherwise aware and the report is on the website of this Tribunal. The State PCB may also supply a copy of the report by e-mail to the PP to enable it to give its response. The PP may file response within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF....."

माननीय अधिकरण द्वारा पारित आदेश दिनांक 26.08.2021 के अनुपालन में बोर्ड के पत्र संख्या 73289/यूपीपीसीबी/बिजनौर (यूपीपीसीबीआरओ)/सी०टी०ओ०/वॉटर/ज्योतिबाफूले नगर/2019 दिनांक 13.06.2021, जिसकी वैधता 31.12.2021 तक वैध है, को संशोधित किया जाना प्रस्तावित है।

माननीय अधिकरण के उक्त आदेश दिनांक 26.08.2021 के अनुपालन में आदेश दिनांक 26.08.2021, संयुक्त निरीक्षण रिपोर्ट दिनांक 21.10.2020 की प्रति पत्र के साथ संलग्न कर एवं उद्योग मैसर्स उमंग डेयरीज लिमिटेड, 03 कि०मी गजरौला, हसनपुर रोड, जिला-अमरोहा की ई-मेल आई०डी० umang@jkmil.com एवं udl@umangdairy.com पर इस निर्देश के साथ प्रेषित की जा रही है कि उक्त के संबंध में अपना उत्तर आदेश की तिथि से 01 माह के अन्दर माननीय अधिकरण एवं उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड में भी प्रस्तुत करना सुनिश्चित करें।

संलग्नक: उपरोक्तानुसार

भवदीय

(एन०के० चौहान)

मुख्य पर्यावरण अधिकारी, वृत्त-7

प्रतिलिपि : क्षेत्रीय अधिकारी उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड बिजनौर को इस निर्देश के साथ कि अपने स्तर से भी उद्योग को माननीय अधिकरण के आदेश दिनांक 26.08.2021 एवं संयुक्त निरीक्षण दिनांक 21.10.2020 की प्रति प्राप्त करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-7

टी. सी. - 12 वी, विभूति खन्दा
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फ़ैक्स-2720764
ई-मेल-info@uppcb.com
वेबसाइट-www.uppcb.com

T.C. 12 - V. Vibhuti Khanda
Gomti Nagar, Lucknow - 226010
Phone-2720831,2720832,2720833,2720834
Fax: 0522 - 2720764
Email: info@uppcb.com
Web Site: www.uppcb.com

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To,
Chief Environmental Officer (CEO-7)
Uttar Pradesh Pollution Control Board
TC-12B, Vibhuti Khand Gomti Nagar
Lucknow UP- 226010

22/09/2021

Subject: Reply of Letter reference number H656951/C-7/Water -51/Umang/2021 dated 13/09/21 received on 20/09/21

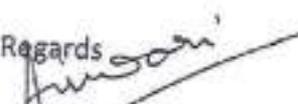
Dear Sir,

Please find our remarks as follows:

1. The unit have 1750 KLD effluent treatment plant , is treating effluent as per standard norms of PCB and treated water is used in our process i.e Boiler , Cooling Tower, washing etc and balance water we are using in our green belt of plant premises. However on request of farmer only treated water is given. Attach please find request letters from farmers which also clarifies that the crop is not impacted rather it is better with treated water as per annexure -A.
2. On line water monitoring system is already there at out let of ETP water and we are maintaining the all parameters under the CPCB norms.
3. Quarterly treated water is tested by approved NABL Lab and same reports also submitted to Board with quarterly report time to time. One year reports is attached as Annexure - B
4. We have tested the soil of nearby farmer's land by approved NABL lab and same is attached there as annexure -C. As per report there is no water contamination and shows that treated water does not cause any soil flooding / soil sickness.

Thanking you

With Regards


Authorised Signatory,
Umang Dairies Limited,
3 Km Stone, Hasanpur Road,
Gajraula, Dist. Amroha (U.P.)

Copy To : Regional Officer - Bijnore



दिनांक - 17.08.2020

सेवा में
प्रबंधक (एच .आर एवं आई आर)
उमंग डेयरीज लिमिटेड गजरौला
जिला अमरोहा (उत्तर प्रदेश)

श्री मान,

निवेदन इस प्रकार है कि हमारा खेत उमंग डेयरी के पास में है हम समय समय पर शुद्धित जल (उपचारित जल) लेते हैं जिससे हमारी फसल अच्छी होती है तथा हमें आर्थिक बचत होती है हम आप से इसी सहयोग की हमेशा कामना करते हैं

मैसर्स उमंग डेयरीज लिमिटेड किसी भी प्रकृतिक आपदा के कारण फसल क्षति या किसी भी नुकसान के लिए जिम्मेदार नहीं होगा और न ही किसी बीमारी के कारण फसल के क्षति (नुकसान) के लिए जिम्मेदार होगा

धन्यवाद ।

प्रार्थी



हरि 25/8/20
जय सिंह पति

हरिराज सिंह उर्फ प्रप्पू सिंह पुत्र श्री जगराम सिंह

Attested
ATTESTED

ROHITASH SINGH
Advocate/1st Bar
Govt. of India Reg. No. 13371
Teh. Ghanaura, Dist. Amroha

355

दिनांक - 21.08.2020

सेवा में
प्रबंधक (एच.आर. एवं आई.आर.)
उमंग डेयरीज लिमिटेड गजरौला
जिला अमरोहा (उत्तर प्रदेश)

श्रीमान,

निवेदन इस प्रकार है कि हमारा खेत उमंग डेयरी के पास में है हम समय समय पर शुद्धित जल (उपचारित जल) लेते हैं जिससे हमारी फसल अच्छी होती है तथा हमें आर्थिक बचत होती है हम आप से इसी सहयोग की हमेशा कामना करते हैं

मैसर्स उमंग डेयरीज लिमिटेड किसी भी प्रकृतिक आपदा के कारण फसल क्षति या किसी भी नुकसान के लिए जिम्मेदार नहीं होगा और न ही किसी बीमारी के कारण फसल के क्षति (नुकसान) के लिए जिम्मेदार होगा

धन्यवाद ।

प्रार्थी



ब्रजेश कुमार पुत्र श्री बलवीर सिंह

ब्रजेश कुमार पुत्र श्री बलवीर सिंह

Handwritten signature

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12.11.2021

Govt of India Reg. No. 13371
Teh. Dhanaura, Dist. Amroha

दिनांक - 20.03.2020

सेवा में
 प्रबंधक (एच .आर एवं आई आर)
 उमंग डेयरीज लिमिटेड गजरौला
 जिला अमरोहा (उत्तर प्रदेश)

श्री मान,

निवेदन इस प्रकार है कि हमारा खेत उमंग डेयरी के पास है हम समय समय पर शुद्धित जल (उपचारित जल) लेते जिससे हमारी फसल अच्छी होती है तथा हमें आर्थिक बचत होती है हम आप से इसी सहयोग की हमेशा कामना करते हैं

धन्यवाद ।

प्रार्थी

छत्तरपाल सिंह

छत्तरपाल सिंह पुत्र श्री प्रेम सिंह

छत्तरपाल सिंह

ATTESTED

ROHITASH SINGH
 An Assistant Secretary

Govt. of U.P. Reg. No. 13371
 T. In. Bhamphore, Dist. Amroha

357

दिनांक - 10.09.2020

सेवा में
प्रबंधक (एच .आर एवं आई आर)
उमंग डेयरीज लिमिटेड गजरौला
जिला अमरोहा (उत्तर प्रदेश)

श्री मान,

निवेदन इस प्रकार है कि हमारा खेत उमंग डेयरी के पास में है हम समय समय पर शुद्धित जल (उपचारित जल) लेते हैं जिससे हमारी फसल अच्छी होती है तथा हमें आर्थिक बचत होती है हम आप से इसी सहयोग की हमेशा कामना करते हैं

मैसर्स उमंग डेयरीज लिमिटेड किसी भी प्रकृतिक आपदा के कारण फसल क्षति या किसी भी नुकसान के लिए जिम्मेदार नहीं होगा और न ही किसी बीमारी के कारण फसल के क्षति (नुकसान) के लिए जिम्मेदार होगा

धन्यवाद ।

प्रार्थी

महेन्द्र सिंह पुत्र लेट श्री जीवन सिंह

Arif Singh
ATTESTED
Arif Singh
12/11/2020

Advocate
Govt. of India Reg No. 13371
Tala, Dhanaura, Distt. Amroha

दिनांक - 07.09.2020

सेवा में

प्रबंधक (एच.आर. एवं आई.आर.)
उमंग डेयरीज लिमिटेड गजरौला
जिला अमरोहा (उत्तर प्रदेश)

श्रीमान,

निवेदन इस प्रकार है कि हमारा खेत उमंग डेयरी के पास में है हम समय समय पर शुद्धित जल (उपचारित जल) लेते हैं जिससे हमारी फसल अच्छी होती है तथा हमें आर्थिक बचत होती है हम आप से इसी सहयोग की हमेशा कामना करते हैं

मैसर्स उमंग डेयरीज लिमिटेड किसी भी प्रकृतिक आपदा के कारण फसल क्षति या किसी भी नुकसान के लिए जिम्मेदार नहीं होगा और न ही किसी बीमारी के कारण फसल के क्षति (नुकसान) के लिए जिम्मेदार होगा

धन्यवाद ।

प्रार्थी



यशवीर सिंह पुत्र स्वर्गीय श्री रामचरण सिंह

माया पत्नी यशवीर सिंह



ATTESTED

Govt. of India Reg. No. 13371
Teh. Dhanaura, Dist. Amroha

सका में

17/2/2022

359

प्रबंधक (रक. आर. रक. आरि. आर.)

ग्राम डेरीज लिमिटेड गजरोला

जिला अमरोहा (उत्तर प्रदेश)

श्रीमान

निवेदन इस प्रकार है कि हमारा खेत ग्राम डेरी के फस में है। हम समय-समय पर शुद्ध कृषिक जल (अपचात जल) ग्राम डेरी से लेते हैं। जिससे हमारी फसल अच्छी होती है और तथा हमे आर्थिक वचत होती है।

हम आप से इसी सहयोग की कामना करते हैं।

धन्यवाद

Handwritten signature and date: 17/2/2022

डायरी
अपचर लिह

Handwritten signature
ATTESTED

ROHESH KUMAR
Advocate/Attorney

Govt. of India Reg. No. 13371
Teh. Dhansura, Dist. Amroha

Handwritten signature and date: 17/2/2022

सेवा मे,

प्रबंधक (एच आर एवं आई आर)
उमंग डेयरीज लि० राजरोहा
जिला अमरोहा (उत्तर प्रदेश)

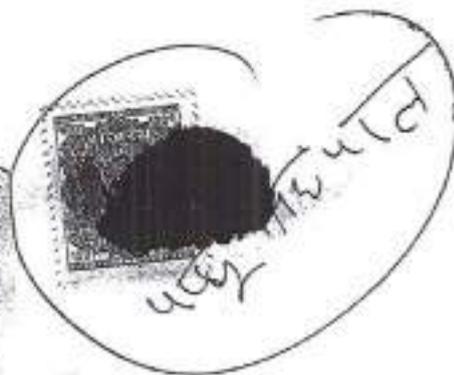
कीर्तन निवेदन .

इस प्रकार है कि हमारा स्वतः उमंग डेयरी
को पालने है हम समय समय पर श्रुति पत्रिका (अपचारित जल)
उमंग डेयरी से लेते है जिससे हमारी फसल अच्छी होती है
तथा हमें अधिक अचत होती है।

हम आप से इसी सहयोग की हमें
आभार करते है।

धन्यवाद

प्राची
पप्पू सिंह



ATTESTED
ROHTASH SINGH
Advocate/Notary
Govt. of India Reg. No. 13371
Teh. Dhamraha, Distt. Amroha

Date: 18/02/21

361

सेवा में,

प्रबंधक (एच आर एवं ग्रैजुएट आर)

उमंग डेयरीज लि० राजसूरी

जिला आंगरेवा (उत्तर प्रदेश)

श्रीमान विवेक,

इस प्रकार है कि हमारा खेल उमंग

के पास है हम समय समय पर शुद्ध खसिया (34 घंटे) उमंग डेयरी में लेते हैं जिससे हमारी फसल अच्छी है। लघु एवं अधिक अच्छा होती है।

हम आप से इसी सहयोग की अपेक्षा व्यक्त करते हैं।

धन्यवाद

प्राणेश
वज्रेश सिंह



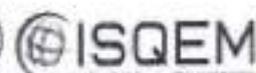
विजय शर्मा

Attested

12/11/21



Govt. of India Reg. No. 13371
Teh. Shamousa, Dist. Sonbhadra



TEST REPORT

TEST REPORT NO.	WG2103017	PAGE NO.	1 of 1
SERVICE REQUEST NO.	F21011	SERVICE REQUEST DATE	28.06.2021
DATE OF ISSUE	08.07.2021	SAMPLE RECEIVED ON	03.07.2021
NAME & ADDRESS OF PARTY		SAMPLE DETAILS	
M/s Umang Dairy Ltd. Hasanpur Road Gajrola Distt- Amroha		Description : One Waste Water Sample Marked ETP Outlet Was Collected by us on 03.07.2021 Type of Sampling : Grab Sampling Sampling Method : IS-3025P.1 Quantity : 3L + 500ml Date of analysis : 03.07.2021 to 07.07.2021	

RESULTS

Effluent Sample Analysis

S. N O	Parameters	Units	Results	Limits as per E(P)A 1986 for (discharge in to Inland Surface Water)	Test Method
1	Color	-	Colorless	Colorless	Visual
2	odor	-	unobjectionable	unobjectionable	-
3	Total Suspended Solids	mg/l	55	100 max	IS-3025 (p-17)
4	pH Value	-	7.56	5.5 to 9.0	IS-3025 (p-11)
5	Oil & Grease	mg/l	5.0	10 max	IS-3025 (p-30)
6	Bio Chemical Oxygen Demand (at 27°C for 3 days)	mg/l	17	30 max	IS-3025 (p-44)
7	Chemical Oxygen Demand	mg/l	68	250 max	APHA 22 nd Ed., 5220 (B)
8	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	<0.1	1.0 max	IS-3025 (p-43)
9	Ammonical nitrogen (as N)	mg/l	5.5	50 max	IS-3025 (p-34)
10	Dissolved Phosphate (as P)	mg/l	BDL(ND)	5.0 max	IS-3025 (p-31)

End of Report

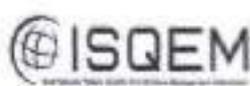
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Checked By.



SKdb
Authorized By

- Note 1. Sample will be retained for two weeks from the date of issue of test report, unless specified by the customer.
- The results given above are related to the tested sample and mentioned parameters. Endorsement of product is neither inferred nor implied.
 - Total liability of our works is limited to invoiced amount.
 - This report can not used as evidence in a court of law without the written approval of the lab.
 - Certificate shall not be reproduced except in full, without the written approval of the laboratory.
 - Any short of play by the customer with the date of this certificate shall be illegal.





TEST REPORT

REPORT NO.	WC21016013	PAGE	1 of 1
SERVICE REQUEST NO.	C2106	SERVICE REQUEST DATE	10.03.2021
DATE OF ISSUE	21.03.2021	Sample recd on	16.03.2021
NAME & ADDRESS OF PARTY		SAMPLE DETAILS	
M/s Umang Dairy Ltd. Hasanpur Road Gajrola Distt- Amroha		Description : One Waste Water Sample Marked ETP OutLet Was Collected by us on 16.03.2021 Type of Sampling : Grab Sampling Sampling Method : IS:3025P.1 Quantity : 3 L + 500ml Date of analysis : 16.03.2021 to 20.03.2021	

RESULTS

Effluent Sample Analysis

S. N O	Parameters	Units	Results	Limits as per E(P)A 1986 for (discharge in to Inland Surface Water)	Test Method
1.	Color	--	Colorless	Colorless	Visual
2.	odor	--	unobjectionable	unobjectionable	-
3.	Total Suspended Solids	mg/l	50	100 max	IS-3025 (p-17)
4.	pH Value	-	7.56	5.5 to 9.0	IS-3025 (p-11)
5.	Oil & Grease	mg/l	5.5	10 max	IS-3025 (p-39)
6.	Bio Chemical Oxygen Demand (at 27°C for 3 days)	mg/l	14	30 max	IS-3025(p-44)
7.	Chemical Oxygen Demand	mg/l	60	250 max	APHA 22 nd Ed., 5220 (B)
8.	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	<0.1	1.0 max	IS-3025 (p-43)
9.	Ammonical nitrogen (as N)	mg/l	5.0	50 max	IS-3025 (p-34)
10.	Dissolved Phosphate (as P)	mg/l	BDL(ND)	5.0 max	IS-3025 (p-31)

End of Report



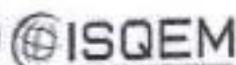
Checked By: *[Signature]*

Authorized Signatory: *[Signature]*

Note 1. Sample will be retained for two weeks from the date of issue of test report, unless specified by the customer.
 2. The results given above are related to the tested sample and mentioned parameters. Endorsement of product is neither inferred nor implied.
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 5. Certificate shall not be reproduced except in full, without the written approval of the laboratory.
 6. Any short of play by the customer with the data of this certificate shall be illegal.



TEST REPORT



TEST REPORT

REPORT NO.	WL20025010	PAGE	1 of 1
SERVICE REQUEST NO.	L20026	SERVICE REQUEST DATE	12.12.2020
DATE OF ISSUE	30.12.2020	Sample recd on	25.12.2020
NAME & ADDRESS OF PARTY		SAMPLE DETAILS	
M/s Umang Dairy Ltd. Hasanpur Road Gajrola Distt- Amroha		Description : One Waste Water Sample Marked STP Outlet Was Collected by us on 25.12.2020 Type of Sampling : Grab Sampling Sampling Method : IS-3025P.1 Quantity : 3 L + 500ml Date of analysis : 25.12.2020 to 29.12.2020	

RESULTS

Effluent Sample Analysis

S. N O	Parameters	Units	Results	Limits as per E(P)A 1986 for (discharge in to Inland Surface Water)	Test Method
1	Color	-	Colorless	Colorless	Visual
2	odor	-	unobjectionable	unobjectionable	-
3	Total Suspended Solids	mg/l	56	100 max	IS-3025 (p-17)
4	pH Value	-	8.12	5.5 to 9.0	IS-3025 (p-11)
5	Oil & Grease	mg/l	5.0	10 max	IS-3025 (p-39)
6	Bio Chemical Oxygen Demand (at 27°C for 3 days)	mg/l	15	30 max	IS-3025 (p-44)
7	Chemical Oxygen Demand	mg/l	70	250 max	APHA 22 nd Ed., 5220 (B)
8	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	<0.1	1.0 max	IS-3025 (p-43)
9	Ammonical nitrogen (as N)	mg/l	7.0	50 max	IS-3025 (p-34)
10	Dissolved Phosphate (as P)	mg/l	0.30	5.0 max	IS-3025 (p-31)

End of Report

Prepared by

Approved by

- Note 1. Sample will be retained for two weeks from the date of issue of test report, unless specified by the customer.
2. The results given above are related to the tested sample and mentioned parameters. Endorsement of product is neither inferred nor implied.
3. Total liability of our works is limited to invoiced amount.
4. This report can not used as evidence in a court of law without the written approval of the lab.
5. Certificate shall not be reproduced exact in full, without the written approval of the laboratory.
6. Any sort of play by the customer with the data of this certificate shall be illegal.



**TEST REPORT**

REPORT NO.	WF2002019	PAGE	1 of 1
SERVICE REQUEST NO.	E20033	SERVICE REQUEST DATE	21-08-2020
DATE OF ISSUE	06-08-2020	Sample recd on	02-08-2020
NAME & ADDRESS OF PARTY		SAMPLE DETAILS	
M/s Umang Dairy Ltd. Hasanpur Road Gajrola Distt- Amroha		Description: One Waste Water Sample Marked 271 Was Collected by us on 02-08-2020 Type of Sampling: Fresh Sampling Sampling Method: IS:3025,1 Quantity: 3L + 500ml Date of analysis: 02-08-2020 to 06-08-2020	

RESULTS**Effluent Sample Analysis**

S. N. O.	Parameters	Units	Results	Limits as per E(P)A 1986 for (discharge in to inland Surface Water)	Test Method
1	Color	-	Colorless	Colorless	Visual
2	odor	-	unobjectionable	unobjectionable	-
3	Total Suspended Solids	mg/l	56 ✓	100 max	IS-3025 (p-17)
4	pH Value	-	7.56 ✓	5.5 to 9.0	IS-3025 (p-11)
5	Oil & Grease	mg/l	5.0 ✓	10 max	IS-3025 (p-39)
6	Bio Chemical Oxygen Demand (at 27°C for 5 days)	mg/l	16 ✓	30 max	IS-3025 (p-44)
7	Chemical Oxygen Demand	mg/l	70 ✓	250 max	APHA 22 nd Ed. 5220 (B)
8	Phenolic compounds (as Carb. Oils)	mg/l	<0.1 ✓	1.0 max	IS-3025 (p-43)
9	Ammonical nitrogen (as N)	mg/l	12.0 ✓	50 max	IS-3025 (p-34)
10	Dissolved Phosphate (as P)	mg/l	0.4 ✓	5.0 max	IS-3025 (p-31)

End of Report

Prepared By:

Approved By:

- Note 1. Sample will be retained for two weeks from the date of issue of test report, unless specified by the customer.
2. The results given above are related to the tested sample and mentioned parameters. Endorsement of product is neither inferred nor implied.
3. Total liability of our works is limited to specified amount.
4. This report can not used as evidence in a court of law without the written approval of the lab.
5. Certificate shall not be reproduced except in full, without the written approval of the laboratory.
6. Any short of pay by the customer with the date of this certificate shall be illegal.



Newcon Consultants & Laboratories

AN ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory
NABL ISO/IEC 17025 : 2017 (Testing, Cert. No. TC-5526) Accredited Laboratory
Recognized by MOEFCC



Website : www.newconlab.in

TEST CERTIFICATE

SOIL SAMPLE ANALYSIS REPORT

TEST REPORT NO. NCL/UMANG/2209/1/150902/17	DATE OF REPORT: 20-09-2021
Name And Address of Customer	UMANG DAIRIES LTD. HASANPUR ROAD DISTT . AMROHA UTTAR PRADESH

SAMPLING DETAILS

Analysis date started	15-09-2021	Analysis End Date	20-09-2021
Date of Sampling	15-09-2021	Sampling Done By	NCL
Time of Sampling	11:40 Hrs.		
Sampling Location	AGRICULTURAL SOIL SAMPLE (04) Farmer: Mr. Pappu Singh, S/O Jagram Singh Latitude : 28.817254; Longitude : 78.2241650		
Sampling Protocol	BIS & APHA Test Methods		

TEST RESULTS

S.No.	Parameters	Unit	Results
1.	Texture	--	Sandy Lome
2.	PH	--	7.48
3.	Organic Matters	%	1.2
4.	Soil Density	Gm/cm ³	1.41
5.	Specific Gravity	--	1.56
6.	Electrical Conductivity	µs/cm	86
7.	Water Holding Capacity (WHC)	%	37
8.	SAR	--	2.14

CHECKED BY

PREPARED BY

AUTHORIZED SIGNATORY
TECHNICAL
Page 1 of 2

NOTE : 1. The Results reported above pertains to the Tested parameters only. Endorsement of the same is neither inferred nor implied. 2. All disputes subject to GHAZIABAD JURISDICTION. 3. The Report shall not be reproduced except in full without the permission of MANAGING PARTNER. 4. Our liability is limited to invoiced value only.



Newcon Consultants & Laboratories

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NABL ISO/IEC 17025 : 2017 (Testing, Cert. No. TC-5526) Accredited Laboratory
Recognised by MOEFCC



Website : www.newconlab.in

TEST CERTIFICATE

TEST REPORT NO. NCL/UMANG/2209/1/150902/17			
9.	Available Nitrogen	Mg/kg	156
10.	Available Phosphorus	Mg/kg	28.6
11.	Available Potassium	Mg/kg	253
12.	Extractable Calcium	$\mu\text{s/cm}$	382
13.	NPK (AS Nitrogen, Phosphate, Potassium)	Mg/kg	437.6
14.	Salinity	ppt	0.44
15.	Molsture	%	56
16.	Cation Exchange Capacity (CEC)	Meqv/100gm.	20.4
17.	Colour	Mg/kg	Dark Brown
18.	Iron	Mg/kg	30.5
19.	Manganese	Mg/kg	21.4
20.	Copper	Mg/kg	1.51
21.	Zinc	Mg/kg	0.94
22.	Boron	Mg/kg	0.19
23.	Molybdenum	Mg/kg	0.62
24.	Sulphure	Mg/kg	41
25.	Magnesium	Mg/kg	81.4
26.	Sodium	Mg/kg	138
27.	Total Calcium Carbonate	Mg/kg	8.8

FOR NEWCON CONSULTANTS AND LABORATORIES

CHECKED BY
[Signature]

PREPARED BY
[Signature]

A. KUMAR SINGH
AUTHORIZED SIGNATORY
ON BEHALF OF
NEWCON CONSULTANTS & LABORATORIES

Page 2 of 2

NOTE : 1. The Results reported above pertains to the Tested parameters only. Endorsement of the same is neither intended nor implied. 2. All disputes subject to GRAZBAD JURISDICTION. 3. The Report shall not be reproduced except in full without the permission of MANAGING PARTNER. 4. Our liability is limited to invoiced value only.



Newcon Consultants & Laboratories

An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory
NABL ISO/IEC 17025 : 2017 (Testing, Cert. No. TC-5526) Accredited Laboratory
Recognised by MOEFCC



Website : www.newconlab.in

TEST CERTIFICATE

SOIL SAMPLE ANALYSIS REPORT

TEST REPORT NO. NCL/UMANG/2209/1/150902/16	DATE OF REPORT: 20-09-2021
Name And Address of Customer	UMANG DAIRIES LTD. HASANPUR ROAD DISTT . AMROHA UTTAR PRADESH

SAMPLING DETAILS

Analysis date started	15-09-2021	Analysis End Date	20-09-2021
Date of Sampling	15-09-2021	Sampling Done By	NCL
Time of Sampling	15:40 Hrs.		
Sampling Location	AGRICULTURAL SOIL SAMPLE (01) Farmer: Mr. Mahinder Singh s/o Late Jeevan Singh Latitude : 28.817368; Longitude : 78.25252		
Sampling Protocol	BIS & APHA Test Methods		

TEST RESULTS

S.No.	Parameters	Unit	Results
1.	Texture	--	Sandy
2.	PH	--	7.54
3.	Organic Matters	%	0.81
4.	Soil Density	Gm/cm ³	1.48
5.	Specific Gravity	--	1.52
6.	Electrical Conductivity	µs/cm	68
7.	Water Holding Capacity (WHC)	%	34
8.	SAR	--	1.69

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TEST REPORT NO. NCL/UMANG/2209/1/150902/16			
9.	Available Nitrogen	Mg/kg	138
10.	Available Phosphorus	Mg/kg	22.1
11.	Available Potassium	Mg/kg	212
12.	Extractable Calcium	µs/cm	361
13.	NPK (AS Nitrogen, Phosphate, Potassium)	Mg/kg	372.1
14.	Salinity	ppt	0.42
15.	Moisture	%	45
16.	Cation Exchange Capacity (CEC)	Meqv/100gm.	15.0
17.	Colour	Mg/kg	Brown
18.	Iron	Mg/kg	24.0
19.	Manganese	Mg/kg	18.1
20.	Copper	Mg/kg	1.45
21.	Zinc	Mg/kg	0.65
22.	Boron	Mg/kg	0.24
23.	Molybdenum	Mg/kg	0.42
24.	Sulphure	Mg/kg	32.0
25.	Magnesium	Mg/kg	62.8
26.	Sodium	Mg/kg	102
27.	Total Calcium Carbonate	Mg/kg	9.2

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TEST CERTIFICATE

SOIL SAMPLE ANALYSIS REPORT

TEST REPORT NO. NCL/UMANG/2209/1/150902/14	DATE OF REPORT: 20-09-2021
Name And Address of Customer	UMANG DAIRIES LTD. HASANPUR ROAD DISTT. AMROHA UTTAR PRADESH

SAMPLING DETAILS

Analysis date started	15-09-2021	Analysis End Date	20-09-2021
Date of Sampling	15-09-2021	Sampling Done By	NCL
Time of Sampling	10:20 Hrs.		
Sampling Location	AGRICULTURAL SOIL SAMPLE (02) Farmer: Mr. Brijesh Kumar, S/O-Balbeer Singh Latitude : 28.807456; Longitude : 78.241741		
Sampling Protocol	BIS & APHA Test Methods		

TEST RESULTS

S.No.	Parameters	Unit	Results
1.	Texture	--	Sandy
2.	PH	--	7.51
3.	Organic Matters	%	0.92
4.	Soil Density	Gm/cm ³	1.46
5.	Specific Gravity	--	1.64
6.	Electrical Conductivity	µs/cm	74
7.	Water Holding Capacity (WHC)	%	36
8.	SAR	--	2.59

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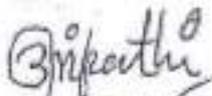
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TEST REPORT NO. NCL/UMANG/2209/1/150902/14			
9.	Available Nitrogen	Mg/kg	141
10.	Available Phosphorus	Mg/kg	18.4
11.	Available Potassium	Mg/kg	247
12.	Extractable Calcium	µs/cm	374
13.	NPK (AS Nitrogen, Phosphate, Potassium)	Mg/kg	405.4
14.	Salinity	ppt	0.47
15.	Moisture	%	52
16.	Cation Exchange Capacity (CEC)	Meqv/100gm.	18
17.	Colour	Mg/kg	Brown
18.	Iron	Mg/kg	32
19.	Manganese	Mg/kg	24.4
20.	Copper	Mg/kg	1.38
21.	Zinc	Mg/kg	0.82
22.	Boron	Mg/kg	0.26
23.	Molybdenum	Mg/kg	0.58
24.	Sulphure	Mg/kg	36
25.	Magnesium	Mg/kg	68
26.	Sodium	Mg/kg	161
27.	Total Calcium Carbonate	Mg/kg	11.5

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SOIL SAMPLE ANALYSIS REPORT

TEST REPORT NO. NCL/UMANG/2209/1/150902/15	DATE OF REPORT: 20-09-2021
Name And Address of Customer	UMANG DAIRIES LTD. HASANPUR ROAD DISTT . AMROHA UTTAR PRADESH

SAMPLING DETAILS

Analysis date started	15-09-2021	Analysis End Date	20-09-2021
Date of Sampling	15-09-2021	Sampling Done By	NCL
Time of Sampling	11:20 Hrs.		
Sampling Location	AGRICULTURAL SOIL SAMPLE (03) Farmer: Mr. Yashveer Singh, S/O Ram Charan Singh Latitude : 28.807456; Longitude : 78.241741		
Sampling Protocol	BIS & APHA Test Methods		

TEST RESULTS

S.No.	Parameters	Unit	Results
1.	Texture	--	Sandy Loam
2.	PH	--	7.42
3.	Organic Matters	%	1.4
4.	Soil Density	Gm/cm ³	1.38
5.	Specific Gravity	---	1.54
6.	Electrical Conductivity	µs/cm	91
7.	Water Holding Capacity (WHC)	%	39
8.	SAR	--	2.25

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TEST CERTIFICATE

TEST REPORT NO. NCL/UMANG/2209/1/150902/15

9.	Available Nitrogen	Mg/kg	172
10.	Available Phosphorus	Mg/kg	34.5
11.	Available Potassium	Mg/kg	272
12.	Extractable Calcium	µs/cm	391
13.	NPK (AS Nitrogen, Phosphate, Potassium)	Mg/kg	478.5
14.	Salinity	ppt	0.38
15.	Moisture	%	61
16.	Cation Exchange Capacity (CEC)	Meqv/100gm.	24
17.	Colour	Mg/kg	Dark Brown
18.	Iron	Mg/kg	37.2
19.	Manganese	Mg/kg	26.2
20.	Copper	Mg/kg	1.62
21.	Zinc	Mg/kg	1.1
22.	Boron	Mg/kg	0.34
23.	Molybdenum	Mg/kg	0.64
24.	Sulphure	Mg/kg	48
25.	Magnesium	Mg/kg	78.2
26.	Sodium	Mg/kg	145
27.	Total Calcium Carbonate	Mg/kg	8.4

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Mukesh Sarma

From: Pruthvi Dhinoja
Sent: Tuesday, September 28, 2021 6:04 PM
To: kapil1208@gmail.com; mscb.cpcb@nic.in; rdnr-cgwa@nic.in; ms@uppcb.com; dmamroha@nic.in
Cc: Ashish Prasad; Rohit Sharma
Subject: Re: Kapil v. Central Pollution Control Board & Ors. - Original Application No. 189/2020
Attachments: Reply - Respondent No.5.pdf

Dear Sir,

We write on behalf of our clients, Umang Dairies Limited, the Respondent No. 5 in the captioned matter.

Please find attached the scanned copy of the Counter Affidavit, filed on behalf of our Clients, today before the Hon'ble National Green Tribunal.

Kindly acknowledge receipt of the same.

Please contact in case of any assistance required in accessing the attached file.

Regards
Pruthvi Dhinoja | Associate



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